

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF AUGUST 2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
1	SH. VIDYA PRAKASH/ SANJEEV SH. KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	37 RECOVERY	CS COMM-883/2025	01.08.2025	M/S GAMMEY'S INDIA & B CO. VS M/S SURBHI MARKETING AGENCY	RAKESH SHRIVASTAV	9911116314	ADVOCATERAKESH SHRIVASTAV@GMA IL.COM	31.07.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SEC-9	OMP(I) COMM- 708/2025	02.08.2025	TATA CAPITAL LTD. VS VINEET AGARWAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	01.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SEC-9	OMP(I) COMM- 709/2025	02.08.2025	TATA CAPITAL LTD VS DILIP KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	01.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	151	MISC. DJ- 605/2025	04.08.2025	STATE BANK OF INDIA VS SATTEY	BIPLAB KUMAR MUKHERJEE	9811767517	ADVOCATEBKM@G MAIL.COM	02.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	151	MISC. DJ- 610/2025	05.08.2025	RAJESH BHATIA PROP OF M/S RSG TRADERS VS M/S MASALA FOOD PRODUCTS PVT. LTD.	SAJEET KUMAR AAHOOJA	9811383071	-----	04.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	151	MISC. DJ-613/2025	06.08.2025	SHIVAKRITI AGRO PVT. LTD. VS GEETA DEVI M/S PROPRIETOR OF AMIT UDYOG	SIDHARTH ARORA	9839211111	SIDHARTHARORA@ LIVE.COM	05.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-906/2025	08.08.2025	M/S. SSG AUTOMOTIVE COMPONENTS PVT. LTD. VS M/S SEAHAWK LOGISTICS & ORS.	RISHABH KR. SITHAKUR	9810267916	RKTHAKURLAWOF FICES@GMAIL.COM	07.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EX	EX COMM AWARD BY ARB COMM. 40/2025	08.08.2025	DHARAMBIR SANDHU VS UNION OF INDIA & ANR.	AMIT DUBEY & ASSOCIATES	9910162280	AMITJURIST@GMA IL.COM	07.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SEC-9	OMP(I) COMM- 729/2025	12.08.2025	TATA CAPITAL LTD VS SATINDER SINGH CHUGH	ARV CHAMBERS OF LAW	9560425989	SUPPORT@ARVLA WCHAMBERS.CO.IN	11.08.2025

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			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EX	EX COMM 396/2025	12.08.2025	M/S JAIN BEARING MILL STORE & ANR. VS M/S NEELKANTH & CO. & ANR.	MAYANK CHOUDHARY, KRITI JAIN, SHIVAM FOXY LEGAL	8826648483	-----	11.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM-932/2025	19.08.2025	CHAUDHARY CHEMICAL INDUSTRIES & ANR. VS SHIVEX PLAST ENGINEERING & ORS	SAURABH GOEL, RAJENDRA SINGH	7011020428	RAJENDRA.SINGH.ESQ@GMAIL.COM	18.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	151	MISC DJ-648/2025	20.08.2025	PAWAN KUMAR GUPTA VS MUNICIPAL CORPORATION OF DELHI	ASHISH AGGARWAL	9810077771	AASHISHADVOCATE@GMAIL.COM	19.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EX	EX COMM 405/2025	20.08.2025	PUNJAB NATIONAL BANK VS GURSIMRAN KAUR	NITIN GARG	9958986363	INFO@KNOWLEX.IN	19.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SEC-9	OMP(I) COMM- 743/2025	22.08.2025	AXIS BANK LTD. VS GOURAV SINGH	ARV CHAMBERS OF LAW	9560425989	SUPPORT@ARVLA WCHAMBERS.CO.IN	21.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	47R1	RP CIVIL -23/2025	23.08.2025	VIPIN KHANDELWAL VS SHALINI SHUKLA	AABHAS DAHIYA, NITISH DAHIYA	9810808725	SSSLAWCHAMBERS@GMAIL.COM	22.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EX	EX COMM 415/2025	28.08.2025	NEERAJ AGGARWAL VS MUNICIPAL CORPORATION OF DELHI	PANKAJ ROY KOTRA	9811070396	PANKAJKOTRA034@GMAIL.COM	27.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	151	MISC DJ-662/2025	29.08.2025	NARSINGH DASS AND CO. VS PRASHANT BHIKHAN	NEERAJ GUPTA	9811267045	INFO@JUSTLAWOFFICES.COM	28.07.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	151	MISC DJ-668/2025	30.08.2025	JAI PRAKSH KAUSHIK VS THE ORIENTAL INSURANCE COMPANY LIMITED	ARKAJ KUMAR	9910334337	ADV.TANYAAGGARWAL@GMAIL.COM	29.08.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SEC-9	OMP(I) COMM- 754/2025	30.08.2025	TATA CAPITAL LTD. VS MAHAKALESHWAR INFRA TECH PVT. LTD.	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	29.08.2025

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			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SEC-9	OMP(I) COMM- 755/2025	30.08.2025	TATA CAPITAL LTD. VS GURJARAN DURGA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	29.08.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	EXECUTION (COMM)	EXECUTION (COMM)/379/2025	02-08-2025	RAKESH CHAWLA VS USHA RANI JAIN	VINEET MALHOTRA(P),	8588011144	ADVOCATEVMALHOTRA@GMAIL.COM	31.07.2025
			306	CONTEMPT PETITION	CONTEMPT PETITION/18/2025	05-08-2025	M/S RADHIKA SALES CORPORATION VS M/S DESIGN N GLASS INC	MADAN LAL SAGAR(P),	9810120435	ADV.MADANSAGAR@GMAIL.COM	29.07.2025
			306	CS (COMM)	CS (COMM)/895/2025	05-08-2025	M/S P K OVERSEAS PVT LTD VS CHAMAN LAL SETIA EXPORTS LTD	SUNANDA TULSYAN(P),	9891105069	SACHAR.AKHIL@GMAIL.COM	04.08.2025
			306	M EX	M EX/639/2025	06-08-2025	URMIL GUPTA VS RAM DEV GUPTA	RANJAN DOSHI	7011312145	RANJAN.DOSHI@GMAIL.COM	02.08.2025
			306	EXECUTION (COMM)	EXECUTION (COMM)/387/2025	07-08-2025	AMIT KHANNA VS SANYAM JAIN	VIKAS BHATIA	9811379676	VKSBHT6@GMAIL.COM	01.08.2025
			306	CS (COMM)	CS (COMM)904/2025	08-08-2025	M/S SPACE 4 BUSINESS SOLUTION PVT LTD VS INSTITUTE OF DRIVING AND TRAINING RESEARCH	AMIT KUMAR	9811217093	ADV.DURGESHGUPTA@GMAIL.COM	05.08.2025
			306	CS (COMM)	CS (COMM)909/2025	08-08-2025	M/S SUPER CASSETTES INDUSTRIES PVT LTD VS M/S MAHI CABLE SERVICES	K K KHETAN	9810389109	KKKHETAN@TSERIES.NET	06.08.2025

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			306	OMP (I) (COMM)	OMP (I) (COMM)/725/2025	08-08-2025	TATA CAPITAL LTD VS JAIL SINGH	VIBHOR MATHUR	9560425989	SUPPORT@ARVLA WCHAMBERS.CO.IN	06.08.2025
			306	EXECUTION (COMM)	EXECUTION (COMM)/395/2025	12-08-2025	PRAVEEN VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	98111161525	SKSINGH116@GMAIL.COM	08.08.2025
			306	CS (COMM)/	CS (COMM)934/2025	19-08-2025	STAR BIOMED PVT LTD VS AFJALI	AMIT CHAWLA	9718689708	AMITCHAWLAAD@GMAIL.COM	14.08.2025
			306	EXECUTION (COMM)	EXECUTION (COMM)/401/2025	19-08-2025	VIKAS GOEL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	98111161525	SKSINGH116@GMAIL.COM	14.08.2025
			306	CS (COMM)	CS (COMM)/939/2025	20-08-2025	VIJAY KUMAR GOEL VS M/S BHAGAT RAM OM PRAKASH AGRO PVT LTD	SATYENDRA KUMAR SINGH	98111161525	SKSINGH116@GMAIL.COM	19.08.2025
			306	EXECUTION (COMM)	EXECUTION (COMM)/414/2025	27-08-2025	M/S RADHIKA SALES CORPORATION VS M/S DESIGN GLASS INC	MADAN LAL SAGAR(P),	9810120435	ADV.MADANSAGAR@GMAIL.COM	22.08.2025
			306	MISC DJ	MISC DJ/663/2025	29-08.2025	REGAL ENTERPRISES VS K SPUN INDIA LTD AND ORS	DEV PRAKASH PACHAURI	8826700067	SARVESHSH@GMAIL.COM	28.08.2025
			306	MISC DJ	MISC DJ/664/2025	29-08.2025	SHABNAM VS SHAMIM	MOBINA KHAN	9717640789	ADVOCATEMOBINA KHAN1@GMAIL.COM	20.08.2025

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			306	CS (COMM)	CS (COMM)/955/2025	29-08.2025	SHISHPAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	98111161525	SKSINGH116@GMAIL.COM	28.08.2025
			306	MISC DJ	MISC DJ/669/2025	30-08-2025	CJ DARCL LOGISTICS LTD VS MICROSAFE EXPRESS PVT LTD	KARAN JAIN(P),	9810367549	ADVOCATEKJ@GMAIL.COM	29.08.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/752/2025	30-08-2025	TATA CAPITAL LIMITED VS MAHAKALESHWAR INFRA TECH PVT LTD	ANISH BHOLA(P),	9811452022	ANISHA_BHOLA17@YAHOO.COM	28.08.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/753/2025	30-08-2025	TATA CAPITAL LIMITED VS ALOK KUMAR	ANISH BHOLA(P),	9811452022	ANISHA_BHOLA17@YAHOO.COM	28.08.2025

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3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303. EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS(COMM)/879/2025	01.08.2005	ASHISH KHANNA VS SUNIL ARORA	HARSHIL GUPTA	9971369850	NOT PROVIDED	31.07.2025
			303. EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 880/25	01.08.2025	MS GAMMEY INDIA AND CO. VS MS SURENDER ENTERPRISES	RAKESH SRIVASTAVA	9911116314	ADVOCATERAKESH SRIVASTAVA@GMAIL.COM	31.07.2025
			303. EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/705/2025	02.08.2025	TATA CAPITAL LTD VS SALMA QURASHI	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.08.2025
			303. EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/706/2025	02.08.2025	TATA CAPITAL LTD VS SHIBANI GILL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.08.2025
			303. EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	MIS. APPLICATION	MIS. DJ/597/2025	02.08.20025	SURAJ SURI VS SHIKHA KHANNA	HARSHUL MEHTA	9079301939	MEHTAHARSHUL2@GMAIL.COM	01.08.2025
			303. EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 899/2025	06.08.2025	IDBI BANK LTD. VS SANJAY KUMAR AGGARWAL	V. K. SINGH	9811867703	KUMARVIVEKADV@GMAIL.COM	04.08.2025
			303. EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	MIS. APPLICATION	MISC. DJ/619/2025	06.08.2025	ICICI BANK LTD. VS RAJNIGANDHA	ALOK KUMAR	9911000126	ALOKADV2001@GMAIL.COM	05.08.2025
			303. EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/720/2025	08.08.2025	TATA CAPITAL LIMITED VS SHUBHAM MANGLA	SACHIN KATYAL	011-26211488	LEGAL@KATVALASOCIATES.COM	06.08.2025
			303. EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/721/2025	08.08.2025	TATA CAPITAL LIMITED VS RAJU RAJU	SACHIN KATYAL	011-26211488	LEGAL@KATVALASOCIATES.COM	06.08.2025
			303. EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION	EX (COMM) NO. 389/2025	08.08.2025	CHANDAN SINGH RAWAT VS GURMEET SINGH	ROHIT YADAV	8383002256	INFORYTLAW@GMAIL.COM	06.08.2025
			303. EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 912/25	11.08.2025	CH JANGLI SINGH DHARMASHALA TRUST THROUGH TRUSTEE/SECRETARY JAI	PARMOD KUMAR SINGHAL	9810778007	PARMODKSINGHAL@GMAIL.COM	07.08.2025
			303. EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 913/25	11.08.2025	RAJNISH YADAV VS MUNICIPAL CORPORATION OF DELHI	SATYAJIT KUMAR	9555215464	CINMOYASSOCIATES@GMAIL.COM	07.08.2025
			303. EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 915/25	12.08.2025	STATE BANK OF INDIA VS SATRUGHAN	TIRATH LAL YADAV	9643228307	ADVTIRATH@GMAIL.COM	11.08.2025

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			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	OMP (I)COMM/730/2025	13.08.2025	TATA CAPITAL LIMITED VS NIKHIL KASHYAP	VIBHOR MATHUR	9811326407	SUPPORT@ARVLA WCHAMBERS.CO.IN	11.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 923/25	14.08.2025	M/S HANKO SALES CORPORATION VS M/S QUALITY SERVICES	MOHIT AGGARWAL	9811449071	PATRONUSLAWOFFICES@GMAIL.COM	12.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 941/25	21.08.2025	HARI PRAKASH GUPTA VS SWATI AGARWAL	KISHORE KUMAR SRIVASTAVA	9811062684	KISHORE.SRIVAS@GMAIL.COM	19.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	OMP (I)COMM/740/2025	22.08.2025	AXIS BANK LIMITED VS MALKEET SINGH	VIBHOR MATHUR	9811326407	SUPPORT@ARVLA WCHAMBERS.CO.IN	20.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/741/2025	22.08.2025	AXIS BANK LIMITED VS KULBHUSHAN SINGLA	VIBHOR MATHUR	9811326407	SUPPORT@ARVLA WCHAMBERS.CO.IN	20.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION	EX (COMM) NO. 413/2025	26.08.2025	VIPIN KHANDELWAL VS AJIT SINGH YADAV	RAVI SHANKAR GARG	9911883595	ASSOCIATERSGARG1@GMAIL.COM	25.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 34 OF ARBITRATION AND CONCILIATION ACT, 1996	OMP COMM/41/2025	29.08.2025	VINOD KUMAR VS SBI CARDS AND PAYMENTS SERVICES LIMITED	AADITYA THORAT	9926786132	THORATAADI10@GMAIL.COM	27.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/761/2025	30.08.2025	TATA CAPITAL LIMITED VS MAHAKALESHWAR INFRA TECH PVT LTD 7606	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	28.08.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I)COMM/761/2025	30.08.2025	TATA CAPITAL LIMITED VS AJAY KUMAR 7449	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	28.08.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	EXECUTION	EX (COMM)376/2025	01.08.2025	SHREE SHYAM TRAILOR TRANSPORT V/S SHAPOORJI PALLONJI AND COMPANY	NAJ	9999-650-755	NAJAND COMPANY@GMAIL.COM	01.08.2025
			304	RECOVERY	CS (COMM)-882/2025	01.08.2025	BHANU INDORIA VS TARUN GABA	SH. VIKAS DUDEJA	9810906618	VIKAS.DUDEJA.ADV@GMAIL.COM	19.07.2025
			304	EXECUTION	EX (COMM)-378/2025	01.08.2025	KAPIL GOEL VS. RAM DULARE YADAV	SH. NARENDER BHANDARI	9313362890	NBHANDARI2009@GMAIL.COM	31.07.20025
			304	MISC DJ/596/2025	MISC DJ/596/2025	02.08.2025	MITTAL AND SONS V/S AUTO NEEDS HERO	NEERAJ KUMAR	8860-051-899	NA	02.08.2025

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			304	RECOVERY	CS (COMM)891/2025	04.08.2025	PRAVESH KUMAR GUPTA V/S NISHANT JAIN	ADV. PARVEEN	9811-141-706	PRAVEENGARGOFFICIAL@GMAIL.COM	02.08.2025
			304	EXECUTION	EX (COMM)385/2025	07.08.2025	SH. GAURAV MITTAL V/S M/S STEELWUD FOOTWEAR	ADV. MAMTA	9650-941-688	SUMITSARNA@GMAIL.COM	04.08.2025
			304	RECOVERY	CS (COMM)905/2025	08.08.2025	ARUN KUMAR GOYAL V/S THE NEW INDIA ASSURANCE CO. LTD.	SANDEEP JINDAL	98104-74101	SANDEEPJINDALS@REDIFFMAIL.COM	04.08.2025.
			304	RECOVERY	CS (COMM)916/2025	12.08.2025	PREM BHARDWAJ PROP OF M/S PREM BROS V/S MCD	SR & V LAW ASSOCIATES	9560-905-884	ROBINBHARDWAJ529@GMAIL.COM	06.08.2025
			304	ARBITRATION	OMP I (COMM)731/2025	18.08.2025	CHOLAMANDALAM INVESTMENT FINANCE COMPANY LTD V/S ASHISH ENTERPRISES AND ORS	SUMIT GOSWAMI	77798111801	ADVOCATE.GOSWAMISUMIT@GMAIL.COM	18.08.2025
			304	RECOVERY	CS (COMM)926/2025	18.08.2025	MUJTABA HABIB V/S MAKKAH TOUR AND TRAVELS	NASIR AZIZ	9654426442	NASIRAZIZANDCOMPANY@GMAIL.COM	11.08.2025
			304	ARBITRATION	OMP I (COMM)732/2025	18.08.2025	TATA CAPITAL LTD V/S RITIK RITIK	VIBHOR MATHUR	9811326407	SUPPORT@ARVLA WCHAMBERS.CO.IN	11.08.2025
			304	RECOVERY	CS (COMM)931/2025	19.08.2025	RAJAN SHARMA V/S SHARAD KUMAR JAIN	ARJUN BHASKAR	9711285445	ADV.ARJUNBHASKAR@GMAIL.COM	13.08.2025
			304	ARBITRATION	OMP I (COMM)737/2025	21.08.2025	AXIS BANK LIMITED V/S SALMA	ARV CHAMBERS OF LAW	9811326407	SUPPORT@ARVLA WCHAMBERS.CO.IN	13.08.2025
			304	COUNTER CLAIM	COUNTER CLAIM-43/2025	21.08.2025	MLL EXPRESS SERVICES PVT LTD V/S BRIJ MOHAN MEHTA	BHAVISHYA MAKHIJA	7403666667	NA	13.08.2025
			304	MISC	MISC. EX/670/2025	22.08.2025	VIBHANSHU SHAMI SHISH V/S SUNIL SETHI	SURENDER JAIN	9971357887	NA	21.08.2025
			304	ARBITRATION	OMP I (COMM)749/2025	29.08.2025	TATA CAPITAL LTD V/S BHAVYABHARAT INFRASTRUCTURE CONSTRUCTION AND	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	22.08.2025

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5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	COURT 302	ROOM	CIVIL SUIT	CS(COMM) 847/2025	25.07.2025	SONI SONS GARMENTS PVT. LTD. VS DHARAMVATI	RAJIV SHRIVAS	9911792701	RAJEEVADV.SHRIVASTAVA@GMAIL.COM	24.08.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 688/2025	26.07.2025	TATA CAPITAL LTD. VS PINKI PINKI	VIBHOR MATHI	9560425989	SUPPORT@ARVLAWCHAMBERS.CO.IN	25.08.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 854/2025	28.07.2025	TANU GOEL VS ANIL GOEL	SHIVAM GAUR	9717753160	SHIVAMGAUR.LAW@GMAIL.COM	26.08.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 698/2025	30.07.2025	TATA CAPITAL LTD. VS CHAMKAUR SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	26.08.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 699/2025	30.07.2025	TATA CAPITAL LTD. VS RAHUL MEHRA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	26.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/929/2025	CS (COMM)/929/2025	19.08.2025	FAIZPUR RAHMAN VS. M/S. MAKKAH TOURS AND TRAVELS	SH. NAZIR AZIZ	9654426442	NASIRAZIZANDCO MPANY@GMAIL.CO M	12.08.2025
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM	CIVIL SUIT	EX. COMM 381/2025	05.08.2025	M/S SHREE BHAGWATI TEXTILES VS M/S BELA CREATIONS PVT. LTD.	CHAUDHARY RAVINDER SINGH	9654990349	ADV.RAVINDER.SIN GH@GMAIL.COM	28.07.2025
			COURT ROOM	CIVIL SUIT	OMP(I) COMM 715/2025	06.08.2025	TATA CAPITAL LTD. VS NAVEEN SHARMA	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	01.08.2025
			COURT ROOM	CIVIL SUIT	OMP(I) COMM 716/2025	06.08.2025	TATA CAPITAL LTD. VS ANU JAIN	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	01.08.2025
			COURT ROOM	CIVIL SUIT	CS(COMM) 922/2025	14.08.2025	STATE BANK OF INDIA VS RAJKUMAR	TIRATH LAL YADAV	96543228307	ID- ADV.TIRATH@GMAI L.COM	12.08.2025
			COURT ROOM	CIVIL SUIT	OMP(I) COMM739/2025	22.08.2025	M/S AXIS BANK LTD. VS MEENA TIWARI	VIBHOR MATHUR	9811326407	SUPPORT@ARVLA WCHAMBERS.CO.IN	20.08.2025
			COURT ROOM	CIVIL SUIT	EX. COMM 409/2025	21.08.2025	M/S HITESH METAL CORP. VS M/S VISHAV KARMA ENGG. WORKS	AYUSH SHARMA	8889999391	THEAYUSHARMA@ GMAIL.COM	20.08.2025
			COURT ROOM	CIVIL SUIT	CS(COMM) 949/2025	25.08.2025	M/S PREM COLOR CHEM PVT. LTD. VS VINEY AGGARWAL	ARUN KUMAR YADAV	9810768996	ARUNYADAV1131@ GMAIL.COM	22.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 302	CIVIL SUIT	EX. COMM 42/2025	23.08.2025	M/S R S CONSTRUCTION UNION OF INDIA VS	S.W. HAIDER	9311307710	HAIDER.ADV@GMAIL.COM	19.08.2025
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	EXECUTION ARB.AWARD	EXE.ARB.AWARD/34/2025	01-08-2025	ALKA BIST VS JBC PUBLISHERS AND DISTRIBUTORS	KUBER GIRI	9811999978	KUBERGIRI@GMAIL.COM	22-07-2025
308			EXECUTION	EXE.COMM-382/2025	05-08-2025	M/S SAURABH AUTO TRADERS VS M/S PIPALWA AUTOMOBILES AND ANR.	MOHIT AGARWAL	9911092666	NOT READABLE	31-07-2025	
308			U/S 9 OF ARBITRATION ACT	OMP(I). COMM-714/2025	05-08-2025	TATA CAPITAL LTD. VS SHAHJAD	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	26-07-2025	
308			RECOVERY	CS(COMM)-894/2025	05-08-2025	M/S R B RAMNATH LAMBAH AND SONS PVT. LTD. VS M/S AGARWAL PACKERS AND MOVERS LTD.	DOM PRAKASH SHEKHAWAT	9810019306	OPS_SHEKHAWAT@YAHOO.CO.IN	30-07-2025	
308			EXECUTION ARB.AWARD	EXE.ARB.AWARD/38/2025	06-08-2025	M/S SMFG INDIA CREDIT CO. LTD. VS RADHIKA METAL AND ALLOYS	ROHIT SHARMA	8882257775	ROHIT@FIRSTASSOCIATES.IN	21-07-2025	
308			RECOVERY	CS(COMM)-898/2025	06-08-2025	SURESH KUMAR MITTAL PROPRIETOR OF MS FLORANCE SURGICAL COTTON INDUSTRIES (SENIOR CITIZEN) VS VAISHALI VIKRAMSINH RAJEBHOSLE PROPRIETOR OF MS RAJLAXMI	NIPUN GUPTA	9557900345	LEGAL.NKPARTNER@GMAIL.COM	19-07-2025	
308			EXECUTION	EXE.COMM-397/2025	12-08-2025	LOREAL S A VS AMAR	SHRAVAN KUMAR BANSAL	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	08-08-2025	
308			RECOVERY	CS(COMM)-920/2025	13-08-2025	M/S KAPOOR ENTERPIES VS M/S J K FENNER INDIA LIMITED	HARENDRA KUMAR	9971395700	HARENDRAK8@GMAIL.COM	11-08-2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	U/S 9 OF ARBITRATION ACT	OMP(I). COMM-734/2025	19-08-2025	M/S TATA CAPITAL LIMITED VS DERRICK PETER GOMES	VIBHOR MATHUR	9871326407	SUPPORT@ARVLA WCHAMBERS.CO.IN	14-08-2025
			308	RECOVERY	CS(COMM)-930/2025	19-08-2025	M/S SHANTA INNERWEARS PVT. LTD VS SHRI SANJAY HIRWANI	VINEET KAUSHIK	8588957065	VINEET1743@GMAIL.COM	04-08-2025
			308	EXECUTION	EXE.COMM-404/2025	20-08-2025	SMT VIMMY PROP. OF MS KARAN TEXTILES VS SH DEEPAK GUPTA PROP. OF DEEPAK GARMENTS HOUSE	BALRAM SINGH	9873188641	BR9840@GMAIL.COM	12-08-2025
			308	RECOVERY	CS(COMM)-943/2025	21-08-2025	M/S VASTRAM INDIA PVT. LTD. VS. M/S MANVIK GARMENTS	GHANSHYA MOURYA	9811377679	ADVOCATEWIDU@GMAIL.COM	18-08-2025
			308	EXECUTION	EXE.COMM-407/2025	21-08-2025	S P KANUGO VS. ABS AIR TECH PRIVATE LIMITED	SARTHAK KATYAYEN	9810133604	TRIDENTLAVU@HOTMAIL.COM	05-08-2025
			308	EXECUTION	EXE.COMM-408/2025	21-08-2025	RIKAB CHAND MUNOT VS. RAHUL SHARMA	SARTHAK KATYAYEN	9810133604	TRIDENTLAVU@HOTMAIL.COM	05-08-2025
			308	MISC.	MISC. DJ-659/2025	26-08-2025	AJAY KUMAR GUPTA & ORS. VS. RAJ KUMAR GILL AND ORS.	NA	NA	NA	26-08-2025
			308	EXECUTION	EXE.COMM-412/2025	26-08-2025	SATNAM SINGH KUKREJA VS. KHALIL ULLAH	SHRAVAN KUMAR BANSAL	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	
			308	RECOVERY	CS(COMM)-952/2025	27-08-2025	ANIL SINGLA VS. SATISH MADHAV DASS DUSEJA	RAJESH KUMAR MITTAL	9810129278	RKMUTTAL.LAWYER@GMAIL.COM	08-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	MISC.	MISC. DJ-661/2025	28-08-2025	HARYANA CLOTH HOUSE VS. PRAVEEN JINDAL	SANSKAR	NA	NA	28-08-2025
			308	RECOVERY	CS(COMM)-954/2025	28-08-2025	THE NANITAL BANK LTD. VS. ARUN RAWAT	ALOK MOHAN	9818404186	ALOKMPI@GMAIL.COM	25-08-2025

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9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 FLOOR EXTENTION BLOCK	THIRD RP (CIVIL)	RP (CIVIL)/15/2025	01-07-2025	RAKESH KUMAR GOEL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHLL6@ GMAIL.COM	09.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD EX. COMM. AWARD BY ARB.	EX.COMM - AWARD BY ARB. COMM./22/2025	01-07-2025	M/S MULTI TECH CONSTRUCTION COMPANY VS UNION OF INDIA	VISHESH SWADHWA(P),	9891551234	VWLAWCHAMBERS @GMAIL.COM	30.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD MISC. DJ	MISC DJ/492/2025	01-07-2025	MAHESH KARDA VS HARISH KARDA	RAHUL DUBEY(P),	9810122555	MAIL@LAXINDIS.C OM	21.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD MISC. DJ	MISC DJ/493/2025	01-07-2025	PANASONIC HOLDINGS CORPORATION VS NEW ASHOK WATCH COMPANY	SHRAVAN BANSAL(P),	6201970125	UNITEDMARK@UN ITEDANDUNITED.C OM	13.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM.)	OMP (I) (COMM.)/500/2025	01-07-2025	TATA CAPITAL LTD VS SHIV BARAN	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@G MAIL.COM	27.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM.)	OMP (I) (COMM.)/501/2025	01-07-2025	HDFC BANK LTD VS MUSKAN	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@G MAIL.COM	18.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/703/2025	01-07-2025	J R RICE INDIA PRIVATE LIMITED VS SHREE SALASAR DEV BASMATI HOUSE	MAHESH KUMAR MIGLANI(P),	9811081980	MAIL@WRBINDIA.C OM	25.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/711/2025	01-07-2025	DEV TRAXIM PRIVATE LIMITED VS TECHNICOTE INDIA PRIVATE LIMITED	ABDULLAH TANVEER(P),	9897000770	ADVABDULLAHTAN VEER@GMAIL.COM	27.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/712/2025	01-07-2025	SHIVANGI AGGARWAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHLL 6@GMAII.COM	13.06.2025

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			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/713/2025	01-07-2025	CENTRAL BANK OF INDIA VS SHRI JOY DAS	SHADAB KHAN	9999699489	KHANSHADABADVOCATE@GMAIL.COM	30.06.2025
			309 FLOOR EXTENTION BLOCK	THIRDEXECTION (COMM.)	EXECUTION (COMM.)/318/2025	02-07-2025	KARTIKAY IMPEX PRIVATE LIMITED VS ENKAY FOAM PRIVATE LIMITED	ANKUR SINGHAL(P),	98-11-126091	ANKURSINGHALADVOCATE@GMAIL.COM	01.07.2025
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) (COMM.)	OMP (I) (COMM.)/505/2025	02-07-2025	MONEYWISE FINANCIAL SERVICES PVT LTD VS ALI BABA ELECTRONICS	SHREYAS JAIN(P),	9899999672	ADVSHREYASJAIN@GMAIL.COM	01.07.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/738/2025	03-07-2025	ANJU KAPOOR VS M SRIMANDER DASS AND SONS	SKASHISH	9910515215,8799771388	ADVLOKESH86@GMAIL.COM	02.07.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/755/2025	05-07-2025	NEERAJ AGGARWAL VS MUNICIPAL CORPORATION DELHI	SANANT PRAO(P),	9811070396	PANKAJKOTRA@YAHOO.CO.IN	04.07.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/757/2025	05-07-2025	MS SANT ALUMINUM PVT LTD VS MS VANSS ALUMINIUM DESIGN LLP NEW	UTKARSH GUPTA(P),	8459466042, 8860211682	INFO@GGGUPTAASSOCIATES.COM	04.07.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/758/2025	05-07-2025	VIVA BOOKS PRIVATE LIMITED VS SHRADHA BOOK DISTRIBUTORS	NARENDER VASHISHTA(P),	9811140704	NVASHISHTA@GMAIL.COM	04.07.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/772/2025	08-07-2025	LEVIS STRAUSS AND CO VS ASHOK KUMAR	SHRAVAN BANSAL(P),			
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) (COMM.)	OMP (I) (COMM.)/560/2025	09-07-2025	TATA CAPITAL LTD. VS MANISH KUMAR	MANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	08.07.2025

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			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM.)	OMP (I) (COMM.)/561/2025	09-07-2025	UGRO CAPITAL LIMITED VS SHIVA INDUSTRIES	AMIT KUMAR SINHA	9990659331 PHZNA 0LL-4264145		08.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM.)	OMP (I) (COMM.)/583/2025	15-07-2025	URGO CAPITAL LTD. VS SHREE BANKE BIHARI INDUSTRIES AND ORS	VIBHOR MATHUR	9560425989	SUPPORT@ARVLA WCHAMBERS.CO.IN	14.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/798/2025	15-07-2025	CHATURBHUI SHARMA VS ZIRKON RENO PVT LTD	ROHIT GUPTA(P),	9555650460	ROHIT. GUPTA068@GMAIL. COM	14.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/799/2025	15-07-2025	VIRENDER DAHIYA VS REEMU SETH BHAMBI	CHERRY GUPTA(P),			14.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/800/2025	15-07-2025	ASHOK KUMAR RANA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHLL 6@GMAIL .COM	14.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/808/2025	16-07-2025	VISHAL CHAIN AND JEWELLERY PVT LTD VS RAM SARAN VERMA	ASHOK MAHIPAL(P),	9810176643	ASHOK_ MAHIPAL (o YAHOO.CO.IN	15.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/809/2025	16-07-2025	STATE BANK OF INDIA VS SUKHDEV	TIRATH LAL YADAV(P),	9643228307	ADV TIRATH@GMAIL I.COM	15.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM.)	OMP (I) (COMM.)/593/2025	17-07-2025	TATA CAPITAL LTD VS ARJUN SINGH 6190	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@G MAIL.COM	16.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/812/2025	17-07-2025	MOHAN LAL, PROPRIETOR OF M/S UTTAM INDUSTRIES VS SANDEEP KANSRA PROPRIETOR OF SHREE RAM MACHINERY	MUKUND YADAV(P),			16.07.2025

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			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM.)	OMP (I) (COMM.)/603/2025	18-07-2025	DCB BANK LTD VS RAMCHANDER SUKHIRAM	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	17.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM.)	OMP (I) (COMM.)/605/2025	18-07-2025	DCB BANK LTD VS SANJAY	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	17.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/816/2025	18-07-2025	M/S SATKAR TEXTILES VS M/S MODERN CLOTH HOUSE	ANOOP KAUSHAL	9811572160	ANOOPKAUSHAL@GMAIL.COM	17.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM.)/350/2025	21-07-2025	SURESH TRIPATHI VS ABS ENGINEERING WORKS	SATYENDRA KUMAR SHARMA)	9818384002	ADVOCATESATYENDRADO2@GMAIL.COM	19.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/829/2025	22-07-2025	NIRMAL KUMAR JAIN VS JIWARAM RAMAN KUMAR	SHRAVAN BANSAL(P),	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	21.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EX.COMM - AWARD BY ARB. COMM./31/2025	26-07-2025	SANJAY SAGAR VS SHRISTI BHARDWAJ	PRADEEP KUMAR SHARMA(P),	9990148880		25.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM.)	OMP (COMM.)/38/2025	26-07-2025	AMITABH BARANWAL VS SBI CARDS AND PAYMENTS SERVICES LTD	AKSHAY KUMAR(P),	9350188064	MEDHANSHU@YAHOO.CO.IN	25.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM.)	OMP (COMM.)/39/2025	29-07-2025	GOVIND ASHAN VS VIJAY GUPTA	ANUJA PETHIA(P),	8284931062, 9643584837	SERVICE@SWARNIMLEGAL.COM	28.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM.)/369/2025	29-07-2025	MEENA BHAWAR LAL MUNOT VS RDEVIS ENGINEERS PRIVATE LIMITED	MUKESH AGGARWAL	9811365575	MUKESH_AGGARWALX25A@YAHOO.CO.IN	28.07.2025

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			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/862/2025	29-07-2025	MOHAN LAL RATUSARIA VS GURLEEN KAUR	PIYUSH MEHRA(P),	9999372128	DVOCATEPIYUSH001@GMAIL.COM	28.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/874/2025	31-07-2025	M/S SAKARNI PLASTER INDIA PVT LTD VS JAGMOHAN	MAYANK AGGARWAL(P),	8588857741	OFFICE@VERIICA LEÇA LIN	30.07.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	OMP (I) (COMM)/703/2025	01-08-2025	TATA CAPITAL LTD VS NAVJOT SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	25-07-2025
			307	CIVIL	OMP (I) (COMM)/704/2025	01-08-2025	TATA CAPITAL LTD VS SAHIL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	25-07-2025
			307	CIVIL	CS (COMM)/890/2025	02-08-2025	MANJU JAIN VS ANURADHA MAGGON	RAHUL KUMAR	7042655532	SSAROJSINGH2007@GMAIL.COM	28-07-2025
			307	CIVIL	EXECUTION (COMM)/377/2025	01-08-2025	ABHISHEK KUMAR PROP OF M/S BANARASI SILK VS MANOJ KUMAR PROP OF M/S SACHDEVA SONS	SWADESH BANSAL	9899848679	SWADESHBANSAL.ADVOCATE@GMAIL.COM	28-07-2025
			307	CIVIL	CS (COMM)/887/2025	02-08-2025	M/S GLOBAL MEDIKIT LIMITED VS M/S S P AGENCIES	NISHIRANJAN SINGH	8076012688	SHARMA SAHIL.ADVOCATE@GMAIL.COM	31-07-2025
			307	CIVIL	CS (COMM)/897/2025	05-08-2025	STATE BANK OF INDIA VS M/S SAI MEDICINES (THROUGH ITS PROP PRADEEP KUMAR BHAGAT)	MOHD SHAMEEM	9716757382	PUJA.DUBEYOU@GMAIL.COM	03-08-2025
			307	CIVIL	EXECUTION (COMM)/383/2025	05-08-2025	UNION BANK OF INDIA VS VIVEK KUMAR TIWARI PROP OF M/S SHRI HARI ENTERPRISES	KAMALJIT SINGH RANOT	9890410729	KAMALJEETSINGH RANOT@GMAIL.COM	02-08-2025

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			307	CIVIL	CS (COMM)/902/2025	07-08-2025	SHRIKANT CHAUDHARY VS GURPREET SINGH GULATI		MANOJ KUMAR GAHLAUT	9211324585	MANOJ28GAHLAUT@GMAIL.COM	05-08-2025
			307	CIVIL	CS (COMM)/910/2025	08-08-2025	MUKUL MITTAL PROP OF M/S VIRAJ AND SONS VS MUNICIPAL CORPORATION OF DELHI AND ANR		SATYENDRA KUMAR SINGH	9811161525	SKSINGHLL6@GMAIL.COM	06-08-2025
			307	CIVIL	RP (CIVIL)/20/2025	08-08-2025	JASWANT SINGH DABAS VS MUNICIPAL CORPORATION OF DELHI AND ANR		SATYENDRA KUMAR SINGH	9811161525	SKSINGHLL6@GMAIL.COM	06-08-2025
			307	CIVIL	EXECUTION (COMM)/394/2025	11-08-2025	SUNDER LAL MALHOTRA VS SANJAY KAPOOR		MUNISH GUPTA	9810927909	N.A.	08-08-2025
			307	CIVIL	OMP (I) (COMM)/746/2025	23-08-2025	TATA CAPITAL LIMITED VS SAURABH PAHWA		KARTIK KUMAR	011-26211488	LEGAL@KATVALASOCIATES.COM	06-08-2025
			307	CIVIL	CS (COMM)/935/2025	19-08-2025	RADHA PALLAVI EXPORTS VS GHANSHAYM KARSHANBHAI PAGHDAL		DEEPAK SINGH THAKUR	9315829565	ADVDEEPAKSINGH OFFICIAL@GMAIL.COM	07-08-2025
			307	CIVIL	OMP (I) (COMM)/735/2025	19-08-2025	TATA CAPITAL LIMITED VS ROOHINA ROOHINA		VIBHOR MATHUR	9811326407	SUPPORT@ARVLA WCHAMBERS.CO.IN	13-08-2025
			307	CIVIL	CS (COMM)/942/2025	21-08-2025	M/S AMAR CHEMICAL WORKS VS RELIANCE RETAIL LIMITED		RAVI CHAUHAN	9871694660	MAIL@CNRPARTNERS	18-08-2025
			307	CIVIL	EXECUTION (COMM)/410/2025	22-08-2025	VINESH SHARMA VS MOHD ANAS RAZA		IRFAN	8375987225	KAKRA.ASSOCIATES@GMAIL.COM	19-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	CIVIL	CS (COMM)/945/2025	22-08-2025	HAVELLS INDIA LIMITED AND ANR VS MJ ENTERPRISES AND OTHERS	SANCHAY MEHROTRA	9711184111	NITINKGUPTA@GMAIL.COM	19-08-2025
			307	CIVIL	EXECUTION (COMM)/419/2025	29-08-2025	AJAY KUMAR VS LUXUR CABLES PVT LTD	RAGHAV NARAYAN	8860662882	RAGHAVNARAYAN1993@GMAIL.COM	26-08-2025
			307	CIVIL	OMP (I) (COMM)/748/2025	29-08-2025	M/S AXIS BANK LIMITED VS ROJI P	VIBHOR MATHUR	9811326407	SUPPORT@ARVLA WCHAMBERS.CO.IN	20-08-2025
			307	CIVIL	OMP (I) (COMM)/747/2025	29-08-2025	TATA CAPITAL LTD VS BHAVYABHARAT INFRASTRUCTURE AND CONSTRUCTION PVT LTD	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27-08-2025
			307	CIVIL	OMP (I) (COMM)/766/2025	30-08-2025	TATA CAPITAL LTD VS NAND RAM SHARMA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	28-08-2025
			307	CIVIL	OMP (I) (COMM)/765/2025	30-08-2025	TATA CAPITAL LTD VS ALOK KUMAR 3161	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	28-08-2025
			307	CIVIL	OMP (I) (COMM)/763/2025	30-08-2025	TATA CAPITAL LTD VS MOHD TARIK	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	28-08-2025
			307	CIVIL	OMP (I) (COMM)/764/2025	30-08-2025	TATA CAPITAL LTD VS AJAY KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	28-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	MISC DJ	MISC DJ/614/2025	06-08-2025	M/S RAK FITNESS CONSUMER PVT LTD VS M/S BIG CHOICE AND ORS	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	-
			COURT ROOM 310	MISC DJ	MISC DJ/615/2025	06-08-2025	M/S AHUJA BOOK COMPANY PVT LTD VS M/S BISHNUPUR PUBLIC INSTITUTE OF MEDICAL SCIENCE	-	-	-	-
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/717/2025	06-08-2025	TATA CAPITAL LTD. VS RAJU	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.08.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/718/2025	06-08-2025	TATA CAPITAL LTD. VS DINESH KUMAR JINDAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.08.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/719/2025	06-08-2025	TATA CAPITAL LTD. VS SIMRANPAL SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	25.07.2025
			COURT ROOM 310	EX (COMM)	EXECUTION (COMM.)/386/2025	07-08-2025	VIVA BOOKS PVT. LTD VS FUTURE AND ORS	NARENDER VASHISHTA	9811140704	NVASHISHTA@GMAIL.COM	02.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/901/2025	07-08-2025	KANSAL METAL PVT LTD VS TREHAN INDUSTRIES	AKASH GUPTA	9560740322	ADVAKASH18@GMAIL.COM	29.07.2025
			COURT ROOM 310	EX (COMM)	EXECUTION (COMM.)/388/2025	07-08-2025	M/S VIMAL ELECTRICALS PVT LTD VS RAJNISH RANJAN	RANJAN DOSHI	7011312145	RANJAN.DOSHI@GMAIL.COM	01-08-2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/908/2025	08-08-2025	M/S LAXMI LUMBER INDUSTRIES PVT. LTD VS SHEARLING SKINS PVT LTD AND ORS THROUGH DIRECOTR	M. S. RAHMAN	9891080639	MSRAHMAN123@GMAIL.COM	05.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/921/2025	13-08-2025	M/S SUNRISE ENTERPRISES THROUGH ITS PROPRIETOR NARESH KUMAR VS DELHI JAL BOARD THROUGH CEO		DHEERAJ KUMAR SINGH	9899387799	SINGHDHEERAJKR@GMAIL.COM	01.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/925/2025	18-08-2025	YASH NAGPAL VS HARISH GIRDHAR		D.K. SINGH	9811108641	DKSINGHASSOCIATES2007@REDIFFMAIL.COM	12.08.2025
			COURT ROOM 310	EX (COMM)	EXECUTION (COMM.)/400/2025	19-08-2025	M/S TEAMGLOBAL LOGISTICS PVT LTD VS M/S PRIME RIGS LTD		SIDDHARTHA YADAV	9811087543	SIDDHARTHAYADAVADVOCATE@GMAIL.COM	14.08.2025
			COURT ROOM 310	MISC DJ	MISC DJ/642/2025	19-08-2025	UNION OF INDIA VS PANKAJ MITTAL					
			COURT ROOM 310	MISC DJ	MISC DJ/643/2025	19-08-2025	UNION OF INDIA VS PANKAJ MITTAL					
			COURT ROOM 310	CS (COMM)	CS (COMM)/933/2025	19-08-2025	GRAPESH SHAH VS MITALI GARG		ANKIT BATRA	9990786641	ANKIT.BATRA30@GMAIL.COM	10.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/936/2025	19-08-2025	M/S JAIPUR READY MIXED COMPANY VS MUNICIPAL CORPORATION OF DELHI		K TRIVEDI	9871441764	AKTRIVEDI@GMAIL.COM	14.08.2025
			COURT ROOM 310	MISC DJ	MISC DJ/647/2025	20-08-2025	SHIVA MILK FOODS VS ASHARAM AND SONS PVT LTD		AMIT DAYAL	9810164421		
			COURT ROOM 310	EX (COMM)	EXECUTION (COMM.)/411/2025	22-08-2025	NARENDER KUMAR VS JITENDER KUMAR		SANJAY KRISHNA MISHRA	9818336108	SANJAYK.ADVOCATE@GMAIL.COM	12.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	V/SAVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/956/2025	29-08-2025	ARIHANT ELECTRICALS VS NEULIGHT PRIVATE LIMITED	SURENDER KUMAR	9999993833	SURENDERSUPARN@GMAIL.COM	18.08.2025
			COURT ROOM 310	OMP (COMM)	OMP (COMM.)/43/2025	30-08-2025	VINOD KUMAR R VS SBI CARDS AND PAYMENT SERVICES LTD.	AAADITYA THORAT	9926786132	THORATAADI10@GMAIL.COM	26.08.2025
			COURT ROOM 310	COUNTER CLAIM	COUNTER CLAIM/44/2025	25-08-2025	RUNGTA IRRIGATION LTD. VS VISHAL SEHGAL	SCHANDER MAINI	9811075837	ADVMAYANKMAINI@GMAIL.COM	
			COURT ROOM 310	MISC DJ	MISC DJ/627/2025	08-08-2025	SANJEEV KUMAR GARG VS NARBADA IMPEX PVT LTD	NIRDOSH SHARMA	9810060720	NKSADVOCATE3@GMAIL.COM	07.08.2025
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	V/SAVOCATE	ADV. MOB. NO	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	CS COMM	884/2025	01.08.2025	PAWAN GUPTA & ORS V/S MANOJ TIWARI & ORS	RAHUL GUPTA	9910627480	RAHULGADV@YAHOO.COM	31.07.2025
			401	CS COMM	881/2025	01.08.2025	STATE BANK OF INDIA V/S SARITA GUPTA	SUNIL SEHRAWAT	9999330725	DELHILAWYERS76@YAHOO.CO.IN	03.06.2025
			401	OMP I COMM	701/2025	01.08.2025	TATA CAPITAL LTD V/S FHAL SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	25.07.2025
			401	OMPI COMM	702/2025	01.08.2025	TATA CAPITAL LTD V/S LAKHAN SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	22.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			401	MISC DJ	592/2025	01.08.2025	JINENDER KUMAR JAIN VS MANOJ TIWARI	SHASHANK PANDEY			31.07.2025
			401	EX.COMM - AWARD BY ARB. COMM.	36/2025	02.08.2025	SMFG INDIA CREDIT CO. LTD. V/S SK FITTING AND TUBES	KARAN CHHIBBER	9560099232		31.07.2025
			401	CS COMM	885/2025	02.08.2025	SH. PRITPAL SINGH CHAWLA V/S M/S SHREE GANPATI GOLD PVT LTD	TANISHQ PANWAR	99712366633	TANISHQPANWAR@GMAIL.COM	30.07.2025
			401	CS COMM	889/2025	02.08.2025	SINGHI CYCLE IMPORT V/S SM INDUSTRIES	SNIGDHA SINGHI	8076618483	SSADVOCACY21@GMAIL.COM	29.07.2025
			401	OMP COMM	40/2025	12.08.2025	M/S GARG PAPER UDYOG V/S M/S GARG PATAER	BN GAUR	98101260070	ADVOCATEBNGAUR@GMAIL.COM	04.08.2025
			401	CS COMM	918/2025	12.08.2025	CANARA BANK V/S BAL KRISHAN & ORS	SUSHIL KUMAR RAI	9868422289	RAISUSHIL0915@GMAIL.COM	10.08.2025
			401	EX.COMM - AWARD BY ARB. COMM.	41/2025	14.08.2025	M/S SHARMA TRUNKEY ENGINEERS PVT LTD V/S STERLING & WILSON PVT LTD	ANIRUDH SHUKLA	9868333448	ANIRUDHK79@GMAIL.COM	13.08.2025
			401	CS COMM	928/2025	18.08.2025	VIJAY KUMAR GOEL V/S M/S BHAGAT RAM DISCOUNT BAZAR PVT LTD	SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	11.08.2025
			401	MISC DJ	640/2025	18.08.2025	PAWAN CHOTIA V/S SAPCO BREWS INDIA PVT LTD & ORS	GAURAV GILL	87100014969	GAURAVGILL21@GMAIL.COM	13.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	V/SADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	MISC DJ	649/2025	20.08.2025	PUNIT SETHI (HUF) V/S PROVENTURE RETAIL PVT LTD & ORS	KETAN MADAN	9873140021	KETANMADAN@G MAIL.COM	14.08.2025
			401	EX COMM	418/2025	28.08.2025	VEMSOORE ENTERPRISES V/S TURAN & CO.	MANISH SINGHAL	9811529112	ADV.MANISHSINGH AL@GMAIL.COM	26.08.2025
			401	MISC DJ	665/2025	29.08.2025	SHARMAN CHEMICALS V/S VIKRAM SINGH	SANJAY GUPTA	9811271968	SANJAYGUPTAADV OCATE@YAHOO.CO M	22.08.2025
			401	OMP (I) COMM	757/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRATECH PVT LTD	SANISH BHOLA	9811452022	ANISHBHOLA17@Y AHO.COM	28.08.2025
			401	OMP (I) COMM	756/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRATECH PVT LTD	SANISH BHOLA	9811452022	ANISHBHOLA17@Y AHO.COM	28.08.2025
			401	OMP (I) COMM	758/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRATECH PVT LTD	SANISH BHOLA	9811452022	ANISHBHOLA17@Y AHO.COM	28.08.2025
			401	OMP (I) COMM	759/2025	30.08.2025	SHRI GURU HAR RAI STONE CRUSHER	SANISH BHOLA	9811452022	ANISHBHOLA17@Y AHO.COM	28.08.2025
			401	CS COMM	957/2025	30.08.2025	M/S MATHRA DASS AHUJA AND SONS V/S DELHI TOURISM AND TRANSPORTATION	A.K. TRIVEDI	9871441764	AKTRIVEDILAWOFF ICES@GMAIL.COM	28.08.2025

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13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT 402	ROOM	CIVIL SUIT	CS (COMM)/917/2025	12-08-2025	MS GAMMEY INDIA AND CO VS MS ACTION HOUSE	RAKESH SRIVASTAVA(P),	9911116314	NA	30.07.25
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/892/2025	04-08-2025	RADHA AGGARWAL VS SHRI DAYA RAM GOYAL	VIDIT GUPTA(P),	9910995511	A44DEFCOL@GMAIL.COM	31.07.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/728/2025	12-08-2025	TATA CAPITAL LTD VS MOHAMMAD RIYAZ AHMED	KARTIK KUMAR(P),	011-26211488	LEGAL@KATYALASOCIATES.COM	06.08.25
			COURT 402	ROOM	CIVIL SUIT	EXCOMM - AWARD BY ARB COMM/43/2025	28-08-2025	KOTAK MAHINDRA PRIME LTD VS OM PRAKASH ASIWAL	SUNNY ARORA(P),	9910574027	ALBUSLAWFIRMS@GMAIL.COM	06.08.25
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/731/2025	13-08-2025	TATA CAPITAL LTD VS MADHURI MADHURI	VIBHOR MATHUR(P),	9811326407	SUPPORT@ARVLA WCHAMBERS.CO.IN	11.08.25
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/946/2025	22-08-2025	PREM COLOR CHEM PVT LTD VS SURBHI MULTI TEX PRINTS PVT LTD	ARUN KUMAR YADAV(P),	9810768996	ARUNYADAV1131@GMAIL.COM	20.08.25
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/744/2025	22-08-2025	AXIS BANK LTD VS AKSHAY KUMAR	VIBHOR MATHUR(P),	8811326407	SUPPORT@ARVLA WCHAMBERS.CO.IN	20.08.25
			COURT 402	ROOM	CIVIL SUIT	EXECUTION (COMM)/416/2025	28-08-2025	RAJENDER KUMAR MALHOTRA VS TRILOK AGGARWAL	NITIN ARORA(P),	9818189667	NITIN.ARORA465@GMAIL.COM	22.08.25
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/951/2025	26-08-2025	M/S SARDARI LAL AND COMPANY THROUGH ITS PARTNER RAJAN BAJAJ VS M S B P CONTRACTS PVT LTD THROUGH ITS DIRECTORS	ANIL SETHI(P),	9811109342	NA	23.08.25

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			COURT ROOM 402	CIVIL SUIT	EXECUTION (COMM)/420/2025	29-08-2025	A ONE MACHINED COMPONENTS PVT LTD VS NUT HOUSE	TANIYA MADAAN(P),	9810387379	NA	27.08.25
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/750/2025	29-08-2025	TATA CAPITAL LTD VS BHAVYABHARAT INFRASTRUCTURE AND CONSTRUCTION PVT 5807	ANISH BHOLA(P),	9911452022	ANISH_BHOLA17@YAHOO.COM	27.08.25
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/760/2025	30-08-2025	TATA CAPITAL LTD VS OMP PRAKASH	ANISH BHOLA(P),	9911452022	ANISH_BHOLA17@YAHOO.COM	28.08.2025
			COURT ROOM 402	CIVIL SUIT	OMP (COMM)/42/2025	30-08-2025	MUKESH ARORA VS KOTAK MAHINDRA PRIME LTD	SHANKER KASHYAP	9899036093	KARTICKAY7@GMAIL.COM	28.08.2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 EXTN BLOCK	OMP	OMP (I) (COMM)/965/2025	01-08-2025	YES BANK LTD VS SHAN MOHAMMAD	KARTIK KUMAR(P),	9811250543	LEGAL@KATYALASOCIATES.COM	30-07-2025
				EX	EXECUTION (COMM)/246/2025	02-08-2025	BANK OF BARODA VS SHAKTI DOOT ENTERPRISES AND ORS	SUMAN KUMAR CHOUDHARY(P),	8368031251	NOT MENTIONED	31-07-2025
				OMP	OMP (I) (COMM)/968/2025	02-08-2025	SUNEET FINMAN PVT LTD VS MEENA TANDON AND ANR	VIJAY SEHGAL(P),	9873403435	VIJAYADV-558@GMAIL.COM	01-08-2025
				CS	CS (COMM)/661/2025	05-08-2025	STATE BANK OF INDIA VS HARSHDEEP SINGH PROPRIETOR OF M/S HARSHDEEP TIMBERS AND INTERIORS	SHALINI UPADHYAY(P),	9899408618	SHALINIUPADHYAY.LADVOCATE@GMAIL.COM	02-08-2025
				CS	COUNTER CLAIM/39/2025	06-08-2025	ISHA SHARMA VS M/S CASTLE VALVES PVT LTD	SAMEER DEWAN(P),	9810134864	SAMEERDEWAN123@REDIFFMAIL.COM	04-08-2025
				EX	EXECUTION (COMM)/252/2025	06-08-2025	ALUTECH INDUSTRIES VS BFIT CAMPUS	NANCY JAIN(P),	78227867679	E3LEGAL@GMAIL.COM	04-08-2025
				OMP	OMP (I) (COMM)/996/2025	11-08-2025	YES BANK LTD VS DEEPAK SINGH	KARTIK KUMAR(P),	9811250543	LEGAL@KATYALASOCIATES.COM	07-08-2025

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				CS	CS (COMM)/680/2025	11-08-2025	M/S AMIR ELECTROPLATING THROUGH ITS PROP MOHD ZAKI VS M/S ONEX INDUSTRIES PVT LTD	NAVED RAJPUT(P),	9811282952	NAVEDRAJPUT789@GMAIL.COM	08-08-2025
				OMP	OMP (I) (COMM)/995/2025	11-08-2025	SUNEET FINMAN PVT LTD VS MEENA TANDON AND ANR	VIJAY SEHGAL(P),	9873403435	VIJAYADV-558@GMAIL.COM	08-08-2025
				CS	CS (COMM)/679/2025	11-08-2025	RAHUL PROPRIETOR M/S SHREE BALAJI WIRON VS SHIV RAJ PROP OF M/S MAHADEV IRON INDUSTRIES AND ANR	AKSHAY BHASIN(P),	9811039948	ADV.AKSHAYBHASN@GMAIL.COM	07-08-2025
				OMP	OMP (I) (COMM)/1004/2025	12-08-2025	YES BANK LTD VS SUNNY CHAND	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	11-08-2025
				EX	EXECUTION (COMM)/256/2025	12-08-2025	M/S NAROMA TEXTILES IMPEX PVT LTD VS MAMTA PORWAL	RAMA SHARMA(P),	9911855122	RAMASARMA4597@GMAIL.COM	11-08-2025
				EX	EXECUTION (COMM)/257/2025	12-08-2025	OKAYA FUJIKAWA POWER PVT LTD VS BIG BULL TRADERS PVT LTD	PRANAV JAIN(P),	9999864070	PRANAV@GJPARTNERS.IN	08-08-2025
				OMP	OMP (I) (COMM)/1021/2025	14-08-2025	KOTAK MAHINDRA PRIME LIMITED VS AKHILESH KUMAR KASHYAP	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	12-08-2025
				MISC	MISC DJ/801/2025	18-08-2025	RAHUL KAPOOR TRADING AS ROYAL FIELD AND CO VS NARESH KUMAR PARTNER OF MS), NUTAN MALLEABLES	RAJAN CHAUDHARY(P)	9312052152	RAJAN000999@GMAIL.COM	14-08-2025
				CS	CS (COMM)/694/2025	18-08-2025	AMIT ARORA PROPRIETOR OF M/S MARVEL GRAPHICS VS SAHIL SHARMA PROPRIETOR OF M/S ANTRIX	SUNIL SINGH(P),	9654224557	ADV.SUNILSINGHP@GMAIL.COM	13-08-2025
				OMP	OMP (I) (COMM)/1036/2025	19-08-2025	AXIS BANK LTD VS OM PRAKASH YADAV	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	16-08-2025
				OMP	OMP (I) (COMM)/1037/2025	19-08-2025	AXIS BANK LTD VS MUJAFFAR ALI	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	16-08-2025
				OMP	OMP (I) (COMM)/1038/2025	19-08-2025	AXIS BANK LTD VS SANJAY KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	16-08-2025
				OMP	OMP (I) (COMM)/1039/2025	19-08-2025	AXIS BANK LTD VS ANKIT KASANA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	16-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP	OMP (I) (COMM)/1040/2025	19-08-2025	AXIS BANK LTD VS MOHD JAVED	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	16-08-2025
				OMP	OMP (I) (COMM)/1041/2025	19-08-2025	AXIS BANK LTD VS LALIT KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	16-08-2025
				EX	EXECUTION (COMM)/271/2025	19-08-2025	SHAMSHER SINGH VS APPLIANCE KRAFT	DANIYAL ABBAS(P),	8882932059	MAILSHIVAMRAJPUT@GMAIL.COM	18-08-2025
				CS	CS (COMM)/701/2025	21-08-2025	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS JAGAT SINGH PROPRIETOR OF PADMAVATI FOOTWEAR	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	19-08-2025
				CS	CS (COMM)/702/2025	21-08-2025	M/S RAMA IRON SCRAP THROUGH ITS PROPRIETOR SUNIL KUMAR DWIVEDI VS HRJ STEELS PRIVATE LIMITED AND	MUNESH CHAUHAN(P),	9818230467	MUNESHCHAUHAN1978@GMAIL.COM	21-08-2025
				EX	EXECUTION (COMM)/276/2025	22-08-2025	ANURAG CHAWALA VS DGITO TECHNICAL	DEVENDER KUMAR DHIRYAN(P),	9811403534	DEVENDERDHIRYAN@GMAIL.COM	21-08-2025
				OMP	OMP (I) (COMM)/1065/2025	23-08-2025	AXIS BANK LIMITED VS RAHUL	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	21-08-2025
				EX	EXECUTION (COMM)/278/2025	23-08-2025	DIAMOND MODULAR PRIVATE LIMITED VS AVINASH PROPRIETOR M /S KRISHNA ELECTRONICS	SHIVEN BANGA(P),	783443353	ADVSHIVENBANGA@GMAIL.COM	22-08-2025
				OMP	OMP (I) (COMM)/1066/2025	23-08-2025	HDFC BANK LIMITED VS ABRAR RAFIQ	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	21-08-2025
				OMP	OMP (I) (COMM)/1064/2025	23-08-2025	AXIS BANK LIMITED VS SAJID	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVASSOCIATES@GMAIL.COM	21-08-2025
				CS	CS (COMM)/720/2025	25-08-2025	M/S KITPLY INDUSTRIES LTD VS M/S CP AND ASSOCIATES PVT LTD	RAJEEV JHA(P),	9873921590	REJEEV)HA2004@YAHOO.CO.IN	23-08-2025
				EX	EXCOMM - AWARD BY ARB COMM/59/2025	25-08-2025	RENOVISION AUTOMATION SERVICES PVT LTD VS RANDHIR KAPOOR	ASHISH SHARMA(P),	9650398837	ASHISHADVOCATE07@GMAIL.COM	23-08-2025
				CS	CS (COMM)/719/2025	25-08-2025	M /S KIT MARKETING PVT LTD VS M/S FAST TRACK FURNITURE AND INTERIORS INDIA PVT LTD	RAJEEV JHA(P),	9873921590	REJEEV)HA2004@YAHOO.CO.IN	23-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS	CS (COMM)/718/2025	25-08-2025	AUM G ELECTRONICS VS HKS ENTERPRISES	RISHIKESH DEO(P),	9006710421	RISHIKESHDEO1503@GMAIL.COM	23-08-2025
				OMP	OMP (I) (COMM)/1074/2025	25-08-2025	YES BANK LTD VS CHANDAN KUMAR GUPTA	KARTIK KUMAR(P),	9811250543	LEGAL@KATYALASOCIATES.COM	22-08-2025
				OMP	OMP (I) (COMM)/1075/2025	25-08-2025	YES BANK LTD VS ANUJ KUMAR	KARTIK KUMAR(P),	9811250543	LEGAL@KATYALASOCIATES.COM	22-08-2025
				OMP	OMP (I) (COMM)/1076/2025	25-08-2025	YES BANK LTD VS NITIN SHARMA	KARTIK KUMAR(P),	9811250543	LEGAL@KATYALASOCIATES.COM	22-08-2025
				EX	EXECUTION (COMM)/284/2025	27-08-2025	MIS SVM NETWORKS INC VS MIS FOOD FRESHLY AFC INDIA PVT LTD	AYUSH GUPTA(P),	9818402326	AYUSH@GUPTALEGAL.IN	25-08-2025
				CS	CS (COMM)/729/2025	27-08-2025	AUM G ELECTRONICS VS RANJEET ELECTRICAL AND ELECTRONICS	RISHIKESH DEO(P),	9006710421	RISHIKESHDEO1503@GMAIL.COM	26-08-2025
				CS	CS (COMM)/730/2025	28-08-2025	MR JAGJYOTI JAIN SOLE PROPRIETOR OF SUPERCIRCLE VS GLADWIN TECHGEN PVT LTD THROUGH ITS DIRECTOR(S)	DHRUV CHAWLA(P),	9971897143	VEHAWLA@KRCCO.CO.IN	26-08-2025
				EX	EXECUTION (COMM)/289/2025	30-08-2025	ROYAL PRESS VS COLOURS SQUARE	SAMIT KHOSLA(P),			29-08-2025
				OMP	OMP (I) (COMM)/1088/2025	29-08-2025	YES BANK LTD VS SUNITA LAKHIRAM	ANANJAY SINGH(P),	7455023130	ASAPLEGALAND ADVOCATES@GMAIL.COM	27-08-2025
				CS	CS (COMM)/672/2025	08-08-2025	MANCARE LABORATORIES PVT LTD VS SHREE KRISHNANALYTICAL SERVICES PVT LTD	DEEPAK NARIKHARI(P),	9810541666	DEEPAKNARIKHARI@YAHOO.CO.IN	07-08-2025
15	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-02	WEST DISTRICT	209 EXTN BLOCK	CS/(COMM)	646/2025	01.08.2025	KESHAV GARMENTS VS. MANISH MONGA	NEERU VERMA	9910309525	VARMANEERU8@GMAIL.COM	01.08.2025
				OMP(I)(COMM)	961/2025	01.08.2025	AXIS BANK VS. CHITER SAIN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01.08.2025
				OMP(I)(COMM)	962/2025	01.08.2025	AXIS BANK VS. RAVINDER	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01.08.2025

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				OMP(I)(COMM)	963/2025	01.08.2025	AXIS BANK VS. PANKAJ KRISHNA VERMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01.08.2025
				OMP(I)(COMM)	964/2025	01.08.2025	AXIS BANK VS. NAVEEN BHATI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01.08.2025
				MISC.DJ	754/2025	01.08.2025	APLUS ENTERPRISES VS. SUVAM LAL JAT	M.S PANWAR	9811441760		01.08.2025
				CS/(COMM)	649/2025	02.08.2025	DELHI LIQUORS VS. PATHWAY H.R. SOLUTIONS PVT LTD	VIPIN DILWARI	9310875020	VIPINDILWARI83@GMAIL.COM	02.08.2025
				CS/(COMM)	650/2025	02.08.2025	DILEEP SHARMA VS. SANJAY KUMAR SINGH	RAKESH SHUKLA	9899454835	RKS108@GMAIL.COM	02.08.2025
				CS/(COMM)	651/2025	02.08.2025	OM MOTORS VS. MAHINDRA AND MAHINDRA	VIKAS AZAD	999934931	AZADASSOCIATES@GMAIL.COM	02.08.2025
				OMP(I)(COMM)	983/2025	04.08.2025	SHRIRAM FINANCE VS. ALEEM	MANOJ KUMAR	9811133644	MANOJ.ADV@GMAIL.COM	04.08.2025
				OMP(I)(COMM)	984/2025	04.08.2025	SHRRAM FINANCE VS. HARUN	MANOJ KUMAR	9811133644	MANOJ.ADV@GMAIL.COM	04.08.2025
				CS/(COMM)	654/2025	04.08.2025	STATE BANK OF INDIA VS. KAMLA SHARMA	KRISHAN SHARMA	93145165656	ADVKRISHNA1411@GMAIL.COM	04.08.2025
				CS/(COMM)	655/2025	04.08.2025	PUNJAB NATIONAL BANK VS. JYOTI	VIKAS KUMAR	9650795147	LEXNEXUSVKM@GMAIL.COM	04.08.2025
				CS/(COMM)	659/2025	05.08.2025	CONTINENTAL PETROCHEM VS. GOODWILL HI PRECISION WORK	HARISH KAUSHIK	9999011308	ADV.HKAUSHIK@GMAIL.COM	05.08.2025
				CS/(COMM)	663/2025	06.08.2025	MAHASHIAN DI HATTI VS. SUPRASAAD FOODS PVT LTD	MANISH SINGHAL	9811529112	MANGLA.IPR@GMAIL.COM	06.08.2025
				CS/(COMM)	669/2025	08.08.2025	PUNJAB NATIONAL BANK VS. JITENDER BHUTANI	PARAS AGGARWAL	9810600656	PARASAGGARWALADV@GMAIL.COM	08.08.2025

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				CS/(COMM)	670/2025	08.08.2025	STATE BANK OF INDIA VS. EKTAKRISHNA RANI	KRISHNA SHARMA	9958891040	ADVKRISHNA1411@GMAIL.COM	08.08.2025
				CS/(COMM)	671/2025	08.08.2025	M/S S R SETH AND SONS VS. M/S KESHAVA ENGINEERS INDIA	MANISH ROHILLA	9541266150	SAIANDCOLAWFIRM@GMAIL.COM	08.08.2025
				CS/(COMM)	675/2025	11.08.2025	GOPAL DASS CHOPRA VS. M/S OPTIMA MART OPC	PRADEEP DABAS	9811163300	DABAS.ASSOCIATES@GMAIL.COM	11.08.2025
				CS/(COMM)	676/2025	11.08.2025	APIS INDIA LTD VS. KEERTHANAPROP. OF VKT ENTERPRISES	MUKUND YADAV	8285202359	HARISH@BARAHAMILEGALSERVICES.COM	11.08.2025
				OMP(I)(COMM)	989/2025	11.08.2025	YES BANK VS. JAYASEELAN JAGAN PRASANANA	KARTIK KUMAR	1126211488	LEGAL@KATYALASOCIATES.COM	11.08.2025
				OMP(I)(COMM)	990/2025	11.08.2025	YES BANK VS. VINEET AGGARWAL	KARTIK KUMAR	1126211488	LEGAL@KATYALASOCIATES.COM	11.08.2025
				OMP(I)(COMM)	997/2025	12.08.2025	YES BANK VS. PUJA AGARWAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.08.2025
				CS/(COMM)	681/2025	12.08.2025	BRIJLAXMI PROJECTS PVT LTD VS. M/S KCT TRADING PVT LTD	ASHISH CHAUDHARY	8095957280	ASHISHCHAUDHARYADV@GMAIL.COM	12.08.2025
				CS/(COMM)	682/2025	12.08.2025	PUNJAB NATIONAL BANK VS. MANOJ KUMAR	VISHAL TIWARI	9953180830	TIWARIVISHALADV@GMAIL.COM	12.08.2025
				OMP(I)(COMM)	1011/2025	13.08.2025	KOTAK MAHINDRA VS. ASIF H	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.08.2025
				CS/(COMM)	689/2025	14.08.2025	AJAY GUPTA VS. SAI INFOTECH	AANCHAL BANSAL	9910969692	BANSALAANCHAL210@GMAIL.COM	14.08.2025
				CS/(COMM)	691/2025	14.08.2025	PUNJAB NATIONAL BANK VS. MANOJ KUMAR	VISHAL TIWARI	993180830	TIWARIVISHALADV@GMAIL.COM	14.08.2025
				MISC.DJ	798/2025	14.08.2025	MANMOHAN GOPAL VS. AMITABH SRIVASTAVA	HARGOVIND JHA	9811466485	JHA.HARGOVINDLAW@GMAIL.COM	14.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS/(COMM)	693/2025	18.08.2025	ADROIT AGENCIES PVT LTD VS. PRAYAG HOSPITAL RESEARCH CENTER	VIVEK SHARMA	9871129399	VIVEKSHARMA.AD V01@GMAIL.COM	18.08.2025
				OMP(I)(COMM)	1026/2025	19.08.2025	AXIS BANK VS. SURESH KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	19.08.2025
				OMP(I)(COMM)	1029/2025	19.08.2025	AXIS BANK VS. RAJESH KUMAR TRIPATHI	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	19.08.2025
				CS/(COMM)	697/2025	19.08.2025	KARNATAKA BANK VS. AXAY KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	19.08.2025
				MISC.DJ	809/2025	20.08.2025	RAJCO BUILDWEL PVT LTD VS. ANJALI GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	19.08.2025
				OMP(I)(COMM)	1056/2025	22.08.2025	AXIS BANK VS. MOHIT RANA	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	22.08.2025
				OMP(I)(COMM)	1057/2025	22.08.2025	AXIS BANK VS. KARUNAKAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	22.08.2025
				CS/(COMM)	704/2025	22.08.2025	SUMIT MAHAJAN VS. BHARAT KUMAR	RAJESH SHARMA	8447750360	RAJESH.ADVOCATE @GMAIL.COM	22.08.2025
				CS/(COMM)	721/2025	26.08.2025	BANK OF BARODA VS. VED PRAKASH GOYAL	TARUNESH KUMAR	97183544614	ADV.TARUNES8@G MAIL.COM	26.08.2025
				CS/(COMM)	722/2025	26.08.2025	RAKESH GARG VS. M/S FAST TRACK FURNITURE AND INTERIORS INDIA PVT LTD	RAJEEV JHA	9873921590	RAJEEVJHA@YAHO O.COM	26.08.2025
				CS/(COMM)	1079/2025	29.08.2025	YES BANK VS. RANA TRAVELS PVT LTD	ANANJAY SINGH	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	29.08.2025
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 EXTN BLOCK		OMP (I) (COMM)/959/2025	01-08-2025	AXIS BANK LIMITED VS DINESH BAWRI	ADV. LALIT PANDEY(P),			31-07-2025
					OMP (I) (COMM)/960/2025	01-08-2025	YES BANK LTD VS FAZLUR RAHMAN	KARTIK KUMAR(P),			31-07-2025

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					CS (COMM)/645/2025	01-08-2025	MAIDEN MARKETING INDIA PRIVATE LIMITED VS INDIABULLS CITYHEIGHTS LIMITED FORMERLY KNOWN AS	SAMARTH KAPOOR(P),			31-07-2025
					OMP (I) (COMM)/966/2025	02-08-2025	AXIS BANK LTD VS GAURAV TANEJA	ADV. LALIT PANDEY(P),			01-08-2025
					OMP (I) (COMM)/977/2025	04-08-2025	SHRIRAM FINANCE LTD VS ASIM	MANOJ KUMAR(P),			02-08-2025
					OMP (I) (COMM)/974/2025	04-08-2025	SHRIRAM FINANCE LTD VS SHYAM SUNDER	MANOJ KUMAR(P),			02-08-2025
					EXECUTION (COMM)/248/2025	04-08-2025	CANARA BANK VS AJAB SINGH	RAM BHUSHAN PANDEY(P),			02-08-2025
					EXECUTION (COMM)/249/2025	04-08-2025	CANARA BANK VS RUPENDER SINGH YADAV	RAM BHUSHAN PANDEY(P),			02-08-2025
					EXECUTION (COMM)/250/2025	04-08-2025	CANARA BANK VS RAJESH CHOUHDARY	RAM BHUSHAN PANDEY(P),			02-08-2025
					CS (COMM)/665/2025	07-08-2025	M/S GAUTAM WINES PVT LTD VS M/S MILLENNIUM INFRAENGINEERS PVT LTD	SACHIN MALIK(P),			06-08-2025
					OMP (I) (COMM)/988/2025	11-08-2025	YES BANK LTD VS DEEPAK AGARWAL	KARTIK KUMAR(P),			08-08-2025
					OMP (I) (COMM)/987/2025	11-08-2025	YES BANK LTD VS REKHA REKHA	KARTIK KUMAR(P),			08-08-2025
					CS (COMM)/674/2025	11-08-2025	UNION BANK OF INDIA VS SKAMALJIT CUBE SOLUTIONS PARTNERSHIP FIRM	SINGH RANOT(P),			08-08-2025
					MISC DJ/786/2025	12-08-2025	MOHD SHARIQ SAMI VS MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED	RUKBAN TYAGI(P),			11-08-2025
					CS (COMM)/683/2025	12-08-2025	APIS INDIA LIMITED VS SUPER MARCHE 37 TRADERS LLP	MUKUND YADAV(P),			11-08-2025

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					CS (COMM)/681/2025	12-08-2025	BRIJLAXMI PROJECTS PRIVATE LIMITED VS M/S KCT TRADING PRIVATE LIMITED	ASHISH CHOUDHURY(P),			11-08-2025
					OMP (I) (COMM)/1003/2025	12-08-2025	YES BANK LTD VS RAJESH KUMAR	ADV. LALIT PANDEY(P),			11-08-2025
					OMP (I) (COMM)/1002/2025	12-08-2025	YES BANK LTD VS ANIL GARG	ADV. LALIT PANDEY(P),			11-08-2025
					OMP (I) (COMM)/1010/2025	13-08-2025	KOTAK MAHINDRA PRIME LIMITED VS PARVEEN VERMA	ADV. LALIT PANDEY(P),			12-08-2025
					CS (COMM)/688/2025	14-08-2025	STATE BANK OF INDIA VS JYOTI	ASHOK KUMAR(P),			13-08-2025
					CS (COMM)/690/2025	14-08-2025	M/S NAYASA SUPERPLAST VS YOGI PRODUCTS	SURINDER SINGH(P),			13-08-2025
					OMP (I) (COMM)/1023/2025	18-08-2025	YES BANK LTD VS RAJ SINGH	KARTIK KUMAR(P),			14-08-2025
					OMP (I) (COMM)/1022/2025	18-08-2025	YES BANK LTD VS ANJALI SRIVASTAVA	KARTIK KUMAR(P),			14-08-2025
					EXECUTION (COMM)/262/2025	18-08-2025	SH LALIT KUMAR AGGARWAL VS IRIS INDIA HOUSEHOLD SOLUTIONS PRIVATE LIMITED	BHOOPENDRA KUMAR(P),			14-08-2025
					OMP (I) (COMM)/1030/2025	19-08-2025	AXIS BANK LTD VS DEVADHI TRIPATHI	ADV. LALIT PANDEY(P),			18-08-2025
					OMP (I) (COMM)/1027/2025	19-08-2025	AXIS BANK LTD VS AMRIK SINGH	ADV. LALIT PANDEY(P),			18-08-2025
					OMP (I) (COMM)/1028/2025	19-08-2025	AXIS BANK LTD VS ANJU SINGH	ADV. LALIT PANDEY(P),			18-08-2025
					OMP (I) (COMM)/1025/2025	19-08-2025	AXIS BANK LTD VS VIJAY PAL	ADV. LALIT PANDEY(P),			18-08-2025

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					CS (COMM)/696/2025	19-08-2025	SHYAM SUNDER AGARWAL VS HEMLATA	RAKESH TANWAR(P),			18-08-2025
					OMP (I) (COMM)/1052/2025	20-08-2025	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD VS SHUBHAM HOUSING DEVELOPMENT FINANCE	ABID AHMAD(P),			19-08-2025
					CS (COMM)/703/2025	21-08-2025	TARZAN ELECTRICALS PRIVATE LIMITED VS TARU GOEL	BHASKAR VALI(P),			20-08-2025
					OMP (I) (COMM)/1058/2025	22-08-2025	AXIS BANK LTD VS MOHD MUSHRRAF HUSAIN	ADV. LALIT PANDEY(P),			21-08-2025
					CS (COMM)/706/2025	22-08-2025	VIDCOM BUSINESS SOLUTION PVT LTD VS KABEER M M	VIVEK SHARMA(P),			21-08-2025
					CS (COMM)/705/2025	22-08-2025	BANK OF BARODA VS SUNITA	AKSHAY RAJ(P),			21-08-2025
					OMP (I) (COMM)/1063/2025	23-08-2025	AXIS BANK LTD VS GAURAV YADAV	ADV. LALIT PANDEY(P),			22-08-2025
					CS (COMM)/714/2025	23-08-2025	SWAITA BANSAL VS M/S USKY LOGISTICS PVT LTD	NAMAN RUDRA DUTT(P),			22-08-2025
					CS (COMM)/713/2025	23-08-2025	STATE BANK OF INDIA VS DAYA CHAND	ASHOK KUMAR(P),			22-08-2025
					OMP (I) (COMM)/1070/2025	25-08-2025	YES BANK LTD VS BIJENDER SINGH	KARTIK KUMAR(P),			23-08-2025
					CS (COMM)/715/2025	25-08-2025	AQUALITE INDUSTRIES PRIVATE LIMITED VS PINKU BANIK PROPRIETOR OF SAI ENTERPRISES	ARCHIT SINGHAL(P),			23-08-2025
					OMP (I) (COMM)/1069/2025	25-08-2025	YES BANK LTD VS GAGAN KUMAR	KARTIK KUMAR(P),			23-08-2025
					EXECUTION (COMM)/281/2025	26-08-2025	ABDULLAH EBRAHIM ALI ALI ALS FEDAWY VS VINYL TUBES PVT LTD	SWATI MEHTA(P),			25-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/727/2025	27-08-2025	RAJAN ARORA VS S INTRABUILD		DRISHABH GULATI(P),			26-08-2025
					CS (COMM)/728/2025	27-08-2025	M/S SHIV FIBRES PVT LTD THROUGH ITS DIRECTOR AR MR PAWAN KUMAR GOEL VS MS AMITA GUPTA PROP OF M/S		JAGRITI JAIN(P),			26-08-2025
					CS (COMM)/726/2025	27-08-2025	VIKAS MALIK VS DHAMENDRA AHUJA		SHITANSHU GAUR(P),			26-08-2025
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	202 EXTN BLOCK	CS (COMM)	CS (COMM)/641/2025	01-08-2025	STATE BANK OF INDIA VS PARASHURAM		KRISHNAKRSH ARMA	9958891040	ADV KRISHNAI411@GMAIL.COM	01-08-2025
				CS (COMM)	CS (COMM)/642/2025	01-08-2025	WASIM WIRE MANUFACUNG PVT LTD VS RAVI SHANI		MOSHIN	9899010288	ADV MOHSHIN55@GMAIL.COM	25-07-2025
				OMP (I) COMM	OMP (I) (COMM.)/969/2025	02-08-2025	AXIS BANK LTD VS LAV KUMAR		LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	01-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/970/2025	02-08-2025	AXIS BANK LTD VS MOHD USMAN		LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	01-08-2025
				CS (COMM)	OMP (COMM.)/1008/2025 (I)	04-08-2025	CANARA BANK VS JAGDEEP VERMA PROP JAGDEEP MOVIES		RAM BHUSHAN PANDY	9871434320	RBP5370@YAHOO.COM	02-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/980/2025	04-08-2025	SHRIRAM FINANCE LTD VS GULFAM KHAN		MANOJKUMAR	9811133644	MANOJKUMAR07@GMAIL.COM	02-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/981/2025	04-08-2025	SHRIRAM FINANCE LTD VS MUSTKEEM		MANOJKUMAR	9811133644	MANOJKUMAR07@GMAIL.COM	02-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/982/2025	04-08-2025	SHRIRAM FINANCE LTD VS DOUS MOHD		MANOJKUMAR	9811133644	MANOJKUMAR07@GMAIL.COM	02-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/985/2025	04-08-2025	TSC FINSERV PRIVATE LIMITED VS AUTO XOTICA		LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	01-08-2025
				CS (COMM)	CS (COMM)/660/2025	05-08-2025	KOMAL INTERNATIONAL VS BALLE CHAUDHARYSINGH CONSTRUCTION		KAMALJEET SINGH	9212609282	KJSKAMAL23@GMAIL.COM	05-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS (COMM)	CS (COMM)/678/2025	11-08-2025	UNION BANK OF INDIA VS TRIVENI JHA PROP AARADHYA FASHION	KAMALJIT SINGH RANOT	9890410729	PATELNAGAR@UNIONBANKOFINDIA.COM	11-08-2025
				CS (COMM)	CS (COMM)/684/2025	12-08-2025	RAM TRADERS VS FEATHER TOUCH	SAHIL TALWAR	9711592772	SAHIL@TNGLEGAL.IN	12-08-2025
				OMP (I) COMM	OMP (COMM.)/1008/2025	(I)12-08-2025	YES BANK LTD VS BUNDELA INDUSTRIES	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	11-08-2025
				OMP (I) COMM	OMP (COMM.)/1009/2025	(I)12-08-2025	YES BANK LTD VS RAHUL SHRIVASTAVA	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	11-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1013/2025	13-08-2025	KOTAK MAHINDRA PRIME LIMITED VS SHRI RAM MOTORS	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	11-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1014/2025	13-08-2025	KOTAK MAHINDRA PRIME LIMITED VS NEERJA LUTHRA	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	11-08-2025
				CS (COMM)	CS (COMM)/692/2025	14-08-2025	FIITJEE LIMITED VS DEEPAK MUKHI	ROHIT DUTTA	987440515	ROHIT.DUTTA@LEXPOR.T	14-08-2025
				OMP (I) COMM	OMP (COMM.)/1018/2025	(I)14-08-2025	KOTAK MAHINDRA PRIME LIMITED VS AMARJEET SINGH	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	13-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1019/2025	14-08-2025	YES BANK LTD VS MANISH NAND	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	13-08-2025
				OMP (I) COMM	OMP (COMM.)/1020/2025	(I)14-08-2025	YES BANK LTD VS ROOSHI RAMBHAJ SINGH	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	13-08-2025
				OMP (I) COMM	OMP (COMM.)/1042/2025	(I)19-08-2025	AXIS BANK LTD VS VASIL	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	13-08-2025
				OMP (I) COMM	OMP (COMM.)/1043/2025	(I)19-08-2025	AXIS BANK LTD VS KARUNAKAR SINGH	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	13-08-2025
				OMP (I) COMM	OMP (COMM.)/1044/2025	(I)19-08-2025	AXIS BANK LTD VS SAHIL	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	13-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) COMM	OMP (COMM.)/1045/2025	(I)19-08-2025	AXIS BANK LTD VS SATPAL	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	13-08-2025
				CS (COMM)	CS (COMM)/698/2025	20-08-2025	DUROPLY INDUSTRIES LTD VS SANTOSH SONONE	JITENDER GAHLYAN	9968237035	JITENDERKUMARGHAHLYAN@GMAIL.COM	19-08-2025
				CS (COMM)	CS (COMM)/699/2025	20-08-2025	M/S GOEL TRADERS VS M/S BUDDIES ENTERPRISES	SLOKESH KR AGG	9811218876	LOKESH@ACECONSILIUM.COM	12.08.2025
				OMP (I) COMM	OMP (COMM.)/1053/2025	(I)21-08-2025	ORIX CORPORATION INDIA LIMITED VS VIRAJ AGGARWAL	ABID AHMAD	9213142242	ABIDAHMADADVOCATE@GMAIL.COM	20-08-2025
				CS (COMM)	CS (COMM)/723/2025	26-08-2025	ONE97 COMMUNICATIONS LIMITED VS NEW HAIR PALACE PRIVATE LIMITED	ABHAY AREN	9910634753	S.DHOUNDIYAL@SAIKRISHNAASSOCIATES.COM	22.08.2025
				OMP (I) COMM	OMP (COMM.)/1080/2025	(I)29-08-2025	YES BANK LTD VS SUNITA PREM CHAND	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	08-08-2025
				OMP (I) COMM	OMP (COMM.)/1081/2025	(I)29-08-2025	YES BANK LTD VS AJAY GHILDYAL	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	08-08-2025
				OMP (I) COMM	OMP (COMM.)/1082/2025	(I)29-08-2025	YES BANK LTD VS SEEMA MALHOTRA	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	08-08-2025
				OMP (I) COMM	OMP (COMM.)/1083/2025	(I)29-08-2025	YES BANK LTD VS ADITYA VERMA	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	08-08-2025
				OMP (I) COMM	OMP (COMM.)/1084/2025	(I)29-08-2025	YES BANK LTD VS SHIVAM MISHRA	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	08-08-2025
				OMP (I) COMM	OMP (COMM.)/1085/2025	(I)29-08-2025	YES BANK LTD VS HIMADRI LODHI	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	08-08-2025
				OMP (I) COMM	OMP (COMM.)/1086/2025	(I)29-08-2025	YES BANK LTD VS KIRAN KAPOOR	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	08-08-2025
				OMP (I) COMM	OMP (COMM.)/1087/2025	(I)29-08-2025	YES BANK LTD VS SUNIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	08-08-2025

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				OMP MISC (COMM)	OMP (COMM.)/1/2025	30-08-2025	AXIS BANK LTD VS SAYANM MITTAL	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	08-08-2025
				CS (COMM)	CS (COMM)/732/2025	30-08-2025	AQUALITE INDUSTRIES PRIVATE LIMITED VS MOHAMMED ASLAM	ARCHIT SEHGAL	9599043045	LEGAL@SIGMALEGAL.IN	30-08-2025
				CS (COMM)	CS (COMM)/733/2025	30-08-2025	AUMGELECTRONICSTHROUGHIT SPROPRAVIKUMAR UTKARSHESALES	RISHIKESH VSDEO	837 5016966	RANA.AAKASH991@GMAIL.COM	23.08.2025
				CS (COMM)	CS (COMM)/734/2025	30-08-2025	MR SHUBHAM VS NEHA KAUSHAL	DHRUV SURANA	9836411111	DHRUVSURANA@GMAIL.COM	27-08-2025
				CS (COMM)	CS (COMM)/735/2025	30-08-2025	DUROPLY INDUSTRIES LTD VS SHRAKESH KUMAR DUNGARWAL	JITENDER GAHLYAN	9968237035	JITENDERKUMARGAHLYAN@GMAIL.COM	25-08-2025
				OMP (I) COMM	OMP (COMM.)/1089/2025	(I)30-08-2025	YES BANK LTD VS RANA TRAVELS PRIVATE LIMITED	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	28-08-2025
				OMP (I) COMM	OMP (COMM.)/1090/2025	(I)30-08-2025	JFC LEASING PRIVATE LIMITED VS TARUN SRIVASTAVA	BHAGAT SINGH	9810133410	BHAGATSINGHIS@YAHOO.COM	28-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/1091/2025	30-08-2025	YES BANK LTD VS MS SEHRAWAT MARBLE AND TILES	LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	28-08-2025
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 EXTN BLOCK	CS (COMM)/643/2025	CS (COMM)/643/2025	01-08-2025	SARAOGI SUPER SALES PVT LTD VS SHADAB ZAFAR	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	01-08-2025
				CS (COMM)/644/2025	CS (COMM)/644/2025	01-08-2025	SATYAPAL MITTAL VS ELSA ELECTRONICS A PARTNERSHIP FIRM	O. P. GUPTA	9868005927	INFO@KNOWLEX.IN	01-08-2025
				OMP (I) (COMM.)/953/2025	OMP (I) (COMM.)/953/2025	01-08-2025	YES BANK LTD VS GAJENDER SINGH	SACHIN KATYAL	011-26211488	LEGAL@KATYALASOCIATES.COM	01-08-2025
				OMP (I) (COMM.)/954/2025	OMP (I) (COMM.)/954/2025	01-08-2025	YES BANK LTD VS AMRIT ABHISHEK	SACHIN KATYAL	011-26211488	LEGAL@KATYALASOCIATES.COM	01-08-2025
				CS (COMM)/647/2025	CS (COMM)/647/2025	02-08-2025	DILEEP SHARMA PROP OF SILVERLINE INCORPORATION VS ANSH RANA PROP OF AR ENTERPRISES	RAKESH SHUKLA	9899454835	RKS108@GMAIL.COM	02-08-2025

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				CS (COMM)/648/2025	CS (COMM)/648/2025	02-08-2025	MS PRANEET NETWORK AND TELECOM VS DT NETWORK AND TELECOM	VIKAS AZAD	9999234931	AZADASSOCIATE@GMAIL.COM	02-08-2025
				MISC DJ/760/2025	MISC DJ/760/2025	02-08-2025	M/S RAS PACKAGING TRHOUGH ITS PARTNER VS M/S SHIVALIK PACKAGIG INDUSTRIES	HALOK SINHA	9811969215	ADVOCATALOKSINHA@GMAIL.COM	02-08-2025
				OMP (I) (COMM.)/975/2025	OMP (I) (COMM.)/975/2025	04-08-2025	SHRIRAM FINANCE LTD VS KAMAL KR SINGH	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	04-08-2025
				OMP (I) (COMM.)/976/2025	OMP (I) (COMM.)/976/2025	04-08-2025	SHRIRAM FINANCE LTD VS RASHID	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	04-08-2025
				CS (COMM)/657/2025	CS (COMM)/657/2025	05-08-2025	STATE BANK OF INDIA VS LAKHAN MATHUR	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	05-08-2025
				CS (COMM)/658/2025	CS (COMM)/658/2025	05-08-2025	STATE BANK OF INDIA VS VINAY KUMAR SHARMA	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	05-08-2025
				CS (COMM)/662/2025	CS (COMM)/662/2025	06-08-2025	SARAOGI SUPER SALES PVT LTD VS HEMA SAO	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	06-08-2025
				EXECUTION (COMM.)/253/2025	EXECUTION (COMM.)/253/2025	07-08-2025	VAIBHAV NARULA VS PUNEET TALWAR	SAHIB KOCHAR	9958280740	LAW.SAHIB@GMAIL.COM	07-08-2025
				EX.COMM - AWARD BY ARB. COMM./52/2025	EX.COMM - AWARD BY ARB. COMM./52/2025	08-08-2025	AADHAR HOUSING FINANCE LIMITED VS SATENDER KUMAR AND ORS	SATVIK BAJAJ	9911225335	SATVIKBAJAJ@SUPERNOVALEGAL.COM	08-08-2025
				CS (COMM)/673/2025	CS (COMM)/673/2025	11-08-2025	SH, DHEERAJ NAWRIYA VS RAJ KUMAR BAGA	SANJEEV KUMAR SARWAL	9205601890	NOT PROVIDED	11-08-2025
				OMP (I) (COMM.)/986/2025	OMP (I) (COMM.)/986/2025	11-08-2025	YES BANK LTD VS MANOJ YADAV	LALIT PANDEY	8130383143	LEGAL@KATYALASOCIATES.COM	11-08-2025
				CS (COMM)/685/2025	CS (COMM)/685/2025	12-08-2025	M/S SMART ENTERPRISES VS WOODHILL INFRASTRUCTURE LIMITED	KARAN ATTRI	8851547492	ADVOCATES@LEXPRRACTICA.COM	12-08-2025
				OMP (I) (COMM.)/1005/2025	OMP (I) (COMM.)/1005/2025	12-08-2025	YES BANK LTD VS SEEMA WASON	LALIT PANDEY	8130383143	LEGAL@KATYALASOCIATES.COM	12-08-2025

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				OMP (I) (COMM.)/1006/2025	OMP (COMM.)/1006/2025 (I)	12-08-2025	YES BANK LTD VS POONAM YADAV	LALIT PANDEY	8130383143	LEGAL@KATYALASOCIATES.COM	12-08-2025
				OMP (I) (COMM.)/1007/2025	OMP (COMM.)/1007/2025 (I)	12-08-2025	YES BANK LTD VS MAHAKAAL TRADERS	LALIT PANDEY	8130383143	LEGAL@KATYALASOCIATES.COM	12-08-2025
				EXECUTION (COMM.)/258/2025	EXECUTION (COMM.)/258/2025	13-08-2025	M/S BAG PALACE PVT LTD THROUGH ITS DIRECTOR/AR MR ANKIT BANSAL VS M/S CKAARI PACKAGING PVT LTD	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	13-08-2025
				CS (COMM)/686/2025	CS (COMM)/686/2025	13-08-2025	PRAVEEN KUMAR RATHORE VS THIRD EYE JEAN CO MANAGING	RAVINDER KUMAR	9871513364	RAVINDERKUMAR1031969@GMAIL.COM	13-08-2025
				EX.COMM - AWARD BY ARB. COMM./54/2025	EX.COMM - AWARD BY ARB. COMM./54/2025	14-08-2025	BHIWADI POLYMERS LTD VS SIDDHARTH AGENCY THROUGH ITS PROPERITOR	HARSH YADAV	9992011887	NOT PROVIDED	14-08-2025
				EX.COMM - AWARD BY ARB. COMM./55/2025	EX.COMM - AWARD BY ARB. COMM./55/2025	14-08-2025	AXIS BANK LTD VS NIKHIL MALHOTRA	MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	14-08-2025
				CS (COMM)/687/2025	CS (COMM)/687/2025	14-08-2025	YADUVANSHI POLYMERS PVT LTD VS M/S GANPATI POLYMERS	HITESH CHOPRA	8178800668	CONTACTTOCCA@GMAIL.COM	14-08-2025
				OMP (I) (COMM.)/1015/2025	OMP (I) (COMM.)/1015/2025	14-08-2025	YES BANK LTD VS VIRENDER MANCHANDA	LALIT PANDEY	8130383143	LEGAL@KATYALASOCIATES.COM	14-08-2025
				OMP (I) (COMM.)/1016/2025	OMP (I) (COMM.)/1016/2025	14-08-2025	YES BANK LTD VS PARVEEN KUMAR	LALIT PANDEY	8130383143	LEGAL@KATYALASOCIATES.COM	14-08-2025
				EXECUTION (COMM.)/269/2025	EXECUTION (COMM.)/269/2025	19-08-2025	VIRENDER KUMAR VS JASMEEN SINGH WADHWA	AVINEET SINGH	9999009097	AVINEETADV@GMAIL.COM	19-08-2025
				EXECUTION (COMM.)/270/2025	EXECUTION (COMM.)/270/2025	19-08-2025	LEO ISPAT LTD VS UNILEC ENGINEERS LIMITED	SHAKEEL SHARWAR WANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	19-08-2025
				OMP (I) (COMM.)/1031/2025	OMP (I) (COMM.)/1031/2025	19-08-2025	AXIS BANK LTD VS SIMRANJEET KAUR	LALIT PANDEY	8130383143	LEGAL@KATYALASOCIATES.COM	19-08-2025
				OMP (I) (COMM.)/1032/2025	OMP (COMM.)/1032/2025 (I)	19-08-2025	AXIS BANK LTD VS GOURAV VERMA	LALIT PANDEY	8130383143	LEGAL@KATYALASOCIATES.COM	19-08-2025

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				OMP (I) (COMM.)/1033/2025	OMP (COMM.)/1033/2025	(I)19-08-2025	AXIS BANK LTD VS JITENDER KUMAR	LALIT PANDEY	8130383143	LEGAL@KATYALASOCIATES.COM	19-08-2025
				OMP (I) (COMM.)/1034/2025	OMP (COMM.)/1034/2025	(I)19-08-2025	AXIS BANK LTD VS MONU	LALIT PANDEY	8130383143	LEGAL@KATYALASOCIATES.COM	19-08-2025
				OMP (I) (COMM.)/1035/2025	OMP (COMM.)/1035/2025	(I)19-08-2025	AXIS BANK LTD VS MOHD SHAKEEL	LALIT PANDEY	8130383143	LEGAL@KATYALASOCIATES.COM	19-08-2025
				CS (COMM)/700/2025	CS (COMM)/700/2025	21-08-2025	MULTI CREDIT PVT LTD VS DHARM SEN SINGH	CHIRAG ARORA	9716884477	LAWILUENCE7@GMAIL.COM	21-08-2025
				EX.COMM - AWARD BY ARB. COMM./57/2025	EX.COMM - AWARD BY ARB. COMM./57/2025	23-08-2025	AXIS BANK LTD VS SAKSHI	SHOBHA GUPTA	9811192158	SRSHOHBHAGUPTA@GMAIL.COM	23-08-2025
				OMP (I) (COMM.)/1059/2025	OMP (COMM.)/1059/2025	(I)23-08-2025	AXIS BANK LTD VS JITENDER KUMAR	LALIT PANDEY	8130383143	LEGAL@KATYALASOCIATES.COM	23-08-2025
				OMP (I) (COMM.)/1060/2025	OMP (COMM.)/1060/2025	(I)23-08-2025	AXIS BANK LTD VS AKSHAY KUMAR	LALIT PANDEY	8130383143	LEGAL@KATYALASOCIATES.COM	23-08-2025
				EXECUTION (COMM.)/279/2025	EXECUTION (COMM.)/279/2025	25-08-2025	HIMANSHU BANSAL VS TEGSINGH KANHAYASINGH MANWAL	SAMEER SIDHAR	9444446565	NOT PROVIDED	25-08-2025
				EXECUTION (COMM.)/280/2025	EXECUTION (COMM.)/280/2025	25-08-2025	TARUN VYAS VS RAJA ANUJ ANAND	KULDIP RAI CHAWLA	9971897143	VCHAWLA@KRCCO.CO.IN	25-08-2025
				OMP (I) (COMM.)/1067/2025	OMP (COMM.)/1067/2025	(I)25-08-2025	YES BANK LTD VS SHAN MOHAMMAD	SACHIN KATYAL	011-26211488	LEGAL@KATYALASOCIATES.COM	25-08-2025
				OMP (I) (COMM.)/1068/2025	OMP (COMM.)/1068/2025	(I)25-08-2025	YES BANK LTD VS NARENDER SHARMA	SACHIN KATYAL	011-26211488	LEGAL@KATYALASOCIATES.COM	25-08-2025
				OMP (I) (COMM.)/1078/2025	OMP (COMM.)/1078/2025	(I)26-08-2025	YES BANK LTD VS KHAN BAHADUR	SACHIN KATYAL	011-26211488	LEGAL@KATYALASOCIATES.COM	26-08-2025
				EXECUTION (COMM.)/282/2025	EXECUTION (COMM.)/282/2025	27-08-2025	ANANDI DEVI VS MAYASHEEL RETAIL INDIA PVT LTD	RADHEY SHYAM	9811041494	NOT PROVIDED	27-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				EXECUTION (COMM.)/283/2025	EXECUTION (COMM.)/283/2025	27-08-2025	ORIENT MICRO ABRASIVES LIMITED VS MAA DURGA CHEMICAL AND ORS	NIPUN GUPTA	9899990070	LEGAL.NKPARTNER S@GMAIL.COM	27-08-2025
				CS (COMM)/724/2025	CS (COMM)/724/2025	27-08-2025	LILY KOHLI VS VAIBHAV KOHLI	V. P. RANA	9811165700	VPRANALEGALASSOCIATES@GMAIL.COM	27-08-2025
				CS (COMM)/725/2025	CS (COMM)/725/2025	27-08-2025	G K RANGWALA AND CO PVT LTD VS M/S MANIBHADRA DYE CHEM	V S SHARMA	8802200600	ADV.VSSHARMA(@GMAIL.COM	27-08-2025
				EXECUTION (COMM.)/285/2025	EXECUTION (COMM.)/285/2025	28-08-2025	ORBIT IMPEX VS CHANAKYA PHARMA	UTKARSH JOSHI	9013155901	UTKARSHJOSHI255@GMAIL.COM	28-08-2025
				COUNTER CLAIM/43/2025	COUNTER CLAIM/43/2025	29-08-2025	NEHA SINGH VS NEERAJ MOHAN	ABHAY PANDEY	9958760086	ADVOCATEABHAYPANDEY@GMAIL.COM	29-08-2025
				M-EX/317/2025	M-EX/317/2025	08-08-2025	M/S PGS TELEWORLD AND ORS VS HYSON SYSTEM LTD	PIYUSH MITTAL	9810717949	PIYUSHMITTALADVOCATE@GMAIL.COM	08-08-2025
				EXECUTION (COMM.)/242/2025	EXECUTION (COMM.)/242/2025	01-08-2025	MUKESH KUMAR SWAMI VS WOODTECH INTERIORS	ROHTASH KUMAR	9811207995	ROHKAN147@GMAIL.COM	01-08-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 EXTN BLOCK	EX.COMM - AWARD BY ARB. COMM./49/2025	EX.COMM - AWARD BY ARB. COMM./49/2025	01-08-2025	MEGHA GUPTA THROUGH SPA VS M/S SHREE FOODS				
				OMP (I) (COMM.)/955/2025	OMP (I) (COMM.)/955/2025	01-08-2025	YES BANK LTD VS BABY RAJU	KARTIK KUMAR	011-26211488	LEGAL@KATYALASOCIATES.COM	30-07-2025
				OMP (I) (COMM.)/956/2025	OMP (I) (COMM.)/956/2025	01-08-2025	YES BANK LTD VS DINESH KUMAR SHARMA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASOCIATES.COM	30-07-2025
				OMP (I) (COMM.)/957/2025	OMP (I) (COMM.)/957/2025	01-08-2025	YES BANK LTD VS RANVEER MISHRILAL	KARTIK KUMAR	011-26211488	LEGAL@KATYALASOCIATES.COM	30-07-2025
				OMP (I) (COMM.)/958/2025	OMP (I) (COMM.)/958/2025	01-08-2025	AXIS BANK LTD VS SAJAN KAPOOR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-08-2025
				EXECUTION (COMM.)/247/2025	EXECUTION (COMM.)/247/2025	02-08-2025	CHANDER MOHAN DUGGAL VS M/S FOODVISTA INDIA PVT LTD				

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)/652/2025	CS (COMM)/652/2025	02-08-2025	FUJIYAMA POWER SYSTEMS LTD VS GANESH KUMAR YADAV	ANANT RAO	9873385561	SHYAMPHOOLBHATI@GMAIL.COM	01-08-2025
				CS (COMM)/653/2025	CS (COMM)/653/2025	02-08-2025	DILEEP SHARMA PROP OF SILVER LINE INCORPORATION VS RAVINDER SHARMA PROP OF OM PLASTIC	RAKESH KUMAR SHUKLA	9899454835	RKS108@GMAIL.COM	31-07-2025
				OMP (I) (COMM.)/971/2025	OMP (I) (COMM.)/971/2025	02-08-2025	AXIS BANK LTD VS PUNAM GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-08-2025
				OMP (I) (COMM.)/972/2025	OMP (I) (COMM.)/972/2025	02-08-2025	AXIS BANK LTD VS KSHITIJ SHARMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-08-2025
				OMP (I) (COMM.)/973/2025	OMP (I) (COMM.)/973/2025	02-08-2025	AXIS BANK LTD VS RAHUL MALIK	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-08-2025
				OMP (I) (COMM.)/978/2025	OMP (I) (COMM.)/978/2025	04-08-2025	SHRIRAM FINANCE LTD VS MUSTAK	MANOJ KUMAR	9811133644		01-08-2025
				OMP (I) (COMM.)/979/2025	OMP (I) (COMM.)/979/2025	04-08-2025	SHRIRAM FINANCE LTD VS SHAMEEM AHMED	MANOJ KUMAR	9811133644		01-08-2025
				EX.COMM - AWARD BY ARB. COMM./51/2025	EX.COMM - AWARD BY ARB. COMM./51/2025	06-08-2025	KOTAK MAHINDRA PRIME LTD VS HARI NARAYAN				
				CS (COMM)/664/2025	CS (COMM)/664/2025	07-08-2025	ROHAN JUNEJA VS PETPAI TECHNOLOGIES PVT LTD	PRATYAARK VATSA	7503710142	SHREELEXOFFICE@GMAIL.COM	05-08-2025
				EXECUTION (COMM.)/254/2025	EXECUTION (COMM.)/254/2025	08-08-2025	NTC LOGISTICS INDIA PVT LTD VS SURESH KUMAR PROPRIETOR OF MS S K RICE INTERNATIONAL				
				CS (COMM)/666/2025	CS (COMM)/666/2025	08-08-2025	ASICS CORPORATION VS ASHOK KUMAR	SHRAVAN BANSAL	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	07-08-2025
				CS (COMM)/667/2025	CS (COMM)/667/2025	08-08-2025	JITENDER SINGH VS SANDEEP	JITENDER VERMA	9811891144	Y.MAYANK@GMAIL.COM	06-08-2025
				CS (COMM)/668/2025	CS (COMM)/668/2025	08-08-2025	FITJEE LIMITED VS DEEPAK MUKHI	RAJ LATHA KOTNI	9874405157	ROHIT.DUTTA@LEXPOR.IN	06-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS (COMM)/677/2025	CS (COMM)/677/2025	11-08-2025	UNION BANK OF INDIA VS MOHD WASIM ANSARI PROP U CON SHIRTS	KAMALJIT SINGH RANOT	9890410729	KAMALJITSINGHRANOT@GMAIL.COM	08-08-2025
				OMP (I) (COMM.)/991/2025	OMP (I) (COMM.)/991/2025	11-08-2025	YES BANK LTD VS PAWAN KUMAR	KARTIK KUMAR	011-26211488	LEGAL@KATYALASOCIATES.COM	07-08-2025
				OMP (I) (COMM.)/992/2025	OMP (I) (COMM.)/992/2025	11-08-2025	YES BANK LTD VS ANKIT JUNEJA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASOCIATES.COM	07-08-2025
				OMP (I) (COMM.)/993/2025	OMP (I) (COMM.)/993/2025	11-08-2025	YES BANK LTD VS CHHAYA BHARANA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASOCIATES.COM	07-08-2025
				OMP (I) (COMM.)/994/2025	OMP (I) (COMM.)/994/2025	11-08-2025	YES BANK LTD VS SHIV MURATI GUPTA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASOCIATES.COM	07-08-2025
				EX.COMM - AWARD BY ARB. COMM./53/2025	EX.COMM - AWARD BY ARB. COMM./53/2025	12-08-2025	PRAVEEN KUMAR JAIN VS SMOOTH MOTOR				
				EXECUTION (COMM.)/255/2025	EXECUTION (COMM.)/255/2025	12-08-2025	M/S OP AND SONS TRADERS PVT LTD VS MAMTA PORWAL				
				MISC DJ/785/2025	MISC DJ/785/2025	12-08-2025	DHEERAJ SHARMA VS AJAY JAIN	ANSHUL JAIN	9899998243	AROPJAIN@GMAIL.COM	08-08-2025
				OMP (I) (COMM.)/998/2025	OMP (I) (COMM.)/998/2025	12-08-2025	YES BANK LTD VS SUNIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-08-2025
				OMP (I) (COMM.)/999/2025	OMP (I) (COMM.)/999/2025	12-08-2025	YES BANK LTD VS MOHMMED DILSHAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-08-2025
				OMP (I) (COMM.)/1000/2025	OMP (I) (COMM.)/1000/2025	12-08-2025	YES BANK LTD VS GAJENDER SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-08-2025
				OMP (I) (COMM.)/1001/2025	OMP (I) (COMM.)/1001/2025	12-08-2025	YES BANK LTD VS KLSHORI GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-08-2025
				OMP (I) (COMM.)/1012/2025	OMP (I) (COMM.)/1012/2025	13-08-2025	KOTAK MAHINDRA PRIME LIMITED VS ASIF NAYAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)/1017/2025	OMP (I) (COMM.)/1017/2025	14-08-2025	YES BANK LTD VS SUKHVINDER SINGH					
				EXECUTION (COMM.)/264/2025	EXECUTION (COMM.)/264/2025	18-08-2025	PANKAJ JAIN PROPRIETOR M/S MAHAVIR PLY AND WOOD VS SMT SHIKHA AGGARWAL PROPRIETOR BANSAL TIMBER					
				EXECUTION (COMM.)/265/2025	EXECUTION (COMM.)/265/2025	18-08-2025	SARAOGI SUPER SALES PVT LTD VS MANISH KUMAR RANKA					
				CS (COMM)/695/2025	CS (COMM)/695/2025	18-08-2025	MUKESH TREHAN VS ANAHITA BROADWAY SERVICES	SHALU KARDAM	9811041494	RADHEYSHYAMADV@GMAIL.COM		12-08-2025
				OMP (I) (COMM.)/1024/2025	OMP (COMM.)/1024/2025 (I)	18-08-2025	YES BANK LTD VS SUNNY NAKUL SINGH	KARTIK KUMAR	011-26211488	LEGAL@KATYALASOCIATES.COM		14-08-2025
				OMP (I) (COMM.)/1046/2025	OMP (COMM.)/1046/2025 (I)	19-08-2025	AXIS BANK LTD VS SWEETY PETERS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM		16-08-2025
				OMP (I) (COMM.)/1047/2025	OMP (COMM.)/1047/2025 (I)	19-08-2025	AXIS BANK LTD VS SUKHJINDER SINGH JAURA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM		16-08-2025
				OMP (I) (COMM.)/1048/2025	OMP (COMM.)/1048/2025 (I)	19-08-2025	AXIS BANK LTD VS ANAND RANI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM		16-08-2025
				OMP (I) (COMM.)/1049/2025	OMP (COMM.)/1049/2025 (I)	19-08-2025	AXIS BANK LTD VS KAUSHLENDRA SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM		16-08-2025
				OMP (I) (COMM.)/1050/2025	OMP (COMM.)/1050/2025 (I)	19-08-2025	AXIS BANK LTD VS HARMINDER KAUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM		16-08-2025
				OMP (I) (COMM.)/1051/2025	OMP (I) (COMM.)/1051/2025	19-08-2025	AXIS BANK LTD VS URMILA PAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM		16-08-2025
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	EX.COMM-AWARD BY ARB. COMM	52/2025	02.08.2025	KOTAK MAHINDRA BANK VS. MANJEET SHARMA	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM		29.07.2025
			1	EX.COMM-AWARD BY ARB. COMM	53/2025	02.08.2025	KOTAK MAHINDRA BANK VS. MUNNA GIRI	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM		29.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	CS(COMM) 611/2025	611/2025	01.08.2025	SKYWAYS AIR SERVICES LTD. VS. AKBAR EXPRESS CARGO PVT. LTD.	ABHISHEK KUMAR	9891138990	ADVOCATE.ABHISH EKKUMAR@GMAIL.COM	27.07.2025
			1	EX.COMM-AWARD BY ARB. COMM	51/2025	01.08.2025	JASBIR SINGH KALSI VS. UNION OF INDIA	VIVEKANAND	9810149231	VIVEKANANDLAW@GMAIL.COM	15.07.2025
			1	CS(COMM) 610/2025	610/2025	01.08.2025	STATE BANK OF INDIA VS. SWAPNIL CHHETRI	NAVRUTI OJHA AND GAGANPREET SINGH	8376043196	NAVRUTITYAGI@GMAIL.COM	24.05.2025
			1	OMP(COMM)	115/2025	04.08.2025	UNION BANK OF INDIA VS. SUNAMIA KNITWEARS	KARAN GOVEL	9899383271	ACGCKARANGOVEL@GMAIL.COM	29.07.2025
			1	EX. COMM.	123/2025	04.08.2025	JAQUAR & COMPANY PVT. LTD. VS. M/S. EDISON LIGHT HOUSE & ORS	ADITYA GAUR & ASSOCIATES	9999397097	ADVADITYAGAUR@GRNALL.COM	18.07.2025
			1	OMP(COMM).	116/2025	04.08.2025	PRASAD BHARATI (BROADCASTING CORPORATION OF INDIA) & ANR. VS. TRANS IMAGE CORPORATION	UDDYAM MUKHERJEE	8860507980	UDDYAM.MUKHERJEE@GMAIL.COM	30.07.2025
			1	OMP(COMM)	117/2025	05.08.2025	M. SUDARSHAN RAO VS. GAIL	AG VERTIAS LAW	9871298532	OFFICE@AGVERTIASLAW.COM	16.06.2025
			1	ARB. A. COMM	11/2025	05.08.2025	CONNECTEL SECURITIES SYSTEM VS. KIRAN CHAWLA	SATYAM KHARE	9871039149	SATYAMKHARE@GMAIL.COM	29.07.2025
			1	CS(COMMM)	619/2025	07.08.2025	SBI VS SUKHWINDER SINGH	VINAY KUMAR	7982275426	KUMARVINAY65@GMAIL.COM	01.08.2025
			1	OMP(COMM)	119/2025	08.08.2025	NEW DELHI MUNICIPAL COUNCIL VS. NAVIN KUMAR GUPTA	JASMAN SINGH SETHI	9464777772	OFFICEOFJSSETHI@GMAIL.COM	30.07.2025
			1	EX.COMM AWARD BY ARB. COMM	57/2025	08.08.2025	DAFFODIL SOFTWARE PVT. LTD. VS. M/S PAS DIGITAL PVT LTD	KHURANA AND KHURANA	9654782712,9910107360	AMARJEET@KHURANAANDKHURANA.COM, YASHIKA@KHURANA	24.07.2025
			1	CS(COMM) 610/2025	626/2025	08.08.2025	M./S SOL-WAVE TECHNOLOGIES INDIA PVT. LTD. VS. M/S JSM ENERGY PVT. LTD & ORS.	JITENDER KR. GARG	9810511644	ADVJITEN@YAHOO.COM	26.07.2025
			1	ARB.A.(COMM)	12/2025	08.08.2025	M/S YAZDANI STEEL & POWER LTD. VS. UNION OF INDIA	ANJUMAN TRIPATHY SHEEL PATHAK	9818408960, 7008604782	ANJUMANTRIPATHY09@GMAIL.COM	07.08.2025

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			1	CS(COMM.)	627/2025	11.08.2025	M/S FERNS CARGO EXPRESS PVT LTD. VS. M/S ARROW XPRESS SOLUTIONS PVT LTD	SANTOSH PANDEY & YASH MAURYA	7291971240	MOHIT.9250@GMAIL.COM	29.07.2025
			1	CS(COMM)	632/2025	12.08.2025	M/S SPARK TECHNOLOGIES PVT. LTD VS. NATIONAL INFORMATICS CENTRE SERVICES INCORPORATED AND ANR.	VIVEK SHARMA	9811213765	VIVEKSHARMALAWYERS@GMAIL.COM	05.07.2025
			1	CS(COMM)	631/2025	12.08.2025	M./S VAANIKA CREATIONS VS. MRS MANDEEP KAUR	SEWA SINGH	99990637601	ADVOCATE.SEWASINGH@GMAIL.COM	04.08.2025
			1	CS(COMM)	630/2025	12.08.2025	STATE BANK OF INDIA VS. KUMAR KHAWAS	SHALINI UPADHYAY	9899408618	SJALINIADVOCATE@GMAIL.COM	04.08.2025
			1	CS(COMM)	629/2025	12.08.2025	STATE BANK OF INDIA VS. CHIRAG BANSAL	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	04.08.2025
			1	CS(COMM)	635/2025	13.08.2025	M/S REALISTIC REALTORS PVT. LTD. VS. PUNEET KOHLI & ORS.	BHARAT GUPTA/ VARUN TYAGI ADVOCATES	9810444651, 9899196975	LEGISTAUXILIARY@GMAIL.COM	07.08.2025
			1	OMP(COMM)	120/2025	13.08.2025	VINAY TANWAR @ VINAY SINGH TANWAR VS. MR. MUNISH KUMAR AGGARWAL AND ANR.	VIKAS KUMAR SINGH	9818068661	ADVOCATEVIKASINGH@YAHOO.IN	30.07.2025
			1	EX. COMM AWARD BY ARB. COMM	58/2025	13.08.2025	ALPHA PACIFIC SYSTEMS PVT LTD VS. NINE PROJECTS PVT LTD.	PRAKHR TIWARI, SHIKHAR TIWARI	8800726145, 8800192518	LAW@TIWARILAWCHAMBERS.COM	06.08.2025
			1	EX (COMM)	127/2025	14.08.2025	SHAILAJA CHANDRA AND ANR. VS. CIVIC SERVICES HOLDING PVT. LTD.	MONICA SHARMA.	9870103234	MONICASHARMAADVOCATE@YAHOO.IN	08.08.2025
			1	EX(COMM)	126/2025	14.08.2025	MR. PRAMOD KUMAR AND ANR. VS. CIVIC SERVICES HOLDING PVT. LTD.	MONICA SHARMA.	9870103234	MONICASHARMAADVOCATE@YAHOO.IN	08.08.2025
			1	EXICOMM)	125/2025	14.08.2025	SANKARI CHANDRA SEKHAR VS. CIVIC SERVICES HOLDING PVT. LTD.	MONICA SHARMA.	9870103234	MONICASHARMAADVOCATE@YAHOO.IN	08.08.2025
			1	MISC DJ	1290/2025	18.08.2025	PBWM INDIA EDUCATIONAL PVT LTD. VS. NSG DESIGNS STUDIO PVT. LTD & ORS.	DEEPAK TYAGI & ISHAAN SETH NOBILITAS	9811120780, 011410001606	NOBILITASJURIS@GMAIL.COM	11.08.2025
			1	CS(COMM)	644/2025	18.08.2025	FLAVIANT NETWORK PVT. LTD. VS. TELEGRAM FZ-LLC AND ANR.	SANSKAR AGGARWAL AND BHAVYA KOHLI	7838837246, 9999239545	SNBLEGAL.LITIGATION@GMAIL.COM	11.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	CS(COMM).	648/2025	19.08.2025	UNION BANK OF INDIA VS. MS. TAHIRA	LEX STABILIS	9312872882	NOT AVAILABLE	11.08.2025
			1	CS(COMM)	647/2025	19.08.2025	KRBL LIMITED VS. KESHO FOOD AND BEVERAGE PVT. LTD. & ORS.	UNITED AND UNITED	9990389539	UNITEDMARK@UNITEDANDUNITED.COM	08.08.2025
			1	EX(COMM)	128/2025	19.08.2025	M/S MARKETELS VS. M/S AUTHENTIC TRAVELS PVT. LTD.	JUSLEGIS ATTORNEYS	9811377100	JUSLEGIS.INDIA@GMAIL.COM	12.08.2025
			1	OMP(COMM)	124/2025	20.08.2025	UNION OF INDIA VS. KAILASH ELECTRO POWER LLP	VINOD KUMAR RAI	9811603482	VINOD.KUMAR.RAI@GMAIL.COM	04.08.2025
			1	CS(COMM)	654/2025	20.08.2025	BATRA PAPERS & ORS VS. AG PACKAGING & ORS.	NAKUL KHANNA, ASHUTOSH BHARGAVA	9910681480, 9811023003	ADVOCATENAKULKHANNA@GMAIL.COM	13.08.2025
			1	EX(COMM) AWARD BY ARB. COMM	63/2025	20.08.2025	GIRISH DANGWAL VS. SIO VASUNDDHARA INTERNATIONAL P LTD.	DEEP SINGH TOMAR, DEEPAK ISSAR	9871788530, 9910158330	DEEPSINGHTOMAR2014@GMAIL.COM, ADVDEEPAKISSAR@GMAIL.COM	08.08.2025
			1	EX (COMM)	129/2025	20.08.2025	PUNJAB NATIONAL BANK VS. VIMLA & ANR	INDRA NARAIN	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	13.08.2025
			1	EX (COMM) AWARD BY ARB. COMM	64/2025	21.08.2025	M/S DELHI ENGINEERING & CONSTRUCTION CO. VS. UNION OF INDIA	ASSOCIATES	9999448797	KUSHAGRABANSAL@AKASSOCIATES.ORG.IN	14.08.2025
			1	MISC. DJ	1317/2025	21.08.2025	SIERRA APPLIANCES VFS. STALLAR CONSTELLATION PROJECT PRIVATE LIMITED	SH. AMARDEEP SINGH	9910094941	NOT AVAILABLE	21.08.2025
			1	OMP(COMM)	126/2025	21.08.2025	UNION OF INDIA VS. M/S JAIN ENTERPRISES	MS. KALPANA SR. PANEL COUNSEL	9818053678	KALPANASRIVASTAVA70017@GMAIL.COM	11.08.2025
			1	MISC DJ	1304/2025	21.08.2025	KRISHAN KUMAR DHOOT VS. SHOW HOSPITALITY PVT. LTD. & ANR.	SHREY CHATHLY	9910211045	SHREYCHATHLY@YAHOO.COM	14.08.2025
			1	EX COMM	130/2025	21.08.2025	RAKESH GARG VS. M/S NKG INFRASTRUCTURE LTD.	RAJIV KUMAR SHARMA	9968168468	NOT AVAILABLE	12.08.2025
			1	CS(COMM)	656/2025	22.08.2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS. R.M. SINHA(RAJ MOHAN SINHA)	CHITRA MALHOTRA & ASSOCIATES	9212888057	NOT AVAILABLE	18.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	EX(COMM)	131/2025	22.08.2025	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD. VS. TRUX APP PRIVATE LIMITED	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			1	EX (COMM)	132/2025	23.08.2025	M/S GURDAYAL AND SONS VS. SARA PRINTING AND ADVERTISING	U K SINGHAL, ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	18.08.2025
			1	OMP(COMM)	129/2025	23.08.2025	M/S SHIV SHAMBHU SHEETGRAH VS. SMALL FARMERS AGRI-BUSINESS CONSORTIUM	R K BURMAN	9350520408	RAKESHBURMAN19@GMAIL.COM	18.08.2025
			1	CS(COMM.)	659/2025	23.08.2025	KRISHAN KUMAR SOLEY PROPRIETOR OF M/S BALAJI GLOWTICS VS. JAILAXMI ENTERPRISES PVT. LTD. AND	YATINDER BAINSLA	9717212158	LITIGATIONS@YBLEGAL.IN	18.08.2025
			1	EX (COMM)	133/2025	23.08.2025	KAPIL CHANDRA JAIN AN ANR. VS. M/S SHREE STAYAIN FOODS & ORS.	SAHIL GARG	9311156000	ADVOCATE@CHANDRALEGAL.COM	20.08.2025
			1	EX.COMM AWARD BY ARB. COMM	66/2025	23.08.2025	M/S WOODFUN VS. MORARJI DESAI NATIONAL INSTITUTE OF YOGA	VIKAS SHARMA	9810566116	ADVOCATGEVIKASHARMA1@GMAIL.COM	13.08.2025
			1	CS(COMM)	663/2025	25.08.2025	ARJUN KANT & ANR. VS. DARWIN PLATFORM GROUP OF COMPANIES & ORS.	INDRESH UPADHYAY AND VIPUL AGARWAL	8968878981	VIPUL@CLAVIUSLEGAL.COM	21.08.2025
			1	OMP(COMM)	130/2025	25.08.2025	MS OCTAVIOUS TEA AND INDUSTRIES LTD VS. UNION OF INDIA	SETHI LAW OFFICES	9891788743	SETHILAWOFFICES@GMAIL.COM	28.07.2025
			1	EX(COMM) AWARD BY ARB. COMM	67/2025	25.08.2025	DR PRABJIT SINGH GILL VS. M/S SAYA HOMES PRIVATE LIMITED	DEEPANSHU JAIN/ SONIA ARBOL & SHAANTANU	011-44725400, 9711512689	DSLEGAL2018@GMAIL.COM	21.08.2025
			1	CS(COMM)	670/2025	27.08.2025	SHUBHAM GOLDIEE MASALE PVT. LTD. VS. WINGS AGRO PVT. LTD.	UNITED AND UNITED	26843455, 46560881	RISHI@UNITEDANUNITED.COM	25.08.2025
			1	OMP(COMM)	134/2025	27.08.2025	NATIONAL PROJECTS CONSTRUCTION CORPORATION VS. LURI WATER SYSTEMS INDIA PVT. LTD.	PARITOSH BUDHIRAJA	9810100237	PARITOSHBUDHIRAJA248@GMAIL.COM	24.08.2025
			1	CS(COMM)	669/2025	27.08.2025	M/S BCH ELECTRIC LIMITED VS. M/S ADLER ENSERV & OTHERS	JITENDER VASHISHT & CO.	9811550817	JVASHISHT@GMAIL.COM	13.08.2025
			1	OMP(COMM)	133/2025	27.08.2025	MR. KAMAL KANT VS. M/S SBI CARDS AND PAYMENT SERVICES LTD. & ANR.	UTKARSH BHARGAVA (AJAY PACHAURI)	9910572261	UTKARSHBHARGAVAINDIA@GMAIL.COM	25.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	OMP(COMM)	132/2025	27.08.2025	UNION OF INDIA VS. M/S JAI PRAKASH & SONS	RUBY	9958899011	RUBYGAUTAMADV@GMAIL.COM	02.08.2025
			1	OMP(COMM)	135/2025	29.08.2025	SMT SUSHMA SINGH VS. M/S AGILUS DIAGNOSTICS LTD	SAJAY KUMAR TIWARI	8178986472, 8860272688	PKAJAY.ADV123@GMAIL.COM	21.08.2025
			1	CS(COMM)	673/2025	29.08.2025	LINK LOGISTICS MANAGEMENT PVT. LTD. VS. ARTIUS INTERIOR PRODUCTS PVT. LTD.	SHIVAM SHARMA	9654545855	LEGAL@SHIVAMSHARMA.INFO	20.08.2025
			1	OMP(COMM)	136/2025	30.08.2025	LALIT KALA AKADEMI VS. SHOWCRAFT PRODUCTION PVT. LTD.	V.S.R. KRISHNA	9891205519	VSRKRISHNA.ER40@GMAIL.COM	26.08.2025
21	SH. BALWANT RAJ BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI DISTRICT	25	OMP (COMM)/113/2025	OMP (COMM)/113/2025	01-08-2025	MRG AUTO PVT LTD AND ORS VS ENCORE ASSETS RECONSTRUCTIONS CO PVT LTD	TARUN RANA(P),	9910669233	TARUNRANA1027@YAHOO.CO.IN	29.07.2025
			25	CS (COMM)/609/2025	CS (COMM)/609/2025	01-08-2025	STATE BANK OF INDIA VS RANJIT SINGH BISHT	NAVRUTI OJHA(P),	8376043196	NAVRUTITYAGI@GMAIL.COM	17.07.2025
			25	CS (COMM)/614/2025	CS (COMM)/614/2025	04-08-2025	BANK OF BARODA VS MR MANOJ AND ORS	SUMEET ANAND(P),	9953154353	SUPRAPARTNERLEGAL@GMAIL.COM	26.07.2025
			25	OMP (I) (COMM)/166/2025	OMP (I) (COMM)/166/2025	04-08-2025	KOTAK MAHINDRA PRIME LTD VS RAVI SHANKAR TIWARI	AMIT KUMAR SINHA(P),	9990649331	KMPSPARTNER@GMAIL.COM	28.07.2025
			25	OMP (I) (COMM)/170/2025	OMP (I) (COMM)/170/2025	05-08-2025	KOTAK MAHINDRA PRIME LTD VS SUNDER M	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	23.07.2025
			25	CS (COMM)/615/2025	CS (COMM)/615/2025	05-08-2025	SHAPPOORJI PALLONJI AND CO PVT LTD AND SHAPOORJI PALLONJI QATAR WLL VS	SAURABH BINDAL(P),	9953858787	SAURABH.BINDAL@FOXMANDAL.IN	30.07.2025
			25	OMP (I) (COMM)/167/2025	OMP (I) (COMM)/167/2025	05-08-2025	KOTAK MAHINDRA PRIME LTD VS DEEPAK D	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	23.07.2025
			25	OMP (I) (COMM)/168/2025	OMP (I) (COMM)/168/2025	05-08-2025	KOTAK MAHINDRA PRIME LTD VS DIGVIJAY THAKUR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	23.07.2025
			25	OMP (I) (COMM)/169/2025	OMP (I) (COMM)/169/2025	05-08-2025	KOTAK MAHINDRA PRIME LTD VS NILESH PANWAR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	23.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
25				EXECUTION (COMM)/124/2025	EXECUTION (COMM)/124/2025	08-08-2025	M/S GRAFFITI INFRA PROJECTS PRIVATE LIMITED VS M/S INDIGO MOVERS AND PACKERS	VANDEETA GUPTA(P),	9810298315	INFO@VGADVOCATES.COM	29.07.2025
25				CS (COMM)/625/2025	CS (COMM)/625/2025	08-08-2025	GUNJAN JAIN VS VUENOW MARKETING SERVICES LTD	SUSHIL SHUKLA(P),	9818900024	SSALEGAL.09@GMAIL.COM	04.08.2025
25				CS (COMM)/628/2025	CS (COMM)/628/2025	11-08-2025	M/S TYAGI CIVIL INDIA VS M/S NEW DELHI HOUSE FLAT OWNERS ASSOCIATION (NDHFOA)	SAHIL SANSANWAL(P),	9868999991	ADV.SHUBHAM23@GMAIL.COM:	06.08.2025
25				OMP (I) (COMM)/174/2025	OMP (I) (COMM)/174/2025	12-08-2025	KOTAK MAHINDRA PRIME LTD VS SONU JAIN	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	10.12.2025
25				OMP (I) (COMM)/171/2025	OMP (I) (COMM)/171/2025	12-08-2025	KOTAK MAHINDRA PRIME LTD VS HITESH SON OF LIKHI RAM	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	10.12.2025
25				OMP (I) (COMM)/175/2025	OMP (I) (COMM)/175/2025	12-08-2025	HERO FINCORP LTD VS PATEL SANJAY KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN05@YAHOO.COM	04.08.2025
25				OMP (I) (COMM)/172/2025	OMP (I) (COMM)/172/2025	12-08-2025	KOTAK MAHINDRA PRIME LTD VS KULDEEP RAJ	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	10.12.2025
25				OMP (I) (COMM)/173/2025	OMP (I) (COMM)/173/2025	12-08-2025	KOTAK MAHINDRA PRIME LTD VS NIKHIL KUMAR SINGH	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	10.12.2025
25				OMP (I) (COMM)/176/2025	OMP (I) (COMM)/176/2025	13-08-2025	SURYODAY SMALL FINANCE BANK LTD VS SHUBH LOGISTICS SERVICES	AMIT KUMAR SINHA(P),	9990649331	KMPSPARTNER@GMAIL.COM	02.08.2025
25				CS (COMM)/643/2025	CS (COMM)/643/2025	18-08-2025	STATE BANK OF INDIA VS RAHUL SOLE PROP PUNJAB SUPERMART	VARUN CHANDIOK(P),	9818365119	NOT PROVIDED	11.08.2025
25				OMP (I) (COMM)/177/2025	OMP (I) (COMM)/177/2025	18-08-2025	HERO FINCORP LTD VS AJAY SADANAND MISHRA4356	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN05@YAHOO.COM	02.08.2025
25				EXCOMM - AWARD BY ARB COMM/61/2025		19-08-2025	DELHI METRO RAIL CORPORATION VS PARSVNATH DEVELOPERS PVT LTD	DELHI METRO RAIL CORPORATION (P),	8527664448	ASRAO2007@REDIFMAIL.COM	11.08.2025
25				OMP (I) (COMM)/178/2025	OMP (I) (COMM)/178/2025	19-08-2025	KOTAK MAHINDRA PRIME LTD VS SUNIL KUMAR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	12.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			25	CS (COMM)/649/2025	CS (COMM)/649/2025	19-08-2025	BIKANER BHUJIA UDYOG SANGH VS PRINITI FOODS PRIVATE LIMITED AND ANR	SHAILEN BHATIA(P),	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	06.06.2025
			25	OMP (I) (COMM)/179/2025	OMP (I) (COMM)/179/2025	19-08-2025	KOTAK MAHINDRA PRIME LTD VS SUMAN T	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	12.08.2025
			25	EXCOMM - AWARD BY ARB COMM/60/2025		19-08-2025	DELHI METRO RAIL CORPORATION VS PARSVNATH DEVELOPERS PVT LTD	DELHI METRO RAIL CORPORATION (P),	8527664448	ASRAO2007@REDIFMAIL.COM	11.08.2025
			25	OMP (I) (COMM)/180/2025	OMP (I) (COMM)/180/2025	20-08-2025	HERO FINCORP LTD VS SHAIKH MUMTAZBEN	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	12.08.2025
			25	OMP (COMM)/123/2025	OMP (COMM)/123/2025	20-08-2025	PANKAJ MITTAL VS UNION OF INDIA	BHUPESH NARULA(P),	9810260246	BHUPESHNARULA@GMAIL.COM	11.08.2025
			25	ARB A (COMM)/13/2025	ARB A (COMM)/13/2025	21-08-2025	MONEYWISE FINANCIAL SERVICES PVT LTD VS SHALIBHADRA TRADERS AND ANR	SHREYAS JAIN(P),	8805615212	NOT PROVIDED	12.08.2025
			25	OMP (COMM)/125/2025	OMP (COMM)/125/2025	21-08-2025	UNION OF INDIA VS M/S ESQUIRE TECH	SRAM KAWAR(P),	9810634209	RAM.KAWAR@YAHOO.CO.IN	13.08.2025
			25	OMP (I) (COMM)/181/2025	OMP (I) (COMM)/181/2025	21-08-2025	KOTAK MAHINDRAPRIME LTD VS MOHIT BEERA AND ANR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	05.08.2025
			25	OMP (I) (COMM)/182/2025	OMP (I) (COMM)/182/2025	21-08-2025	KOTAK MAHINDRA PRIME LTD VS VINOD KUMAR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	05.08.2025
			25	CS (COMM)/657/2025	CS (COMM)/657/2025	22-08-2025	ARUN KUMAR SHARMA VS JOINT DIRECTOR OF INDUSTRIES KONKAN	SURENDRA NATH PANDEY(P),	9868520336	SNPADV88@GMAIL.COM	19.08.2025
			25	OMP (I) (COMM)/183/2025	OMP (I) (COMM)/183/2025	22-08-2025	M/S FLING CREATORS PRIVATE LIMITED AND ANR VS M/S STEM QUEST EDUCATION PRIVATE LIMITED	SAROJANAND JHA(P),	NOT PROVIDED	SAROANAND@VEDANTALEGAL.IN	13.08.2025
			25	OMP (COMM)/128/2025	OMP (COMM)/128/2025	22-08-2025	PARTHA TRIPATHI VS AXIS FINANCE LIMITED	UTSAV KUMAR(P),	8789311630	PAXJURISDELHI@GMAIL.CO	12.08.2025
			25	COUNTER CLAIM/38/2025	COUNTER CLAIM/38/2025	23-08-2025	BOETTCHER INDIA PVT LTD VS SEL JEGAT PRINTERS PVT LTD	ASTHA TYAGI(P),	9818860225	NOT PROVIDED	10.08.2025

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			25	CS (COMM)/660/2025	CS (COMM)/660/2025	23-08-2025	STATE BANK OF INDIA VS CHANDER SHEKHAR PROP OF OM SAI PRINT	RAJIV KUMAR THAKUR(P),	NOT PROVIDED	BEHL.ASSOCIATES1995@GMAIL.COM	11.08.2025
			25	OMP (I) (COMM)/184/2025	OMP (I) (COMM)/184/2025	23-08-2025	KOTAK MAHINDRA PRIME LTD VS NKG INFRASTRUCTURE LTD	AMIT KUMAR SINHA(P),	9990649331	KMPSPARTNER@GMAIL.COM	12.08.2025
			25	CS (COMM)/661/2025	CS (COMM)/661/2025	23-08-2025	DERMA GOODNESS PRIVATE LIMITED VS KUSAJI SABAJI KUBAL AND ORS	KUNAL YADAV(P),	8743904246	CONTACT@AMARARI.LEGAL	19.08.2025
			25	EXECUTION (COMM)/134/2025	EXECUTION (COMM)/134/2025	25-08-2025	ANIL KUMAR GUPTA VS ABHIMANYU PRUTHI	MANISH KUMAR(P),	9968466963	AORMANISHKUMAR@GMAIL.COM	20.08.2025
			25	CS (COMM)/664/2025	CS (COMM)/664/2025	25-08-2025	SAVLEEN KAUR PROPRIETOR OF PROFESSIONAL MANAGEMENT FACILITY SERVICES VS MINISTRY	DHEERAJ KUMAR(P),	9310466556	SKLEGALSOUTIONI@GMAIL.COM	18.08.2025
			25	COUNTER CLAIM/39/2025	COUNTER CLAIM/39/2025	25-08-2025	CARMA CREATIVE PVT LTD VS UNITED BUSINESS EXPRESS INDIA PVT LIMITED	RAM YADAV(P),	9818898115	NOT PROVIDED	20.08.2025
			25	OMP (I) (COMM)/185/2025	OMP (I) (COMM)/185/2025	25-08-2025	KOTAK MAHINDRA PRIME LTD VS RADHA RADHA BALLABH AND ANR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	18.08.2025
			25	OMP (I) (COMM)/186/2025	OMP (I) (COMM)/186/2025	25-08-2025	KOTAK MAHINDRA PRIME LTD VS DEEPAK YADAV AND ANR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	18.08.2025
			25	OMP (I) (COMM)/187/2025	OMP (I) (COMM)/187/2025	25-08-2025	HERO FINCORP LTD VS SHAIKH SATTAR LATIF	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	21.08.2025
			25	CS (COMM)/668/2025	CS (COMM)/668/2025	27-08-2025	MARVEL VINYL LIMITED VS AUTO KIT (PARTNERSHIP FIRM)	MITHIL MALHOTRA(P),	8860441378	ADVANKIT20@GMAIL.COM	19.08.2025
			25	OMP (I) (COMM)/188/2025	OMP (I) (COMM)/188/2025	28-08-2025	KOTAK MAHINDRA PRIME LTD VS RAHUL KUMAR AND ANR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	22.08.2025
			25	OMP (I) (COMM)/189/2025	OMP (I) (COMM)/189/2025	28-08-2025	KOTAK MAHINDRA PRIME LTD VS RAJESH LAXMAN AND ANR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	22.08.2025
			25	OMP (I) (COMM)/192/2025	OMP (I) (COMM)/192/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD VS NKG INFRASTRUCTURE LTD AND ORS	AMIT KUMAR SINHA(P),	9990649331	KMPSPARTNER@GMAIL.COM	18.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			25	OMP (I) (COMM)/190/2025	OMP (I) (COMM)/190/2025	29-08-2025	HERO FINCORP LTD VS PRASHANT GARG	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	25.08.2025
			25	OMP (I) (COMM)/191/2025	OMP (I) (COMM)/191/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD VS ASHWANI KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	25.08.2025
			25	OMP (E) (COMM)/8/2025	OMP (E) (COMM)/8/2025	19-08-2025	AKHIL GUPTA VS HINDUSTAN UNILEVER LTD	HARMESH KUMAR(P),	9818944100	NOT PROVIDED	20.08.2025
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	27	APPLICATION U/S 151 CPC	MISC DJ/1249/2025	02-08-2025	MOHD WAHID VS M/S AMERIPRISE INDIA LLP AND ORS	GREETU PAUL(P),	NOT AVAILABLE	NOT AVAILABLE	25-07-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/114/2025	02-08-2025	NARAYAN SEWA SAMITI VS MILLENIUM EDUCATION MANAGEMENT PVT LTD	ASHISH CHOUDHURY(P),	9810567556	ASHISH2781974@GMAIL.COM	26-07-2025
			27	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/54/2025	02-08-2025	M/S INDRAPRASTHA GAS LTD. VS. V JULKA RUBBERS	SAURABH KUMAR	8717291233	NOT AVAILABLE	29-07-2025
			27	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/56/2025	02-08-2025	KOTAK MAHINDRA BANK VS JAY PRAKASH 1041	PARV MAHAJAN(P),	9643646534	PARV.MAHAJANo07@GMAIL.COM	28-07-2025
			27	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/55/2025	02-08-2025	KOTAK MAHINDRA BANK VS JAY PRAKASH 1040	PARV MAHAJAN(P),	9643646534	PARV.MAHAJANo07@GMAIL.COM	28-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/612/2025	02-08-2025	DELHI LIQUORS VS. KHAO GALI RESTAURANTS PVT. LTD.	RAJESH DUA	9811475296	DUAASSOCIATES60@GMAIL.COM	23-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
27				SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/164/2025	04-08-2025	KOTAK MAHINDRA PRIME LTD. VS. HARIKISHAN	AMIT KUMAR SINHA	9999814620	NOT AVAILABLE	28-07-2025
27				SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/165/2025	04-08-2025	KOTAK MAHINDRA PRIME LTD. VS. VIVEK SHARMA	AMIT KUMAR SINHA	9999814620	NOT AVAILABLE	28-07-2025
27				SUIT FOR RECOVERY	CS (COMM)/613/2025	04-08-2025	M S INMODE INDIA PVT LTD VS MS PURPLE HERON HOSPITALS PVT LTD	ASHOK KUMAR SINGH(P),	9818592537	ASK2537@GMAIL.COM	30-07-2025
27				SUIT FOR RECOVERY	CS (COMM)/615/2025	05-08-2025	SHAPOORJI PALLONJI AND CO. PVT. LTD. VS. SHAPOORJI PALLONJI QATAR	SAURABH BINDAL	NOT AVAILABLE	NOT AVAILABLE	29-07-2025
27				SUIT FOR RECOVERY	CS (COMM)/616/2025	05-08-2025	SHAPOORJI PALLONJI AND CO. PVT. LTD. VS. SHAPOORJI PALLONJI QATAR	SAURABH BINDAL	NOT AVAILABLE	NOT AVAILABLE	29-07-2025
27				SUIT FOR RECOVERY	CS (COMM)/618/2025	06-08-2025	MOGLI LABS (INDIA) PVT LTD VS M/S PANCHMUKHI APPEARLS	HARSH VARDHAN(P),	9250730788	UNIQUECOUNSELS@GMAIL.COM	30-07-2025
27				SUIT FOR RECOVERY	CS (COMM)/617/2025	06-08-2025	M/S MOGLI LABS (INDIA) PVT LTD VS REDSTAR	HARSH VARDHAN(P),	9250730788	UNIQUECOUNSELS@GMAIL.COM	04-08-2025
27				SUIT FOR RECOVERY	CS (COMM)/621/2025	07-08-2025	SUSHIL KUMAR JAIN VS UNION BANK OF INDIA	PIYUSH JAIN(P),	9810421559	THELEGALCOVER@GMAIL.COM	30-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
27				SUIT FOR RECOVERY	CS (COMM)/622/2025	07-08-2025	RL POLYMERS THROUGH ITS AR VS SUNIL SHERAWAT PROPRIETOR OF UNITED PET	GAGAN KUMAR SINGHAL(P),	8860538313	GAGANKUMARSINGHAL@YAHOO.COM	30-07-2025
27				SUIT FOR RECOVERY	CS (COMM)/620/2025	07-08-2025	AMOD RAI VS PRASHNATI ENTERPRISES PVT LTD AND ANR	TARUN DIWAN(P),	9999779373	TARUNSDIWAN@GMAIL.COM	01-08-2025
27				SUIT FOR RECOVERY	CS (COMM)/624/2025	08-08-2025	UNION BANK OF INDIA VS ANJALI	SUNIL CHOUDHARY(P),	9711049172	SUNILCHOWDHRY@YAHOO.COM	31-07-2025
27				SUIT FOR RECOVERY	CS (COMM)/623/2025	08-08-2025	UNION BANK OF INDIA VS SEEMA PROP OF UNIFROST TECHNOLOGIES	SUNIL CHOUDHARY(P),	9711049172	SUNILCHOWDHRY@YAHOO.COM	31-07-2025
27				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/118/2025	08-08-2025	MS G R SHEETGRAH PVT LTD AND ORS VS SMALL FARMERS AGRI BUSINESS CONSORTIUM SAFC	ASHISH SHARMA(P),	9313994317	ADVOCATEASHISH.SHARMA78@GMAIL.COM	05-08-2025
27				SUIT FOR RECOVERY	CS (COMM)/633/2025	12-08-2025	MS VELOGIC INDIA PVT LTD VS MR SHAILESH SHARMA PROP OF MS RBT AND COMPANY	GURVINDER SURI(P),	9871692197	LITIGATION@SURI.CO.IN	30-07-2025
27				SUIT FOR RECOVERY	CS (COMM)/634/2025	12-08-2025	SULEKH CHAND PROP HARYANA STEEL TRADERS VS ROHIT MALHOTRA PROP M/S HINDUSTAN AXLE COMPANY	VISHVA WADHWA(P),	NOT AVAILABLE	NOT AVAILABLE	02-08-2025
27				APPLICATION U/S 151 CPC	MISC DJ/1283/2025	12-08-2025	JANARDANUDU THALLAPARTHI VS TELEGRAM FZ LLC	SWAPNIL GAUR(P),	9971339121	LEGAL@RALEGAL.CO.IN	08-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
27				APPLICATION U/S 151 CPC	MISC DJ/1284/2025	12-08-2025	ELITESGRID PVT LTD VS TELEGRAM FZ LLC	SWAPNIL GAUR(P),	9971339121	LEGAL@RALEGAL.CO.O.IN	08-08-2025
27				SUIT FOR RECOVERY	CS (COMM)/637/2025	13-08-2025	M/S MOGLI FINANCE PVT LTD VS NIKOM PHARMACEUTICAL PVT LTD ANDORS	TARUN VERMA(P),	9310705005	TARUNVERMA.LAW@GMAIL.COM	05-08-2025
27				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/121/2025	13-08-2025	M/S ASHOKA ENTERPRISES VS UNION OF INDIA	SYED WASIF HAIDER(P),	9311307710	NOT AVAILABLE	04-08-2025
27				SUIT FOR RECOVERY	CS (COMM)/638/2025	13-08-2025	M/S REALISTIC REALTORS PVT LTD VS PUNEET KOHLI	BHARAT GUPTA(P),	9013534938	BHARAT.GUPTA@OUTLOOK.IN	06-08-2025
27				SUIT FOR RECOVERY	CS (COMM)/636/2025	13-08-2025	KHURANA AGENCIES VS ASIAN HOTELS (NORTH) LTD	SHREYA NARAYAN(P),	NOT AVAILABLE	NOT AVAILABLE	06-08-2025
27				SUIT FOR RECOVERY	CS (COMM)/641/2025	14-08-2025	PUNJAB NATIONAL BANK VS BIRENDRA PATHAK	VIKASH KUMAR(P),	9958481375	VIKASHK894@GMAIL.COM	01-08-2025
27				EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/59/2025	14-08-2025	SUNDARAM FINANCE LTD VS ANIL KUMAR PROPRIETOR OF M/S ANIL KUMAR TRANSPORT	MANISHA BARUAH(P),	8826750777	MANISHABARUAHLEGAL@GMAIL.COM	04-08-2025
27				SUIT FOR TRADEMARKS	CS (COMM)/639/2025	14-08-2025	MURLIDHAR SEVANI PROPRIETOR MS OF JAI GRAHABANSAL(P), UDHYOG VS RISHAB PANJWANI PROPRIETOR OF GYANI FOOD PRODUCTS AND ORS	SUDARSHAN BANSAL(P),	9810132015	NOT AVAILABLE	06-08-2025

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			27	SUIT FOR RECOVERY	CS (COMM)/640/2025	14-08-2025	ALPHA HUB COMPANY LTD VS TELEGRAM FZ LLC	SWAPNIL GAUR(P),	9971339121	LEGAL@RALEGAL.CO.IN	11-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/645/2025	18-08-2025	STATE BANK OF INDIA VS RAJPAL SOLE PROP SAMIKSHA PACKAGING	VARUN CHANDIOK(P),	9818365119	NOT AVAILABLE	10-08-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/646/2025	18-08-2025	SCIASTRA EDUCATION PVT LTD VS TELEGRAM FZ LLC AND ANR	SANSKAR AGGARWAL(P),	9818518581	SANSKAR_AGARWAL93@YAHOO.IN	10-08-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/651/2025	19-08-2025	UNION BANK OF INDIA VS RAJENDER	SUNIL CHOUDHARY(P),	8383844372	SC9971489736@GMAIL.COM	06-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/652/2025	19-08-2025	GUPTA RICE AND GENERAL MILL VS ASHOK KUMAR	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	11-08-2025
			27	EXECUTION PETITION	EXCOMM - AWARD BY ARBITRAL COMM/62/2025	19-08-2025	TSL ELECTRO POWER PRIVATE LIMITED VS TATA HOUSING DEVELOPMENT COMPANY LIMITED	ABHAY GUPTA(P),	NOT AVAILABLE	NOT AVAILABLE	11-08-2025
			27	APPLICATION U/S 151 CPC	MISC DJ/1293/2025	19-08-2025	M/S ALANKAR APARTMENTS PVT. LTD. VS. DAKSH ENTERPRISES	RISHABH TOMAR	8800615621	RISHABH.TOMAR666@GMAIL.COM	13-08-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/650/2025	19-08-2025	RSPL HEALTH PVT LTD VS NIKET SONI	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	11-08-2025

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27				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/122/2025	20-08-2025	M/S OCTAVIOUS TEA AND INDUSTRIES LTD VS UNION OF INDIA	VIKAS SETHI(P),	NOT AVAILABLE	NOT AVAILABLE	30-07-2025
27				SUIT FOR RECOVERY	CS (COMM)/653/2025	20-08-2025	JAILAXMI ENTERPRISES PVT LTD VS VM ELECTRICAL AND SOLAR SOLUTION AND ORS	HIMANSHU DHAWAN(P),	9999309222	HIMANSHUDHAWAN@UTKRISHTHALAW.COM	31-07-2025
27				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/127/2025	21-08-2025	CULTFIT HEALTHCARE PVT LTD VS ARINDAM BHAUMIK	DHARMENDRA SINGH PAL(P),	9871709035	DHARMENDRAPAL981@GMAIL.COM	08-08-2025
27				SUIT FOR RECOVERY	CS (COMM)/655/2025	21-08-2025	SPORTACULAR INDIA PRIVATE LIMITED VS SANJEEV SEHGAL	PREETPAL SINGH(P),	NOT AVAILABLE	NOT AVAILABLE	08-08-2025
27				SUIT FOR RECOVERY	CS (COMM)/658/2025	22-08-2025	MANOJ KUMAR VS M/S SAI PACKAGE	AZMA PARVEEN(P),	9811293618	AZMAPARVEEN786@GMAIL.COM	11-08-2025
27				APPLICATION U/S 151 CPC	MISC DJ/1314/2025	22-08-2025	SHIV KUMAR DOHAREY VS. GAIL INDIA LTD.	KUSHAGRA BANSAL	9999448797	NOT AVAILABLE	19-08-2025
27				APPLICATION U/S 151 CPC	MISC DJ/1315/2025	22-08-2025	FONZO EQUIPMENT PVT. LTD. VS. ULTIMATE ENTERPRISES TRADING	TAPAN KUMAR JHA	8588818770	TAPAN@GMAIL.COM	12-08-2025
27				EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/65/2025	22-08-2025	ENKAY ENTERPRISES VS UNION OF INDIA THROUGH (COFMOW)	ISHAN SACHDEVA(P),	NOT AVAILABLE	NOT AVAILABLE	16-08-2025

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27				SUIT FOR RECOVERY	CS (COMM)/662/2025	23-08-2025	ASHISH SHARMA PROP SHREE INDIA TRADE VS GXPRESS SOLUTIONS (INDIA) PVT LTD	LOKESH MISHRA(P),	8218747879	LOKESHMISHRA011@GMAIL.COM	19-08-2025
27				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/131/2025	25-08-2025	M/S OCTAVIOUS TEA AND INDUSTRIES LTD VS UNION OF INDIA	VIKAS SETHI(P),	NOT AVAILABLE	NOT AVAILABLE	28-07-2025
27				EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/68/2025	25-08-2025	KK GUPTA AND CONSTRUCTION ENGINEERS JV VS UNION OF INDIA THROUGH ITS GENERAL MANAGER	AMIT CHAUDHARY	7982744341	JURISCONSULTUS1509@GMAIL.COM	14-08-2025
27				SUIT FOR RECOVERY	CS (COMM)/665/2025	25-08-2025	CAPT TAPAN BEHL VS SPICE JET PVT LIMITED	SUSHANT RAO(P),	NOT AVAILABLE	NOT AVAILABLE	19-08-2025
27				EXECUTION PETITION	EXECUTION (COMM)/135/2025	25-08-2025	AVINASH GOYAL HUF THROUGH ITS KARTA MANISH GOYAL VS SOHAIL AKHTAR SOLE PROP OF AL KURESH BAR BE QUE	DHRUV SACHDEVA(P),	NOT AVAILABLE	NOT AVAILABLE	18-08-2025
27				SUIT FOR RECOVERY	CS (COMM)/666/2025	26-08-2025	CCPL DEVELOPERS PVT LTD VS GOLDEN CROWN OVERSEAS PVT LTD AND ORS	ARJUN SAWHNEY(P),	9899810111	MAIL@ARJUNSAWHNEY.IN	13-08-2025
27				SUIT FOR TRADEMARKS	CS (COMM)/667/2025	26-08-2025	FOODTECHBIZ (OPC) PVT LTD AND ANR VS STANDPOINT MEDIA (OPC) PVT LTD AND ORS	AJAY PRATAP SINGH(P),	9540382377	FALTU.AJAY@GMAIL.COM	19-08-2025
27				SUIT FOR RECOVERY	CS (COMM)/672/2025	27-08-2025	VIJAY KUMAR VS FULLERTON INDIA CREDIT CO LTD	AJAY MALVIYA(P),	9868112556	AJAYMALVIYALAW@GMAIL.COM	22-08-2025

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			27	SUIT FOR RECOVERY	CS (COMM)/671/2025	27-08-2025	TIMES INTERNET LTD VS YOGA FITNESS AND NUTRITION LLP	RAJEEV AGARWAL(P),	9312248337	AGGARWALRAJEEV 79@GMAIL.COM	20-08-2025
			27	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/194/2025	29-08-2025	M/S GARUDA URBAN REMEDIES LTD VS DELHI METRO RAIL CORPORATION LTD	DHRUVA VIG(P),	9634216295	MRDHRUV009@GM AIL.COM	27-08-2025
			27	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/193/2025	29-08-2025	M/S GARUDA URBAN REMEDIES LTD VS DELHI METRO RAIL CORPORATION LTD	DHRUVA VIG(P),	9634216295	MRDHRUV009@GM AIL.COM	27-08-2025
			27	APPLICATION U/S 151 CPC	MISC DJ/1334/2025	29-08-2025	PANDIT D K PARSAI AND ANR VS DR SATISH CHANDAR AGARWAL AND ORS	VAIBHAV KUSH(P),	9910654321	VAIBHAVKUSHADV @GMAIL.COM	27-08-2025
			27	APPLICATION U/S 151 CPC	MISC DJ/1335/2025	29-08-2025	IFFCO KISAN SUVIDHA PVT. LTD. VS. DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE	AASTHA TYAGI	9729700639	DHAWANAASTHA14 @GMAIL.COM	26-08-2025
			27	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/69/2025	30-08-2025	JSD ENGINEERING VS M/S JAILAXMI ENTERPRISES PVT LTD	SANKIT KHURANA(P),	9868068994	NOT AVAILABLE	27-08-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5145/2025	01-08-2025	AXIS BANK LTD VS HARBHAJAN LAL	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	31.07.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5146/2025	01-08-2025	AXIS BANK LTD VS MAGADE JOTIRAM GANGADHAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	31.07.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5144/2025	01-08-2025	AXIS BANK LTD VS SAURABH SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	31.07.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5163/2025	02-08-2025	AXIS BANK LTD VS JAGDEEP SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	01.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5160/2025	02-08-2025	AXIS BANK VS MOHAMMAD AFZAL	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5161/2025	02-08-2025	AXIS BANK VS ANURADHA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5164/2025	02-08-2025	AXIS BANK LTD VS GAGANDEEP SINGH 8597	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5165/2025	02-08-2025	AXIS BANK LTD VS HARVINDER JIT SINGH 8828	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5159/2025	02-08-2025	IFFCO KISAN FINANCE VS ASHISH KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5162/2025	02-08-2025	IFFCO KISAN FINANCE VS RAHUL CHAHAR	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5158/2025	02-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SUNIL JAISWAL	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5155/2025	02-08-2025	KOTAK MAHINDRA BANK VS KATARIA STONE CRUSHER	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5154/2025	02-08-2025	IFFCO KISAN FINANCE VS URMILA DEVI	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5153/2025	02-08-2025	AXIS BANK LTD VS RANJIT SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/372/2025	04-08-2025	PUNJAB NATIONAL BANK VS AJAY KUMAR	MUKESH PUSHPAM(P),	8285926521	PUSHPAMMUKESH@GMAIL.COM	01.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5216/2025	04-08-2025	AXIS BANK LIMITED VS NAND LAL MEENA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	02.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5218/2025	04-08-2025	KOTAK MAHINDRA BANK VS MOHD KAMRU	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	02.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5215/2025	04-08-2025	AXIS BANK LIMITED VS LALTESH SO MATHURA LAL	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	02.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5217/2025	04-08-2025	KOTAK MAHINDRA BANK VS SWIFT LOGISTICS	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	02.08.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/104/2025	04-08-2025	IFFCO MC CROP SCIENCES PRIVATE LIMITED VS MS SRI SAI MANIKANTA PESTICIDES THROUGH ITS PROPRIETOR MR	SHUBHAM SAIGAL(P),	9407223688	SHUBHMSAIGAL@PINNACLELAW.IN	02.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5214/2025	04-08-2025	AXIS BANK LIMITED VS SUBHASH CHANEJA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	02.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/371/2025	04-08-2025	PUNJAB NATIONAL BANK VS AMIT PRAKASH	VIKRAM GOLA(P),	9811244209	VIKAMGOLA2010@GAMIL.COM	02.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5212/2025	04-08-2025	AXIS BANK LTD VS AVINASH SETHI 9491	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	02.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5209/2025	04-08-2025	AXIS BANK LTD VS KARAM SINGH 2463	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	02.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5213/2025	04-08-2025	AXIS BANK LTD VS ZAFAR 7398	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	02.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5210/2025	04-08-2025	AXIS BANK LTD VS KARAM SINGH 1111	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	02.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/374/2025	05-08-2025	VIVEK ANAND GUPTA VS MS NIMA FASHIONS	SAKSHAM SAXENA(P),	9818675540	CONTACT.RKSBAJWA@GMAIL.COM	04.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5248/2025	05-08-2025	AXIS BANK LIMITED VS BAL RAM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	04.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5249/2025	05-08-2025	AXIS BANK LIMITED VS MADAN LAL YADAV	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	04.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5247/2025	05-08-2025	AXIS BANK LIMITED VS FULCHAN MEENA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	04.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5245/2025	05-08-2025	AXIS BANK LTD VS SANDEEP CHAUHAN 7708	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN05@YAHOO.COM	04.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5244/2025	05-08-2025	AXIS BANK VS DEEPAK MITTAL	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	04.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5246/2025	05-08-2025	AXIS BANK VS AMIT	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	04.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5322/2025	06-08-2025	AXIS BANK VS DATTAR SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5312/2025	06-08-2025	AXIS BANK VS JYOTI SHARMA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5321/2025	06-08-2025	AXIS BANK VS MOHD TEHSIM	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5320/2025	06-08-2025	AXIS BANK VS UMESH CHANDRAVANSI	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5319/2025	06-08-2025	AXIS BANK VS VED PRAKASH KUMAWAT	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5318/2025	06-08-2025	AXIS BANK LTD VS RAJAT JOSHI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5317/2025	06-08-2025	AXIS BANK LTD VS ASIF	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5316/2025	06-08-2025	AXIS BANK LTD VS KAYYAM HUSSAIN	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5315/2025	06-08-2025	AXIS BANK LTD VS SHAHID ALI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5314/2025	06-08-2025	AXIS BANK LTD VS SUNIL KUMAR	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5313/2025	06-08-2025	AXIS BANK LTD VS SHRI RAM SINGH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5311/2025	06-08-2025	AXIS BANK LTD VS PARAS KOHLI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5310/2025	06-08-2025	AXIS BANK LTD VS SUMEET GROVER	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5305/2025	06-08-2025	AXIS BANK LTD VS NOHIL 0916	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5306/2025	06-08-2025	AXIS BANK LTD VS GAGANDEEP SINGH 5325	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5309/2025	06-08-2025	AXIS BANK LIMITED VS BHIMSING MEENA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5308/2025	06-08-2025	AXIS BANK LIMITED VS RAMRAJ MALI	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5307/2025	06-08-2025	AXIS BANK LIMITED VS UMMEDALI	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5304/2025	06-08-2025	AXIS BANK LIMITED VS PARLOKSINGH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5302/2025	06-08-2025	AXIS BANK LIMITED VS NARESH MEENA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5303/2025	06-08-2025	AXIS BANK LIMITED VS SITARAM GURJAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5300/2025	06-08-2025	AXIS BANK LIMITED VS VIJAY PAL	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5301/2025	06-08-2025	AXIS BANK LIMITED VS HANUMAN SAHAI	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5298/2025	06-08-2025	AXIS BANK LTD VS SACHIN TANWAR	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5299/2025	06-08-2025	AXIS BANK LTD VS UMA VERMA 6018	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN05@YAHOO.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5367/2025	07-08-2025	AXIS BANK LIMITED VS DHOLAURAM SO DHUNARAM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	06.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5366/2025	07-08-2025	AXIS BANK LIMITED VS PREMARAM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	06.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5371/2025	07-08-2025	AXIS BANK LIMITED VS MUKESH KUMAR SAINI	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	06.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5369/2025	07-08-2025	AXIS BANK LIMITED VS KAMAL CHOUDHARY	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	06.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5368/2025	07-08-2025	AXIS BANK LIMITED VS YAMUNA DHAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	06.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5445/2025	11-08-2025	AXIS BANK LTD VS SARITA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	07.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5446/2025	11-08-2025	AXIS BANK LTD VS MOHAMMAD SHAHZEB KHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	07.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5444/2025	11-08-2025	AXIS BANK LTD VS ANKIT SHAKYA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	07.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5443/2025	11-08-2025	AXIS BANK LTD VS MOHD FAIZ KHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	07.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5372/2025	07-08-2025	AXIS BANK LIMITED VS NAVARAM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	05.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5441/2025	11-08-2025	AXIS BANK LTD VS JOGINDER KUMAR DHIMAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5440/2025	11-08-2025	AXIS BANK LTD VS HIRA SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5442/2025	11-08-2025	AXIS BANK LTD VS ASHWANI SRIVASTAV	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5439/2025	11-08-2025	AXIS BANK LTD VS VISHAL SANDHIR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5436/2025	11-08-2025	AXIS BANK LTD VS KARAMBIR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5437/2025	11-08-2025	AXIS BANK LTD VS BIJENDER SINGH LAMBA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5438/2025	11-08-2025	AXIS BANK LTD VS ANII KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/106/2025	12-08-2025	STATE BANK OF INDIA VS SHANTI KUDADA	RANI BHARDWAJ(P),	9643680913	RBHARDWAJASSOCIATE@GMAIL.COM	10.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5484/2025	12-08-2025	AXIS BANK LIMITED VS KARAN GURJAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	11.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5486/2025	12-08-2025	AXIS BANK LIMITED VS MUKESH KUMAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	11.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5483/2025	12-08-2025	AXIS BANK LIMITED VS PRABHU DAYAL SAINI	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	11.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5485/2025	12-08-2025	AXIS BANK LIMITED VS RUPA RAM BURANIYA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	11.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/34/2025	14-08-2025	M/S KRISHI VIKAS EXPORTS VS M/S SMALL FARMERS AGRIBUSINESS CONSORTIUM	BHANU MOHAN(P),	9810006579	NOT PROVIDED	13.08.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/111/2025	18-08-2025	M/S PRIVE LUXURY LIMITED VS M/S GROWTH SPURTS AND BEYOND PVT LTD ALIAS MAMA AND PEACHES	SUNIL SINGH(P),	9654224557	NOT PROVIDED	13.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5534/2025	18-08-2025	AXIS BANK LTD VS IMTIYAZ AHMED	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	14.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5535/2025	18-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AJAY RAJ KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	14.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5536/2025	18-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS VINTI MAHSEHWARI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	14.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/388/2025	19-08-2025	ONKAR INVESTMENT PVT LTD VS SUNITA GULLAIYA AND ORS	RISHABH GUPTA(P),	8586834657	RISHABHGUPTA.LAWYER@GMAIL.COM	14.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/387/2025	19-08-2025	BANK OF INDIA VS ANJU	KUMAR VISHWJEET(P)	9718909886	ADV.VISHWJEET@GMAIL.COM	17.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/386/2025	19-08-2025	M/S IMPERIA DECORNIKHIL INDUSTRIES VS RONIT BHASIN PROPRIETOR OF M/S RS BUILDERS	KUMAR(P),	9599083327	IMPERIADECORLEGAL@GMAIL.COM	12.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5589/2025	19-08-2025	AXIS BANK LIMITED VS JASWANT KAUR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5588/2025	19-08-2025	AXIS BANK LIMITED VS LALITA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/30/2025	19-08-2025	AXIS BANK LTD VS PRADEEP RAI	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	18.08.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/31/2025	19-08-2025	AXIS BANK LTD VS PRADEEP KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	18.08.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/29/2025	19-08-2025	AXIS BANK LTD VS SAGAR GAUTAM	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	18.08.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/32/2025	19-08-2025	AXIS BANK LTD VS E MANI GANDAN	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5587/2025	19-08-2025	AXIS BANK LIMITED VS SARABJIT KAUR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5586/2025	19-08-2025	AXIS BANK LTD VS ROHIL		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5577/2025	19-08-2025	KOTAK MAHINDRA BANK VS PRATYKSHA ENTERPRISES		PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5581/2025	19-08-2025	AXIS BANK LTD VS RAMKUMAR PUNIA		SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5580/2025	19-08-2025	AXIS BANK LTD VS RAM MEHAR		SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5575/2025	19-08-2025	AXIS BANK LIMITED VS RAJIK KHAN		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5578/2025	19-08-2025	KOTAK MAHINDRA BANK VS APARV TO Z LOGISTICS SOLUTIONS 912		PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5583/2025	19-08-2025	YES BANK LTD VS AYUSH KEJRIWAL		ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5576/2025	19-08-2025	YES BANK LTD VS HARSH ENTERPRISES		ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5569/2025	19-08-2025	AXIS BANK LTD VS MANNA DEVI		ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5572/2025	19-08-2025	AXIS BANK LTD VS JAIN SINGH (9992)		ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5579/2025	19-08-2025	IDFC FIRST BANK LTD VS MOHD SHAKIR		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5584/2025	19-08-2025	IDFC FIRST BANK LTD VS RAHUL SHARMA		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5570/2025	19-08-2025	AXIS BANK LIMITED VS MOHD RIZWAN		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	18.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5582/2025	19-08-2025	IDFC FIRST BANK LTD VS CHIRAG SINGH		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5574/2025	19-08-2025	AXIS BANK LIMITED VS PUNEET JAISWAL		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5585/2025	19-08-2025	IDFC FIRST BANK LTD VS SATYAPAL SINGH		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5571/2025	19-08-2025	AXIS BANK LIMITED VS MOHD SHAHANAWAZ		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5573/2025	19-08-2025	AXIS BANK LIMITED VS AJAY KUMAR		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	18.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5688/2025	20-08-2025	AXIS BANK LIMITED VS KAISAR ALI		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5687/2025	20-08-2025	AXIS BANK LIMITED VS MOHD RIZWAN		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5686/2025	20-08-2025	AXIS BANK LIMITED VS SHIV KUMAR		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5689/2025	20-08-2025	AXIS BANK LIMITED VS BHUPENDRA SINGH		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5685/2025	20-08-2025	AXIS BANK LIMITED VS TANVEER ALAM		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5684/2025	20-08-2025	AXIS BANK LIMITED VS PREM JEET		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5678/2025	20-08-2025	OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS LOG 9 MATERIALS SCIENTIFIC PRIVATE LIMITED		ANIMESH JHA(P),	9873674225	SANYAM@KHETARPAL.CO.IN	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5680/2025	20-08-2025	AXIS BANK LIMITED VS JYOTI YADAV		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5681/2025	20-08-2025	AXIS BANK LIMITED VS JITENDRA SINGH		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5666/2025	20-08-2025	AXIS BANK LIMITED VS SAGAR		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5668/2025	20-08-2025	KOTAK MAHINDRA BANK VS MOHD SARUN 7644		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5665/2025	20-08-2025	KOTAK MAHINDRA BANK VS PRAFFUL CHAND VERMA 6340		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5677/2025	20-08-2025	KOTAK MAHINDRA BANK VS DURGA BUX SINGH 7889		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5683/2025	20-08-2025	KOTAK MAHINDRA BANK VS ALEEM UDDIN 7919		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5682/2025	20-08-2025	AXIS BANK LIMITED VS DHARMPAL SINGH		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5679/2025	20-08-2025	AXIS BANK LIMITED VS SNEH KUMAR JAISWAL		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5654/2025	20-08-2025	AXIS BANK LIMITED VS BHASKAR KUMAR		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5664/2025	20-08-2025	AXIS BANK LIMITED VS MOHD MOIN KHAN		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5655/2025	20-08-2025	AXIS BANK LIMITED VS JASPAL SINGH		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5656/2025	20-08-2025	AXIS BANK LTD VS HARISH KUMAR VERMA		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5657/2025	20-08-2025	AXIS BANK LTD VS MANGE LAL		ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	19.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5659/2025	20-08-2025	AXIS BANK LIMITED VS HARIOM DAYMA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5647/2025	20-08-2025	AXIS BANK LTD VS VIVEK KUMAR YADAV	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5661/2025	20-08-2025	AXIS BANK LTD VS IRSHAD ALI	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5652/2025	20-08-2025	AXIS BANK LTD VS SAHIL	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5651/2025	20-08-2025	AXIS BANK LTD VS ADITYA CHAUDHARY	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5650/2025	20-08-2025	AXIS BANK LTD VS KARMVEER SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	19.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5766/2025	21-08-2025	IDFC FIRST BANK LTD VS KIRAN CHANDI SINGH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5765/2025	21-08-2025	AXIS BANK LTD VS REENA THAKUR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5764/2025	21-08-2025	AXIS BANK LTD VS SATISH CHANDRA MISHRA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5763/2025	21-08-2025	AXIS BANK LTD VS SHAILESH KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5760/2025	21-08-2025	AXIS BANK LTD VS MOHD RAFIQ	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5757/2025	21-08-2025	AXIS BANK LTD VS NAVEEN	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5758/2025	21-08-2025	AXIS BANK LTD VS LOKESH KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5761/2025	21-08-2025	AXIS BANK LTD VS ASHWANI SHARMA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5759/2025	21-08-2025	AXIS BANK LTD VS NEELU	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5762/2025	21-08-2025	AXIS BANK LTD VS OMPRAKASH MISHRA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5756/2025	21-08-2025	AXIS BANK LTD VS SHASHANK SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5754/2025	21-08-2025	AXIS BANK LTD VS SHAILESH SHANTARAM CHAVAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5751/2025	21-08-2025	AXIS BANK LTD VS SHALU	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5753/2025	21-08-2025	AXIS BANK LTD VS MUKESH KUMAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5755/2025	21-08-2025	AXIS BANK LIMITED VS PRADEEP SINGH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5752/2025	21-08-2025	AXIS BANK LIMITED VS GIRISH PANDEY	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5747/2025	21-08-2025	AXIS BANK LTD VS ASHISH KHATANA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5750/2025	21-08-2025	AXIS BANK LTD VS SANJEEV KUMAR	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5734/2025	21-08-2025	AXIS BANK LTD VS AABID SAIFI	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5749/2025	21-08-2025	AXIS BANK LTD VS ANKIT MISHRA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILLIATION ACT	OMP (I) (COMM)/5748/2025	21-08-2025	AXIS BANK LTD VS NARENDRA KUMAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILLIATION ACT	OMP (I) (COMM)/5740/2025	21-08-2025	AXIS BANK LTD VS DHANSINGH CHAUHAN	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILLIATION ACT	OMP (I) (COMM)/5735/2025	21-08-2025	AXIS BANK LTD VS BRAJMOHAN	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILLIATION ACT	OMP (I) (COMM)/5738/2025	21-08-2025	AXIS BANK LTD VS ASHA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILLIATION ACT	OMP (I) (COMM)/5739/2025	21-08-2025	AXIS BANK LTD VS KHALID	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILLIATION ACT	OMP (I) (COMM)/5733/2025	21-08-2025	AXIS BANK LTD VS LAKHMI CHAND	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILLIATION ACT	OMP (I) (COMM)/5741/2025	21-08-2025	AXIS BANK LTD VS THUMMAR JAYDIP VINODBHAI	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILLIATION ACT	OMP (I) (COMM)/5743/2025	21-08-2025	AXIS BANK LTD VS BABITA WASAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILLIATION ACT	OMP (I) (COMM)/5746/2025	21-08-2025	AXIS BANK LTD VS ATUL	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILLIATION ACT	OMP (I) (COMM)/5745/2025	21-08-2025	AXIS BANK LTD VS VIJAY SINGH (8638)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILLIATION ACT	OMP (I) (COMM)/5736/2025	21-08-2025	KOTAK MAHINDRA BANK VS JENENDRA KUMAR	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILLIATION ACT	OMP (I) (COMM)/5737/2025	21-08-2025	KOTAK MAHINDRA BANK VS MANPREET SINGH KOHLI 467	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILLIATION ACT	OMP (I) (COMM)/5744/2025	21-08-2025	AXIS BANK LTD VS SHAHIL (7883)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5742/2025	21-08-2025	AXIS BANK LTD VS VISHAL MAHMIA 3280		ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5732/2025	21-08-2025	KOTAK MAHINDRA BANK VS MANPREET SINGH KOHLI 289		PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	20.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5851/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS ANAMIKA SINGH		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5848/2025	22-08-2025	AXIS BANK LIMITED VS KANTA RANI		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5849/2025	22-08-2025	AXIS BANK LIMITED VS KAVITA		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5850/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS VINAY KUMAR		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5840/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS OMBIR RAM SWARUP		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5842/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ANIL KUMAR		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5834/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PRAJWAL ANKUSHRAO SHINGURKAR		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5839/2025	22-08-2025	AXIS BANK LTD VS ANKIT MISHRA		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5843/2025	22-08-2025	AXIS BANK LTD VS MAUSAMDEEN		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5845/2025	22-08-2025	AXIS BANK LTD VS MANOJ KUMAR BATRA		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5837/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS ZAMEER SIDDIQUE		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5841/2025	22-08-2025	AXIS BANK LTD VS JITENDRA SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5847/2025	22-08-2025	AXIS BANK LTD VS JAGADISH P	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5844/2025	22-08-2025	AXIS BANK LTD VS IMRANA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5835/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS JASMEET SINGH BAWEJA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5846/2025	22-08-2025	AXIS BANK LTD VS NARENDRA KUMAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5836/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KUNWAR MANVIJAY	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5833/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SONU BHIMSINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5838/2025	22-08-2025	KOTAK MAHINDRA BANK VS ABID ALI 1625	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5832/2025	22-08-2025	IFFCO KISAN FINANCE VS NAIB SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5831/2025	22-08-2025	IFFCO KISAN FINANCE VS YOGESH GANGWAR	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5829/2025	22-08-2025	KOTAK MAHINDRA PRIME LIMITED VS SUNNY SHARMA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5830/2025	22-08-2025	KOTAK MAHINDRA BANK VS APARV TO Z LOGISTICS SOLUTIONS 912	APARV MAHAJAN(P),	9643646534	PARV.MAHAJANo07@GMAIL.COM	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5943/2025	23-08-2025	AXIS BANK LIMITED VS ARUN KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5944/2025	23-08-2025	AXIS BANK LIMITED	VS	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5941/2025	23-08-2025	AXIS BANK LIMITED	VS	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5942/2025	23-08-2025	AXIS BANK LIMITED	VS	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5939/2025	23-08-2025	AXIS BANK LIMITED	VS	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5940/2025	23-08-2025	AXIS BANK LIMITED	VS	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5938/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5934/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5933/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5937/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5936/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5935/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5926/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5925/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	22.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5927/2025	23-08-2025	AXIS BANK LTD VS AMZAD ALI		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5928/2025	23-08-2025	AXIS BANK LIMITED VS MAHENDRA SINGH		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5923/2025	23-08-2025	AXIS BANK LTD VS NEELAM SINGH		ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5930/2025	23-08-2025	AXIS BANK LIMITED VS KRITI SHUKLA		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5929/2025	23-08-2025	AXIS BANK LIMITED VS HARISH KUMAR		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5924/2025	23-08-2025	AXIS BANK LTD VS ARBAAZ		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5931/2025	23-08-2025	AXIS BANK LTD VS HUKAM CHAND		ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5932/2025	23-08-2025	AXIS BANK LIMITED VS PRAKASH VERMA		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5922/2025	23-08-2025	AXIS BANK LIMITED VS MOHIT SHARMA		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5921/2025	23-08-2025	AXIS BANK LIMITED VS RAJEEV KUMAR		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5914/2025	23-08-2025	AXIS BANK LIMITED VS VIKAS KUMAR		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5915/2025	23-08-2025	AXIS BANK LIMITED VS AMIT KOHLI		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5918/2025	23-08-2025	AXIS BANK VS DEVENDRA SINGH		ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	22.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5920/2025	23-08-2025	AXIS BANK LTD VS JITENDRA KUMAR	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5919/2025	23-08-2025	AXIS BANK LTD VS PREM KUMAR BANGA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5917/2025	23-08-2025	AXIS BANK LIMITED VS ARUN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/5916/2025	23-08-2025	AXIS BANK LIMITED VS SUNITA SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/399/2025	25-08-2025	SMALL FARMERS AGRI BUINESS CONSORTIUM VS MS SOMNATH OIL	JATIN JULKA(P),	9899818888	JATINJULKA07@OUTLOOK.COM	21.08.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/114/2025	25-08-2025	INDRAPRASTHA ARTIFICIAL LIMBS AND ORTHOTIC SOLUTIONS VS NABILAHMED PROPRIETOR CYBORG FUTURE	AKSHAY GOEL(P),	9811783019	AKSHAY.GOEL10@AGANDASSOCIATE.IN	21.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6022/2025	25-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SUBHASH NANDRAM	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6020/2025	25-08-2025	IDFC FIRST BANK LTD VS SAHIL RAJESH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6021/2025	25-08-2025	AXIS BANK LTD VS MANISH KUMAR	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6018/2025	25-08-2025	AXIS BANK LTD VS SANDEEP KUMAR YADAV	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6019/2025	25-08-2025	AXIS BANK LTD VS TARANJEET SINGH ARORA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6013/2025	25-08-2025	AXIS BANK LTD VS SHIVAM KUMAR AGRAHARI	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6015/2025	25-08-2025	AXIS BANK LTD VS SANDEEP RANA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6011/2025	25-08-2025	AXIS BANK LTD VS NISHANT CHAUDHARY	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6016/2025	25-08-2025	AXIS BANK LTD VS SUSHIL KUMAR PAL	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6014/2025	25-08-2025	AXIS BANK LTD VS VANDANA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6017/2025	25-08-2025	AXIS BANK LTD VS RUKSINA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6012/2025	25-08-2025	AXIS BANK LTD VS SAHIB SINGH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	23.08.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/405/2025	26-08-2025	STATE BANK OF INDIA VS SATYAJIT DEBBARMA	ADAITA KUMAR ROUT(P),	9999132159	AKROUTADVOCATE@GMAIL.COM	24.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6069/2025	26-08-2025	AXIS BANK LTD VS PRAMOD KUMAR	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	25.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6068/2025	26-08-2025	AXIS BANK LTD VS SOHAN LAL	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	25.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6064/2025	26-08-2025	AXIS BANK LTD VS HARISH CHANDRA JOSHI	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	25.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6065/2025	26-08-2025	AXIS BANK LTD VS PRAMOD KUMAR	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	25.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6066/2025	26-08-2025	AXIS BANK LTD VS GOPAL SHARMA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	25.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6067/2025	26-08-2025	AXIS BANK LTD VS POOJA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GAMIL.COM	25.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6108/2025	27-08-2025	AXIS BANK LIMITED VS BALDEV SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	26.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6102/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS MAKARADHWAJA PATRA		KANIKA BAWEJA(P),	9266434371	LEGAL12@ARENESSLAW.COM	23.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6103/2025	27-08-2025	IDFC FIRST BANK LTD VS VIJENDER SINGH		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	26.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6104/2025	27-08-2025	AXIS BANK LIMITED VS ANIL KUMAR		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	26.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6105/2025	27-08-2025	AXIS BANK LTD VS RAMESH JOSHI		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	26.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6106/2025	27-08-2025	AXIS BANK LTD VS AASHIK ALI		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	26.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6107/2025	27-08-2025	AXIS BANK LTD VS KISHAN SINGH		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	26.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6172/2025	28-08-2025	AXIS BANK LIMITED VS DASHRATH SO RAJMAL		NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6171/2025	28-08-2025	AXIS BANK LIMITED VS PREETI SINGH		NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6173/2025	28-08-2025	AXIS BANK LTD VS SUSHILA WO JANKILAL		ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6166/2025	28-08-2025	AXIS BANK LTD VS KISHAN LAL JAT		ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6168/2025	28-08-2025	AXIS BANK LIMITED VS SABIRALI NASIR AHMED		NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6170/2025	28-08-2025	AXIS BANK LIMITED VS VINOD KUMAR PANDEY		NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6167/2025	28-08-2025	AXIS BANK LIMITED VS MOHAMMAD NAUSHAD		NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	27.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6165/2025	28-08-2025	AXIS BANK LTD VS RAMPRASAD	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6169/2025	28-08-2025	AXIS BANK LTD VS DEVKISHAN BAIRWA	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6164/2025	28-08-2025	PIRAMAL FINANCE LTD VS MOHD UBAID JAMALI	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6163/2025	28-08-2025	AXIS BANK LTD VS GURPREET KAUR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6160/2025	28-08-2025	AXIS BANK LTD VS HANUMAN	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6161/2025	28-08-2025	AXIS BANK LTD VS ANUJ VERMA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6158/2025	28-08-2025	AXIS BANK LTD VS ABRAR ALI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6162/2025	28-08-2025	AXIS BANK LTD VS PRABHA TIWARI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6157/2025	28-08-2025	AXIS BANK LTD VS REKHA LALJI	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6159/2025	28-08-2025	AXIS BANK LTD VS RITESH JAIN	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6156/2025	28-08-2025	AXIS BANK LTD VS USHA	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6155/2025	28-08-2025	AXIS BANK LTD VS VIKAS SHARMA	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6154/2025	28-08-2025	AXIS BANK LTD VS FATEH SINGH	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	27.08.2025

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6151/2025	28-08-2025	PIRAMAL FINANCE LTD VS SAGAR SOGALE		ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6153/2025	28-08-2025	PIRAMAL FINANCE LTD VS ASHOK KUMAR		ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6152/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RAMGOPAL SINGH		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	27.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6272/2025	29-08-2025	IDFC FIRST BANK LTD VS CHIRAG YADAV		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	28.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6271/2025	29-08-2025	IDFC FIRST BANK LTD VS MOHD NAEEM		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	28.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6328/2025	30-08-2025	AXIS BANK LTD VS SUDHANSHU SINGH		SHOBHA GUPTA(P),	9811192158	SRSJOBHAGUPTA@GMAIL.COM	29.08.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/6327/2025	30-08-2025	AXIS BANK LTD VS SUNIL KUMAR UPADHYAY		SHOBHA GUPTA(P),	9811192158	SRSJOBHAGUPTA@GMAIL.COM	29.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5207/2025	02-08-2025	IDFC FIRST BANK LTD VS GHAN SHYAM	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5200/2025	02-08-2025	IDFC FIRST BANK LTD VS ASHOK KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5201/2025	02-08-2025	IDFC FIRST BANK LTD VS AMIT KAPOOR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5202/2025	02-08-2025	IDFC FIRST BANK LTD VS SWATI GUPTA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5203/2025	02-08-2025	IDFC FIRST BANK LTD VS RAKESH ATTRI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5204/2025	02-08-2025	IDFC FIRST BANK LTD VS AFTAB SHAH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5205/2025	02-08-2025	IDFC FIRST BANK LTD VS LALIT CHAUHAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5206/2025	02-08-2025	IDFC FIRST BANK LTD VS DARSHAN SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5208/2025	02-08-2025	IDFC FIRST BANK LTD VS RAJENDRA VISHWANATH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5192/2025	02-08-2025	AXIS BANK LTD VS GULFASHA	AVINASH KUMAR(P),	1145596482	AVINASH.ADV@GM AIL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5193/2025	02-08-2025	AXIS BANK LTD VS SONIA	AVINASH KUMAR(P),	1145596482	AVINASH.ADV@GM AIL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5194/2025	02-08-2025	AXIS BANK LTD VS MONU YADAV	AVINASH KUMAR(P),	1145596482	AVINASH.ADV@GM AIL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5195/2025	02-08-2025	AXIS BANK LTD VS SAMPAT LAL JAT	AVINASH KUMAR(P),	1145596482	AVINASH.ADV@GM AIL.COM	24.07.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5196/2025	02-08-2025	AXIS BANK LTD VS LAVKUSH SINGH	AVINASH KUMAR(P),	1145596482	AVINASH.ADV@GM AIL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5197/2025	02-08-2025	AXIS BANK LTD VS ABDUL	AVINASH KUMAR(P),	1145596482	AVINASH.ADV@GM AIL.COM	23.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5199/2025	02-08-2025	AXIS BANK LTD VS BHOOPENDRA KUMAR	AVINASH KUMAR(P),	1145596482	AVINASH.ADV@GM AIL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5198/2025	02-08-2025	AXIS BANK LIMITED VS ANAND KUMAR MISHRA	AVINASH KUMAR(P),	1145596482	AVINASH.ADV@GM AIL.COM	26.04.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5232/2025	04-08-2025	IFFCO KISAN FINANCE VS BRAJBHAN SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	01.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5238/2025	04-08-2025	HDFC BANK LTD VS SURJIT SUBHASH CHAND	NAVEEN SHARMA(P),	9350569040	NAVEENK101@GMA IL.COM	30.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5237/2025	04-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JAGJIT SINGH 2294	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	19.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5236/2025	04-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KRISHNA KUMAR DUBEY 2477	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	19.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5235/2025	04-08-2025	IFFCO KISAN FINANCE VS SAANDEEP RAGHAV	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNE RS.CO.IN	01.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/32/2025	04-08-2025	M/S VEERAPPA MADNA AGRO EXPORTS PROPRIETOR RAVIKANTH VEERPPA MADNA VS SMALL FARMERS	DEV PRAKASH PACHAURI(P),	9810006579	KKAGARWAL5679@ GMAIL.COM	01.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/373/2025	04-08-2025	STATE BANK OF INDIA VS M/S MEENAKSHI BENGALI TENT HOUSE	SRANJAY KUMAR SINHA(P),	9811255673	ADVOCATESINHA@ REDIFFMAIL.COM	04.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5253/2025	05-08-2025	IDFC FIRST BANK LTD VS MOHD AZIM	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	09.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5257/2025	05-08-2025	AXIS BANK LTD VS SURYA PRATAP RATHAUR (1499)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	25.07.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5258/2025	05-08-2025	AXIS BANK LTD VS PAVAN KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	26.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5251/2025	05-08-2025	AXIS BANK LTD VS MAM CHAND	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	26.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5252/2025	05-08-2025	AXIS BANK LTD VS RAKESH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	26.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5255/2025	05-08-2025	AXIS BANK LTD VS RAJENDRA SINGH CHOUHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	26.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5260/2025	05-08-2025	AXIS BANK LTD VS AASHUTOSH KUMAR (3585)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	25.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5261/2025	05-08-2025	IDFC FIRST BANK LTD VS PARTAP SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	04.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5254/2025	05-08-2025	YES BANK LTD VS VIKAS GUPTA	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	28.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5259/2025	05-08-2025	AXIS BANK LTD VS PAWAN KUMAR (0135)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	25.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5329/2025	06-08-2025	AXIS BANK LTD VS SARITA 1097	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5331/2025	06-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS DILAWAR SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	16.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5323/2025	06-08-2025	AXIS BANK LTD VS VIJAY SINGH CHAUHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	28.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5326/2025	06-08-2025	AXIS BANK LTD VS SIRAJUDDIN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	28.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5328/2025	06-08-2025	AXIS BANK LTD VS CHAUDHARY TANVEER PANWAR 1542	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31.07.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5330/2025	06-08-2025	AXIS BANK LTD VS RAHUL SINGH 2559	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5327/2025	06-08-2025	KOTAK MAHINDRA BANK VS KATARIA STONE CRUSHER 8561	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5324/2025	06-08-2025	AXIS BANK LTD VS SATBIR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	28.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5398/2025	07-08-2025	AXIS BANK LTD VS ANIRAJ	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	29.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5400/2025	07-08-2025	AXIS BANK LTD VS NAVEEN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	29.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5401/2025	07-08-2025	AXIS BANK LTD VS ASHOK	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	29.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5402/2025	07-08-2025	AXIS BANK VS CHANCHAL DEVI	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	30.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5404/2025	07-08-2025	AXIS BANK LTD VS SHATRUDHAN KUMAR SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	05.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5403/2025	07-08-2025	AXIS BANK LTD VS JAGDEEP SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	05.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5417/2025	08-08-2025	AXIS BANK LTD VS SARMEENA 0555	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	29.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM)/105/2025	08-08-2025	SOMNATH BAJAJ VS FLOW COOL INDIA PRIVATE LIMITED	YUGAL MEHRA(P),	9999022341	NOT PROVIDED	30.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5412/2025	08-08-2025	AXIS BANK LTD VS MALATI DEVI (0500)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5413/2025	08-08-2025	AXIS BANK LTD VS SAMSHER SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5414/2025	08-08-2025	AXIS BANK LTD VS SHRIRAM KUMAR YADAV	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5415/2025	08-08-2025	AXIS BANK LTD VS ROHIT KUMAR GUPTA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5419/2025	08-08-2025	KOTAK MAHINDRA BANK VS UDHAM SINGH 6837	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5411/2025	08-08-2025	AXIS BANK LTD VS DHARMANDER SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5416/2025	08-08-2025	AXIS BANK LTD VS RAJENDRA JAGA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5421/2025	08-08-2025	AXIS BANK LTD VS VIJAY SHANKAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5418/2025	08-08-2025	AXIS BANK LTD VS RAJESH SINGH 5534	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5420/2025	08-08-2025	AXIS BANK LTD VS SARATAJ HUSAIN (6023)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	08.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5453/2025	11-08-2025	AXIS BANK LIMITED VS SUMER SINGH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	11.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5454/2025	11-08-2025	KOTAK MAHINDRA BANK VS JAGHINA CONSTRUCTION LLP 8249	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	11.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5455/2025	11-08-2025	KOTAK MAHINDRA BANK VS SHIVRAM SINGH 2135	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	11.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5452/2025	11-08-2025	AXIS BANK LIMITED VS RAMSWAROOP SO BHAGWANA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	11.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5456/2025	11-08-2025	AXIS BANK LTD VS MANISH YADAV 4848	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	11.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5499/2025	12-08-2025	AXIS BANK LTD VS SYED ATIF ALI 7605	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN05@YAHOO.COM	05.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5495/2025	12-08-2025	IDFC FIRST BANK LTD VS AJAY KAMAL	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	24.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5494/2025	12-08-2025	IDFC FIRST BANK LTD VS NALIN KUMAR JHA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5496/2025	12-08-2025	IDFC FIRST BANK LTD VS RISHI GAUTAM	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5497/2025	12-08-2025	IDFC FIRST BANK LTD VS MANGESH KUMAR TRIPATHI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5498/2025	12-08-2025	SPINNY CAPITAL PVT LTD VS KARAN SINGH	PRINCE PAWAIYA(P),	9810259228	PRINCEPAWAIYA@GNPLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5500/2025	12-08-2025	IDFC FIRST BANK LTD VS RITU DAMAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5501/2025	12-08-2025	IDFC FIRST BANK LTD VS KARTAR SINGH YADAV	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5502/2025	12-08-2025	IDFC FIRST BANK LTD VS VIKRAM MALHOTRA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5492/2025	12-08-2025	IDFC FIRST BANK LTD VS KRISHAN KUMAR MADAAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5493/2025	12-08-2025	IDFC FIRST BANK LTD VS SHESHAM NARULA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	12.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5518/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RIMA MODAK DAS 0973	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK1@GMAIL.COM	15.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5519/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAMNEEK KUMAR 5883	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK1@GMAIL.COM	15.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5520/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS WAKADKAR SANTOSH DNYANOBA 4098	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	15.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5521/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HANS RAJ SHARMA 5571	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	15.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5517/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DHARM PAL 5425	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	15.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5515/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAMESH DAWAR 6208	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	15.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5516/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHAMMAD SHAHFAIZ ANSARI 0790	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	15.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5553/2025	18-08-2025	AXIS BANK LIMITED VS KISHAN SINGH RAWAT	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5548/2025	18-08-2025	AXIS BANK LTD VS KRISHAN GOPAL	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5550/2025	18-08-2025	AXIS BANK LTD VS NAFISA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5551/2025	18-08-2025	AXIS BANK LTD VS SHIVKUMAR YADAV	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5552/2025	18-08-2025	AXIS BANK LTD VS MOHAMMAD SHAD	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5565/2025	18-08-2025	AXIS BANK VS MANOJ KUMAR	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5549/2025	18-08-2025	AXIS BANK LTD VS PRINCE PARIHAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5562/2025	18-08-2025	AXIS BANK VS NISHAR AHAMAD	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	15.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5563/2025	18-08-2025	AXIS BANK VS MOHD BILAL KHAN	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5564/2025	18-08-2025	AXIS BANK VS SHWETA SHUKLA	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5554/2025	18-08-2025	AXIS BANK LIMITED VS SUKHLAL PANDOR SO KALURAM PANDOR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5555/2025	18-08-2025	AXIS BANK LIMITED VS PAPPU KHA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5556/2025	18-08-2025	AXIS BANK LIMITED VS BHAGAWANA RAM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/392/2025	19-08-2025	STATE BANK OF INDIA VS TILAK RAJ	AMIT SINGH(P),	7838773507	AMIT.ADVOCATE13@GMAIL.COM	15.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6059/2025	25-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SAROJ PAWAR 8854	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6060/2025	25-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUKHPREET SINGH 5979	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/404/2025	25-08-2025	SMALL FARMERS AGRI BUISNESS CONSORTIUM VS THE GLOBAL FOOD PRODUCTS	ANSHUL GUPTA(P),	9205089671	ANGPARTNERSLAWYERS@GMAIL.COM	25.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6047/2025	25-08-2025	AXIS BANK LTD VS SONIA SHARMA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6048/2025	25-08-2025	AXIS BANK LTD VS AMARJEET SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6049/2025	25-08-2025	AXIS BANK LTD VS MOHD SOHAAM	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6050/2025	25-08-2025	AXIS BANK LTD VS SURESH KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6052/2025	25-08-2025	AXIS BANK LTD VS HARPINDER SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6058/2025	25-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RANO B 6403	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK1@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6054/2025	25-08-2025	AXIS BANK LTD VS SHER ALI	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6056/2025	25-08-2025	AXIS BANK LTD VS ISHPREET SINGH	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6053/2025	25-08-2025	AXIS BANK LTD VS SANJEEV KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6055/2025	25-08-2025	AXIS BANK LTD VS RAJIV RANA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6101/2025	26-08-2025	AXIS BANK LTD VS SAKSHI DHIR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6092/2025	26-08-2025	AXIS BANK VS JOGENDRA	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6093/2025	26-08-2025	AXIS BANK VS ARVIND KUMAR MISHRA	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6096/2025	26-08-2025	AXIS BANK VS GAJE SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6097/2025	26-08-2025	AXIS BANK VS SURAJ KUMAR SHUKLA	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6099/2025	26-08-2025	AXIS BANK LTD VS MANOJ KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6100/2025	26-08-2025	AXIS BANK LTD VS PREETI	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6094/2025	26-08-2025	AXIS BANK VS ABID KHAN	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6095/2025	26-08-2025	AXIS BANK VS DEV DHARI	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6098/2025	26-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS CHETAN SHARMA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6136/2025	27-08-2025	AXIS BANK LTD VS RAJINDER Kaur	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	17.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM)/116/2025	27-08-2025	M/S SHREE BALAJI AND SONS VS M/S BOMB FOODS LLP	CHERRY GUPTA(P),	8958359110	ADVCHERRYGUPTA@GMAIL.COM	27.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/44/2025	27-08-2025	M/S OMAULI AGRO EXPORTS VS M/S SMALL FARMERS AGRIBUSINESS CONSORTIUM	BHANU MOHAN(P),	9810006579	NOT PROVIDED	27.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6129/2025	27-08-2025	AXIS BANK LTD VS ASHISH SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6130/2025	27-08-2025	AXIS BANK LTD VS BHAGAT SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6131/2025	27-08-2025	AXIS BANK LTD VS ASHU GUPTA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6134/2025	27-08-2025	AXIS BANK LTD VS CHAND KHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6135/2025	27-08-2025	AXIS BANK LTD VS GITA AWASTHI	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6139/2025	27-08-2025	IFFCO KISAN FINANCE VS BHANU PRATAP SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6133/2025	27-08-2025	AXIS BANK LTD VS PRATAP SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6132/2025	27-08-2025	AXIS BANK LTD VS ADITYA JAISWAL		SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6137/2025	27-08-2025	AXIS BANK LIMITED VS SEEMA RANI		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6269/2025	28-08-2025	AXIS BANK LTD VS RAJEEV VERMA		SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6239/2025	28-08-2025	AXIS BANK LIMITED VS SACHIN JAIN		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6240/2025	28-08-2025	AXIS BANK LIMITED VS RAMBARAN		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6241/2025	28-08-2025	AXIS BANK LIMITED VS AVDHESH PRATAP SINGH		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6242/2025	28-08-2025	AXIS BANK LIMITED VS AWADHESH KUMAR MISHRA		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6268/2025	28-08-2025	INTERNATIONAL ASSETS RECONSTRUCTION COMPANY VS ADIL SIDDIQUI		ASHIM BHATT(P),	9599624216	ASHIM.BHATT17@GMAIL.COM	28.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6270/2025	28-08-2025	AXIS BANK LTD VS ASHISH 7231		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6261/2025	28-08-2025	AXIS BANK LIMITED VS SANTOSH KUMAR		RAHUL CHAUHAN(P),	9971891788	INFO@AULEGAL.COM	28.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6200/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS YADRAM SINGH		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6221/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SHIV SINGH		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6222/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS DALBIR CHANDGI RAM		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6223/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS INDEVIR SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6224/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JUGRAJ SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6225/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS DEVENDER BALJEET	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6226/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AMANDEEP KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6227/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PARVEEN OM PRAKASH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6228/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JASMER SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6229/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GURNOOR SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6230/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS MANDEEP SINGH GILL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6231/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KAVITA GARG	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6232/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS DEVENDER RAJPAL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6233/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PANKAJ VERMA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6234/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS ROHTASH SATY NARAYAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6235/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SANTRAM DASHRATH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6236/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS HARWINDER SINGH SANDHU	ARAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6243/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS MATHURABAWAJA(P), SINGH	KANIKA BAWAJA(P),	9266434371	LEGAL12@ARENESSLAW.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6244/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS PKPRADHAN	KANIKA BAWAJA(P),	9266434371	LEGAL12@ARENESSLAW.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6245/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS PRADYUMNA KUMAR SAHOO	KANIKA BAWAJA(P),	9266434371	LEGAL12@ARENESSLAW.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6262/2025	28-08-2025	AXIS BANK LIMITED VS RAMESH CHANDRA BAMNIYA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6263/2025	28-08-2025	AXIS BANK LIMITED VS MAHENDRA S O KALLAD RAM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6264/2025	28-08-2025	AXIS BANK LIMITED VS SANJAY KUMAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6265/2025	28-08-2025	AXIS BANK LIMITED VS RAVINDRA SINGH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6266/2025	28-08-2025	AXIS BANK LIMITED VS KAILASH MEENA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6267/2025	28-08-2025	AXIS BANK LTD VS MAHESH KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/40/2025	28-08-2025	AXIS BANK LTD VS VISHAL KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6302/2025	29-08-2025	PIRAMAL FINANCE LTD VS NARENDRA YADAV	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6303/2025	29-08-2025	PIRAMAL FINANCE LTD VS JATIN PURI	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	21.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6304/2025	29-08-2025	PIRAMAL FINANCE LTD VS KASIM MOHD	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6305/2025	29-08-2025	PIRAMAL FINANCE LTD VS ABDUL HAKIM SAIFI	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6306/2025	29-08-2025	PIRAMAL FINANCE LTD VS RAMBABU AGRAWAL	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6307/2025	29-08-2025	PIRAMAL FINANCE LTD VS DEEPAK ROY	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6308/2025	29-08-2025	PIRAMAL FINANCE LTD VS DILIP SINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6309/2025	29-08-2025	PIRAMAL FINANCE LTD VS NEERAJ LAKHANLAL	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6310/2025	29-08-2025	PIRAMAL FINANCE LTD VS MUNSHARIF MOHMAD ALI	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6311/2025	29-08-2025	PIRAMAL FINANCE LTD VS MALKEET SINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6312/2025	29-08-2025	PIRAMAL FINANCE LTD VS GURMIT SINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM)/117/2025	29-08-2025	IFFCO MC CROP SCIENCE PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE MR DHEERAJ KUMAR GUPTA VS	SHUBHAM SAIGAL(P),	9407223688	SUBHAMSAGAL@PINNACLELAW.IN	29.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6296/2025	29-08-2025	AXIS BANK LIMITED VS AJAY SEN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6297/2025	29-08-2025	AXIS BANK LIMITED VS MOHD WASEEM ALAM	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6298/2025	29-08-2025	AXIS BANK LIMITED VS DEENANATH SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6299/2025	29-08-2025	AXIS BANK LIMITED VS SOMBIR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6300/2025	29-08-2025	AXIS BANK LTD VS FAKRUDEEN U	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6301/2025	29-08-2025	AXIS BANK LTD VS AMRIK SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6339/2025	30-08-2025	AXIS BANK LIMITED VS MOHD ZAFAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	30.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6340/2025	30-08-2025	AXIS BANK LIMITED VS PRAVIN KUMAR SHARMA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	30.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6341/2025	30-08-2025	AXIS BANK LIMITED VS SAMEER ANSARI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	30.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6342/2025	30-08-2025	AXIS BANK LIMITED VS NISHA YADAV	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	30.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6343/2025	30-08-2025	AXIS BANK LIMITED VS PRADEEP KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	30.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6325/2025	30-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS AVINASH MISHRA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6326/2025	30-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS VIPIN DINESH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6329/2025	30-08-2025	KOTAK MAHINDRA BANK VS AKSHAY BHATI 0691	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6330/2025	30-08-2025	KOTAK MAHINDRA BANK VS AJIT KUMAR SAH 1469	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6331/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GIRRAJ SINGH SIKARVAR 5567	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6335/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ASHTAMANGAL PROJECTS LIMITED 1330	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6338/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AKASH AJINATH SALUNKE 6616	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6337/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DHANRAJ SUBHASH KATMANDE 5469	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6334/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHIVAM SINGLA 8644	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6336/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS CHUDASMA DHARMENDRASINH R 2346	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6332/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS TAPOSH DASS 4915	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6333/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANKITA JAIN 8555	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6331/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GIRRAJ SINGH SIKARVAR 5567	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6335/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ASHTAMANGAL PROJECTS LIMITED 1330	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6338/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AKASH AJINATH SALUNKE 6616	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6337/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DHANRAJ SUBHASH KATMANDE 5469	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6334/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHIVAM SINGLA 8644	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6336/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS CHUDASMA DHARMENDRASINH R 2346	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025

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			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6332/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS TAPOSH DASS 4915	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6333/2025	30-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANKITA JAIN 8555	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	25.08.2025
25	SH. SANDEEP YADAV	SOUTH	17, NEW COURT BLOCK-I	COMMERCIAL	MISC DJ/167/2025	01-08-2025	M/S NAND IMPERIAL CONSULTING OPC PVT LTD VS M/S OUTLOOK DESIGNHEED CONSULTANTS PVT LTD	HITESH CHOPRA(P)	8178800668	ADVOCATEHITESHCHOPRA@GMAIL.COM	29-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5150/2025	01-08-2025	AXIS BANK VS AVINASH SINGH	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	30-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5149/2025	01-08-2025	AXIS BANK LTD VS RANJIT SINGH 6351	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	30-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5148/2025	01-08-2025	AXIS BANK LTD VS MOHIT 9525	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	30-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5189/2025	02-08-2025	AXIS BANK LTD VS SHAHNA 2289	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	30-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5190/2025	02-08-2025	AXIS BANK LTD VS DHIAN SINGH 7253	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	30-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5191/2025	02-08-2025	AXIS BANK LTD VS SATISH KASANA 2016	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	30-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5188/2025	02-08-2025	AXIS BANK LTD VS GEETA MEHTA 0779	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5181/2025	02-08-2025	IFFCO KISAN FINANCE VS ARVIND KUMAR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	31-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5180/2025	02-08-2025	IFFCO KISAN FINANCE VS VIKAS SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	31-07-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5183/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS INDER PAL SINGH 7899	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5186/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MUNISH CHAJGOTRA 4701	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5185/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SITARABEGUM 7311	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5184/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SONU SHARMA 3920	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5187/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VIRENDRA SINGH THAKUR 9702	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5182/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DEVENDRA SINGH 1886	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5227/2025	04-08-2025	KOTAK MAHINDRA BANK VS MOAH DANISH 1372	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5229/2025	04-08-2025	KOTAK MAHINDRA BANK VS ASLAM K 1107	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5228/2025	04-08-2025	KOTAK MAHINDRA BANK VS GAURAV GAUTAM 0337	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5230/2025	04-08-2025	KOTAK MAHINDRA BANK VS VIVEK KUMAR 7002	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5225/2025	04-08-2025	AXIS BANK LIMITED VS KALULAL SO RAM NATH	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5231/2025	04-08-2025	KOTAK MAHINDRA BANK VS MONISH 0613	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5226/2025	04-08-2025	AXIS BANK LIMITED VS JAGDISH BANJARA	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/375/2025	06-08-2025	LOREAL SA VS FIXDERMA INDIA PVT LTD	SHRAVAN BANSAL(P)	9650682928	UNITEDMARK@UNITEDANDUNITED.COM	02-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5341/2025	06-08-2025	AXIS BANK LIMITED VS KALU RAM MEENA	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5340/2025	06-08-2025	AXIS BANK LTD VS DALBAG SINGH 0848	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN05@YAHOO.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5339/2025	06-08-2025	AXIS BANK VS DEEN MOHD	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5338/2025	06-08-2025	AXIS BANK VS ADITYA SHARMA	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5336/2025	06-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANNU RAJADHANK 5018	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK1@GMAIL.COM	02-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5337/2025	06-08-2025	AXIS BANK VS ASHOK KUMAR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	01-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5334/2025	06-08-2025	AXIS BANK VS ABHISHEK PAWAR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	02-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5335/2025	06-08-2025	AXIS BANK VS GURUCHARAN KUMAR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	02-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5333/2025	06-08-2025	AXIS BANK LTD VS SHAKTI SHARMA	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5332/2025	06-08-2025	AXIS BANK LIMITED VS GAJANAND S O RAMCHANDRA	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	02-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/376/2025	06-08-2025	PUNJAB NATIONAL BANK VS PANKAJ KUMAR	INDRA NARAIN(P)	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/377/2025	06-08-2025	PUNJAB NATIONAL BANK VS PANKAJ KUMAR	INDRA NARAIN(P)	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5391/2025	07-08-2025	AXIS BANK LIMITED VS NARESH PURI	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	03-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5392/2025	07-08-2025	AXIS BANK LIMITED	VS	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	05-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5394/2025	07-08-2025	AXIS BANK LTD SINGH 3787	VS	JATINDER MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5390/2025	07-08-2025	AXIS BANK LTD	VS	SUSHIL 2982 MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5395/2025	07-08-2025	AXIS BANK LTD NAVED 3873	VS	MOHD MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5393/2025	07-08-2025	AXIS BANK LTD MANSURI	VS	RIZWAN SUNITA SINGH(P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5386/2025	07-08-2025	AXIS BANK LTD	VS	KOMAL SUNITA SINGH(P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5385/2025	07-08-2025	AXIS BANK LTD ALAM	VS	FAYAYAJ SUNITA SINGH(P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5387/2025	07-08-2025	AXIS BANK LTD KHAN	VS	SHADAB ALI SUNITA SINGH(P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	04-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5388/2025	07-08-2025	AXIS BANK LIMITED SINGH	VS	SAWAIRAJ SUNITA SINGH(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	05-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5389/2025	07-08-2025	IFFCO KISAN FINANCE VIJENDRA SINGH	VS	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	05-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/378/2025	07-08-2025	CANARA BANK SINGH	VS	VIKRAM NILENDU VATSYAYAN(P)	9999050853	NILENDUVATSYAYAN@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5383/2025	07-08-2025	AXIS BANK LTD GHAI	VS	BHUVAN SUNITA SINGH(P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5384/2025	07-08-2025	AXIS BANK LTD JAISWAL	VS	ASHISH SUNITA SINGH(P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/380/2025	11-08-2025	JCDECAUX ADVERTISING PRIVATE LIMITED VS MS SHALINI SAXENA PROP OF M/S BRANDSCAPES	9899893624	RAJPALASSOCIATE.S1@GMAIL.COM	02-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5481/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHUBHAM KUSHWAH 2805	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5480/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ROHIT BISHT 4285	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5482/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHAKUNTLA SINGH 0351	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5477/2025	11-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PAWAN SHARMA	9958726491	JANGRAADVOCATE@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5479/2025	11-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KULDEEP KUMAR	9958726491	JANGRAADVOCATE@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5476/2025	11-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS LOVEPREET SINGH	9958726491	JANGRAADVOCATE@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5478/2025	11-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PRATIBHA TILAK RAJ MAHAJAN	9958726491	JANGRAADVOCATE@GMAIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5475/2025	11-08-2025	AXIS BANK LTD VS SUKHPAL SINGH	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5474/2025	11-08-2025	AXIS BANK LTD VS MOHD KAMIL	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5473/2025	11-08-2025	AXIS BANK LTD VS VIVEK KUMAR YADAV	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5472/2025	11-08-2025	AXIS BANK LTD VS RAM PHAL	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	06-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5471/2025	11-08-2025	AXIS BANK LTD VS ISHPREET SINGH	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	07-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5469/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAHIM USMANI 6930	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.107@GMAIL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5470/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DEEPAK KUMAR 2016	RAHUL BHARDWAJ(P)	8376049807	ADVOCATEASHOK.107@GMAIL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5504/2025	12-08-2025	AXIS BANK LIMITED VS MEGHRAJ S O OMPRAKASH	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5503/2025	12-08-2025	AXIS BANK LIMITED VS SURAJMAL S O BHIM RAJ	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5567/2025	18-08-2025	AXIS BANK LIMITED VS SULTANA PARVEEN	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5566/2025	18-08-2025	AXIS BANK LIMITED VS SHRAWAN RAM	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5568/2025	18-08-2025	AXIS BANK LIMITED VS RAJESH VAISHNAV	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5630/2025	19-08-2025	AXIS BANK LTD VS IRFAN AHAMAD	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5631/2025	19-08-2025	AXIS BANK LTD VS NAJISH AAHMED	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5629/2025	19-08-2025	AXIS BANK LTD VS RAVI PRAKASH	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5632/2025	19-08-2025	AXIS BANK LTD VS ATUL KUMAR TIWARI	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5624/2025	19-08-2025	AXIS BANK LTD VS VINEET KUMAR TIWARI	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5627/2025	19-08-2025	AXIS BANK LTD VS SAGEER	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5628/2025	19-08-2025	AXIS BANK LTD VS NISHA	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5625/2025	19-08-2025	AXIS BANK LTD VS MOHAN LAL	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5622/2025	19-08-2025	AXIS BANK LTD VS KAMLA VAISHNAV	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5623/2025	19-08-2025	AXIS BANK LTD VS GOVIND SINGH	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5619/2025	19-08-2025	AXIS BANK LTD VS DEVENDRA SINGH BISHT	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5620/2025	19-08-2025	AXIS BANK LTD VS DILSHAD AHSAN (7716)	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5621/2025	19-08-2025	AXIS BANK LTD VS MO AADIL SAIFI (4473)	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5626/2025	19-08-2025	KOTAK MAHINDRA BANK VS SATISH KUMAR	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5618/2025	19-08-2025	AXIS BANK LIMITED VS RAJKUMAR	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/391/2025	19-08-2025	MANASH LIFESTYLE PRIVATE LIMITED VS DAMODAR KUMHAR INTERNATIONAL	NAGESHWAR KUMHAR(P)	9818823289	INFO@DEYANDKUMHAR.COM	15-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5635/2025	19-08-2025	IARC VS PRAKASH KUMAR MOHANTY	KUSUM BHATT(P)	9599624216	ASHIM.BHATT17@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5634/2025	19-08-2025	IARC VS MR RASHMI RANJAN CHOUDHURY	KUSUM BHATT(P)	9599624216	ASHIM.BHATT17@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5633/2025	19-08-2025	KOTAK MAHINDRA BANK VS. A O Z LOGISTICS SOLUTIONS 291	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	13-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/393/2025	20-08-2025	SMALL FARMERS AGRI BUISNESS CONSORTIUM VS H G COTTON INDUSTRIES	ANSHUL GUPTA(P)	9205089671	ANGPARTNERSLAWYERS@GMAIL.COM	02-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/394/2025	20-08-2025	SMALL FARMERS AGRI BUISNESS CONSORTIUM VS SHIV KIRAN OIL INDUSTRIES	ANSHUL GUPTA(P)	9205089671	ANGPARTNERSLAWYERS@GMAIL.COM	11-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5731/2025	20-08-2025	AXIS BANK LIMITED VS TELHARDAM PRIVATE LIMITED	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5730/2025	20-08-2025	AXIS BANK LIMITED VS MOHIT KUMAR	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5726/2025	20-08-2025	KOTAK MAHINDRA BANK VS PRATYKSHA ENTERPRISES 266	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5729/2025	20-08-2025	KOTAK MAHINDRA BANK VS SAHIL KHATRI	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5727/2025	20-08-2025	KOTAK MAHINDRA BANK VS VEER TRADING COMPANY	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5725/2025	20-08-2025	KOTAK MAHINDRA BANK VS MANOJ GUPTA 857	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5724/2025	20-08-2025	IDFC FIRST BANK LTD VS TUMPA BANERJEE	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5728/2025	20-08-2025	IDFC FIRST BANK LTD VS BHAWNA KHANNA	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/36/2025	20-08-2025	VAKEEL VS AXIS BANK LTD	SUSHANT BAJAJ(P)	9999993244	SUSHANTBAJAJ@PRUDENTIAPARTNERS.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5722/2025	20-08-2025	AXIS BANK LIMITED VS SEKH SONU	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5723/2025	20-08-2025	AXIS BANK LIMITED VS NEELAM	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5721/2025	20-08-2025	AXIS BANK LIMITED VS HARIOM	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5717/2025	20-08-2025	AXIS BANK LIMITED VS RAJNEESH KUMAR	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5718/2025	20-08-2025	AXIS BANK LIMITED VS DIVYA SHUKLA	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5719/2025	20-08-2025	AXIS BANK LIMITED VS PINKI JATAV	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5720/2025	20-08-2025	AXIS BANK LTD VS DUSHYANT SINGH PUNDIR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5714/2025	20-08-2025	AXIS BANK LTD VS SANJEEV SUMAN JHA	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5711/2025	20-08-2025	KOTAK MAHINDRA BANK VS SAROJ KUMAR SINGH 4353	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5712/2025	20-08-2025	KOTAK MAHINDRA BANK VS ASHWANI KUMAR 8310	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5716/2025	20-08-2025	KOTAK MAHINDRA BANK VS MOHD SAHID 2390	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5710/2025	20-08-2025	KOTAK MAHINDRA BANK VS BHARAT GLASS AND ALUMINIUM 3919	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5715/2025	20-08-2025	KOTAK MAHINDRA BANK VS MUBARIK 7481	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5713/2025	20-08-2025	KOTAK MAHINDRA BANK VS INTJAR 8678	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5709/2025	20-08-2025	AXIS BANK LIMITED VS MUNESH YADAV	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5708/2025	20-08-2025	AXIS BANK LIMITED RAMPRASAD	VS	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5707/2025	20-08-2025	AXIS BANK LIMITED PRASAD MAURYA	VS	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5706/2025	20-08-2025	AXIS BANK LIMITED DHANNJAY SINGH	VS	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5705/2025	20-08-2025	AXIS BANK LIMITED RIZVI	VS	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5704/2025	20-08-2025	AXIS BANK LIMITED YADAV	VS	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5702/2025	20-08-2025	AXIS BANK LTD JAGAN NATH	VS	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	07-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5703/2025	20-08-2025	AXIS BANK LTD VERMA	VS	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/395/2025	21-08-2025	BANK OF INDIA KUMAR	VS	MANISH KUMAR	9718909886, 8882642450	ADV.VISHWJEET@GMAIL.COM	17-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5794/2025	21-08-2025	KOTAK MAHINDRA BANK ABHI ASSOCIATES 9195	VS	MS MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5793/2025	21-08-2025	IDFC FIRST BANK LTD MANJU DEVI	VS	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5792/2025	21-08-2025	IDFC FIRST BANK LTD SHANTI SURESH	VS	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5791/2025	21-08-2025	AXIS BANK LTD PANDIT	VS	SHOBHITA SUNITA SINGH(P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5789/2025	21-08-2025	AXIS BANK LTD SRIVASTAV	VS	SAGAR SUNITA SINGH(P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	08-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5790/2025	21-08-2025	AXIS BANK LTD VS SHIV KUMAR	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5781/2025	21-08-2025	AXIS BANK LTD VS SAKIR	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5785/2025	21-08-2025	AXIS BANK LTD VS KAMAL SINGH	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5787/2025	21-08-2025	AXIS BANK LTD VS JAMUNA SARAN	SHOBHA GUPTA (P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5788/2025	21-08-2025	AXIS BANK LTD VS KAMLESH CHANDRA GUPTA	SHOBHA GUPTA (P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	13-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5784/2025	21-08-2025	AXIS BANK LIMITED VS WORLD WINDOW INFRASTRUCTURE A	SAMIT KUMAR (P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	11-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5783/2025	21-08-2025	AXIS BANK LIMITED VS ROHIT NARANG	AMIT KUMAR (P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	11-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5782/2025	21-08-2025	AXIS BANK LIMITED VS OMPRAKASH KUSHWAHA	AMIT KUMAR (P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	11-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5786/2025	21-08-2025	AXIS BANK LIMITED VS GURDIYAL SINGH	AMIT KUMAR (P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	11-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5776/2025	21-08-2025	AXIS BANK LTD VS HAPPY	ANUPAM SINGH (P)	9654926809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5777/2025	21-08-2025	AXIS BANK LTD VS SULEKH KUMAR	ANUPAM SINGH (P)	9654926809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5774/2025	21-08-2025	AXIS BANK LTD VS SHYAMAL BISWAS	ANUPAM SINGH (P)	9654926809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5770/2025	21-08-2025	AXIS BANK LIMITED VS ENVIROTECH INDIA	AMIT KUMAR (P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	11-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5771/2025	21-08-2025	AXIS BANK LIMITED VS MANJINDER SINGH	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	11-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5775/2025	21-08-2025	AXIS BANK LTD VS SUMIT AGGARWAL	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5778/2025	21-08-2025	AXIS BANK LTD VS DASHINDER GARG	SUNITA SINGH(P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	11-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5772/2025	21-08-2025	KOTAK MAHIDNRA BANK VS ANEESH MAVI	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5780/2025	21-08-2025	AXIS BANK LTD VS BALJINDER SINGH	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5773/2025	21-08-2025	AXIS BANK LTD VS MANDEEP SINGH (2243)	SUNITA SINGH(P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5779/2025	21-08-2025	AXIS BANK LTD VS SHYODNYAL U (9581)	SUNITA SINGH(P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5769/2025	21-08-2025	KOTAK MAHINDRA BANK VS MANPREET SINGH KOHLI 424	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5768/2025	21-08-2025	KOTAK MAHINDRA BANK VS MD KASIM	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5767/2025	21-08-2025	KOTAK MAHINDRA BANK VS PRASHANT KUMAR	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	12-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/37/2025	21-08-2025	M/S INDUSIND BANK LTD VS RINKU	PANKAJ KUMAR SINGH(P)	9717850496	PANKAJKUMARSIN@YAHOO.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/396/2025	22-08-2025	DEEPAK SEWANI VS VIKRAM MONGA	BHARAT AHUJA(P)	9810987109	BHARATAHUJA72@YAHOO.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5887/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS AMANDEEP SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5884/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS TARAJANGRA(P) DEVI	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5885/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS JANGRA(P) MOHAMMAD SHABAAD	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5886/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PRAVESH JANGRA(P) KUMARI	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5879/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SUKHBIR RATAN SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5880/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SACHIN RAJPAL	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5881/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS DHARA SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5871/2025	22-08-2025	AXIS BANK LTD VS MOHD JUNAID (0747)	SUNITA SINGH (P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5882/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PRABHJOT SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5883/2025	22-08-2025	AXIS BANK LTD VS KAPIL	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5875/2025	22-08-2025	AXIS BANK LTD VS PAVNESH SARASWAT	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5870/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KRISHNAJANGRA(P) KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5878/2025	22-08-2025	AXIS BANK LTD VS MEHNAZ CHAUHAN	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	20-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5869/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS MAHIPAL SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5872/2025	22-08-2025	KOTAK MAHINDRA BANK VS IMRAN 7521	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5876/2025	22-08-2025	KOTAK MAHINDRA BANK VS HARDEV 3403	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5874/2025	22-08-2025	KOTAK MAHINDRA BANK VS KASIM ALI 6038	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5877/2025	22-08-2025	KOTAK MAHINDRA BANK VS M/S THAKUR JI TRADERS	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5873/2025	22-08-2025	KOTAK MAHINDRA BANK VS MOHD SAHID 3720	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5868/2025	22-08-2025	KOTAK MAHINDRA PRIMER LIMITED VS NEHA ARORA	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5867/2025	22-08-2025	KOTAK MAHINDRA PRIMER LIMITED VS SUBHASH CHAND	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5866/2025	22-08-2025	AXIS BANK LTD VS RAJESH (5353)	SUNITA SINGH(P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5865/2025	22-08-2025	AXIS BANK LTD VS NIJAM KHAN 2385	SUNITA SINGH(P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5864/2025	22-08-2025	AXIS BANK LTD VS AKHIL GUPTA	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6009/2025	23-08-2025	AXIS BANK LIMITED VS JASVEER KAUR	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6007/2025	23-08-2025	AXIS BANK LIMITED VS GAURAV KUMAR MISHRA	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6008/2025	23-08-2025	AXIS BANK LIMITED VS MOHD FAISHAL	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	21-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6006/2025	23-08-2025	AXIS BANK LIMITED VS DILNAWAJ		AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6005/2025	23-08-2025	AXIS BANK LIMITED VS SAMSUL KHAN		AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6010/2025	23-08-2025	AXIS BANK LIMITED VS SUNNY KAMBOJ		AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6004/2025	23-08-2025	AXIS BANK LIMITED VS OM PRAKASH GANGWAR		AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6003/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SIMRANJIT SINGH		RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6001/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS KULDEEP HET RAM		RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6002/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ANURAG YADAV		RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5992/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS NIPENDRA KUMAR		RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5993/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GURBHEJ SINGH		RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5994/2025	23-08-2025	AXIS BANK LTD VS SHIVAM PANDEY		SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5991/2025	23-08-2025	AXIS BANK LIMITED VS ABHILASH KRISHNA		AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5996/2025	23-08-2025	AXIS BANK LIMITED VS KESHAV SHARMA		AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5990/2025	23-08-2025	AXIS BANK LTD VS HARDEEP KAUR		SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	15-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5997/2025	23-08-2025	AXIS BANK LIMITED	VS	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5998/2025	23-08-2025	AXIS BANK LIMITED	VS	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5988/2025	23-08-2025	AXIS BANK LTD	VS	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5999/2025	23-08-2025	AXIS BANK LIMITED	VS	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6000/2025	23-08-2025	AXIS BANK LTD	VS	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5989/2025	23-08-2025	AXIS BANK LTD	VS	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	18-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5995/2025	23-08-2025	AXIS BANK LIMITED	VS	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5985/2025	23-08-2025	AXIS BANK LIMITED	VS	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5987/2025	23-08-2025	AXIS BANK LIMITED	VS	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5986/2025	23-08-2025	AXIS BANK LIMITED	VS	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5984/2025	23-08-2025	AXIS BANK LIMITED	VS	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5982/2025	23-08-2025	AXIS BANK LTD	VS	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/5983/2025	23-08-2025	AXIS BANK LTD	VS	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6044/2025	25-08-2025	IDFC FIRST BANK LTD VS VIJAY KUMAR	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6045/2025	25-08-2025	AXIS BANK LTD VS SWETA SINGH	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6043/2025	25-08-2025	AXIS BANK LIMITED VS RONAK JAIN	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6039/2025	25-08-2025	AXIS BANK LTD VS NARESH KUMAR BARALA	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6041/2025	25-08-2025	AXIS BANK LTD VS VED PARKASH	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6040/2025	25-08-2025	AXIS BANK LTD VS JATINDER SINGH	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6042/2025	25-08-2025	AXIS BANK LTD VS ZUBEDA KHATOON	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6038/2025	25-08-2025	AXIS BANK LIMITED VS SHEKHAR RANA	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	MISC DJ/179/2025	25-08-2025	RAJIT KAICKER VS DR MANISH KUMAR	ASHOK KUMAR(P)	9312908832	NGEQUITY01@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6128/2025	27-08-2025	AXIS BANK LTD VS MOHAMMAD SUHAIB RAFIK	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6126/2025	27-08-2025	AXIS BANK LTD VS NADIM ALI	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6127/2025	27-08-2025	AXIS BANK LTD VS SATENDRA VERMA	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	21-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6125/2025	27-08-2025	AXIS BANK LTD VS VANDANA	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	22-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6124/2025	27-08-2025	AXIS BANK LTD VS SUBHASH CHAND	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6123/2025	27-08-2025	AXIS BANK LIMITED VS SITA BAI	AMIT KUMAR(P)	8860939556	AMIKUMAR.294@REDIFFMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6121/2025	27-08-2025	AXIS BANK LTD VS DG ROADWAYS	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6122/2025	27-08-2025	AXIS BANK LTD VS AJAY KUMAR	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6117/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS HARIMOHAN BESHRA	SAGAR AGGARWAL(P)	9266434371	LEGAL12@ARENESSLAW.COM	23-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6115/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS HARI SHANKAR NANDI	SAGAR AGGARWAL(P)	9266434371	LEGAL12@ARENESSLAW.COM	23-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6116/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS SANTILATA EARTH MOVERS	SAGAR AGGARWAL(P)	9266434371	LEGAL12@ARENESSLAW.COM	24-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6118/2025	27-08-2025	AXIS BANK LTD VS GAJENDRA SINGH	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6119/2025	27-08-2025	AXIS BANK LTD VS SOMNATH MISHRA	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6120/2025	27-08-2025	AXIS BANK LTD VS AMIT KUMAR	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6219/2025	28-08-2025	AXIS BANK LIMITED VS DEVENDRA KUMAR	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	23-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6220/2025	28-08-2025	AXIS BANK LIMITED VS VIJENDER KUMAR	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	25-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6215/2025	28-08-2025	AXIS BANK LTD VS HANSRAJ JAT	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	25-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6214/2025	28-08-2025	AXIS BANK LIMITED	VS	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	26-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6216/2025	28-08-2025	AXIS BANK LIMITED	VS	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	26-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6217/2025	28-08-2025	AXIS BANK LIMITED	VS	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976@GMAIL.COM	26-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6213/2025	28-08-2025	AXIS BANK LTD	VS	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	25-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6218/2025	28-08-2025	AXIS BANK LTD	VS	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	25-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6211/2025	28-08-2025	PIRAMAL FINANCE LTD	VS	ANANJAY SINGH(P)	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6212/2025	28-08-2025	AXIS BANK LTD	VS	SUNITA SINGH(P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	25-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6210/2025	28-08-2025	AXIS BANK LTD	VS	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	25-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6209/2025	28-08-2025	AXIS BANK LTD	VS	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	25-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6208/2025	28-08-2025	AXIS BANK LTD	VS	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	25-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6206/2025	28-08-2025	AXIS BANK LTD	VS	SUNITA SINGH(P)	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	26-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6207/2025	28-08-2025	PIRAMAL FINANCE LTD	VS	ANANJAY SINGH(P)	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	26-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6204/2025	28-08-2025	PIRAMAL FINANCE LTD	VS	ANANJAY SINGH(P)	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6205/2025	28-08-2025	PIRAMAL FINANCE LTD MANJEET SINGH		ANANJAY SINGH(P)	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6201/2025	28-08-2025	PIRAMAL FINANCE LTD JITENDRA PARMAR		ANANJAY SINGH(P)	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	26-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6203/2025	28-08-2025	PIRAMAL FINANCE LTD GAJENDRA VERMA		ANANJAY SINGH(P)	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6202/2025	28-08-2025	PIRAMAL FINANCE LTD SHOBHIT KUMAR		ANANJAY SINGH(P)	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6281/2025	29-08-2025	AXIS BANK LIMITED AKHILESH KUMAR		RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6277/2025	29-08-2025	AXIS BANK LIMITED ALI	VS BHURA	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6285/2025	29-08-2025	AXIS BANK LIMITED KUMAR	VS BRIJESH	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6282/2025	29-08-2025	AXIS BANK LIMITED SHUKLA	VS ANITA	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6280/2025	29-08-2025	AXIS BANK LIMITED KUMAR	VS RANJIT	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6284/2025	29-08-2025	AXIS BANK LIMITED SHAIENDRA YADAV	VS	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6283/2025	29-08-2025	AXIS BANK LIMITED HARINANDAN	VS	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6278/2025	29-08-2025	AXIS BANK LIMITED BHAN	VS SURAJ	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6279/2025	29-08-2025	AXIS BANK LIMITED KALKA PRASAD	VS ANIL SO	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.COM	27-08-2025

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6276/2025	29-08-2025	YES BANK LTD VS MAUSIN	ANANJAY SINGH(P)	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6275/2025	29-08-2025	AXIS BANK LTD VS SHIVCHARAN MEENA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6274/2025	29-08-2025	IDFC FIRST BANK LTD VS RAJ KUMAR BANSAL	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6273/2025	29-08-2025	IDFC FIRST BANK LTD VS FIROJ ALEEM	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGAL.COM	27-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/406/2025	29-08-2025	SIEMENS INDUSTRY SOFTWARE INC VS PARVESH KUMAR	AARSHIA BEHL(P)	9818061242	AARSHIA@SAIKRISHNAASSOCIATES.COM	24-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/41/2025	30-08-2025	SAKET SACHDEVA VS ANIL PANDIT	DEVANSH AGARWAL(P)	9999856476	DEVANSH.LAWYER@GMAIL.COM	08-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM)/118/2025	30-08-2025	CLIX CAPITAL SERVICES PVT LTD VS YATINDER MOHAN BAHUGUNA	RAVI SHANKAR GARG(P)	9911883595	ASSOCIATERSGARG1@GMAIL.COM	22-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6315/2025	30-08-2025	AXIS BANK LTD VS KHALIK AHMED	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	28-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6316/2025	30-08-2025	AXIS BANK LTD VS RUPERDERJIT SINGH	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	28-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6314/2025	30-08-2025	IARC VS BUDHAN MAHATO	KUSUM BHATT(P)	9599624216	ASHIM.BHATT17@GMAIL.COM	28-08-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/6313/2025	30-08-2025	AXIS BANK LTD VS RAMESH KUMAR NISHAD	SHOBHA GUPTA(P)	98911192158	SRSHOBHAGUPTA@GMAIL.COM	28-08-2025
26	SH. KUMAR COMMERCIAL COURT.	SANJEEV SINGH, SOUTH	29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/369/2025	01-08-2025	THE CONFERENCE GORILLA VS MEGHA TANWAR	SAHIL YADAV(P),	9999431917	NOT PROVIDED	30.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/370/2025	01-08-2025	LAVI STRAUSS AND CO VS SACHIN SHEOKAND AND ANR	SHRAVAN BANSAL(P),	9650682928	UNITEDMARK@UNITEDANDUNITED.COM	30.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5147/2025	01-08-2025	AXIS BANK LTD VS RAJ SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	30.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5172/2025	02-08-2025	AXIS BANK LTD VS AMIT KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	30.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5175/2025	02-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PRAHLAD RAI KHAROL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	31.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5174/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HARENDRA SINGH	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5177/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MAHENDRA BHUIYA	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5176/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DIKSHA AGRAWAL	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5173/2025	02-08-2025	IFFCO KISAN FINANCE VS MATA PRASAD	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	31.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5171/2025	02-08-2025	IFFCO KISAN FINANCE VS RAMU KRAPAL SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	31.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5179/2025	02-08-2025	AXIS BANK LTD VS ABHILASHA CHAUDHARY	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5178/2025	02-08-2025	AXIS BANK LTD VS SURJEET SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/103/2025	02-08-2025	PUNJAB NATIONAL BANK VS M/S AYUSHMAN AND ANR	MOHINDER KUMAR ARORA(P),	9910337392	MKARORA11@YAHOO.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5167/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NARENDRA MANAWRE	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5168/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJESH KUMAR	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5169/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHIV MOHAN PAPNEJA	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5170/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GURUMUKH CHOUHAN	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5223/2025	04-08-2025	KOTAK MAHINDRA BANK VS KHUSHBU KUMARI	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5222/2025	04-08-2025	KOTAK MAHINDRA BANK VS MANOJ	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5224/2025	04-08-2025	KOTAK MAHINDRA BANK VS JAGHINA CONSTRUCTION LLP	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5221/2025	04-08-2025	AXIS BANK LTD VS SUKHARAM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5219/2025	04-08-2025	AXIS BANK LTD VS PRADEEP TYAGI	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5220/2025	04-08-2025	AXIS BANK LTD VS DINESH KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5277/2025	06-08-2025	AXIS BANK LTD VS YOGESH SHARMA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5273/2025	06-08-2025	AXIS BANK LTD VS KAMLESH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5276/2025	06-08-2025	AXIS BANK LTD VS MOHD ABBAS ROSH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5274/2025	06-08-2025	AXIS BANK LTD VS MANMOHAN	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5275/2025	06-08-2025	AXIS BANK LTD VS ANGREJ SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	01.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5272/2025	06-08-2025	IDFC FIRST BANK LTD VS ATUL	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5270/2025	06-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KAMLESH YADAV	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5266/2025	06-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MAKHAN SINGH	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5271/2025	06-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DEWAN KUMAR MEGHWANI	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5267/2025	06-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NAVLAI TOURS AND TRAVELS	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5268/2025	06-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHANSINGH MUKUNDSINGH PAWAR	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5269/2025	06-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SADDAM JAHID ANSARI	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5289/2025	06-08-2025	AXIS BANK LTD VS NAVJOT SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5290/2025	06-08-2025	AXIS BANK LTD VS RAJPAL SINGH KARAHANA	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5287/2025	06-08-2025	AXIS BANK LTD VS TAUFEEQ ALI MUGHAL	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5288/2025	06-08-2025	AXIS BANK LTD VS UTKARSHA SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5292/2025	06-08-2025	AXIS BANK LTD VS GOVIND RAM SHARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5291/2025	06-08-2025	AXIS BANK LTD VS NITIN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	04.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5286/2025	06-08-2025	AXIS BANK LTD VS JYOTI		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5293/2025	06-08-2025	AXIS BANK LTD VS VIVEK KAUSHIK		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5294/2025	06-08-2025	AXIS BANK LTD VS AHASAN MALIK		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5295/2025	06-08-2025	AXIS BANK LTD VS KARUNA SHARMA		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5296/2025	06-08-2025	AXIS BANK LTD VS RAKESH SHIRDHAR		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5297/2025	06-08-2025	AXIS BANK LTD VS WAZID CHOUDHARY		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5285/2025	06-08-2025	AXIS BANK LTD VS HARMEET SINGH		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5280/2025	06-08-2025	AXIS BANK LTD VS AKASH DEEP SINGH		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5281/2025	06-08-2025	AXIS BANK LTD VS MUKESH KUMAR		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5279/2025	06-08-2025	AXIS BANK LTD VS ANIL KUMAR		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5282/2025	06-08-2025	AXIS BANK LTD VS MAYARAM GURJAR		NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	03.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5283/2025	06-08-2025	AXIS BANK LTD VS DEVI LAL		NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	03.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5278/2025	06-08-2025	AXIS BANK LTD VS TEJPAL		NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	03.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5284/2025	06-08-2025	IDFC FIRST BANK LTD VS BMS WEARS PRIVATE LIMITED	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	05.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5353/2025	07-08-2025	AXIS BANK LTD VS SOAHAN SINGH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	02.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5362/2025	07-08-2025	AXIS BANK LTD VS ROHITASH YADAV	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	03.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5363/2025	07-08-2025	AXIS BANK LTD VS NAJIM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	03.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5357/2025	07-08-2025	AXIS BANK LTD VS SHAITAN MEGHWAL	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	03.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5354/2025	07-08-2025	AXIS BANK LTD VS DHANRAJ MALI	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	03.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5358/2025	07-08-2025	AXIS BANK LTD VS VIVEKANAND	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5359/2025	07-08-2025	AXIS BANK LTD VS MOHD ASIM AYUB	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5355/2025	07-08-2025	AXIS BANK LTD VS JITENDRA SINGH	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5364/2025	07-08-2025	AXIS BANK LTD VS IMRAN KHAN	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5360/2025	07-08-2025	AXIS BANK LTD VS GAURAV SINGH	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5365/2025	07-08-2025	AXIS BANK LTD VS ARSHAD	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5356/2025	07-08-2025	AXIS BANK LTD VS JISAN MALIK	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	04.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5361/2025	07-08-2025	AXIS BANK LTD VS SAMSHAD ALI	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5348/2025	07-08-2025	AXIS BANK LTD VS PARUL	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5346/2025	07-08-2025	AXIS BANK LTD VS PANKAJ	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5349/2025	07-08-2025	AXIS BANK LTD VS NIRMAL SINGH	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5350/2025	07-08-2025	AXIS BANK LTD VS AMREJ	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5347/2025	07-08-2025	AXIS BANK LTD VS SONAM KHANNA	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	04.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5351/2025	07-08-2025	AXIS BANK LTD VS SEVAK SINGH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	05.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5352/2025	07-08-2025	IFFCO KISAN FINANCE VS MAMLESH RAMAUTAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	05.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5345/2025	07-08-2025	AXIS BANK LTD VS SAJJAN KUMAR	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	06.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5342/2025	07-08-2025	AXIS BANK LTD VS LAXMI KUMAR	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	06.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5343/2025	07-08-2025	AXIS BANK LTD VS PRITI SINGH	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	06.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5344/2025	07-08-2025	AXIS BANK LTD VS MOHIT CHOUDHARY	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GM AIL.COM	06.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5410/2025	08-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJABHARDWAJ(P), CHOUHAN	RAHUL	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	06.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5408/2025	08-08-2025	AXIS BANK LTD VS AJAY KUMAR	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5407/2025	08-08-2025	AXIS BANK LTD VS HAMZA KHAN	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5406/2025	08-08-2025	AXIS BANK LTD VS RAM KUMAR	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5409/2025	08-08-2025	AXIS BANK LTD VS USMAN BUX	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	06.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5405/2025	08-08-2025	AXIS BANK LTD VS NIJAKAT A	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5450/2025	11-08-2025	TOYOTO FINANCIAL SERVICES INDIA LTD VS MOHIT CHANDILA	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5451/2025	11-08-2025	TOYOTO FINANCIAL SERVICES INDIA LTD VS SANDEEP BALU GHULE	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5449/2025	11-08-2025	TOYOTO FINANCIAL SERVICES INDIA LTD VS MOHD PARVEJ	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5448/2025	11-08-2025	TOYOTO FINANCIAL SERVICES INDIA LTD VS KULVINDER KAUR	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5488/2025	12-08-2025	AXIS BANK LTD VS MANGU SINGH	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5487/2025	12-08-2025	AXIS BANK LTD VS PAPPU RAM	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5490/2025	12-08-2025	AXIS BANK LTD VS BALA KANWAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5491/2025	12-08-2025	AXIS BANK LTD VS JAGMOHAN MEENA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	08.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5489/2025	12-08-2025	AXIS BANK LTD VS VINOD KUMAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/107/2025	13-08-2025	MALA VERMA VS DRIPLEX WATER ENGINEERING LTD	VIBHOR GARG(P),	9811352998	VIBHOR@BAVLEGA L.IN	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/108/2025	13-08-2025	MALA VERMA VS DRIPLEX WATER ENGINEERING LTD	VIBHOR GARG(P),	9811352998	VIBHOR@BAVLEGA L.IN	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/110/2025	14-08-2025	EXECUTIVE CENTRE INDIA PVT. LTD. VS MULTISTREAM TECHNOLOGIES PVT. LTD	CHINMAY KUMAR	9312151815, 9711000013	CHINMAY.KUMAR@REDIFFMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/385/2025	18-08-2025	STATE BANK OF INDIA VS HIMANSHU	AMIT SINGH(P),	7838773507, 7011848842	AMIT.ADVOCATE13@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5557/2025	18-08-2025	AXIS BANK LTD VS ROHIT YADAV	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5558/2025	18-08-2025	AXIS BANK LTD VS RAMKISHAN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5559/2025	18-08-2025	AXIS BANK LTD VS SANJAY SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5560/2025	18-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS KARAMBIR VIRENDER SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5561/2025	18-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ASHISH DHARMPAL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/390/2025	19-08-2025	BANK OF INDIA VS ANANDITA KUMARI	KUMAR VISHWJEET(P)	9718909886, 8882642450	ADV.VISHWJEET@GMAIL.COM	17.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5604/2025	19-08-2025	TOYOTO FINANCIAL SERVICES INDIA LTD VS SALMA SUBHAN BHASHA	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK1@GMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5603/2025	19-08-2025	AXIS BANK LTD VS RAVI KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	14.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/389/2025	19-08-2025	M/S AJAY PAINTS HARDWARE AND STORE VS MEENU ENTERPRISES	JOUHAR ADEEB	7428280795	JOUHARADEEB228@GMAIL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5601/2025	19-08-2025	AXIS BANK LTD VS ANJU YADAV	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	14.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5600/2025	19-08-2025	AXIS BANK LTD VS GAURAV JAIN	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	14.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5596/2025	19-08-2025	AXIS BANK LTD VS ASHWANI KUMAR SHARMA	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	14.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5598/2025	19-08-2025	AXIS BANK LTD VS NITIN JAIN	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5594/2025	19-08-2025	AXIS BANK LTD VS F RUBAN	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5595/2025	19-08-2025	AXIS BANK LTD VS ABHISHEK CHAND SRIVASTAVA	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5592/2025	19-08-2025	AXIS BANK LTD VS DEEPAK	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5602/2025	19-08-2025	IDFC FIRST BANK LTD VS ASHUTOSH KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5597/2025	19-08-2025	IDFC FIRST BANK LTD VS CHARAN SINGH YADAV	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5593/2025	19-08-2025	AXIS BANK LTD VS GAURAV SHUKLA	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5599/2025	19-08-2025	PIRMAL FINANCE LTD VS MOHD KHAN	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5676/2025	20-08-2025	AXIS BANK LTD VS BRAJESH KUMAR	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	18.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5675/2025	20-08-2025	AXIS BANK LTD VS VIKRAM SINGH		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5674/2025	20-08-2025	AXIS BANK LTD VS MOHIT SHARMA		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5653/2025	20-08-2025	AXIS BANK LTD VS SURENDER KUMAR		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5658/2025	20-08-2025	AXIS BANK LTD VS SONITA		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5660/2025	20-08-2025	KOTAK MAHINDRA BANK VS VIRENDRA KUMAR		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5662/2025	20-08-2025	KOTAK MAHINDRA BANK VS BILAL		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5663/2025	20-08-2025	KOTAK MAHINDRA BANK VS RAPID EXPRESS		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5667/2025	20-08-2025	KOTAK MAHINDRA BANK VS ANIL SHARMA		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5670/2025	20-08-2025	AXIS BANK LTD VS SHUAIB KHAN		SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5673/2025	20-08-2025	AXIS BANK LTD VS CHHAVI		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5669/2025	20-08-2025	AXIS BANK LTD VS SACHIN KAPOOR		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5672/2025	20-08-2025	AXIS BANK LTD VS ASHVIND		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5671/2025	20-08-2025	AXIS BANK LTD VS MUDIT AGGARWAL		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5648/2025	20-08-2025	AXIS BANK LTD VS AKANSH TYAGI	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5639/2025	20-08-2025	AXIS BANK LTD VS KUMARI ASHA DEVI	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5638/2025	20-08-2025	AXIS BANK LTD VS MANPREET SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5640/2025	20-08-2025	AXIS BANK LTD VS SONU	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5641/2025	20-08-2025	AXIS BANK LTD VS VIJAY SHANKAR PANDEY	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5642/2025	20-08-2025	AXIS BANK LTD VS KAMLESH KUMAR	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5643/2025	20-08-2025	AXIS BANK LTD VS RAM GOPAL	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5645/2025	20-08-2025	AXIS BANK LTD VS MANJU DEVI	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5644/2025	20-08-2025	AXIS BANK LTD VS JYOTI YADAV	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5637/2025	20-08-2025	AXIS BANK LTD VS POONAM	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5646/2025	20-08-2025	AXIS BANK LTD VS MUKESH RATHEE	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5636/2025	20-08-2025	AXIS BANK LTD VS DEEPAK JINDAL	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5795/2025	21-08-2025	KOTAK MAHINDRA BANK VS JAGAT SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN05@YAHOO.COM	08.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5796/2025	21-08-2025	KOTAK MAHINDRA BANK SUBHAM		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN05@YAHOO.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5824/2025	21-08-2025	IDFC FIRST BANK LTD DIVYANSHU SHARMA		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5825/2025	21-08-2025	AXIS BANK LTD VS PALWINDER Kaur		SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	08.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5822/2025	21-08-2025	AXIS BANK LTD VS RISHIKANT YADAV		SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	10.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5821/2025	21-08-2025	AXIS BANK LTD VS SHASHANK SINGH		SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	10.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5815/2025	21-08-2025	AXIS BANK LTD VS SUNIL KUMAR BENIWAL		SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5812/2025	21-08-2025	AXIS BANK LTD VS SARWAN KUMAR GUPTA		SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5814/2025	21-08-2025	AXIS BANK LTD VS ASHISH KUMAR DWIVEDI		SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	13.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5818/2025	21-08-2025	AXIS BANK LTD VS KANVARLAL S O GOPAL		NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5819/2025	21-08-2025	AXIS BANK LTD VS ASHA KANWAR		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5816/2025	21-08-2025	AXIS BANK LTD VS MEENA KUMARI		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5809/2025	21-08-2025	AXIS BANK LTD VS SOURABH		ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5802/2025	21-08-2025	AXIS BANK LTD VS DURGA KANWAR		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	11.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5800/2025	21-08-2025	AXIS BANK LTD VS PINTU YADAV		AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5811/2025	21-08-2025	AXIS BANK LTD VS KULWANT SINGH CHAUHAN		SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5805/2025	21-08-2025	AXIS BANK LTD VS MANOJ KUMAR		SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5803/2025	21-08-2025	AXIS BANK LTD VS GURDEV SINGH		SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5801/2025	21-08-2025	AXIS BANK LTD VS YASHENDRA KUMAR DUBEY		SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	11.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5799/2025	21-08-2025	KOTAK MAHINDRA BANK VS CHANDEL TRADERS		PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5806/2025	21-08-2025	KOTAK MAHINDRA BANK VS CHANDEL TRADERS		PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5804/2025	21-08-2025	KOTAK MAHINDRA BANK VS CHANDEL TRADERS		PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5807/2025	21-08-2025	KOTAK MAHINDRA BANK VS MANISH BANSAL		PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5810/2025	21-08-2025	KOTAK MAHINDRA BANK VS MANPREET SINGH KOHLI		PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5808/2025	21-08-2025	KOTAK MAHINDRA BANK VS MANPREET SINGH KOHLI		PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5798/2025	21-08-2025	KOTAK MAHINDRA BANK VS MONU TYAGI		PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	12.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5797/2025	21-08-2025	AXIS BANK LTD VS MANJEET CHOUDHARY		SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	14.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/38/2025	22-08-2025	GALCO EXTRUSIONS PVT LTD VS TRISTAR ENTERPRISES	ARUN INFRA TECH WIGHMAL	8800975374	WIGHMALANDCOMPANY@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/397/2025	22-08-2025	SH RIKHAB CHAND JAIN AND ANR VS M/S ASTORMUELLER AG AND ANR	MUKUL RAO(P),	9650640008	WHITECOLLARADV@GMAIL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/37/2025	22-08-2025	SANJAY THAUR VS INDERJEET SINGH	AMIT KUMAR SINGH(P),	9582883432, 9868571116	COGNIZALEGAL@GMAIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5910/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS ANAMIKA DEVANDRA BHUSHAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5908/2025	22-08-2025	AXIS BANK LTD VS NISHTHA SINGH	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	14.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5900/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAMDHARI ROOP CHAND	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5909/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PRADEEP BHATI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5901/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JAGJEET	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5904/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS UDAYVIR SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5905/2025	22-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SUBHASH NAND RAM	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5902/2025	22-08-2025	AXIS BANK LTD VS MANISHA KOHLI	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5894/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS IRSAD MOSAM	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5898/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KAILASH RANI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5907/2025	22-08-2025	KOTAK MAHINDRA BANK VS NAVED MOHABBE	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5903/2025	22-08-2025	KOTAK MAHINDRA BANK VS SARVESH YADAV	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5899/2025	22-08-2025	AXIS BANK LTD VS MOHIT SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5896/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RAMESH JANGU	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5906/2025	22-08-2025	KOTAK MAHINDRA BANK VS ALE HASAN	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5895/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SATYA PRAKASH GUPTA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5897/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SATYANAND ARYA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5893/2025	22-08-2025	KOTAK MAHINDRA BANK VS AMIT ARORA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5890/2025	22-08-2025	M/S YES BANK LIMITED VS RUKHSAN BEGUM	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5892/2025	22-08-2025	M/S YES BANK LIMITED VS RAM SINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5889/2025	22-08-2025	IDFC FIRST BANK LTD VS AFTAB SHAH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5891/2025	22-08-2025	IDFC FIRST BANK LTD VS SUNIL KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5888/2025	22-08-2025	AXIS BANK LTD VS ALOK KUMAR SINGH	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/398/2025	23-08-2025	SIEMENS INDUSTRY SOFTWARE INC VS VIKAS AGARWAL	AARSHIA BEHL(P),	9818061242	AARSHIA@SAIKRISHNAASSOCIATES.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/113/2025	23-08-2025	RAMKESH VS MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA(P),	9810566116	ADVOCATEVIKASHARMA1@GMAIL.COM	20.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5980/2025	23-08-2025	AXIS BANK LTD VS RAJEEV LOHAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5978/2025	23-08-2025	AXIS BANK LTD VS SYED NAYAB AHMAD RIZVI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5979/2025	23-08-2025	AXIS BANK LTD VS HAIDAR ALI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5977/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MADHURI MATA PRASAD	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5976/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAMNIWAS KRISHAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5975/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GURPREET SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5973/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GARMINDER SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5974/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS OMVEER SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5966/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AMRITPAL SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5963/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BHARAT LAL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5967/2025	23-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SATNAM SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5969/2025	23-08-2025	AXIS BANK LTD VS MOHAMMAD JAVED AKHTER	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5968/2025	23-08-2025	AXIS BANK LTD VS NAWAL KISHOR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5970/2025	23-08-2025	AXIS BANK LTD VS PARAS JAIN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5962/2025	23-08-2025	AXIS BANK LTD VS RAVI KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5965/2025	23-08-2025	AXIS BANK LTD VS KULVEER Kaur	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5971/2025	23-08-2025	AXIS BANK LTD VS VIJAY SAINI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5972/2025	23-08-2025	AXIS BANK LTD VS ROMIL	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	18.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5948/2025	23-08-2025	AXIS BANK LTD VS RADHIKA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5950/2025	23-08-2025	AXIS BANK LTD VS JASVINDER SINGH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5949/2025	23-08-2025	AXIS BANK LTD VS RAHUL DIXIT	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5961/2025	23-08-2025	AXIS BANK LTD VS HARPREET SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5945/2025	23-08-2025	AXIS BANK LTD VS BACHCHU SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5959/2025	23-08-2025	AXIS BANK LTD VS MANZOOR AHMAD ZARGAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5958/2025	23-08-2025	AXIS BANK LTD VS SUBHASH CHAND	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5946/2025	23-08-2025	AXIS BANK LTD VS VARINDER SINGH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5947/2025	23-08-2025	AXIS BANK LTD VS RANITAGORE	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5957/2025	23-08-2025	AXIS BANK LTD VS NITIN GUPTA	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	19.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6037/2025	25-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KRISHAN KUMAR	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6036/2025	25-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJINDER L	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/401/2025	25-08-2025	M/S PRECISION ABRASIVES PVT LTD VS SUNITA MAGO	PRAN KRISHNA JANA(P),	9811294972	ADVPRANKRISHNA@GMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6032/2025	25-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PRATIBHA TILAK RAJ MAHAJAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6035/2025	25-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SURJEET MAHENDER	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6033/2025	25-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KULDEEP KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6031/2025	25-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PAWAN SHARMA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6034/2025	25-08-2025	IDFC FIRST BANK LTD VS RAJ KUMAR BANSAL	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6030/2025	25-08-2025	AXIS BANK LTD VS MEHAR SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6029/2025	25-08-2025	AXIS BANK LTD VS KAVITA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/400/2025	25-08-2025	DEV GOEL VS M/S AL WARITHS BLUE DIAMOND GENERAL TRADING PVT LTD AND ORS	S. B. PANDEY	9313780408	SBPANDEY7@YAHOO.COM	23.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6028/2025	25-08-2025	AXIS BANK LTD VS MUKESH KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6026/2025	25-08-2025	AXIS BANK LTD VS TAUMAR VIRAPAL	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6027/2025	25-08-2025	AXIS BANK LTD VS JAGPAL SHARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6024/2025	25-08-2025	AXIS BANK LTD VS DEVESH KUMAR SINGH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6025/2025	25-08-2025	AXIS BANK LTD VS PRAVEEN KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6075/2025	26-08-2025	AXIS BANK LTD VS RAKESH SINGH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6074/2025	26-08-2025	AXIS BANK LTD VS ARUN KUMAR	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6070/2025	26-08-2025	AXIS BANK LTD VS JASMA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6071/2025	26-08-2025	AXIS BANK LTD VS ANAND BIHARI KESHARI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6073/2025	26-08-2025	AXIS BANK LTD VS PRABHU	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6072/2025	26-08-2025	AXIS BANK LTD VS MALKIT KAUR	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	22.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6110/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS RONALD JENA	SAGAR KAGGARWAL	9266434371	LEGAL12@ARENESSE.LAW.COM	24.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6111/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS P K PRADHAN AND CO	SAGAR KAGGARWAL	9266434371	LEGAL12@ARENESSE.LAW.COM	23.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6113/2025	27-08-2025	AXIS BANK LTD VS GANESH MEENA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6109/2025	27-08-2025	IDFC FIRST BANK LTD VS FARAHA GONI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6112/2025	27-08-2025	AXIS BANK LTD VS REENA KAUR	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6114/2025	27-08-2025	AXIS BANK LTD VS ASHOK KUMAR	SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/39/2025	28-08-2025	KOTAK MAHINDRA PRIME LTD VS YASH PAL VERMA AND ANR	KUSHAL KUMAR(P),	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	26.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6197/2025	28-08-2025	AXIS BANK LTD VS RAMRAJ MEENA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6198/2025	28-08-2025	AXIS BANK LTD VS SHANTI LAL JAT	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6199/2025	28-08-2025	AXIS BANK LTD VS SHIMBHURAM	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6196/2025	28-08-2025	AXIS BANK LTD VS PARVEEN KUMAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	26.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6192/2025	28-08-2025	AXIS BANK LTD VS MURSALIM H	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	26.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6193/2025	28-08-2025	AXIS BANK LTD VS SHALOM N RAJWADI	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	26.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6194/2025	28-08-2025	AXIS BANK LTD VS NAWAL KISHOR MEENA		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6195/2025	28-08-2025	AXIS BANK LTD VS GOVIND SINGH CHOUHAN		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6190/2025	28-08-2025	AXIS BANK LTD VS POOJA SINGH		SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6191/2025	28-08-2025	AXIS BANK LTD VS MEGHRAJ SINGH		SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6188/2025	28-08-2025	PIRAMAL FINANCE LTD VS SANTOSH HADA		ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6189/2025	28-08-2025	AXIS BANK LTD VS ANAND KUMAR SINGH		SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6187/2025	28-08-2025	PIRAMAL FINANCE LTD VS MAYUR KOLI		ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6186/2025	28-08-2025	AXIS BANK LTD VS KAMLESH SHUKLA		SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6185/2025	28-08-2025	AXIS BANK LTD VS NAZEEB AHMED		SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6183/2025	28-08-2025	AXIS BANK LTD VS RAKESH		SHOBHA GUPTA(P),	98911192158	SRSHOBHAGUPTA@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6184/2025	28-08-2025	AXIS BANK LTD VS BRAJENDRA KUMAR		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	26.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6178/2025	28-08-2025	AXIS BANK LTD VS SURESH		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPARTNERS.CO.IN	26.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6179/2025	28-08-2025	AXIS BANK LTD VS CHARNO DEVI		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	26.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6181/2025	28-08-2025	AXIS BANK LTD VS ARVINDAR SINGH CHOUDHARY	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	26.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6182/2025	28-08-2025	AXIS BANK LTD VS SHUBHAM SINGH	SUNITA SINGH(P),	9871040589, 8920586266	INDOLEXLAW@GMAIL.COM	26.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6180/2025	28-08-2025	PIRAMAL FINANCE LTD VS VIRAJ KAMBLE	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6176/2025	28-08-2025	PIRAMAL FINANCE LTD VS MOHAMMED MOOPANTAKATH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6177/2025	28-08-2025	PIRAMAL FINANCE LTD VS RAKESH KUMAR	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6174/2025	28-08-2025	PIRAMAL FINANCE LTD VS GEETA JEEVAN LAL	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6175/2025	28-08-2025	PIRAMAL FINANCE LTD VS ANITA GOVERDHAN	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6290/2025	29-08-2025	AXIS BANK LTD VS BABAR KARATAR SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6292/2025	29-08-2025	AXIS BANK LTD VS AMIT SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6293/2025	29-08-2025	AXIS BANK LTD VS SOMWATI	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6295/2025	29-08-2025	AXIS BANK LTD VS RAHAMAT MIYAN	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6294/2025	29-08-2025	AXIS BANK LTD VS RAKESH TIWARI	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6291/2025	29-08-2025	AXIS BANK LTD VS MOHAMMAD AZHAR	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	27.08.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6289/2025	29-08-2025	AXIS BANK LTD VS RAMDATT		RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6287/2025	29-08-2025	M/S YES BANK LIMITED VS NAJMA BEGUM		ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6324/2025	30-08-2025	AXIS BANK LTD VS AMIT		AVINASH KUMAR(P),	9811182985, 011-45596482	AVINASH.ADV@GMAIL.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/408/2025	30-08-2025	RAMA SALES VS PHARMA	NANDARAHUL GARG		9999350250	RAHULGARGADVOCATE@OUTLOOK.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6322/2025	30-08-2025	AXIS BANK LTD VS HIMANCHAL SAHANI		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6318/2025	30-08-2025	AXIS BANK LTD VS UDAYBEER SINGH		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6320/2025	30-08-2025	AXIS BANK LTD VS JASBIR SINGH		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6321/2025	30-08-2025	AXIS BANK LTD VS TOUSHIF		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6323/2025	30-08-2025	AXIS BANK LTD VS RAEES AHMAD		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6317/2025	30-08-2025	AXIS BANK LTD VS BALWINDER SINGH		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6319/2025	30-08-2025	AXIS BANK LTD VS DILEEP KUMAR		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	28.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/407/2025	30-08-2025	SKELETON CONSULTANTS PVT LTD VS BG INFRASTRUCTURE LLP		CHETAN LINKBHARDWAJ(P),	9717555186	ADVCHETANBHARDWAJ@GMAIL.COM	29.08.2025

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27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5263/2025	05-08-2025	AXIS BANK LTD VS SURENDRA SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5265/2025	05-08-2025	AXIS BANK LTD VS RAHUL	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5264/2025	05-08-2025	AXIS BANK LTD VS PARAMJIT SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5256/2025	05-08-2025	AXIS BANK LTD VS NISHA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5262/2025	05-08-2025	AXIS BANK LTD VS RAJENDRA SINGH GURJAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5379/2025	07-08-2025	AXIS BANK LTD VS NAUSHAD R 4394	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	28-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5378/2025	07-08-2025	AXIS BANK LTD VS VARSHA 4922	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	28-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5376/2025	07-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SONU ISHWAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	22-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5377/2025	07-08-2025	AXIS BANK LTD VS AKHILESH CHAND DUBEY 2423	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	28-07-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5381/2025	07-08-2025	AXIS BANK LTD VS DARSHAN SINGH 0805	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN05@YAHOO.COM	28-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5380/2025	07-08-2025	AXIS BANK LTD VS HIMANSHU SETHI 5643	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN05@YAHOO.COM	28-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5373/2025	07-08-2025	AXIS BANK LTD VS KHURSHID KHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	24-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5374/2025	07-08-2025	AXIS BANK LTD VS AKHIL AGRAHARI	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	24-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5375/2025	07-08-2025	AXIS BANK LTD VS FARAZ AHMED	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	21-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5370/2025	07-08-2025	AXIS BANK LTD VS DEEPIKA SEMALTI	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	24-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5382/2025	07-08-2025	KOTAK MAHINDRA BANK VS RAJ SINGH 1955	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN05@YAHOO.COM	28-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5422/2025	08-08-2025	AXIS BANK LIMITED VS NARAYAN LAL BHIL	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5423/2025	08-08-2025	AXIS BANK LIMITED VS ROSHAN KHAN	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	01-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5424/2025	08-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS ANIL KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5425/2025	08-08-2025	AXIS BANK LIMITED VS RAM CHANDRA JAT	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5427/2025	08-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PARMAR RADHABEN RATANSINH 0332	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	19-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5426/2025	08-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DANISH AKHLAQUE 2890	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	19-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5428/2025	08-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PARVEEN DBHARDWAJ(P), 8133	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	19-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5468/2025	11-08-2025	AXIS BANK LTD VS AMIT KUMAR 4532	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5467/2025	11-08-2025	AXIS BANK LTD VS SONAM 7694	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5466/2025	11-08-2025	AXIS BANK LTD VS BHAVIK POLYMERS PVT LTD 5607	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5465/2025	11-08-2025	AXIS BANK LTD VS SONI GUPTA 5472	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5463/2025	11-08-2025	AXIS BANK LTD VS IMRAN KHAN	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	02-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/381/2025	11-08-2025	EMU LINES PVT LTD VS SPHERE THERMAL SYSTEMS PVT LTD	FAHAD KHAN	9219701292	FAHADADVOCATEKHAN@GMAIL.COM	09-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5462/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ABHAY SINGH 4463	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5457/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AAZAM PATEL 9903	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5458/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DEEPANSHU KHATRI 4426	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5459/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BILAL AHMED 7275	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5460/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PAWAN KUMAR 4363	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5461/2025	11-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MAYUR NIVRUTTI LONE 7498	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	02-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5464/2025	11-08-2025	AXIS BANK LTD VS KAYANAT	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	02-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5510/2025	13-08-2025	AXIS BANK LTD VS GULSHAN MALHOTRA 9333	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5505/2025	13-08-2025	AXIS BANK LTD VS GEETA MEHTA 6776	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5506/2025	13-08-2025	AXIS BANK LTD VS SUMAN SAINI 7027	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5509/2025	13-08-2025	AXIS BANK LTD VS SANTOSH JHA 4886	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/382/2025	13-08-2025	STATE BANK OF INDIA VS HEENAHZ	RANJAY KUMAR SINHA(P),	9811255673	ADVOCATESINHA@REDIFFMAIL.COM	24-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARBITRAL COMM/28/2025	13-08-2025	M/S JGD COUTURE VS MANAV GANGWANI	EKTA MEHTA(P),	9971443037	EKTAMEHTA@GMAIL.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5507/2025	13-08-2025	AXIS BANK LTD VS KULDEEP SINGH 3641	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/33/2025	13-08-2025	INDERJET SINGH VS CASEWELL DRILLINGS SERVICES PVT LTD	BALVINDER SINGH BAGGA(P),	9818717198	BALVINDERBAGGA@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5508/2025	13-08-2025	AXIS BANK LTD VS TARANPREET KAUR 7974	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5513/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHD ADNAN 2875	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5511/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VILASH CHAUDHARY 8619	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5512/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AMIR KHAN 5990	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5514/2025	13-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PAWAN KUMAR PUROHIT 2239	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5532/2025	14-08-2025	IFFCO KISAN FINANCE VS VINOD KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/384/2025	14-08-2025	ASHOK KUMAR PROPRIETOR OF AGGARWAL CATTLE FEED INDUSTRIES VS AGARWAL TRADING CO AND ANR	VARNIKA BAJAJ(P),	9838660707	VARNIKABAJAJADVOCATE@GMAIL.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/383/2025	14-08-2025	MAX HEALTHCARE INSTITUTE LIMITED VS G MAX HOSPITAL	IRANAUQ KAMATH	9999947699	OFFICE@IRA.LAW	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/109/2025	14-08-2025	PNB VS NARMADA	MOHINDER KUMAR ARORA(P),	9910337392	ADVMKARORA@GMAIL.COM	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5522/2025	14-08-2025	AXIS BANK LTD VS KHUSHAL SHARMA 2075	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN05@YAHOO.COM	01-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5523/2025	14-08-2025	AXIS BANK LTD VS SHEETAL 4370	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5524/2025	14-08-2025	AXIS BANK LTD VS DAYA RAM 8922	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5525/2025	14-08-2025	AXIS BANK LTD VS NAFEES AZEEMUDDIN 8551	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5526/2025	14-08-2025	AXIS BANK LTD VS SRISHTI AGENCIES PRIVATE LIMITED	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5527/2025	14-08-2025	AXIS BANK LTD VS SUNIL MALIK 5194	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5528/2025	14-08-2025	AXIS BANK LTD VS SUSHEEL KUMAR 6041	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	01-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5529/2025	14-08-2025	IFFCO KISAN FINANCE VS RAJ KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5530/2025	14-08-2025	IFFCO KISAN FINANCE VS VIBHA ARUN KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5531/2025	14-08-2025	IFFCO KISAN FINANCE VS B SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	31-07-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5533/2025	14-08-2025	IFFCO KISAN FINANCE VS RAJARAM BABULAL		ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	31-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/35/2025	18-08-2025	M/S AASRA PROJECTS PVT LTD VS M/S WIZTOWN PLANNERS PVT LTD		SANKET RANJAN(P), (MRINAL HARSH VARDHAN)	7217657978	MRINAL@MHVLEGAL.CO.IN	11-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5539/2025	18-08-2025	AXIS BANK LTD VS SHIV KUMAR		ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	26-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5540/2025	18-08-2025	AXIS BANK LTD VS S DEVESH ENGINEERS		ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	26-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5541/2025	18-08-2025	AXIS BANK LTD VS AKBAR KHAN		ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	26-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5542/2025	18-08-2025	AXIS BANK LTD VS SANJAY 6819		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5543/2025	18-08-2025	AXIS BANK LTD VS VIKRAM SINGH 9303		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5544/2025	18-08-2025	AXIS BANK LTD VS MANGAL SINGH 3536		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5546/2025	18-08-2025	AXIS BANK LTD VS JITENDRA SINGH 9500		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5547/2025	18-08-2025	AXIS BANK LTD VS SYED KASIF ALI 4502	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5538/2025	18-08-2025	AXIS BANK LTD VS PAPPU	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	26-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5537/2025	18-08-2025	AXIS BANK LTD VS YUVRAJ LOGISTICS	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	26-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5545/2025	18-08-2025	KOTAK MAHINDRA BANK VS CHOOTE KHAN 2986	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5616/2025	19-08-2025	AXIS BANK LIMITED VS RAMESHWAR LAL SARAN	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	03-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARBITRAL COMM/33/2025	19-08-2025	AXIS BANK LTD VS CHANDRAPUHAN	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARBITRAL COMM/34/2025	19-08-2025	AXIS BANK LTD VS PRAVEEN KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5605/2025	19-08-2025	KOTAK MAHINDRA BANK VS HARSH 4030	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5606/2025	19-08-2025	KOTAK MAHINDRA BANK VS BRIJ MOHAN 8103	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	08-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5607/2025	19-08-2025	AXIS BANK LTD VS ARSHAD ANSARI	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	14-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5608/2025	19-08-2025	AXIS BANK LIMITED VS CHAIN SINGH	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5609/2025	19-08-2025	AXIS BANK LIMITED VS HARI RAM	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5610/2025	19-08-2025	AXIS BANK LIMITED VS RAM AVTAR	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5611/2025	19-08-2025	AXIS BANK LIMITED VS MUKESH DAMA	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5613/2025	19-08-2025	AXIS BANK LIMITED VS MUKESH KUMAR YADAV	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5614/2025	19-08-2025	AXIS BANK LIMITED VS FEFA DEVI	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5615/2025	19-08-2025	AXIS BANK LIMITED VS MAKASUD S O KAMRU	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5617/2025	19-08-2025	AXIS BANK LIMITED VS SHER SINGH	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5612/2025	19-08-2025	AXIS BANK LIMITED VS RAMU	NIRAJ KUMAR(P),	9811306559	LEGALMINDSINTERNATIONAL@GMAIL.COM	05-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/35/2025	20-08-2025	AXIS BANK LTD VS VIKAS SAXENA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN05@YAHOO.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5701/2025	20-08-2025	AXIS BANK LTD VS MOHD FARMAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5690/2025	20-08-2025	IDFC FIRST BANK LTD VS SALMAN MALIK	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	06-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5691/2025	20-08-2025	AXIS BANK LTD VS MANDEEP SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	06-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5692/2025	20-08-2025	YES BANK LTD VS INDERJEET PANDEY	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	06-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5693/2025	20-08-2025	IDFC FIRST BANK LTD VS SOALEH HASAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	06-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5694/2025	20-08-2025	IDFC FIRST BANK LTD VS ROHIT DUTT	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	06-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5695/2025	20-08-2025	IDFC FIRST BANK LTD VS GAJENDRA SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	06-06-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5696/2025	20-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RGHARDWAJ(P), MARKETING AND CREATION 8292	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.106-08-2025@GMAIL.COM	06-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5697/2025	20-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VIJAYBHARDWAJ(P), NIVRUTTI PATIL 1789	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.106-08-2025@GMAIL.COM	06-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5698/2025	20-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHINDEBHARDWAJ(P), DHANANJAY BABURAO 5124	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.106-08-2025@GMAIL.COM	06-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5699/2025	20-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PRADEEPBHARDWAJ(P), KUMAR YADAV 6919	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.106-08-2025@GMAIL.COM	06-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5700/2025	20-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS TARUNBHARDWAJ(P), KOUSHAL 0976	RAHUL BHARDWAJ(P),	8376049807	ADVOCATEASHOK.106-08-2025@GMAIL.COM	06-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5817/2025	21-08-2025	AXIS BANK LIMITED VS AHSAN ALI	AMIT KUMAR(P),	8860939556	AMITKUMAR.2942R14-08-2025@DIFFMAIL.COM	14-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5820/2025	21-08-2025	AXIS BANK LIMITED VS SHRWAN DAS	AMIT KUMAR(P),	8860939556	AMITKUMAR.2942R14-08-2025@DIFFMAIL.COM	14-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5823/2025	21-08-2025	AXIS BANK LIMITED VS SAURAVH SHARMA	AMIT KUMAR(P),	8860939556	AMITKUMAR.2942R14-08-2025@DIFFMAIL.COM	14-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5813/2025	21-08-2025	AXIS BANK LIMITED VS TELHARDAM PRIVATE LIMITED	AMIT KUMAR(P),	8860939556	AMITKUMAR.2942R14-08-2025@DIFFMAIL.COM	14-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5827/2025	21-08-2025	AXIS BANK LTD VS MANOJ KR SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5828/2025	21-08-2025	AXIS BANK LTD VS YOGENDRA SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/36/2025	21-08-2025	J LAW OFFICES VS MS VINDU GOENKA	R JAWAHAR LAL(P),	9987676637	SAYYAM@LAW.IN	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5826/2025	21-08-2025	AXIS BANK LTD VS SABAL JAIN	RAHUL CHAUHAN(P),	9971891788	INFOR@AUALEGAL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5855/2025	22-08-2025	IDFC FIRST BANK LTD VS ABHISHEK RAJESH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	06-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5857/2025	22-08-2025	IDFC FIRST BANK LTD VS JAMANA CHOUDHARY	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	06-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/112/2025	22-08-2025	HARSHIT SETHI VS BRIJESH GAUTAM	SHARAD MALHOTRA(P),	9999861124	NOT GIVEN	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5911/2025	22-08-2025	AXIS BANK LTD VS ALI HAIDER	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	20-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5912/2025	22-08-2025	AXIS BANK LTD VS ASMA KHATOON	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	20-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL-ID	DATE OF E-FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5861/2025	22-08-2025	IDFC FIRST BANK LTD VS BIRENDER SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5859/2025	22-08-2025	IDFC FIRST BANK LTD VS JAGPREET SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5856/2025	22-08-2025	IDFC FIRST BANK LTD VS SONU MALIK	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5863/2025	22-08-2025	KOTAK MAHINDRA BANK VS RAJU 5024	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN05@YAHOO.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5852/2025	22-08-2025	IDFC FIRST BANK LTD VS NEHA BIRBAL SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5853/2025	22-08-2025	IDFC FIRST BANK LTD VS JITENDER LUTHRA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5854/2025	22-08-2025	IDFC FIRST BANK LTD VS MAYANK GUPTA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5858/2025	22-08-2025	IDFC FIRST BANK LTD VS RAJ KUMARI SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5860/2025	22-08-2025	IDFC FIRST BANK LTD VS AMIT KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	23-07-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5862/2025	22-08-2025	KOTAK MAHINDRA BANK VS TO Z LOGISTICS SOLUTIONS 423	APARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5981/2025	23-08-2025	AXIS BANK LTD VS ABHISHEK ANSHU	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	MISC DJ/178/2025	23-08-2025	SBI VS BOHOTO SUMI	NAZIA PARVEEN(P),	1147543981	SAGARANDSAGAR@LIVE.COM	18-06-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5954/2025	23-08-2025	KOTAK MAHINDRA BANK VS PANKAJ PAL 950	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5955/2025	23-08-2025	YES BANK LTD VS SANJEEV KUMAR SHARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23-07-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5956/2025	23-08-2025	AXIS BANK LIMITED VS SHAKEB UR REHMAN	AVINASH KUMAR(P),	1141513189	AVINASH.ADV@GMAIL.COM	27-05-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5960/2025	23-08-2025	AXIS BANK LIMITED VS SHABNAM KHAN	AVINASH KUMAR(P),	1141513189	AVINASH.ADV@GMAIL.COM	27-05-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5964/2025	23-08-2025	AXIS BANK LIMITED VS RITU CHOUDHRY	AVINASH KUMAR(P),	1141513189	AVINASH.ADV@GMAIL.COM	27-05-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5913/2025	23-08-2025	AXIS BANK LIMITED VS SUNITA TAMANG	AVINASH KUMAR(P),	1141513189	AVINASH.ADV@GMAIL.COM	27-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5951/2025	23-08-2025	KOTAK MAHINDRA BANK PANKAJ PAL 116	VS	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5952/2025	23-08-2025	KOTAK MAHINDRA BANK PANKAJ PAL 695	VS	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/5953/2025	23-08-2025	KOTAK MAHINDRA BANK PANKAJ PAL 116	VS	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6063/2025	25-08-2025	AXIS BANK LTD VS SAURABH SRIVASTAVA	VS	SHOBHA GUPTA(P),	9811192158	SRSJOBHAGUPTA@GMAIL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/402/2025	25-08-2025	DOOR MANUFACTURING CO VS ASHVIN HARIBHAI AJUDIYA	VS	ABHISHEK BANSAL(P),	9899366311	IPINDIA.ABHISHEKH@GMAIL.COM	20-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/115/2025	25-08-2025	BALA DEVI VS MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER	VS	VIKAS SHARMA(P),	910566116	ADVOCATEVIKASHSHARMA1@GMAIL.COM	20-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/403/2025	25-08-2025	MS DWARKESH ALLOYS PVT LTD VS SHRIRAM FINANCE PVT LTD	VS	PRASHANT DIWAN(P),	9811937371	ADVDIWANS@GMAIL.COM	18-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6062/2025	25-08-2025	AXIS BANK LTD VS SONU	VS	RAHUL CHAUHAN(P),	9971891788	INFOR@AUALEGAL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6057/2025	25-08-2025	AXIS BANK LTD VS SONU TEWATIA	VS	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	08-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6046/2025	25-08-2025	AXIS BANK LTD VS KULDEEP SHARMA	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6051/2025	25-08-2025	AXIS BANK LTD VS SUNIL KUMAR	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6061/2025	25-08-2025	AXIS BANK LTD VS PRAKASH DEVI	ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	08-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6086/2025	26-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAMRATI GORDHAN	JANGRA JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6076/2025	26-08-2025	AXIS BANK LTD VS SOHIT KATARA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	10-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6077/2025	26-08-2025	AXIS BANK LTD VS SHALINI KATIYAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	10-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6078/2025	26-08-2025	AXIS BANK LTD VS SUNIL KUMAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	10-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6079/2025	26-08-2025	AXIS BANK LTD VS SURAM SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	10-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6080/2025	26-08-2025	AXIS BANK LTD VS YUNUS MALIK	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	10-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6081/2025	26-08-2025	AXIS BANK LTD VS DEEPAK SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	10-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6087/2025	26-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GURNAM SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6088/2025	26-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GURDIT SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6089/2025	26-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SANTOSH RANI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6090/2025	26-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS NARENDER BIJENDER	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6091/2025	26-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ARVINDERPAL SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (E) (COMM)/2/2025	26-08-2025	AXIS BANK LTD VS NEERAJ KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6082/2025	26-08-2025	AXIS BANK LTD VS ANZUM	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6083/2025	26-08-2025	AXIS BANK LTD VS SUNIL JAISWAL	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	13-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6084/2025	26-08-2025	AXIS BANK LTD VS LAXMAN NEWAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	13-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6085/2025	26-08-2025	JAIPRAKASH TIWARY AND ANR VS AIRCON SYSTEMS (INDIA) PRIVATE LIMITED	SHYAM KUMAR(P),	9999154100	SHYAMKUMAR@ALINDIA.LEGAL.COM	25-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6145/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GUDDI NANAKCHAND	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6146/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SUBHASH JULFI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6147/2025	27-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PRAHLAD SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6148/2025	27-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS MANGAL SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6149/2025	27-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS VAHID ALI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6150/2025	27-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SUNNY GODARA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6144/2025	27-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AMIT KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	21-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6138/2025	27-08-2025	AXIS BANK LTD VS ARBAZ		ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6140/2025	27-08-2025	AXIS BANK LTD VS AMRITESH BHARDWAJ		ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6141/2025	27-08-2025	AXIS BANK LTD VS PAVAN KUMAR		ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6142/2025	27-08-2025	AXIS BANK LTD VS ASHU RANA		ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6143/2025	27-08-2025	AXIS BANK LTD VS MONIKA		ANUPAM SINGH(P),	965492809	ANUPAMJSINGH@GMAIL.COM	20-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6249/2025	28-08-2025	AXIS BANK LIMITED VS JAIVEER KUMAR RAO		AMIT KUMAR(P),	8860939556	AMITKUMAR.2942R@EDIFFMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6250/2025	28-08-2025	AXIS BANK LIMITED VS SHYAMVIR SINGH CHAHAR		AMIT KUMAR(P),	8860939556	AMITKUMAR.2942R@EDIFFMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6251/2025	28-08-2025	AXIS BANK LIMITED VS KRISHNA BHUSHAN SRIVASTAVA		AMIT KUMAR(P),	8860939556	AMITKUMAR.2942R@EDIFFMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6252/2025	28-08-2025	AXIS BANK LIMITED VS BANT SINGH		AMIT KUMAR(P),	8860939556	AMITKUMAR.2942R@EDIFFMAIL.COM	22-08-2025

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			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6253/2025	28-08-2025	AXIS BANK LIMITED VS MOHD ADIL	AMIT KUMAR(P),	8860939556	AMITKUMAR.2942R@EDIFFMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6254/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KUNAL YADAV	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6255/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ANKIT DHARBIR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6256/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SHAVIK INFRA PRIVATE LIMITED	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6257/2025	28-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GURINDER SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6259/2025	28-08-2025	KOTAK MAHINDRA PRIMER LIMITED VS SABAH ALAM SIDDIQUI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6258/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS LOVEPREET SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6260/2025	28-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RANVEER SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6237/2025	28-08-2025	AXIS BANK LTD VS VIMAL KUMAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	19-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6238/2025	28-08-2025	AXIS BANK LTD VS SHANI KUMAR		SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6246/2025	28-08-2025	AXIS BANK LIMITED VS PINTU SINGH		AMIT KUMAR(P),	8860939556	AMITKUMAR.2942R@EDIFFMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6247/2025	28-08-2025	AXIS BANK LIMITED VS ANJU KUMARI		AMIT KUMAR(P),	8860939556	AMITKUMAR.2942R@EDIFFMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6248/2025	28-08-2025	AXIS BANK LIMITED VS MIRJA REHAN BAIG		AMIT KUMAR(P),	8860939556	AMITKUMAR.2942R@EDIFFMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6288/2025	29-08-2025	AXIS BANK LTD VS ASHARAM RICHHARIYA		ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6286/2025	29-08-2025	AXIS BANK LTD VS ADITYA CHAUDHARY		ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	19-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6344/2025	30-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS DEBANAND DASH		KANIKA BAWEJA(P),	9266434374	LEGAL12@ARENSLAW.COM	23-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6353/2025	30-08-2025	AXIS BANK LTD VS YASHPAL SACHDEVA		RAHUL CHAUHAN(P),	9971891788	INFOR@AUALEGAL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6352/2025	30-08-2025	AXIS BANK LTD VS SANJAY		RAHUL CHAUHAN(P),	9971891788	INFOR@AUALEGAL.COM	07-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL-ID	DATE OF E-FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/119/2025	30-08-2025	BRISKWORLD VENTURES P LTD VS JAMMU HIMACHAL ROADWAYS	SHIVAM RATHOUR(P),	9971891788	INFOR@AUALEGAL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6351/2025	30-08-2025	AXIS BANK LTD VS ABHISHEK NAGAR	RAHUL CHAUHAN(P),	9971891788	INFOR@AUALEGAL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6350/2025	30-08-2025	AXIS BANK LTD VS ASHOK KUMAR	RAHUL CHAUHAN(P),	9971891788	INFOR@AUALEGAL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6349/2025	30-08-2025	AXIS BANK LTD VS SRAVAN KUMAR GAUTAM	RAHUL CHAUHAN(P),	9971891788	INFOR@AUALEGAL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6348/2025	30-08-2025	AXIS BANK LTD VS RASHMI TYAGI	RAHUL CHAUHAN(P),	9971891788	INFOR@AUALEGAL.COM	07-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6346/2025	30-08-2025	AXIS BANK LTD VS AAMIR KHAN	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/409/2025	30-08-2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM VS MS ALOK INDUSTRIES	JATIN JULKA(P),	9899818888	JATINJULKA07@OULTLOOK.COM	21-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6347/2025	30-08-2025	AXIS BANK LTD VS ASHESH PAL SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA@GMAIL.COM	22-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/6345/2025	30-08-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS RONALI JENA	KANIKA BAWEJA(P),	9266434374	LEGAL12@ARENSLAW.COM	23-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF E-FILING
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	CS(COMM)	636/2025	02-08-2025	GAURAV MENDIRATTA VS M/S ZOOMCAR INDIA PVT. LTD AND ORS.	8285026408	NOT MENTIONED IN PLAINT	30-07-2025
				CS(COMM)	642/2025	04-08-2025	PULKIT PROMOTERS PVT LTD VS RUHI GANGULY	8527022200	OFFICEOFSDEVKARAN@GMAIL.COM	02-08-2025
				CS(COMM)	654/2025	11-08-2025	OM PRAKASH ARORA VS M/S MEGREZ FOODS AND BEVERAGES PVT LTD AND ORS	9899810111	MAIL@ARJUNSAWHNEY.IN	29-07-2025
				OMP(COMM)	53/2025	12-08-2025	JASBIR SINGH KALSI PROPRIETOR OF M/S KALSI ENGINEERS VS UNION OF INDIA	9810149231	VIVEKANAMD@GMAIL.COM	11-08-2025
				EX.COMM-AWARD ARB.COMM.	BY 63/2025	14-08-2025	AXIS BANK LTD VS JAY KUMAR	9873347330	MAYANK MAHAJAN No5@YAHOO.COM	07-08-2025
				CS(COMM)	669/2025	18-08-2025	BRIO INTERACTIVE TECHNOLOGIES LIMITED VS TANISI IT SERVICES PRIVATE LIMITED	9999468603	ASHISHCHUHAN@AKASSOCIATES.ORG.IN	30-07-2025
				CS(COMM)	670/2025	18-08-2025	M/S AVALOKITESHVAR VALINAV LIMITED VS AAKLI KHATOON	9810006974	SUNILMALHOTRA@GMAIL.COM	12-08-2025
				CS(COMM)	675/2025	20-08-2025	M/S CITIZEN AUTOMATIVE AND ANR. VS M/S ERISHA AGRITECH PVT. LTD. AND ORS.	9310677131	ADEEBTARIQ@GMAIL.COM	01-08-2025
				EX.COMM-AWARD ARB.COMM.	BY 64/2025	25-08-2025	CULTFIT HEALTHCARE PVT. LTD. VS MUNESH KUMAR KAUSHIK	9717488878	ALCHAMBERS.GURUGRAM@GMAIL.COM	22-08-2025
				CS(COMM)	695/2025	28-08-2025	JASMEET SINGH VS RADHIKA KUMARI	9999346557	ADV.NIPUNKATYAL@GMAIL.COM	24-08-2025
				EX.COMM-AWARD ARB.COMM.	BY 65/2025	28-08-2025	M/S BPB BUILDERS PVT LTD VS M/S DISTRIBUTION LOGISTICS INFRASTRUCTURE PVT LTD	9810117465	VARUNLEGAL@YAHOO.COM	19-08-2025
				EX.(COMM)	302/2025	28-08-2025	MIS DEEPAK JAIN AND SONS HUF AND ANR VS SIDDHANT MUNJAL	8595878386	SHARMAVIMALADV@GMAIL.COM	23-08-2025
				EX.(COMM)	304/2025	29-08-2025	PRAKASH BROTHERS VS COUNTY APPARELS	9811529112	ADV.MANISHSINGHAL@GMAIL.COM	26-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				EX.(COMM)	306/2025	30-08-2025	PAWAN KUMAR VS M/S ESS ENN AUTO TECH PVT. LTD.	UDIT GUPTA	9999829858	OFFICE.MERAKILE GAL@GMAIL.COM	27-08-2025
				EX.(COMM)	308/2025	30-08-2025	MESSRS PARAS MARKETING VS MESSRS AVN TRADING CORPORATION	ONKAR PANDEY	9999671955	ONKARPANDEYBH U@GMAIL.COM	19-08-2025
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/635/2025	02.08.2025	DHARAM INDUSTRIES VS DEVIS ENGINEERS PRIVATE LIMITED	RMANSIMRAN KHURANA(P),	9818908905	MANSHIMRANKHU RANA@GMAIL.COM	01.08.2025
					CS (COMM)/629/2025	01.08.2025	GURUJI KA ASHRAM TRUST VS UDAY SINGH	AKSHITA GOYAL	9211391114	AKSHITAGOYAL121 @GMAIL.COM	31.07.2025
					CS (COMM)/650/2025	04.08.2025	ARVEE TRADING COMPANY VS ALFA ELECTROICS	VIKRANT CHOUDHARY(P),	9999922342	LAWSCAPEJUM@G MAIL.COM	03.08.2025
					CS (COMM)/673/2025	19.08.2025	RATNA DEEP LAL VS M/S INT TECH PRIVATE LIMITED	ALOK SAXENA(P),	98114141931	LAW.ALOKSAXENA @GMAIL.COM	18.08.2025
					OMP (I) (COMM)/82/2025	19.08.2025	CARS 24 FINANCIAL SERVICES VS MENAKA M	RAHUL CHAUHAN(P),	9971895788	RNFO@AUALEGAL. COM	18.08.2025
					OMP (COMM)/54/2025	18.08.2025	VLCC LIMITED EARLIER KNOWN AS VLCC HEALTH CARE LTD VS PM3 ASSOCIATES	SURYAJYOTI SINGH(P),	9718201235	SHARMA25NIMISH A@GMAIL.COM	17.08.2025
					CS (COMM)/678/2025	20.08.2025	KONCEPT KREATIONS VS RAJ WOODART INTERIOR LTD	JEEVESH MEHTA(P),	9811617186	JEEVESH@MAVENL EGAL.NET	19.08.2025
					CS (COMM)/683/2025	23.08.2025	INDIA BIZ COM (COUNTER CLAIM) VS YOKOHAMA INDIA PVT LTD	J.K. GUPTA	9868529732	JKGUPTA.ADVOCAT E@GAMIL.COM	23.08.2025
					OMP (I) (COMM)/80/2025	06.08.2025	M/S PILLAR ENTERPRISES VS JAMIA MILLIA	SHEZAB AHMAD	99111 50016	OFFICE@ACECHAM BERS.IN	05.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
30	SH. KUMARI	VRINDA SOUTH-EAST	20	COMMERCIAL SUIT COMMERCIAL SUIT COMMERCIAL SUIT COMMERCIAL SUIT	EXECUTION (COMM)/284/2025	02-08-2025	ATUL AGGARWAL VS M/S MODULAR INFRA TECH PVT LTD	SATUL JAIN(P),	9810040036	ATULHIGHCOURT2000@YAHOO.COM	30.07.2025
					EXECUTION (COMM)/285/2025	04-08-2025	BAINDA LEASING AND FINANCE PRIVATE LIMITED VS EPOCH INSURANCE BROKERS PVT LTD AND ORS	SUMEET ANAND(P),	9953154353, 9971444643	SUMEETANAND.ADV@GMAIL.COM	31.07.2025
					MISC DJ/842/2025	06-08-2025	GLOBUS TRASITORS PVT LTD VS CMR NIKKEI INDIA PVT LTD	PANKAJ VIVEK(P)	9811215778	PANKAJVIVEK@GMAIL.COM	06.08.2025
					MISC DJ/856/2025	11-08-2025	SMT MITA BARUA VS AJAY SINGH RATHORE	SUMAN KUMAR(R),	9868361521	SUMANSINGH03@GMAIL.COM	06.08.2025
					CS (COMM)/660/2025	12-08-2025	MANJU KAIN VS SHEERIE MAKKAR	VISHAL RANJAN(P),	8447789392	RANJANVISHAL@GMAIL.COM	06.08.2025
					CS (COMM)/659/2025	12-08-2025	SHRI RAM ENTERPRISES VS YASH AUTOMOBILE	NITESH KUMAR(P),	9871434445	MKSHARMA410SAKET@GMAIL.COM	04.08.2025
					CS (COMM)/662/2025	13-08-2025	BENTLEY SYSTEMS INCORPORATED VS P2P ELITE CONSULTANT PVT. LTD	ANKUR KATYAL (P)	9811809439	ANKURKATYAL@ASKLEGAL.CO.IN	11.08.2025
					EX.COMM - AWARD BY ARB. COMM./61/2025	13-08-2025	AXIS BANK LIMITED VS YAZUVENDRA	MAYANK MAHAJAN (P)	9873347330	MAYANK_MHAJAN05@YAHOO.COM	07.08.2025
					EX.COMM - AWARD BY ARB. COMM./62/2025	13-08-2025	AXIS BANK LTD VS JAVED ANJUM	MAYANK MAHAJAN (P)	9873347330	MAYANK_MHAJAN05@YAHOO.COM	07.08.2025
					EXECUTION (COMM.)/295/2025	14-08-2025	INDOSPIRIT MARKETING PVT. LTD VS SARTAJ HOTELS APARTMENTS VILLAS PVT.LTD	KARAN GUPTA(P)	9729202222	KARAN@KGVSLLEGAL.COM	11.08.2025
					CS (COMM)/668/2025	18-08-2025	JAGDEEP KUMAR KARDAM VS AGS TRANSACT TECHNOLOGIES LTD	MAYANK JAIN	8595413271	MAYANKJAIN.ITJ@GMAIL.COM	14.08.2025
					EXECUTION (COMM.)/297/2025	19-08-2025	M/S STANDARD CONCRETE AND STONE AGENCY VS M/S CHANDRALEKHA CONSTRUCTION PVT LTD	LAKSHAY DHAMIJA (P)	9873627270	LAKSHAYADV1608@GMAIL.COM	16.08.2025
EXECUTION (COMM.)/298/2025	20-08-2025	M/S STANDARD CONCRETE AND STONE AGENCY VS CHANDRALEKHA CONSTRUCTION PVT LTD	LAKSHAY DHAMIJA (P)	9873627270	LAKSHAYADV1608@GMAIL.COM	16.08.2025					

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/685/2025	27-08-2025	PAI PLATFORS PVT. LTD VS INSANE HOSPITALITY PRIVATE LIMITED ORS	SURABHI RAO	9717139079	AMALOO@SAIKRIS HNAASSOCIATES.C OM	22.08.2025
					CS (COMM)/686/2025	27-08-2025	VIJAY GARG VS SHAPOORJI PALLONJI AND COMPANY PVT LTD	PRAMOD AGARWAL	9810682372	SHEKHAWATILEGA L@YAHOO.IN	14.08.2025
31	MS. ANU GROVER BALIGA	SOUTH- EAST	21	COMMERCIAL SUIT	CS (COMM)/631/2025	01-08-2025	ONE97 COMMUNICATIONS LTD VS VENNAVARAM PRADEEPA REDDY	HARDIK VASHISHT(P),	8510004533	HARDIK@KDATTA.I N	45864
				COMMERCIAL SUIT	CS (COMM)/630/2025	01-08-2025	NC MAINTENANCE SERVICE LLP VS ATUL GUPTA AND ANR	SHIVA KHANDELWAL (P),	9899067668	LAWSHIVAKHANDE LWAL@GMAIL.COM	45866
				MISC. APPLICATION	MISC DJ/830/2025	01-08-2025	ONE97 COMMUNICATIONS LTD VS SHVENKATA RAMA RAO ALAPATI	GAURAV JAIN(P),	9811074162	NOT PROVIDED	45866
				COMMERCIAL SUIT	CS (COMM)/647/2025	05-08-2025	M/S PSA NITROGEN LIMITED AND ANR VS WASI PSA SYSTEMS	DEVESH MALAN(P),	9758321008	LAWINTOTOLLP@G MAIL.COM	45868
				COMMERCIAL SUIT	CS (COMM)/666/2025	13-08-2025	BERGER PAINTS INDIA LTD (BRITISH PAINTS DIVISION) VS SHILPI KESHARAWANI PROPRIETOR OF M/S GAURI	PRAMANSHI S(P),	9910539533	PRAMANSI@OUTLO OK.COM	45871
				COMMERCIAL SUIT	CS (COMM)/664/2025	14-08-2025	M/S SHREE NURSINGS SAHAY MUDUNGOPAL ENGINEERS PVT LTD VS M/S CONQUERENT CONTROL SYSTEMS PVT LTD AND	VIDUR KAMRA(P),	9818636833	OFFICE.ADVOCATE. SANJEEV@GMAIL.C OM	45876
				COMMERCIAL SUIT	CS (COMM)/665/2025	14-08-2025	M/S REAL TECHNO ENERGY AND GAS PVT LTD VS V B HOLDING PVT LTD	RAJENDRA YADAV(P),	9312046733	YADAVRAZEN@GM AIL.COM	45879
				COMMERCIAL SUIT	CS (COMM)/680/2025	20-08-2025	MODERN HEALTH CARE VS M/S NESTIVA MEDICARE AND ORS	ROHIT MISHRA(P),	9560575319	PNM.ADV1964@GM AIL.COM	45883
				COMMERCIAL SUIT	CS (COMM)/679/2025	20-08-2025	STATE BANK OF INDIA VS MR LALIT KUNAR	SUCHITA DIXIT(P),	8896932838	AGNOHOTRISUCHI TA@GMAIL.COM	45884
				COMMERCIAL SUIT	CS (COMM)/684/2025	26-08-2025	EEZPACK PVT LTD VS SHRI ALOK KUMAR RANJAN	RAGHAV SAROOP(P),	9999462358	RAGSAR.SAROOP@ GMAIL.COM	45890
				COMMERCIAL SUIT	CS (COMM)/687/2025	27-08-2025	ALASKA RUBBERS PVT LTD VS M/S G B TANDON AND CO	SIDDHARTHA SAIN(P),	9810617275	SAINASSOCIATES55 @GMAIL.COM	45892

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				EXECUTION PETITION	EXECUTION (COMM)/301/2025	27-08-2025	MOHD SAMI VS PARVEEN KUMAR	PUBLIC PROSECUTOR(P),	NOT PROVIDED	NOT PROVIDED	45896
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/55/2025	28-08-2025	SMT GUDDI DEVI VS YES BANK LTD AND ANR	LALIT YADAV(P),	9958874062	NOT PROVIDED	45894
				COMMERCIAL SUIT	CS (COMM)/699/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD VS SHUBHAM CHAUDHARY (BORROWER) AND ANR	KUSHAL KUMAR(P),	9958724670	KUSHAL.KUMAR@E45894 RUDITELEGAL.ASIA	
				EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/67/2025	29-08-2025	KOTAK MAHINDRA BANK LTD VS MOHD ASIF	DEEPIYOT SINGH(P),	9811997661	DEEPIYOT.SINGH@45894 YAHOO.COM	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL SUIT	CS (COMM)/627/2025	01-08-2025	M/S PSA NITROGEN LTD. VS CAPRICORN LOGISTICS PVT. LTD, MALAN	DEVESH MALAN	9758321008	LAWINTOTOLLP@G30-07-2025 MAIL.COM	
				COMMERCIAL SUIT	CS (COMM)/632/2025	02-08-2025	M/S NAKSH JEWELLERS VS RISHI SEHDEV AND ANR.	PUBLIC PROSECUTOR	-	-	02-08-2025
				COMMERCIAL SUIT	CS (COMM)/633/2025	02-08-2025	ACC LIMITED VS PRISM JOHNSON LTD.	MD SAZID RAYEEN	9818499323	LITIGATION@ASH31-07-2025 WATHHLEGAL.COM	
				COMMERCIAL SUIT	CS (COMM)/634/2025	02-08-2025	M/S GOEL ROADWAYS VS M/S BOUTIQUE SPIRIT BRANDS PVT. LTD.	S S SOBTI	9910040471	KOHLISOBTI@GMA31-07-2025 IL.COM	
				COMMERCIAL SUIT	CS (COMM)/639/2025	04-08-2025	NITIN VASHIST VS CASTLE'S BARBEQUE LLP	RAVI CHAUHAN	9811828628	ANEESH1978SHAR01-08-2025 MLLT1VGMAILCOM	
				EXECUTION PETITION	EXECUTION (COMM.)/286/2025	05-08-2025	M/S HEXA ESTATES PVT. LTD. VS M/S DARUK HOSPITALITY PVT. LTD.	GAURAV M. LIBERHAN	9810955779	LIBERHANLAWOFF02-08-2025 ICE@GMAIL.COM	
				EXECUTION PETITION	EXECUTION (COMM.)/287/2025	05-08-2025	M/S HEXA ESTATES PVT. LTD. VS M/S DARUK HOSPITALITY PVT. LTD.	GAURAV M. LIBERHAN	9810955779	LIBERHANLAWOFF02-08-2025 ICE@GMAIL.COM	
				EXECUTION PETITION	EX.COMM - AWARD BY ARB. COMM./56/2025	07-08-2025	M/S DAWER RUBBER INDUSTRIES VS UNION OF INDIA	SAURAV SINGH YADAV	9810006115	KHORANAASSOCIA04-08-2025 TES@GRNAIL.COM	
				COMMERCIAL SUIT	CS (COMM)/652/2025	08-08-2025	M/S CACHE INFOTECH PVT. LTD. VS M/S PHIMETRICS TECHNOLOGIES PVT. LTD. AND ANR.	MOHD SARSHAD	981 1550444	DINESHASSOCIATE05-08-2025 S@GMAIL.COM,	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				COMMERCIAL SUIT	CS (COMM)/657/2025	12-08-2025	SARBESHWAR HALDAR DEEPAM ALLAHAWADI	VSARUN GUPTA	7080733147	ADVARUNGUPTA1991@GMAIL.COM	11-08-2025
				COMMERCIAL SUIT	CS (COMM)/667/2025	18-08-2025	M/S AVALOKITESHVAR VALINVT LTD. VS MS. GEETA MANDAL	SONALI MALHOTRA	9810006974	SUNILMALHOTRAANDASSOCIATES@GMAIL.COM	12-08-2025
				COMMERCIAL SUIT	CS (COMM)/671/2025	19-08-2025	M/S MEYER HOUSEWARES INDIA PVT. LTD. VS CALICUT TRADERS	APOORV AGARWAL	8420524375	APOORV@ASVLAWOFFICES.COM	15-08-2025
				EXECUTION PETITION	EXECUTION (COMM.)/300/2025	26-08-2025	M/S CONVERGIA DIGITAL EDUCATION PVT. LTD. VS MR. GIRIJA NANDAN PANDEY	RAJESH KUMAR	9811389028,	ANJUBAGAI@YAHOO.COM	16-08-2025
				COMMERCIAL SUIT	CS (COMM)/689/2025	28-08-2025	GTM TEXTILES LLP VS K CREATIONS	SANIL SHARMA	9899123578	ARPITSHARMAADVOCATE@GMAIL.COM	23-08-2025
				COMMERCIAL SUIT	CS (COMM)/690/2025	28-08-2025	M/S 2BYTES INFOTECH PVT. LTD. VS M/S NET WORLD TECHNOLOGIES	PRAKASH KUMAR SINGH	9625901765	ADVPRAKAS@GMAIL.COM	19-08-2025
				COMMERCIAL SUIT	CS (COMM)/692/2025	28-08-2025	BERGER PAINTS INDIA LTD. VS M/S CANNIER AUTOMOTIVE PVT. LTD.	PRAMANSHI S	7988377879	PRWAMANSHI@OUTLOOK.COM	20-08-2025
				EXECUTION PETITION	EXECUTION (COMM.)/303/2025	29-08-2025	SH. ASHWAL VADERAA VS IPSAA HOLDINGS PVT. LTD.	RAMESH KUMAR	9810159436	RAMESH_KUMARCOMPANY@YAHOO.CO.IN	26-08-2025
				COMMERCIAL SUIT	CS (COMM)/697/2025	29-08-2025	SAHIL AND ANR. VS M/S LIAISON LOBBIST INDIA AND ANR.	SURAJ BHAN	9650585175	JAIN.BHARTI0912@GMAIL.COM	22-08-2025
				COMMERCIAL SUIT	EXECUTION (COMM.)/305/2025	30-08-2025	M/S OMKARA TRANSPORT PVT. LTD. VS M/S JAI MATA ENGINEERING LIMITED	VARUN GUPTA	9810476767	GUNTA.VARUNL@GMAIL.COM	23-08-2025
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	COMMERCIAL SUIT	OMP (I) (COMM.)/79/2025	01-08-2025	M/S INDOSPIRIT BEVERAGES PVT. LTD. VS M/S PRATHAMESH WINES INDIA PVT. LTD.	SAYED AQUIB ALI	9871030125	ADITYA.GANJU@AGCHAMBERS.IN	30-07-2025	
				CS (COMM)/628/2025	01-08-2025	M/S STONE SOLUTION INDIA VS VENUS ESTATE PVT. LTD. ORS	VISHAL PANWAR	9899990224	LEGALUNICOMOFFICIAL@GMAIL.COM	30-07-2025	
				COMMERCIAL SUIT	CS (COMM)/638/2025	02-08-2025	M/S SEWA RAM AND COMPANY VS M/S WHITE WEB INTERIORS LLP AND ANRS	KAILASH CHANDRA	9810675135	KAILASHADV@GMAIL.COM	29-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/640/2025	04-08-2025	NITIN VASHIST VS M/S MRIDEENA CONSUMER PRODUCTS PVT. LTD.	RAVI CHAUHAN	9811828628	ANEESH1978SHARMA@GMAIL.COM	01-08-2025
					CS (COMM)/649/2025	06-08-2025	BENTLEY SYSTEMS INC. AND ANR. VS RUPALI SRIVASTAVA AND ANR.	RAHUL BERUAR	9910044787	RAHUL.BERUAR@BERUAR.COM	05-08-2025
					CS (COMM)/656/2025	12-08-2025	MS MANJU KAIN PROP. OF M/S KAIN GAS AGENCY VS M/S ROYAL KITCHEN AND ORS	SVISHAL RANJAN	8447789392	ADV.RANJANVISHAL@GMAIL.COM	05-08-2025
					EX.COMM - AWARD BY ARB. COMM./60/2025	13-08-2025	AXIS BANK LTD. VS AMRITESH SHARMA	MAYANK MAHAJAN	-	-	07-08-2025
					OMP (I) (COMM.)/81/2025	13-08-2025	SANDEEP SINGH VS M/S NEW LAND VISAS	RAJ GAURAV & JASPREET SINGH SOKHI	9711960029	INFOJASPREET89@GMAIL.COM	07-08-2025
					EXECUTION (COMM.)/293/2025	13-08-2025	NIRAJ JAIN VS SAANCHIT	BRIJESH SHARMA	9810115969	BSADVDELH!@YAHOO.COM	05-08-2025
					CS (COMM)/663/2025	14-08-2025	BANK OF BARODA VS SAVITRI	ERAM KHAN	9717099220	ERAMADV2000@GMAIL.COM	11-08-2025
					CS (COMM)/672/2025	19-08-2025	RAMAN KUMAR GABA VS ANJANA JYOTI SYSTEMS PVT. LTD. AND OTHER	RAVINDER KUMAR ARORA	9350288000	RAVIKURRA@GMAIL.COM	13-08-2025
					CS (COMM)/676/2025	20-08-2025	SHIKHAR KUMAR VS VINOD KUMAR PROPRIETOR OF M/S E-FUTURE	BHAVYA SETHI	9811389644	SETHIBHAVYA@GMAIL.COM	16-08-2025
					CS (COMM)/688/2025	28-08-2025	COGOPORT PVT LTD VS SUPERTech (INDIA) PVT LTD	UDAY KUMAR	8882303942	ADVUDAYKUMAR@GMAIL.COM	23-08-2025
					CS (COMM)/691/2025	28-08-2025	NITIN VASHIST VS ARUN GUPTA	ANEESH SHARMA	9811828628	ANEESH1978SHARMA@GMAIL.COM	25-08-2025
					CS (COMM)/693/2025	28-08-2025	NANDINI LAL VS EMPEROS PVT. LTD.	ARJUN KANT	9953029150	ARJUN@ARKADIANLEGAL.COM	24-08-2025
					CS (COMM)/698/2025	29-08-2025	GTM TEXTILES LLP VS MADINA TRADERS (THROUGH ITS PROPRIETOR)	ARPIT SHARMA	9899123578	ARPITSHARMAADVOCATE@GMAIL.COM	27-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					EX.COMM - AWARD BY ARB. COMM./66/2025	29-08-2025	M/S SUNDARAM FINANCE LTD. VS JUGENDRA SINGH	NITIN MEHTA	8802218291	ADVOCATE.MEHTA ASSOCIATE09@GM AIL.COM	22-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
34	MS. NIRJA BHATIA, LD. DISTRICT EAST JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (COMM)	643/2025	02.08.2025	KAJWAN INDUSTRIES VS NATHUS SWEETS PATNERSHIP FIRM	SH ABHIMANYU JHAMBA	9218999999	AJ@ABHIMANYUJH AMNBA.COM	30.07.2025
				CS (COMM)	645/2025	05.08.2025	SHASHI KHANNA VS ORANGE OVERSEAS PVT LTD	SH PANKAJ BHAGAT	8800791415	JALPALEGAL@GMA IL.COM	04.08.2025
				CS (COMM)	646/2025	05.08.2025	PRATEEK SECURITIES PVT LTD VS BELENUS CHAMPION HOSPITAL PVT LTD	SH AMIT KUMAR SINHA	9990659331	KMPSPARTER@GM AIL.COM	01.08.2025
				CS (COMM)	648/2025	05.08.2025	GURVINDER SINGH RANDHAWA VS NEXT BC	SH BHUPINDER MEHTANI	9811433605	BHUPINDERMEHT ANI4@GMAIL.COM	31.07.2025
				CS (COMM)	655/2025	11.08.2025	CONTRANS CARGO PVT LTD VS INDO OFFICE SOLUTIONS PVT LTD.	SH SAHIL MAHAJAN	9015668564	ABHIMANYU@ASPA RTER.IN	24.07.2025
				CS (COMM)	658/2025	11.08.2025	ZILLION INFRAPROJECTS PVT LTD VS THE EXECUTIVE ENGINEERS (C) DR-VI DELHI JAL BOARD	SH SUMIT KUMAR	9312249796	SUMITKUMARLAW YER@GMAIL.COM	07.08.2025
				CS (COMM)	674/2025	14.08.2025	HIMANSHU KALRA V/S MOHINDER GANDHI	SH RAJESH KUMAR & ANJU BAGAI	9810195013	KUMARRAJESHADV @YAHOO.COM	08.08.2025
				CS (COMM)	677/2025	18.08.2025	M/S V.J INFONET V/S M/S AAAVAA TECHNOLOGIES	ANISHA MATHUR	9971096840	CONTACT.SHEPHE RLDLAW@GMAIL.C OM	11.08.2025
				CS (COMM)	682/2025	21.08.2025	PRAKRITIK SAMVARDHAN PVT LTD VS MANISH LUNIA	ABHINAV GARG	9810196968	ADV.ABHINAVGAR G@GAMIL.COM	18.08.2025
				CS (COMM)	694/2025	28.08.2025	STATE BANK OF INDIA VS VIPIN KUMAR	SHIV K TYAGI	9811059032	SHIVKTYAGILE@G MAIL.COM	23.08.2025
				OMP (COMM)	52/2025	04.08.2025	THE MOTHER DAIRY EMPLOYEES CGHS LTD VS M/S SRI BALAJI PROJECTS	SH MEDHANSHU TRIPATHI	9350188064	MEDHANSHU@YAH OO.CO.IN	24.07.2025
				EXE (COMM)	58/2025	07.08.2025	J LAW OFFICER VS VINDU GOENKA	SH SHYAM MAHESHWARI	9987676637	SAYYAM@JLAW.IN	29.07.2025
				EXE (COMM)	291/2025	07.08.2025	TIMES INNOVATIVE MEDIA LIMITED VS LEHAR ADVERTISING PVT LTD	SH RAMNISH LEHARKHANNA	9711596709	RKA.LAWOFFICES@ GMAIL.COM	31.07.2025

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				EXE (COMM)	59/2025	07.08.2025	SUNDARAM FOMAMCE LTD VS RAMNATH SHAH & ORS.	SH NITIN MEHTA	9773667288	ADVOCATE.MEHTA ASSOCIATE09@GMAIL.COM	23.07.2025
				MISC (DJ)	845/2025	07.08.2025	STATE BANK OF INDIA VS SEPOY VINAY KANT SHARMA	MS SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	04.08.2025
				MISC (DJ)	846/2025	07.08.2025	STATE BANK OF INDIA VS JAIBEER	MS SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	04.08.2025
				MISC (DJ)	891/2025	20.08.2025	VIPIN AGARWAL VS S AND SURGICARE PVT LTD	SGAGAN KUMAR SINGHAL	8860538313	GAGANKUMARSINGHAL@YAHOO.COM	08.08.2025
				MISC (DJ)	903/2025	23.08.2025	SANJAY JAIN VS ALPERE TECHNOLOGIES	SUBHASH KUMAR	9899913653	ADV SUBHASH KUMAR0505@GMAIL.COM	
				MISC (DJ)	905/2025	26.08.2025	PUNJAB AND SIND BANK VS UNIVERSAL ENTERPRISES AND OTHERS	VIKRAM GOLA	9811244209	VIKRAMGOLA2010@GMAIL.COM	23.08.2025
				MISC (DJ)	909/2025	29.08.2025	S & J BEVERAGES VS NAVNEETA AGRO	ASHEESH RAIZADA	9811740840	RAOZADA.ASHEESH@GMAIL.COM	18.07.2025
				MISC (DJ)	919/2025	29.08.2025	STATE BANK OF INDIA VS ASHOK	MS SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	22.08.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39 BLOCK II	EX COM	288/25	05.08.25	SAHIL GUPTA V/S MARKETING	SANJAY PADAM	981112087	SPJAINLAWFIRM@GMAIL.COM	05.08.25
				CS COM	637/25	02.08.2025	SHUBH KARAN V/S DDA	RABINDRA KUMAR	8882380525	KUMARRABINDRA2705@GMAIL.COM	28.07.2025
				CS COM	641/25	04.08.25	SEWA RAM V/S WHITE WEBB	KAILASH CHANDRA	9810675135	KAILASHADV@GMAIL.COM	29.07.2025

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				CS COM	651/25	06.08.25	EZURJZ PVT. LTD. V/S. EZSWYPE BUSINESS	SHREY KUMAR	9818493330	KUMARSHREY12@GMAIL.COM	01.08.2025
				EX COM	289/2025	07.08.25	KAMAL GUPTA V/S RAKESH	ARPIT VERMA	9990055878	ADV.ARPITVERMA@GMAIL.COM	31.07.2025
				EX AWARD	57/25	07.08.25	KOTAK MAHINDRA V/S RAJESH	PARV MAHAJAN	9643646534	PARV.MAHAJAN07@GMAIL.COM	07.08.25
				CS COM	653/25	11.08.25	ESPON INFRASTRUCTURE V/S DEVASTHALI	RAJESH KUMAR	9810605435	RAJESHSHARMA638@GMAIL.COM	06.06.25
				CS COM	661/25	13.08.25	MEERU SONI V/S VARDHMAN FASHION	VIKRAM GOLA	9811244209	VIKRAMGOLA2010@GMAIL.COM	14.07.25
				EX/COMM	292/25	12.08.25	PUNJAB NATIONAL BANK V/S VIPIN	PRANSHU VASISHTH	9999737525	PRANSHU11.VASISHTH@GMAIL.COM	12.08.25
				EX/COMM	296/25	18.08.25	BRINY OVERSEAS V/S RUBTECH	NAVEEN	9971722433	NAVEENC22ADV@GMAIL.COM	18.08.25
				CS COM	696/25	28.08.2025	UNION BANK V/S H.L. DAWAR	AKHIL GUPTA	9711135046	GUPTA26A@YAHOO.CO.IN	18.08.2025

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				EX(COMM)	703/25	30.08.25	SBI V/S JYOTI	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	30.08.25
				EX (COMM)	283/2025	01.08.2025	M/S. LLOYD INSULATION V. M/S. ASIAN CONSTRUCTION CO.	AMIT MEHRA	8700284033	AMITMEHRA.ADV@GMAIL.COM	26.07.2025
				CS COM	644/25	05.08.2025	M/S INTERGLOBE SPIRITZ INDIA PVT LTD VS M/S NEW SHOP STORE NEWTWORK PVT LTD	PRITESH KUMAR	856047570	PRITESH2092@GMAIL.COM	04.08.2025
				CS COM	681/25	21.08.2025	ALLIED BLENDERS AND DISTILLERS LTD VS BALAJI SALES	SANJAY CHHABRA	9810404147	SANIAYCHHABRA@GMAIL.COM	13.08.2025
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	CS COMM 74	2058/2025	02-08-2025	AMIT KUMAR VS ARIEN GLOBAL LIFESTYLE PVT. LTD.	SH O. P. AGGARWAL	9899695533		02.08.25
			209	CS COMM 74	2070/2025	02-08-2025	KULDIP SINGH VS D 2M SOLUTIONS PVT. LTD.	SH ROHIT SINGHA	9811751675	HOTSERVELEGAL@GMAIL.COM	02.08.25
			209	CS COMM 74	2071/2025	02-08-2025	NTS SCAFFOLDINGS PVT. LTD. VS STAR LANDCRAFT PVT. LTD.	SH SAHIL MAHAJAN	9015668564	SAHIL@ASPARTNER.IN	02.08.25
			209	CS COMM 74	2076/2025	04-08-2025	UCO BANK VS SHIPRA SINGH KAIN	SH YOGESH KUMAR SHARMA	9968067667	ADV.YOGESHSHARMA121@GMAIL.COM	04.08.25
			209	CS COMM 74	2098/2025	06-08-2025	SUDHIR POWER LTD. VS PIECES SERVICES P. LTD,	SH A. C. DAVID	9899291465	APPEXLEGALNETWORK@REDIFFMAIL.COM	06.08.25
			209	CS COMM 74	2100/2025	06-08-2025	SURINDER ARORA VS BRIJ MOHAN GUPTA	SH AJAY FATYAL	9212193958	ADV.FATYAL.AJAY@GMAIL.COM	06.08.25
			209	CS COMM 74	2151/2025	11-08-2025	AJAY GUPTA VS ASHWANI SHARMA	MS SHWETA GARG	9818274143	SHWETA.D14@GMAIL.COM	11.08.25

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			209	CS COMM 74	2174/2025	13-08-2025	APN TIGERS LLP COMPNAY THRU ASHISH ANAND VS APN TIGERS LLP COMPANY THRU ANKUR SINGH ARYA	SH NARENDE KUMAR	8368722310	ADV NARENDE 74@GMAIL.COM	13.08.25
			209	OMP COMM 73	2184/2025	14-08-2025	PIRAMAL FINANCE LTD. VS ARUN KUMAR	SH ANANJAY SINGH	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	14.08.25
			209	OMP COMM 73	2185/2025	14-08-2025	PIRAMAL FINANCE LTD. VS RAHUL CHAUHAN	SH ANANJAY SINGH	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	14.08.25
			209	CS COMM 74	2224/2025	20-08-2025	BANK OF INDIA VS PRIYANKA JEWELLERS	SH SUDEESH KUMAR	9355033033	ADVSK33@GMAIL.COM	19.08.25
			209	CS COMM 74	2225/2025	20-08-2025	RAFIQ AHMED VS JITEN GOGOI	SH SARANDEEP SINGH	8448840902	ADV.SARANDEEP@ GMAIL.COM	20.08.25
			209	OMP COMM 73	2241/2025	21-08-2025	JAIPRAKASH TIWARY VS AIRCON SYSTEMS INDIA PVT. LTD.	SH SHYAM KUMAR	9999154100	SHYAMKUMAR@AL TINDIALEGAL.COM	21.08.25
			209	CS COMM 74	2243/2025	21-08-2025	IVL DHUNSERI PETROCHEM INDUSTRIES PVT. LTD. VS SOLVOPET	SH ROHAN PODDAR	9958629500	RAGHAV_ANAND@ LIVE.COM	21.08.25
			209	CS COMM 74	2268/2025	23-08-2025	URMILA SHARMA VS ANURADHA SHARMA	SH RAVINDER KUMAR	9871513364	RAVINDRAKUMAR1 031969@GMAIL.COM	22.08.25
			209	CS COMM 74	2272/2025	23-08-2025	BANK OF INDIA VS ALIZA ENTERPRISES	SH SUDEESH KUMAR	9355033033	ADVSK33@GMAIL.COM	23.08.25
			209	CS COMM 74	2287/2025	25-08-2025	OBSURGE BIOTECH P. LTD. VS ADDWILL CARE LIFE SCIENCES PPRAKASH LTD.	SH ADITYA ARORA	9958786148	UDIT.JADELEX@G MAIL.COM	25.08.25
			209	CS COMM 74	2303/2025	26-08-2025	INDER SAIN JAIN VS VINESH JAIN	SH DHARMENDRA K YADAV	9650508945	ADVVK.YADAV@GM AIL.COM	26.08.25
			209	CS COMM 74	2333/2025	29-08-2025	BANK OF BARODA VS NISHA JAISWAL	SH UMESH JOSHI	9910568669	ADVUMESHJOSHI@ GMAIL.COM	29.08.25
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL)	EAST	101	OMP COMM 73	2090/2025	08.08.2025	PEEJAY FINNCE CO. LTD. VS RISHI PAL	SH B. B. SHARMA	9891887145	BANKEBIHARISHA RMA@REDIFFMAIL.COM	06.08.25

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	COURT)		101	CS COMM 74	2095/2025	06.08.2025	ESSCON TECHNO SOLUTIONS VS INDRAPRASTHA BHARAT PROJECTS	SH TUSHAR MALHOTRA	9582440933	MALHOTRATUSHA R97@GMAIL.COM	06.08.25
		101	CS COMM 74	2125/2025	13.08.2025	NTS SCAFFOLDINGS PVT. LTD. VS ANUSHREE INFRASTRUCTURE PVT. LTD.	SH SAHIL MAHAJAN	9015668564	SAHIL@ASPARTNE R.IN	07.08.25	
		101	CS COMM 74	2150/2025	11.08.2025	KAYA INTERNATIONAL THRU PRO GAGAN AGGARWAL VS AYATTI A UNIT OF CAPARO INDIA LTD.	SH VINOD PAL	9899996502	VINODPAL1800@G MAIL.COM	11.08.25	
		101	CS COMM 74	2152/2025	11.08.2025	AJAY GUPTA VS ASHWANI SHARMA PROP SUPER INDIA FIRE SAFETY	MS SHWETA GARG	9818274143	SHWETA.D14@GMA IL.COM	11.08.25	
		101	CS COMM 74	2161/2025	13.08.2025	CHEMSYNTH DRUGS AND PHARMACEUTICALS VS JAYWINTI REMDIES PVT. LTD.	SH R. C. TIWARI	9868118015	RCTIWARIADV@G MAIL.COM	12.08.25	
		101	CS COMM 74	2208/2025	19.08.2025	A TO Z SOLUTION VS 3 ELEMENTS	SH WASI HAIDER	9999938910		18.08.25	
		101	OMP COMM 73	2232/2025	21.08.2025	PEEJAY FINANCE CO. LTD. VS FAKHRUDDIN KHAN	SH B. B. SHARMA	9891887145	BANKEBIHARISHA RMA@REDIFFMAIL .COM	20.08.25	
		101	CS COMM 74	2239/2025	21.08.2025	STATE BANK OF INDIA VS AMIT BANSAL	MS SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY .ADVOCATE@GMAI L.COM	21.08.25	
		101	CS COMM 74	2240/2025	21.08.2025	VIKRAM VADEHRA VS RAJ MALHOTRA	SH VINAY KUMAR SINGH	8882675545	SAMYAKNYAYA@G MAIL.COM	21.08.25	
		101	CS COMM 74	2246/2025	21.08.2025	ATUL KUMAR JAIN AND ASSOCIATES VS PACK CARE INDIA PVT. LTD.	MS VIBHA JAIN	9810723994	VARDHMANJUSRIS ASSOCIATES@GMAI L.COM	21.08.25	
		101	CS COMM 74	2273/2025	23.08.2025	BANK OF BARODA VS SANDEEP KUMAR	SH UMESH JOSHI	9910568669	ADVUMESHJOSHI@ GMAIL.COM	23.08.25	
		101	CS COMM 74	2274/2025	23.08.2025	NAVAIR SPECIALTY COATINGS THRU PUNEET TANEJA VS KABWAR ENTERPRISES PVT. LTD.	SH ASHUTOSHGU PTA	9871433339	ASHUTOSH@INDOL EGALSERVICES.CO M	23.08.25	
	101	CS COMM 74	2291/2025	26.08.2025	VALO AUTOMOTIVE PVT. LTD. VS AGRASEN CARS PVT. LTD.	DR. MEENAKSHI KALRA	9873448030	SNK5LEGIS@GMAIL .COM	25.08.25		

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			101	CS COMM 74	2297/2025	27.08.2025	RAMDAS SALES INDIA PVT. LTD. VS SINAG HEALTH CARE PVT. LTD.	SH AMBER SACHDEVA	9821961222		25.08.25
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, NEW BUILDING KKD	C.S.(COMM)	105/2025	04-08-2025	M/S RAJ INFRATECH ANDRAJNI YADAV CONSTRUCTION PVT. LTD. VS KIRTI INFRATEL PRIVATE LIMITED		8588856062	SYNERGYLEGAL80@GMAIL.COM	31-07-2025
			---	C.S.(COMM)	106/2025	07-08-2025	SAKET SACHDEVA VS LIMCO GLOBAL SERVICES PVT. LTD. & ORS.	DEVANSH AGARWAL	9999856476	DEVANSH.LAWYER@GMAIL.COM	06-08-2025
			---	C.S.(COMM)	107/2025	08-08-2025	ANKIT PANDEY VS KAMLESH	A. K. SHARMA	8700339955	ADVAK52529@GMAIL.COM	08-08-2025
			---	C.S.(COMM)	108/2025	12-08-2025	BANK OF BARODA VS MR. PAWAN KUMAR	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	07-08-2025
			---	C.S.(COMM)	109/2025	12-08-2025	JOY BATH FITTINGS VS MAA KALI EMPORIUM	DUSHYANT BHARGAVA	9013173324	BHARGAVALEGAL@GMAIL.COM	12-08-2025
			---	C.S.(COMM)	110/2025	18-08-2025	MR. AMAN GUPTA VS MR. NAVALJI & ANR.	TARUN GUPTA	9560719233	ADVOCATEGUPTA9505@GMAIL.COM	18-08-2025
			---	C.S.(COMM)	111/2025	19-08-2025	BANK OF BARODA VS DOLI AGGARWAL	UMESH JOSHI	9910568669	ADVUMESHJOSHI@GMAIL.COM	12-08-2025
			---	C.S.(COMM)	112/2025	21-08-2025	PREM LATA JAIN & ANR. VS JITENDER SINGH & ANR.	AMIT JAIN	9911525000	AMITOSWAL14@GMAIL.COM	20-08-2025
			---	C.S.(COMM)	113/2025	26-08-2025	UNION BANK OF INDIA VS MR. JAMSHED ALI	PRABHAS KUMAR JHA	9811909472	ADVPRABHASHJH2@GMAIL.COM	22-08-2025
			---	C.S.(COMM)	114/2025	28-08-2025	SARITA GARG VS M/S RADHEY SHYAM AND SONS & ORS.	RAKESH KUMAR	9711771000	RAKESHADVACATE18@GMAIL.COM	26-08-2025
			---	EX. (COMM)	67/2025	12-08-2025	SHIVAJI KHEMKAR VS BIDESHWAR PRAKASH MISHRA	SWADESH MAHABIR BANSAL	9899848679	SWADESHBANSAL73804@GMAIL.COM	08-08-2025
			---	EX. (COMM)	68/2025	20-08-2025	SMT. URMILA GUPTA VS RAM DEV GUPTA	RANJAN DOSHI	7011312145	RANJAN.DOSHI@GMAIL.COM	13-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			---DO--	EX. (COMM)	69/2025	21-08-2025	MOHD. IDREES VS DEEPS MANNIQUINS		VARUN GUPTA	8920727332	ADVOCATEVARUN84@GMAIL.COM	13-08-2025
			---DO--	EX. (COMM)	70/2025	29-08-2025	DEEPAK SINGH VS NASEEM AHMED		R.N.DUBEY	9811179209	ASSOCIATES202@GMAIL.COM	28-08-2025
			---DO--	EX. (COMM)	71/2025	30-08-2025	PUNJAB NATIONAL BANK VS PRADEEP GAUTAM		FILE RECEIVED FROM TIS HAZARI THROUGH TRANSFER CERTIFICATE			29-08-2025
			---DO--	EX.(COMM) AWARD	02/2025	06-08-2025	KOTAK MAHINDRA PRIME LTD VS RIYASAT ALI & ORS		AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	06-08-2025
			---DO--	EX.(COMM) AWARD	03/2025	06-08-2025	KOTAK MAHINDRA PRIME LTD VS KISHAN KUMAR & ORS		AMIT KUMAR SINHA	9990659332	KMPSPARTNER@GMAIL.COM	06-08-2025
			---DO--	EX.(COMM) AWARD	04/2025	06-08-2025	KOTAK MAHINDRA PRIME LTD VS WASIM KHAN & ORS		AMIT KUMAR SINHA	9990659333	KMPSPARTNER@GMAIL.COM	06-08-2025
			---DO--	EX.(COMM) AWARD	05/2025	08-08-2025	AXIS BANK LTD VS SHAHID		MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	08-08-2025
			---DO--	EX.(COMM) AWARD	06/2025	12-08-2025	KOTAK MAHINDRA PRIME LTD VS ROHIT R & ORS		SAGAR MISHRA	7053284188	SAGARMISHRA2490@GMAIL.COM	06-08-2025
			---DO--	EX.(COMM) AWARD	07/2025	12-08-2025	KOTAK MAHINDRA PRIME LTD VS AZRUDDIN & ORS		SAGAR MISHRA	7053284188	SAGARMISHRA2490@GMAIL.COM	06-08-2025
			---DO--	EX.(COMM) AWARD	08/2025	12-08-2025	KOTAK MAHINDRA PRIME LTD VS VINIT KUMAR SHARMA & ORS		SAGAR MISHRA	7053284188	SAGARMISHRA2490@GMAIL.COM	06-08-2025
			---DO--	EX.(COMM) AWARD	09/2025	19-08-2025	M/S KOTAK MAHINDRA BANK LTD. VS RAJU AND ANR.		MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	18-08-2025
			---DO--	EX.(COMM) AWARD	10/2025	19-08-2025	M/S KOTAK MAHINDRA BANK VS PRAVEEN KUMAR & ANR.		MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	18-08-2025
			---DO--	EX.(COMM) AWARD	11/2025	22-08-2025	M/S KOTAK MAHINDRA PRIME LTD. VS KULDEEP KR & ANR.		MYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			---DO--	MISC DJ	287/2025	07-08-2025	BANK OF BARODA VS DEEPAK KUMAR JHA	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	06-08-2025
			---DO--	MISC DJ	288/2025	11-08-2025	M/S HELICON SURGICAL & MEDICLA DEVICES VS M/S SUPER SURGMED PVT. LTD.	SANJAY SOTI	9810935078	SOTI.SANJAY@GMAIL.COM	11-08-2025
			---DO--	MISC DJ	289/2025	12-08-2025	SMT. BEENA TRIPATHI VS VIJAY BANSAL	S NEGI	9999029218	SAHILNEGI19841@GMAIL.COM	12-08-2025
			---DO--	OMP (I) (COMM)	13/2025	18-08-2025	PIRMAL FINANCE LTD VS GEETA JEEVAN LAL	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	13-08-2025
			---DO--	OMP (I) (COMM)	14/2025	18-08-2025	PIRMAL FINANCE LTD VS VIKAS MASIH DATTA	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	13-08-2025
			---DO--	OMP (I) (COMM)	15/2025	22-08-2025	AXIS BANK LTD VS DROPADI	MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	21-08-2025
			---DO--	OMP (COMM)	05/2025	01-08-2025	AMIT KUMAR VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.	AJIT PRATAP SINGH	9582334317	PRATAPAJITSINGH95@GMAIL.COM	01-08-2025
			---DO--	OMP (COMM)	06/2025	04-08-2025	MANTON KUMAR JHA VS THE SHANKAR COOPERATIVE URBAN TC SOCIETY LTD.	PRAVEEN CHANDRA	9560971436	PRAVEENCHANDRA133@GMAIL.COM	26-07-2025
			---DO--	OMP (COMM)	07/2025	04-08-2025	KALPANA JHA VS THE SHANKAR COOPERATIVE URBAN TC SOCIETY LTD.	PRAVEEN CHANDRA	9560971437	PRAVEENCHANDRA133@GMAIL.COM	26-07-2024
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, NEW COURT BUILDING	CS (COMMERCIAL)	04-08-2025	CS (COMM)/474/2025	CHANCHAL SHARMA VS HIMANSHI CHOPRA	SANJEEV AGGARWAL	999741474	SJ301268@GMAIL.COM	28-07-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	04-08-2025	CS (COMM)/475/2025	SUNIL KUMAR VS SIDDHARTH KUMAR JAIN	ANUJ KUMAR	9818474551	ANUJKUMAR@GMAIL.COM	23-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	SADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, NEW COURT BUILDING	CS (COMMERCIAL)	04-08-2025	CS (COMM)/476/2025	PUNJAB NATIONAL BANK VS VIPIN GUPTA	KAMAL SINGH	9868927179	KAALANILEGALADVVISOR@GMAIL.COM	29-07-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	05-08-2025	CS (COMM)/482/2025	FAKHRE ALAM VS SUBHASH GAUTAM	KAPIL TYAGI	9873090956	ADV.KAPILTYAGI168@GMAIL.COM	28-07-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	05-08-2025	CS (COMM)/483/2025	JAGDEEP SINGH VS ARUN DEV KAUSHIK	DIVYANSH	9811211146	ADVJKBHOLA@GMAIL.COM	30-07-2025
			301, NEW COURT BUILDING	CS/COMMERCIAL	06-08-2025	EXECUTION (COMM.)/165/2025	MOHD AAZAD VS DHEERAJ MALHOTRA	SANDEEP KUMAR	9968252446	SANDEEPS506@GMAIL.COM	04-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	06-08-2025	EXECUTION (COMM.)/166/2025	NITIN KUMAR DAHLAN PROPRIETOR OF M/S FIVE STAR FABRICS VS ABHINAV JAIN PROPRIETOR OF SHRI NANDI TRADING AGENCY	SUSHANT MUKUND	9868069682	SUSHANTMUKUND@GMAIL.COM	30-07-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	06-08-2025	CS (COMM)/484/2025	BANK OF BARODA VS HARSH KUMAR	GEETANJALI SHARMA	8447833470	ADVOCATE.134@GMAIL.COM	30-07-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	11-08-2025	MISC DJ/709/2025	SUMEET GROVER VS WM ENERGY AND LIGHTING PVT LTD	MAHIR MALHOTRA	9810424820	MAHIR.MALHOTRA@OUTLOOK.COM	07-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, NEW COURT BUILDING	CS (COMMERCIAL)	13-08-2025	CS (COMM)/498/2025	SANTOSHI SHARMA VS COUPLE INTERNATIONAL APPARES LLP	VARUN SIKKA	9810777375	VARUNSIKKA.ADV @GMAIL.COM	05-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	13-08-2025	CS (COMM)/499/2025	NIKHIL GUPTA VS M/S RAYS UNIFORMS AND ORS	MANDEEP BANSAL	9873068861	MANDEEPMBANSAL @GMAIL.COM	05-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	13-08-2025	MISC DJ/714/2025	ALLWAYS LOGISTICS INDIAN PRIVATE LIMITED VS QUALITY NON WOVEN FABRIC	AMBER SACHDEVA	9821961222	AMBERSACHDEVA @GMAIL.COM	08-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	19-08-2025	EXECUTION (COMM.)/177/2025	A D TRADING PRIVATE LIMITED VS AMIR KHAN	VISHAL PATEL	9711023307	VISHALADV25@GM AIL.COM	06-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	19-08-2025	EXECUTION (COMM.)/178/2025	SARAOGI SUPER SALES PVT LTD VS M/S CITY CENTER AND ANR	VARUN BEDI	8285672608	ADVOCATEVARUNB EDI@GMAIL.COM	07*-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	19-08-2025	EXECUTION (COMM.)/179/2025	SARAOGI SUPER SALES PVT LTD VS M/S DO BHAI GARMENT	VARUN BEDI	8285672608	ADVOCATEVARUNB EDI@GMAIL.COM	07*-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	19-08-2025	EXECUTION (COMM.)/180/2025	SARAOGI SUPER SALES PVT LTD VS M/S RUDRALAY	VARUN BEDI	8285672608	ADVOCATEVARUNB EDI@GMAIL.COM	07*-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, NEW COURT BUILDING	CS (COMMERCIAL)	19-08-2025	MISC DJ/742/2025	RELIANCE PROJECT AND PROPERTY MANAGEMENT SERVICE LTD VS MAYANK GARG	SHYAM KUMAR	9999154100	SHYMAKUMAR@ALTINDIALEGAL.COM	12-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	20-08-2025	EX. - AWARD BY ARB./24/2025	KOTAK MAHINDRA BANK VS MEENU DEVI	MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@GMAIL.COM	18-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	21-08-2025	CS (COMM)/513/2025	DIMPLE NAYYAR, PROPRIETOR OF M/S AIMFIT DIET AND OBESITY CENTRE VS ANITA ALIAS ADITI RAJPUT	SUMIT JAIN	9999391395	ADVT.SUMITJAIN@GMAIL.COM	14-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	22-08-2025	CS (COMM)/515/2025	ANIL KUMAR GUPTA VS SHRINARESH KUMAR GARG	VIDIT GUPTA	9910995511	A455DEFCOL@GMAIL.COM	19-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	22-08-2025	CS (COMM)/516/2025	SANJAY SOTI VS NEELAM MISHRA	HEMANT TYAGI	9873625209	SOTI.SANJAY@GMAIL.COM	20-08-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	27-08-2025	EXECUTION (COMM.)/187/2025	INDO LAMINATES (P) LTD VS MANISH KHANDELWAL	SHIKHAR GUPTA	9999443512	SHIKHARGUPTA@ADVSGLEGAL.IN	26-08-2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	02-08-2025	CS (COMM)/473/2025	GAUTAM SHARMA VS BREWBAKES HOSPITALITY AND SONS PRIVATE LIMITED	VISHAL PATEL(P),	9711023307	LITIGATIONLEXLEGALIZER@GMAIL.COM	02-08-2025
			ROOM NO 208	COMMERCIAL	04-08-2025	CS (COMM)/480/2025	SUNIL KUMAR DUTTA VS M/S NEOGROWTH CREDIT PVT LTD AND ORS	RAJNI KANT(P),	9717305136	LEGALROOTS@GMAIL.COM	04-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			ROOM NO 208	COMMERCIAL	06-08-2025	CS (COMM)/485/2025	M/S SHAILENDER SINGH CONSTRUCTION VS MUNICIPAL CORPORATION OF DELHI	M/S GAUTAM(P),	ROSHAN GAUTAM(P),		8506000655	RLGGAUTAM@GMAIL.COM	06-08-2025
			ROOM NO 208	COMMERCIAL	06-08-2025	CS (COMM)/486/2025	M/S SHAILENDER SINGH CONSTRUCTION VS MUNICIPAL CORPORATION OF DELHI	M/S GAUTAM(P),	ROSHAN GAUTAM(P),		8506000655	RLGGAUTAM@GMAIL.COM	06-08-2025
			ROOM NO 208	COMMERCIAL	06-08-2025	CS (COMM)/487/2025	BANK OF BARODA VS RAJNEESH KUMAR KAUSHIK		VIKAS MEHAN(P),		9811535181	KRINGR@BANKOFBARODA.COM	06-08-2025
			ROOM NO 208	COMMERCIAL	11-08-2025	CS (COMM)/494/2025	SHRI NITESH KUMAR PROP OF MS DELHI CARE SYSTEM VS HOSPIMED LIFE SCIENCE		MOHD.ISHRAFIL ANSARI(P),		9910558377	DELHICARESYSTEM@GMAIL.COM	11-08-2025
			ROOM NO 208	COMMERCIAL	18-08-2025	CS (COMM)/503/2025	SUMAN PURI VS YOGESH KUMAR SHARMA		DISHANT SHARMA(P),		9971463025	DISHANTSHARMA01@YAHOO.CO.IN	18-08-2025
			ROOM NO 208	COMMERCIAL	19-08-2025	CS (COMM)/508/2025	RAJ KUMAR GUPTA VS SUMIT GUPTA		SIDHANT DHINGRA AND ASSOCIATES(P)		9650677902	SIDHANTDHINGRA@ADVOCATESIDHANT	19-08-2025
			ROOM NO 208	COMMERCIAL	19-08-2025	CS (COMM)/507/2025	UMESH MALIK VS PARSVNATH DEVELOPERS LIMITED AND ORS		KAPIL MALIK(P),		9811484409	KMALIK@CONDUCTIVELEGAL.COM	19-08-2025
			ROOM NO 208	COMMERCIAL	12-08-2025	CS (COMM)/496/2025	DEEPAK KUMAR AND ANR VS SUMIT KAUSHIK AND ANR		HABIBUR REHMAN		9811238759	REHMANADV@GMAIL.COM	12-08-2025
			ROOM NO 208	COMMERCIAL	20-08-2025	CS (COMM)/511/2025	JAI BHAWANI TRADING VS MANISH KUMAR		NEELAM MALIK(P),		7303296156	NEELAM.MALIK8512@GMAIL.COM	20-08-2025
			ROOM NO 208	COMMERCIAL	20-08-2025	CS (COMM)/510/2025	JAI BHAWANI TRADING VS MANISH MANTRI		NEELAM MALIK(P),		7303296156	NEELAM.MALIK8512@GMAIL.COM	20-08-2025
			ROOM NO 208	COMMERCIAL	20-08-2025	CS (COMM)/509/2025	STATE BANK OF INDIA VS VISHAL AND ANR		JEEWAN PARKASH GUPTA(P),		9810099243	JPGADVOCATE@GMAIL.COM	20-08-2025
			ROOM NO 208	COMMERCIAL	21-08-2025	CS (COMM)/514/2025	BANK OF BARODA VS NEHA RAWAL ALIAS NEHA SINGH		UMESH JOSHI(P),		9910568669	ADVUMESHJOSHI@GMAIL.COM	21-08-2025
			ROOM NO 208	COMMERCIAL	22-08-2025	CS (COMM)/517/2025	RISHI BALI AND ANR VS MAANAS GOYAL AND ANR		NAGENDRA PRATAP SINGH(P),		8510005604	NPSINGHANDASSOCIATES@GMAIL.COM	22-08-2025

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			ROOM NO 208	COMMERCIAL	22-08-2025	CS (COMM)/518/2025	STATE BANK OF INDIA VS NAVRATAN MAL BAFNA PROPRIETOR OF NAMAN GARMENTS	SUCHITA DIXIT(P),	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	22-08-2025
			ROOM NO 208	COMMERCIAL	25-08-2025	CS (COMM)/520/2025	UNION BANK OF INDIA VS MOHIT SOORMA PROP SHALIMAR JOD	KAMALJIT SINGH RANOT(P),	9890410729	KAMALJITSINGH RANOT@GMAIL.COM	25-08-2025
			ROOM NO 208	COMMERCIAL	29-08-2025	CS (COMM)/525/2025	VANDANA BANSAL VS BOOKING JINI PRIVATE LIMITED	SANTANU KANUNGO(P),	9810688245	SANTANUKANUNGO ADV@GMAIL.COM	29-08-2025
			ROOM NO 208	COMMERCIAL	29-08-2025	CS (COMM)/524/2025	NAMAN JAIN VS IBRAN	PIYUSH KATYAL(P),	8700925528	PIYUSHKATYAL98@GMAIL.COM	29-08-2025
			ROOM NO 208	COMMERCIAL	29.08.2025	CS COMM 526/2025	DELI BREEZE MEDIA VS FLYFAAST AVATION PVT LTED	SANTOSH KUMAR SINGH	9267972567	ADVOCATESKSINGH@GMAIL.COM	29.08.2025
			ROOM NO 208	COMMERCIAL	02-08-2025	EXECUTION (COMM)/164/2025	ROHIT DUA VS DEEPAK PARWAL	ADITYA JAIN(P),	8383953944	JAIN.ADITYARAJ@YAHOO.COM	02-08-2025
			ROOM NO 208	COMMERCIAL	02-08-2025	EXECUTION (COMM)/163/2025	RAKESH KUMAR JAIN VS M/S NAVRANG DRESSES	ADITYA JAIN(P),	8383953944	JAIN.ADITYARAJ@YAHOO.COM	02-08-2025
			ROOM NO 208	COMMERCIAL	08-08-2025	EXECUTION (COMM)/170/2025	SARAOGI SUPER SALES PVT LTD VS ARUN KUMAR KESHARI	VARUN BEDI(P),	8285672608	ADVOCATEVARUN BEDI@GMAIL.COM	08-08-2025
			ROOM NO 208	COMMERCIAL	08-08-2025	EXECUTION (COMM)/169/2025	SARAOGI SUPER SALES PVT LTD VS MUKIESH SETHI	VARUN BEDI(P),	8285672608	ADVOCATEVARUN BEDI@GMAIL.COM	08-08-2025
			ROOM NO 208	COMMERCIAL	14-08-2025	EXECUTION (COMM)/174/2025	SARAOGI SUPER SALES PVT LTD VS M/S STOPS SHOP	VARUN BEDI(P),	8285672608	ADVOCATEVARUN BEDI@GMAIL.COM	14-08-2025
			ROOM NO 208	COMMERCIAL	14-08-2025	EX - AWARD BY ARB/17/2025	KOTAK MAHINDRA BANK LTD VS SEEMA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.CO.IN	14-08-2025
			ROOM NO 208	COMMERCIAL	19-08-2025	EXECUTION (COMM)/181/2025	NAMO DEV DEVUM PARSHVANTHAM VS RU SINGH AND GRANSONS APPARELS PRIVATE LIMITED	VINEET HANS(P),	9811268978	HANSVINEET@YAHOO.CO.IN	19-08-2025
			ROOM NO 208	COMMERCIAL	19-08-2025	EXECUTION (COMM)/182/2025	SH SAURABH JAIN VS R U SINGH AND GRANSONS APPARELS PVT LTD	VINEET HANS(P),	9811268978	HANSVINEET@YAHOO.CO.IN	19-08-2025

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			ROOM NO 208	COMMERCIAL	18-08-2025	EXECUTION (COMM)/176/2025	SARAOGI SUPER SALES PVT LTD VS SANJAY PRASAD	VARUN BEDI(P),	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	18-08-2025
			ROOM NO 208	COMMERCIAL	18-08-2025	EXECUTION (COMM)/175/2025	SARAOGI SUPER SALES PVT LTD VS AMRIT CHAUDHARY	VARUN BEDI(P),	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	18-08-2025
			ROOM NO 208	COMMERCIAL	18-08-2025	EX - AWARD BY ARB/19/2025	KOTAK MAHINDRA BANK LTD VS YUVRAJ LOGISTICS	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.CO.IN	18-08-2025
			ROOM NO 208	COMMERCIAL	18-08-2025	EX - AWARD BY ARB/18/2025	KOTAK MAHINDRA BANK LTD VS YUVRAJ LOGISTICS	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.CO.IN	18-08-2025
			ROOM NO 208	COMMERCIAL	19-08-2025	EX - AWARD BY ARB/23/2025	KOTAK MAHINDRA BANK VS NARENDER KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.CO.IN	19-08-2025
			ROOM NO 208	COMMERCIAL	18-08-2025	OMP (COMM)/79/2025	(I)PIRAMAL FINANCE LIMITED VS SHOBHIT KUMAR	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	18-08-2025
			ROOM NO 208	COMMERCIAL	18-08-2025	OMP (COMM)/78/2025	(I)PIRAMAL FINANCE LIMITED VS JITENDRA PARMAR	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	18-08-2025
			ROOM NO 208	COMMERCIAL	11-08-2025	EXECUTION (COMM.)/172/2025	SARAOGI SUPER SALES PVT LTD VS NITISH KUMAR	VARUN BEDI(P),	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	11-08-2025
			ROOM NO 208	COMMERCIAL	25-08-2025	EXECUTION (COMM)/185/2025	M/S CAMEO OVERSEAS VS THE GLOBAL - VIMMIGRAATION ANDORS	INDER BIR SINGH	9868278800	INDERUPPAL14@GMAIL.COM	25-08-2025
			ROOM NO 208	COMMERCIAL	26-08-2025	EX - AWARD BY ARB/26/2025	KOTAK MAHINDRA PRIME LTD VS JOSHI S	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	26-08-2025
			ROOM NO 208	COMMERCIAL	27-08-2025	EX - AWARD BY ARB/27/2025	SUNDARAM FINANCE LTD VS YADAVENDER SINGH	NITIN MEHTA(P),	9773667288	ADVOCATE.MEHTAASSOCIATEo9@GMAIL.COM	27-08-2025
			ROOM NO 208	COMMERCIAL	28-08-2025	EXECUTION (COMM)/188/2025	ANIL KUMAR SENIOR CITIZEN VS MAYASHEEL RETAIL INDIA LIMITED	INDERJEET SINGH(P),	9818357878	INDER.LAWYER@GMAIL.COM	28-08-2025
			ROOM NO 208	COMMERCIAL	30-08-2025	EXECUTION (COMM)/190/2025	ANIL PITTI VS RAJEEV CHOUHAN	KUSHAGRA BANSAL(P),	9999448797	KUSHAGRABANSAL@AKAASSOCIATES.ORG.IN	30-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			ROOM NO 208	COMMERCIAL	29.08.2025	EXECUTION (COMM)/189/2025	ANIL PITTI VS SUMAN JAIN	KUSHAGRA BANSAL(P),	9999448797	KUSHAGRABANSAL@AKAASSOCIATES.ORG.IN	29.08.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHADARA			CS(COMM) 471/2025	02.08.2025	CANARA BANK VS VIPI SINGH	ANUJ AGGARWAL	9999490798	ADVOCATEANUJAGGARWAL@YAHOO.COM	30.07.2025
					EX(COMM) 162/2025	02.08.2025	RAHN CONSTRUCTIONS PVT LTD VS KAPIL MITTAL	RAHUL MALHOTRA	9899218215	RAHULSSMALHOTRA@GMAIL.COM	02.08.2025
					CS(COMM) 470/2025	02.08.2025	RAKESH KUMAR AGGARWAL VS PREM PRINTERS & ANR.	PAWAN KUMAR	9810825753	ADVOCATEPKUMAR@GMAIL.COM	27.05.2025
					CS(COMM) 477/2025	04.08.2025	GURINDER SINGH VS M/S NOBLEN K RATHI ENTERPRISES		9811263109	NKRATHIADV@YAHOO.COM	02.08.2025
					CS(COMM) 478/2025	04.08.2025	M/S BANSAL ENTERPRISES VS M/S YORK'S PHARMA & ORS	SATUL SAHI	9873355153	ATULSAHI@LIVE.COM	01.08.2025
					CS(COMM) 479/2025	04.08.2025	BANK OF BARODA VS RAJ	SANJEET KUMAR SINGH	9868588173	SANJEETADVO@YAHOO.CO.IN	01.08.2025
					EX(COMM) 167/25	07.08.2025	M/S KANHA PACKAGING PVT LTD VS M/S STAR ENGINEERING WORKS PVT LTD	SHAHZEB AHMED	9911150016	OFFICE@ACECHAMBERS.IN	05.08.2025
					CS(COMM) 488/2025	07.08.2025	SANJAY KUMAR GAUR PROP OF M/S GAUR DISTRIBUTORS VS J K KASHYAP CEMENTS LTD	TARUN KASHYAP	9560052480	TUSHAR.PURDHIR@JKCEMENT.COM	04.08.2025
					CS(COMM) 491/2025	07.08.2025	ABDUL MAJID VS GAURAV KUMAR DHINGRA	KALI CHARAN	9312046393	ADV.KALICHARAN93@GMAIL.COM	06.08.2025
					EX(COMM) 168/2025	07.08.2025	AMIT CREATION VS JCR FASHION RETAIL PVT LTD	VIJAY PAL SINGH	8882525642	ADV.VIJAYRAJPUT@GMAIL.COM	07.08.2025
					CS(COMM) 489/2025	07.08.2025	M/S SHAILENDER SINGH CONSTRUCTIONS VS M/S MUNICIPAL CORPORATION OF DELHI	R L GAUTAM	8506000655	RIGGAUTAM@GMAIL.COM	05.08.2025
					CS(COMM) 490/2025	07.08.2025	M/S SHAILENDER SINGH CONSTRUCTIONS VS M/S MUNICIPAL CORPORATION OF DELHI	R L GAUTAM	8506000655	RIGGAUTAM@GMAIL.COM	05.08.2025

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					CS(COMM) 492/2025	08.08.2025	V P INDUSTRIES VS VAIDIK ELECTRONICS	VIRENDER SINGH PANWAR	9811241972	VSPANWAR.ASSOCIATES@GMAIL.COM	07.08.2025
					CS(COMM) 493/2025	11.08.2025	HARISH VERMA VS NEETU RATHORE	DEEPAK SHARMA	9891414143	RAJATTANWAR33@GMAIL.COM	06.08.2025
					EX(COMM) 171/2025	11.08.2025	ANMOL FINANCIAL SERVICES LTD VS GURCHARAN SINGH	J K YADAV	999985157	JKYADAVADV@GMAIL.COM	07.08.2025
					CS(COMM) 495/2025	12.08.2025	NEERAJ KUMAR JAIN VS M/S JAIDAYAL PAPER PVT LTD & ORS	PRAVEEN KUMAR GARG	9811141796	PARVEENGARGOFFICIAL@GMAIL.COM	07.08.2025
					CS(COMM) 497/2025	13.08.2025	MUKESH KUMAR MAHAJAN VS SANJAY NIGAM	MANOJ LOOMBA	9811958663	ADVMLOOMBA.DHC@GMAIL.COM	11.08.2025
					CS(COMM) 500/2025	14.08.2025	BANK OF BARODA VS MR MICHAEL	GEETANJALI SHARMA	8447833470	ADVOCATE.134@GMAIL.COM	12.08.2025
					CS(COMM) 501/2025	14.08.2025	BANK OF BARODA VS MRS SUNITA	GEETANJALI SHARMA	8447833470	ADVOCATE.134@GMAIL.COM	12.08.2025
					EX(COMM) 173/2025	14.08.2025	SHRI GAGAN BHASIN VS LAJ EXPORTS LTD	SUDHIR KUMAR SUKHIJA	9312271242	SUDHIR_SUKHIJA@YAHOO.COM	05.08.2025
					CS(COMM) 502/2025	18.08.2025	NARESH KUMAR SHRIVASTAV VS PRASHANT KUMAR GUPTA	K. SRIVASTAVA	9811062684	KISHORE.SRIVAS@GMAIL.COM	14.08.2025
					OMPI (COMM) 80/2025	18.08.2025	PIRAMAL FINANCE LTD VS NISHAN SINGH & ORS	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	14.08.2025
					CS(COMM) 506/2025	19.08.2025	CCPL DEVELOPERS PVT LTD VS SHAILESH SHARMA & ANR	ARJUN SAWHNEY	9899810111	MAIL@ARJUNSAWHNEY.IN	14.08.2025
					EX AWARD 25/25	21.08.2025	M/S KISETSV SAISAON FINANCE INDIA PVT LTD VS M/S SWASTIK ENTERPRISES	VIDUR SIKKA	9564587415	VIDURSIKKAADV@GMAIL.COM	13.08.2025
					MISC DJ 757/2025	23.08.2025	M/S VELOCITY ENGINEERS VS M/S MAHESH WINDING WIRES	SANKET RANJAN	9971055101	MRINAL@MHVLEGAL.CO.IN	02.08.2025

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					EX (COMM) 184/2025	25.08.2025	MAHEEKA INDUSTRIES LLP VS JVRTADERS		SWADESH MAHABIR BANSAL	9899848679	SWADESHBANSAL73804@GMAIL.COM	22.08.2025
					EX(COMM) 186/2025	27.08.2025	SAVITA BATRA VS ADESH KUMAR		MOHD. ZAHID	9811750070	ZAHID9811750070@GMAIL.COM	25.08.2025
					CS(COMM) 523/2025	27.08.2025	RAHUL GUPTA VS ATUL		ROHIT KUMAR JOSHI	9911445112	PCSHARMA771@GMAIL.COM	25.08.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. NO. 304	COMMERCIAL	CS (COMM)/469/2025		CCPL DEVELOPERS PVT. LTD VS SHAILESH SHARMA & ANR.		ARJUN SAWHNEY	9899810111	mail@arjunsawhney.com	01.08.2025
				COMMERCIAL	MISC. DJ/ 695/2025		M/S PARTH RISHABH BOOKSELLERS AND DISTRIBUTORS VS CENTRAL UNIVERSITY			9654183226	shivansh.32@gmail.com	02.08.2025
				COMMERCIAL	CS (COMM)/472/2025		BANK OF BARODA VS PURNIMA SHARMA PROP OF M/S BALAJI ENTERPRISES		UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	02.08.2025
				COMMERCIAL	CS (COMM)/481/2025		M/S BANSAL ENTERPRISES VS M/S VINAY PHARMA & ORS.		ATUL SAHI/ AMIT RANA	9873355153	atulsahi@live.com	04.08.2025
				COMMERCIAL	OMP (COMM) / 09/2025		MANOJ BANSAL VS M/S SBI CARDS AND PAYMENT SERVICES LIMITED & ANR.		DARSH BANSAL	9599999635	darsh.bansal@ymail.com	04.08.2025
				COMMERCIAL	EX AWARD ARB. 16/2025		AXIS BANK LTD VS JAVED KHAN					12.08.2025
				COMMERCIAL	MISC. DJ/ 717/2025		M/S BCL SECURE PREMISES PVT LTD. VS. M/S LOTUS MAINTENANCE PVT.		BHARAT BAGGA	9899584189		13.08.2025
				COMMERCIAL	MISC. DJ/ 722/2025		M/S STARCOS METAPLAST PVT. LTD. VS M/S SHELLZ INDIA PVT LTD.		S.B. CHATURVEDI	9810315576		14.08.2025
				COMMERCIAL	ARB. A(COMM) 01/2025		MAHENDRA PAL SINGH VS DELHI STATE INDUSTRIAL & INFRASTRUCTURE		NATASHA SYAL	8860425001	natashasyaloffice@gmail.com	14.08.2025
				COMMERCIAL	EX AWARD ARB. 22/2025		KOTAK MAHINDRA BANK LTD VS SUBHASH SINGH		MAYANK MAHAJAN	9873347330		18.08.2025

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				COMMERCIAL	EX AWARD ARB. 21/2025		KOTAK MAHINDRA BANK LTD VS YUVRAJ LOGISTICS & ANR MAYANK MAHAJAN		9873347330	-		18.08.2025
				COMMERCIAL	EX AWARD ARB. 20/2025		KOTAK MAHINDRA BANK LTD VS YUVRAJ LOGISTICS & ANR MAYANK MAHAJAN		9873347330	-		18.08.2025
				COMMERCIAL	CS (COMM) 504/2025		SHAILENDER SINGH R.L GAUTAM CONSTRUCTION VS M.C.D		8506000655	rlggautam@gmail.com		18.08.2025
				COMMERCIAL	CS (COMM) 505/2025		SHAILENDER SINGH R.L GAUTAM CONSTRUCTION VS M.C.D		8506000655	rlggautam@gmail.com		18.08.2025
				COMMERCIAL	CS (COMM) 512/2025		RAMESH KUMAR VICTORY ASSOCIATES PROPRIETOR OF M/S ISHA TRADER VS SANGITA DEVI		9810815307	vineet.legal@gmail.com		20.08.2025
				COMMERCIAL	EX (COMM) 183/2025		AKHTAR ALI VS SHAYMLALAGGARWAL AND ANR. FAIMUDDIN & ASSOCIATES		9953290147	faim321@gmail.com		22.08.2025
				COMMERCIAL	CS (COMM) 519/2025		SHIV KUMAR VS M/S A.S.S.S ENTERPRISES MANOHAR NAAGAR		9891836646	-		22.08.2025
				COMMERCIAL	CS (COMM) 521/2025		MR. VISHAL JAIN V/S MR. KUNAL MATHUR SAMIT KUMAR		8287291669	amit45518@gmail.com		25.08.2025
				COMMERCIAL	CS (COMM) 522/2025		SMT. PADMA DEVI PROP OF M/S PRINTEX INDIA VS M/S BACCHUS GAURAV KOCHAR					26.08.2025
				COMMERCIAL	OMP (COMM) / 10/2025		GODAVARI GAS PVT LTD. VS M/S CREATIVE ENTREPRENEURS LLP VIKAS JAIN		9811066963	vikas12527@gmail.com		27.08.2025
				COMMERCIAL	OMP (COMM) / 09/2025		GODAVARI GAS PVT LTD. VS M/S CREATIVE ENTREPRENEURS LLP VIKAS JAIN		9811066963	vikas12527@gmail.com		27.08.2025
				COMMERCIAL	CS (COMM) 527/2025		BANK OF BARODA VS MANTHAN KAUSHIK AND ANR. SUMESH JOSHI		9910568669	advumeshjoshi@gmail.com		29.08.2025
				COMMERCIAL	CS (COMM)/528/2025		SUKHDEEP SINGH VS ASHA RANI R.L.SHARMA		9891206567	ADVOCATE.RADHEYLALSHARMA@GMAIL.COM		30.08.2025

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43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	CIVIL	CS (COMM)/575/2025	04-08-2025	SURINDER KUMAR VS KAPIL WADWA	SOMESH OBEROI(P),	9999977240		24-11-2025
					CS (COMM)/567/2025	02-08-2025	AMIT BANSAL VS PREM CHAND AGGARWAL	AJAY KASHYAP(P),	7982592275	LEGAL@CREDIBLE LEGALSOLUTIONS.COM	15-10-2025
					CS (COMM)/566/2025	02-08-2025	VIVEK SHARMA VS M/S ROHIT PATHWAYS RETAILS PRIVATE LTD	ROHIT SHARMA(P),	9990999455	AVDESHRS@GMAIL.COM	09-10-2025
					CS (COMM)/565/2025	02-08-2025	WILLETT COMMUNICATIONS VS NEW QUALITY ELCECTRONICS	AMANPREET SINGH(P),	9891845353	WSLEGALSOLUTIONS@GMAIL.COM	10-10-2025
					CS (COMM)/573/2025	04-08-2025	SUMAN PRAJAPAT VS MSSANTOSH YOGIRAJ PROMOTERS PRIVATE LTD	SANTOSH KUMAR(P),	8287438767	ADVOCATEVIKAS6143@GMAIL.COM	17-09-2025
					CS (COMM)/574/2025	04-08-2025	KAPIL DEV AGGARWAL VS RAKESH KUMAR SHARMA	AJIT NAIR(P),	9811733315	AJITNAIRADV18@GMAIL.COM	17-09-2025
					CS (COMM)/579/2025	05-08-2025	CRESTA FOOTWEAR INDUSTRIES VS MALTI DEVI	BHUVNESHWAR(P),	9999105724	ANIMESH1022@GMAIL.COM	04-10-2025
					CS (COMM)/580/2025	05-08-2025	PUNJAB NATIONAL BANK VS BABLU	PARAS AGGARWAL(P),	9810600656	PARASAGGARWALADVR@GRMAIL.COM	17-02-2026
					CS (COMM)/585/2025	07-08-2025	SH GURVINDER SINGH RANDHAWA VS WALL KRAFT	AKASH DEEP(P),	9811433605	BHUPINDERMEHTANI4@GMAIL.COM	04-09-2025
					CS (COMM)/584/2025	07-08-2025	ASHWANI KUMAR GUPTA VS PARVEEN GOEL	SEEMA GUPTA(P),	9968722450	ADV.SEEMAGUPTA2018@GMAIL.COM	05-03-2026
					CS (COMM)/592/2025	11-08-2025	SPARSH POLYMER VS BSA ENTERPRISES	HITESH CHHABRA(P),	9911569395	PURIES_1@YAHOO.CO.IN	10-10-2025
					CS (COMM)/593/2025	11-08-2025	NEHA CHAWLA VS HDFC ERGO GENERAL INSURANCE COMPANY LTD	PRAVESH DABAS(P),	9911774445	DABASPRAVESH@GMAIL.COM	08-09-2025
					CS (COMM)/598/2025	19-08-2025	M/S RSPL LTD VS RAJESH VATTAMWAR TRADERS	ANIL KUMAR SAHU(P),	9810134793	ALLPCARE@GMAIL.COM	25-09-2025

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					CS (COMM)/601/2025	20-08-2025	HARISH KUMAR VS AMIT OBEROI	BANKE BIHARI SHARMA(P),	7982683852	ADVOCATEKESHAV KAMRA@GMAIL.COM	20-09-2025
					CS (COMM)/602/2025	21-08-2025	SHREYANSH TRADING COMPANY VS THE 3 ARROWS NIRMAN PVT LTD	VIBHU JAIN(P),	9817536602	ADMIN@VJLAWOFFICE.IN	06-09-2025
					CS (COMM)/603/2025	21-08-2025	FEX FOUNDRY ALLOYS PVT LTD VS SAMARENDU RAJ	UDIT GUPTA(P),	9811729037	OFFICE.MERAKILEGAL@GMAIL.COM	11-11-2025
					CS (COMM)/609/2025	25-08-2025	SHWETA SINHA VS IIFL FINANCE LTD	PRAVESH DABAS(P),	9911774445	DABASPRAVESH@GMAIL.COM	25-10-2025
					CS (COMM)/608/2025	25-08-2025	IDBI BANK LTD VS RAMPREET SAHNI	VIVEK KUMAR(P),	9811867703	KUMARVIVEKADV@GMAIL.COM	25-10-2025
					CS (COMM)/610/2025	26-08-2025	MARC SALON AND BEAUTY EQUIPMENTS PVT LTD VS M/S MAN MADE SALON FURNITURE AND ANR	JAYANT KUMAR(P),	654425878	AYANTKUMARR@GMAIL.COM	25-09-2025
					CS (COMM)/615/2025	29-08-2025	CANARA BANK VS M/S SOLOMON INDUSTRIES	VARUN MITTAL(P),	9953062629	VM@VKMLEGAL.COM	13-09-2025
					CS (COMM)/613/2025	29-08-2025	YASHWANT JAIN VS HEMANT KUMAR GOYAL	MOHIT SHARMA(P),	7869279052	IPLITIGATIONDELHI@GMAIL.COM	10-09-2025
					CS (COMM)/614/2025	29-08-2025	SHRI MUNNAN VS SHRI YOGESH SHARMA	YOGRAJ GULLAIYA(P),	9811132049	ADVOCATEYOGRAJ.GULLAIYA@GMAIL.COM	13-09-2025

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44	SH.VINOD YADAV	NORTH-WEST	205	CIVIL	CS(COMM.)/568/25	02.08.25	TRIMURTI WALL CARE PRODUCTS (P) LTD. VS. M/S LALIT CEMENT AGENCY & BUILDING MATERIAL		PARDEEP KUMAR	9213244905	PSAINIADVOCATE@GMAIL.COM	31.07.25
					CS(COMM.)/569/25	02.08.25	SUBH LAXMI STEELS HUF VS. GOPAL ACHARYA		ABHISHEK SHRIVASTAV	9910172350	LAWYERABHISHEKSHRIVASTAV@GMAIL.COM	29.07.25
					CS(COMM.)/570/25	02.08.25	ASHIRVAD PIPES (P) LTD. VS. ADVANCE (I) PLASTICS INDUSTRIES		GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	29.07.25
					CS(COMM.)/571/25	02.08.25	SANDEEP VIG HUF VS. SANJAY GOEL		MONIKA SHARMA	9911393913	MONIKASHARMAADVOCATE@GMAIL.COM	29.07.25
					CS(COMM.)/572/25	02.08.25	RUCHI GARG VS. M/S PUSHPENDRA HATCHERY & ORS.		SASHISH CHAUHAN & KUSHAGRA BANSAL	9999468603	ASHISHCHAUHAN@AKASSOCIATES.ORG.IN	21.04.25
					CS(COMM.)/576/25	04.08.25	SARITA SHARMA VS. MAN MOHAN		SANJEEV CHAUHAN & ASSOCIATES	9810232810	SANJEEVPALLA@GMAIL.COM	01.08.25
					CS(COMM.)/577/25	04.08.25	HARYANA PLASTIC VS. NARENDER SHARMA		SATYAKI LEGAL	7982272154	AMANDURGA.ADV@GMAIL.COM	07.07.25
					CS(COMM.)/578/25	04.08.25	CENTURY PLASTIC INDUSTRIES VS. SHRI RAM ENTERPRISES		AJAY SAHNI	9811118700	AJAYSAHNI@ASAHNI.CO	02.08.25
					CS(COMM.)/581/25	05.08.25	MURTI UDYOG LTD. VS. PRAVEEN RAJGARHIA		S.S MITTAL & ASSOCIATES	9811030258	SSMITTAL.ASSOCIATES@GMAIL.COM	01.08.25
					CS(COMM.)/582/25	05.08.25	PATANJALI FOOD LTD. VS. ANKIT KR. JINDAL		SUDARSHAN KR. BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN	02.08.25
					CS(COMM.)/583/25	06.08.25	SHRI GIRIRAJ JI PLASTIC VS. NEERAJ JAIN		AJEET KR. SAHI & GAURAV KAUSHIK	888220733	ADVOCATE.AJEET.SHAHI08@GMAIL.COM	05.08.25
					CS(COMM.)/586/25	07.08.25	SUPER PLASTICS VS. M/S SHREE KANHA ENTERPRISES		AMIT KR. THAKUR	9811887644	AMITKUMARTHAKUR@GMAIL.COM	05.08.25
					CS(COMM.)/587/25	07.08.25	SACHIN GANDOTRA VS. TATA AIG GENERAL INSURANCE CO. LTD.		RAJEEV KAPOOR	9811116256	RKANDCOLEGALSERVICES@GMAIL.COM	04.08.25

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					CS(COMM.)/588/25	07.08.25	RAJESH NAMA BANSIWALA VS. ASHOK KR. TANWANI	MANOJ SINGH	9811078574	1968SINGH@GMAIL.COM	05.08.25
					CS(COMM.)/589/25	07.08.25	NITESH KR. VS. THE NEW INDIA ASSURANCE CO. LTD.	RAHUL DABAS	9811963100	ADVOCATERAHULDABAS@GMAIL.COM	06.08.25
					CS(COMM.)/590/25	07.08.25	CRESTA FOOTWEAR INDUSTRIES VS. ANANTHASUBRAHMAYAM NARA	ANIMESH GOEL	9999105724	ANIMESH1022@GMAIL.COM	29.07.25
					CS(COMM.)/591/25	08.08.25	SUBH LAXMI STEELS HUF VS. MAMTA ACHARYA	ABHISHEK SHRIVASTAV	9910172350	LAWYERABHISHEKSHRIVASTAV@GMAIL.COM	06.08.25
					CS(COMM.)/594/25	11.08.25	MAHADAV VIVITEX (P) LTD. VS. SIDDH SHREE POLYRES LLP	SATISH PRAKASH GUPTA	7042198312	INFO@CENTURYLAWFIRM.IN	08.08.25
					CS(COMM.)/595/25	13.08.25	SAURABH GUPTA VS. ASHVINI KR. AGGARWAL	NEGI ASSOCIATES	9999029218	SHAILNEGI1984@GMAIL.COM	08.08.25
					CS(COMM.)/596/25	14.08.25	Q-FACTOR FINANCE & INVESTMENTS (P) LTD. VS. MUKUL	J.S JAISWAL	9818085460	JAISWAL1512@GMAIL.COM	31.07.25
					CS(COMM.)/597/25	14.08.25	Q-FACTOR FINANCE & INVESTMENTS (P) LTD. VS. GAURAV KOHLI	J.S JAISWAL	9818085460	JAISWAL1512@GMAIL.COM	31.07.25
					CS(COMM.)/599/25	19.08.25	TEEJET TECHNOLOGIES VS. AADHAR GREEN SOLUTIONS	KANTI MOHAN RUSTAGI	7827641921	LITIGATION.PA@PANTANJALIASSOCIATES.COM	12.08.25
					CS(COMM.)/600/25	19.08.25	SPRAYING SYSTEM INDIA (P) LTD. VS. AADHAAR GREEN SOLUTIONS	KANTI MOHAN RUSTAGI	7827641921	LITIGATION.PA@PANTANJALIASSOCIATES.COM	12.08.25
					CS(COMM.)/604/25	21.08.25	SCOOTSY LOGISTICS (P) LTD. VS. GOURAV AGGARWAL	HARSH KAUSHIK	9773968878	HARSHKAUSHIKOFFICE@GMAIL.COM	19.08.25
					CS(COMM.)/605/25	21.08.25	CENTURY PLASTIC INDUSTRIES VS. SHREE LAKHMI CHAND ENGINEERING WORKS	DINESH JATWANI	7767037213	DIVYASINGHLAWOFFICE@GMAIL.COM	19.08.25
					CS(COMM.)/606/25	22.08.25	MADHAV KRG LTD. VS. SATINDER KAUR	SURINDER SINGH	9311325398	SURINDERSG1@GMAIL.COM	20.08.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS(COMM.)/607/25	22.08.25	SBI VS. PRADEEP CHHIKARA	A.K RAUT & ASSOCIATES	9999132159	AKROUTADVOCATE@GMAIL.COM	11.08.25
					COUNTER CLAIM/2/25	27.08.25	BINOD KUMAR VS. RAJU KUMAR				
					CS(COMM.)/611/25	27.08.25	M/S MITTAL SAFETY WORKS VS. MOHD. IQBAL	Sriballabh@gm	9650300173	SRIBALLABH@GMAIL.COM	20.08.25
					CS(COMM.)/612/25	27.08.25	ANIL KUMAR VS. BALRAJ SINGH	S.N SHUKLA	8588853448	ADVSNSHUKLA80@GMAIL.COM	18.08.25
					CS(COMM.)/616/25	30.08.25	VIKASH CHEMICALS VS. ZESTURE HEALTH CARE	AJIT KR. ASSOCIATES	9910093007	ADAJITKR@GMAIL.COM	25.08.25
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	110	CIVIL	EX.COMM - AWARD BY ARB.COMM/25/2025	01-08-2025	M/S KOTAK MAHINDRA BANK LTD. VS MADHU	ADVOCATE- ABHAYENDRA RAI	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/257/2025	01-08-2025	KOTAK MAHINDRA BANK LTD. VS VANDANABAI SHANTILAL PAWAR	ADVOCATE- ARUN KUMAR SHARMA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/258/2025	01-08-2025	KOTAK MAHINDRA BANK LTD. VS MANGESH VIJAYSING CHAVHAN	ADVOCATE- ARUN KUMAR SHARMA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/259/2025	01-08-2025	KOTAK MAHINDRA BANK LTD. VS SWAPNIL ASHOKRAO BADRKE	ADVOCATE- ARUN KUMAR SHARMA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/538/2025	01-08-2025	SACHIN PROP M/S SHREE BANKE BIHARI TRADING VS UNIBIC FOODS INDIA PVT LTD	ADVOCATE-JAWAHAR CHAWLA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL
					CS (COMM.)/539/2025	01-08-2025	RAMPAL MATHUR VS EMARK ENERGISERS PVT LTD.	ADVOCATE-YUVRAJ SETH	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL
					CS (COMM.)/540/2025	01-08-2025	AJAY BAJAJ PROPRIETOR OF S K PRINT PROCESS VS GANGA RAM PRAKASHAN REG PROPRIETORSHIP FIRM	ADVOCATE-SURJEET MALHOTRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL
					MISC DJ/1233/2025	01-08-2025	S R GOYAL POLYMERS THROUGH ITS PROP RAMAN GOYAL VS SHREE BALAJI LAMINATION THROUGH ITS PROP MRS ANJALI AGGARWAL	ADVOCATE-JAGJIT	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL
					CS (COMM.)/542/2025	02-08-2025	THE SUPREME INDUSTRIES LTD VS AJIT JAIN	ADVOCATE-GAUTAM BHASIN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL
					CS (COMM.)/543/2025	02-08-2025	KIWI COSMETICS CORPORATION VS MEDI SAKSHI LIFE SCIENCE	ADVOCATE-SANJEEV GUPTA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL
					CS (COMM.)/544/2025	02-08-2025	RELIABLE LIFE SAVING PHARMACEUTICALS VS MEDI SAKSHI LIFE SCIENCE	ADVOCATE-SANJEEV GUPTA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EXECUTION (COMM.)/177/2025	04-08-2025	M/S SHAKTI TRADING COMPANY VS M/S SHELLZ INDIA PVT. LTD.	ADVOCATE-PANKAJ KUMAR VERMA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EXECUTION (COMM.)/178/2025	04-08-2025	IDBI BANK LTD VS PANKAJ SHARMA	ADVOCATE-VIVEK KUMAR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/261/2025	04-08-2025	SHRIRAM FINANCE LIMITED VS RAKESH	ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/262/2025	04-08-2025	KOTAK MAHINDRA BANK LTD. VS SUNANNDBAI VASANTRAO PATIL	ADVOCATE-ARUN KUMAR SHARMA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/264/2025	04-08-2025	KOTAK MAHINDRA BANK LTD. VS GOPAL SURESHRAO NANDANE	ADVOCATE-ARUN KUMAR SHARMA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/265/2025	04-08-2025	KOTAK MAHINDRA BANK LTD. VS MANAS KAILAS AHIRE	ADVOCATE-ARUN KUMAR SHARMA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/546/2025	04-08-2025	M/S PUNJAB NATIONAL BANK VS RANJIT SINGH	ADVOCATE-PARAS AGGARWAL	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EXECUTION (COMM.)/179/2025	05-08-2025	M/S POWER CHEM PLAST LTD VS M/S SHREE BALAJI ENTERPRISES	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/266/2025	05-08-2025	SHRIRAM FINANCE LIMITED VS RAKESH	ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/551/2025	05-08-2025	UNION BANK OF INDIA VS NITISHA SANDILYA	ADVOCATE-DEEPA GUPTA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EX.COMM - AWARD BY ARB.COMM/26/2025	06-08-2025	KOTAK MAHINDRA BANK LTD. VS SHREE VENKATESHWARA CARGO EXPRESS	ADVOCATE-ABHAYENDRA RAI	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EX.COMM - AWARD BY ARB.COMM/27/2025	06-08-2025	M/S PARUL HANDICRAFTS PVT LTD VS UNITED INDIA INS. CO. LTD.	ADVOCATE-CHANDAN RAI CHAWLA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EXECUTION (COMM.)/185/2025	06-08-2025	VASU POLYMERS (INDIA) PVT. LTD. VS KRISHNA GOYAL	ADVOCATE- P RAJAN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/267/2025	06-08-2025	SHRIRAM FINANCE LIMITED VS RAKESH	ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EXECUTION (COMM.)/187/2025	07-08-2025	FRIENDS PUBLICITY SERVICE VS PARAMOUNT MISSION IAS	ADVOCATE-SHEETAL	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/552/2025	07-08-2025	M S SHIV POLYCOATERS PVT LTD THROUGH ITS AR VINOD KUMAR SINGH VS ANIL KUMAR GUPTA PROPRIETOR NEXGEN POLYMERS	ADVOCATE-ANKIT YADAV	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					MISC DJ/1267/2025	07-08-2025	M/S ARIHANT FOILS PVT LTD VS M/S G S FOILS	ADVOCATE-CHANDAN RAI CHAWLA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					MISC DJ/1268/2025	07-08-2025	M/S VARDHMAN FOILS VS M/S G S FOILS	ADVOCATE-CHANDAN RAI CHAWLA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (COMM.)/19/2025	08-08-2025	BRAHAM PRAKASH VS HDB FINANCIAL SERVICES LTD	ADVOCATE-VARUN JAIN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EX.COMM - AWARD BY ARB.COMM/29/2025	08-08-2025	KOTAK MAHINDRA BANK VS RINKU	ADVOCATE-ABHAYENDRA RAI	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EXECUTION (COMM.)/188/2025	08-08-2025	DALLO DEVI THROUGH HER SPANHOLDER BHUPENDER PAL VS RAHUL ATTRI	ADVOCATE-BHANU MOHAN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/270/2025	08-08-2025	SHRIRAM FINANCE LIMITED VS RAKESH	ADVOCATE- ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/271/2025	08-08-2025	TOYOTA FINANCE SERVICE INDIA LTD VS SUNANDA SURESH SHINDE	ADVOCATE- RAJESH JANGRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/272/2025	08-08-2025	TOYOTA FINANCE SERVICE INDIA LTD VS YOGESH PURUSHOTTM WADHAVE	ADVOCATE- RAJESH JANGRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/555/2025	08-08-2025	AP POLYPLASTS PVT LTD VS JCT LTD	ADVOCATE- NARESH KHANNA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/273/2025	11-08-2025	IDFC FIRST BANK VS RISHI PAL	ADVOCATE- NARESH KHANNA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/274/2025	11-08-2025	IDFC FIRST BANK LTD. VS MOHD IRFAN	ADVOCATE- NARESH KHANNA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/275/2025	11-08-2025	IDFC FIRST BANK VS ARVIND CHAUDHARY	ADVOCATE- NARESH KHANNA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/276/2025	11-08-2025	IDFC FIRST BANK VS RAJEEV KUMAR		ADVOCATE- NARESH KHANNA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EX.COMM - AWARD BY ARB.COMM/32/2025	12-08-2025	M/S KOTAK MAHINDRA BANK LTD. VS RINKU		ADVOCATE- ABHAYENDRA RAI	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EX.COMM - AWARD BY ARB.COMM/33/2025	12-08-2025	M/S MANAPPURAM FINANCE LTD VS ANOOP BALWAN		ADVOCATE- VIPIN PILLAI	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EXECUTION (COMM.)/189/2025	12-08-2025	YOGESH JAIN VS SAHIDA		ADVOCATE- RAKESH KUMAR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/278/2025	12-08-2025	SHRIRAM FINANCE LIMITED VS SHARWAN YADAV		ADVOCATE- ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/279/2025	12-08-2025	SHRIRAM FINANCE LTD. VS RAVINDER SINGH		ADVOCATE- ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/280/2025	12-08-2025	SHRIRAM FINANCE LTD. VS HEMANT		ADVOCATE- ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/281/2025	12-08-2025	SHRIRAM FINANCE LTD. VS RAKESH		ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/557/2025	12-08-2025	SHRI KRISHAN SHARMA PROPRIETOR M/S PEE INDUSTRIES VS M S KAMLADITYA CONSTRUCTION PVT LTD THROUGH ITS DIRECTOR		ADVOCATE-KASHOK KUMAR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					MISC DJ/1308/2025	12-08-2025	SHAGUN TRADERS VS JADEJA INDUSTRIES PVT LTD		ADVOCATE-AJIT SINGH	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					MISC DJ/1309/2025	12-08-2025	M/S SHIV FIBRES PVT LTD THROUGH ITS DIRECTOR AR MR PAWAN GOEL VS M/S DIAMOND PRINT N PACK PVT LTD		ADVOCATE-JAGRITI JAIN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (COMM.)/20/2025	13-08-2025	GOVT. OF NCT OF DELHI VS M/S AMIT CHAUDHARY GOVT CONTRACTOR		ADVOCATE-DEEPAK GAUR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EX.COMM - AWARD BY ARB.COMM/35/2025	13-08-2025	M/S KOTAK MAHINDRA BANK LTD. VS RAVINDER KUMAR		ADVOCATE-DEEPAK GAUR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/285/2025	13-08-2025	SHRIRAM FINANCE LIMITED VS AARIF		ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/286/2025	13-08-2025	SHRIRAM FINANCE LIMITED VS RAVINDER SINGH	ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/559/2025	13-08-2025	MR SANDEEP BANSAL PROP OF M/S AGLOW EXPORT HOUSE VS MAHESH KUMAR ALIAS MAHESH PATEL PROP OF M/S JAIMATA TRADERS	ADVOCATE-JAGRITI JAIN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/560/2025	13-08-2025	NIKE INNOVATE C.V. VS ASHOK KUMAR (UNKNOWN)	ADVOCATE-AASTHA SHARMA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					MISC DJ/1317/2025	13-08-2025	MUKHTAR AHMAD VS JAVID AHMED LONE	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EXECUTION (COMM.)/190/2025	14-08-2025	DEV BHUMI COLD CHAIN PVT. LTD. VS K.B INTERNATIONAL	ADV. ANKIT DANG	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/571/2025	18-08-2025	M/S DEV BHUMI COLD CHAIN PVT. LTD. VS AJAY RANA	ADV. ANKIT DANG	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/290/2025	20-08-2025	SHRIRAM FINANCE LTD. VS DINESH KUMAR	ADVOCATE-ANURAG MISHRA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OP PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/584/2025	20-08-2025	CANARA BANK VS VIRMANY PRASAD	ADVOCATE- SUDESH RANJAN SINGH	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/585/2025	20-08-2025	EARTHLING CONSUMER PRODUCTS PVT. LTD. VS AMBROZIA FROZEN FOODS	ADVOCATE- RAJIV JAIN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/586/2025	21-08-2025	JACK PIPES INDUSTRIES VS GUPTA IRON COMPANY AND ORS	ADVOCATE- VICHITRA KUMAR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/587/2025	21-08-2025	JACK PIPES INDUSTRIES VS VAAAN INFRA PVT LTD	ADVOCATE- VICHITRA KUMAR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/588/2025	21-08-2025	LAZER UDYOG VS POONAM AGARWAL	ADVOCATE- YASHVANT SINGH	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					EXECUTION (COMM.)/205/2025	22-08-2025	VINAY KUMAR GUPTA VS M/S BANSAL TRAVEL PVT LTD	ADVOCATE- DIKSHA SAIN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/589/2025	22-08-2025	UCO BANK VS DEV RAJ NOW DECEASED THROUGH HIS LEGAL HEIRS AND ORS	ADVOCATE- MANOJ KUMAR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				EX.COMM - AWARD BY ARB.COMM/38/2025	25-08-2025	ALPHA POLYPACK VS BALHAR INDUSTRIES	ADVOCATE- SONU VIVEK	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL			
				EXECUTION (COMM.)/204/2025	25-08-2025	UCO BANK VS M/S STIRRING COLOURS	ADVOCATE- MANOJ KUMAR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL			
				CS (COMM.)/576/2025	25-08-2025	SAMEX OVERSEAS VS RIDLEY LIFE SCIENCE PVT LTD	ADVOCATE- KHUSHAL MADAN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL			
				CS (COMM.)/577/2025	25-08-2025	KK LABELS INDUSTRIES VS BIG COLORS INDUSTRIES	ADVOCATE- SUNIL KUMAR	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL			
				CS (COMM.)/578/2025	25-08-2025	STATE BANK OF INDIA VS POOJA DEVI PROPRIETOR R K COLLECTIONS	ADVOCATE- SIDDHARTH	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL			
				CS (COMM.)/579/2025	25-08-2025	PUNJAB NATIONAL BANK VS PANKAJ PANDEY	ADVOCATE- NITIN GARG	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL			
				CS (COMM.)/590/2025	26-08-2025	M/S NITIN LIFESCIENCES LTD VS M/S IGB POLYMERS PRIVATE LIMITED	ADVOCATE- PRATEEK MEHTA	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/591/2025	26-08-2025	ZIPPER HOUSE ENTERPRISES LLP VS SACHIN PRUTHI	ADVOCATE-NITIN MITTAL	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/592/2025	26-08-2025	M/S JINDAL PACKAGING INDUSTRIES VS VISHRAM VAMAN PATIL	ADVOCATE-CHANDER MUKESH SANGWAN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (COMM.)/23/2025	28-08-2025	ALOKE KUMAR GHOSH VS HDB FINANCIAL SERVICES LIMITED	ADVOCATE-BHOOP SINGH	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					CS (COMM.)/595/2025	28-08-2025	M/S MARC SANITATION PVT LTD VS NIMBLE SOLUTIONS	ADVOCATE-KRISHNA KUMAR SINGH	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/295/2025	29-08-2025	IDFC FIRST BANK VS SHIVAM CHAUHAN 2885	ADVOCATE-MAYANK MAHAJAN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
					OMP (I) (COMM.)/297/2025	30-08-2025	IDFC FIRST BANK VS JASPINDER SINGH SAMBY	ADVOCATE-MAYANK MAHAJAN	NOT MENTIONED IN E-FILING PORTAL	NOT MENTIONED IN E-FILING PORTAL	
46	SH. UMED SINGH DISTRICT JUDGE (COMMERCIAL)	NORTH	307	CIVIL	EX.COMM - AWARD BY ARB.COMM/24/2025	01-08-2025	KOTAK MAHINDRA BANK LTD VS KARAMJIT	ABHAYENDRA RAI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP (I) (COMM.)/255/2025	01-08-2025	KOTAK MAHINDRA BANK LTD VS BHAGWAN HIRDERAM KUMERIYA	ARUN KUMAR SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/256/2025	01-08-2025	KOTAK MAHINDRA BANK VS RAHIMABI MUSTAFA PATHAN	ARUN KUMAR SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/174/2025	02-08-2025	SUNITA JAIN VS GOLA PACKERS	SHALU KUMARI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/175/2025	02-08-2025	YOGESH JAIN VS GOLA PACKERS	SHALU KUMARI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/541/2025	02-08-2025	JAIN SUPPLY AGENCY VS MANISH KIRTIKANT DOSHI	SAHIL MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/176/2025	04-08-2025	M/S DULI CHAND NARAIN DASS VS M/S AROMA SPICE INDUSTRY		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/260/2025	04-08-2025	KOTAK MAHINDRA BANK LTD VS SAMADHAN PANDURANG BHOGE	NARESH KHANNA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP (I) (COMM.)/263/2025	04-08-2025	KOTAK MAHINDRA BANK LTD VS SAWAN DEVIDAS JADHAV	VARUN MITTAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/545/2025	04-08-2025	M/S AP POLYPLASTS PVT LTD VS NAVEEN GOEL	DEEPA GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/547/2025	05-08-2025	UNION BANK OF INDIA VS M/S SABA INTERNATIONAL	DEEPA GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/548/2025	05-08-2025	UNION BANK OF INDIA VS VIKAS TRIGUN	SATISH RAI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/549/2025	05-08-2025	CANARA BANK VS M/S KRISHNA MOBILE AND MUSIC JUNCTION	ADVOCATE HARISH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/550/2025	05-08-2025	AJAY AGARWAL VS M/S KRISHNA DEVELOPERS PVT LTD	C P RAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/182/2025	06-08-2025	PUNJAB NATIONAL BANK VS ABHIJEET SINGH PANESAR	SEEMA GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OP PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					EXECUTION (COMM.)/183/2025	06-08-2025	M/S RAMA ENGRAVURES VS SHIV KANT	RITESH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/184/2025	06-08-2025	GUJARAT PETRO CHEMICALS LTD VS SPECTROGEN INTERNATIONAL PVT. LTD	SAKET GAKHAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/186/2025	07-08-2025	SHIV BHOLA FILAMENTS PRIVATE LIMITED VS ABHISHEK JAIN	SABHAYENDRA KRAI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/28/2025	08-08-2025	KOTAK MAHINDRA BANK VS MEENA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/268/2025	08-08-2025	TOYOTA FINANCE SERVICE INDIA LTD VS RAJESHBHAI BHIKHUBHAI DABHI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/269/2025	08-08-2025	TOYOTA FINANCE SERVICE INDIA LTD VS SONI ABHISHEK TIWARI	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/553/2025	08-08-2025	SUNIL KUMAR VS PITAMBAR SINGH	NITIN KALRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM.)/554/2025	08-08-2025	REEMA MIDHA VS RINKU DAGAR	ABHAYENDRA RAI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1291/2025	08-08-2025	CLIDE INTERNATIONAL PVT. LTD VS PRAKASH JAIN	ABHAYENDRA RAI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/277/2025	11-08-2025	IDFC FIRST BANK VS MANOJ SINGH 3814	RAMAKANT DAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1295/2025	11-08-2025	LEZINI METALS PVT. LTD. VS M/S DACC INTERNATIONAL PVT. LTD.	RAJIV JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/30/2025	12-08-2025	KOTAK MAHINDRA BANK VS CHANDERBHAN	ABHAYENDRA RAI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/31/2025	12-08-2025	KOTAK MAHINDRA BANK VS VIJAY	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/556/2025	12-08-2025	DAVINDER SINGH VS RAMESH CHANDER KOHLI	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OP PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					MISC DJ/1300/2025	12-08-2025	NIRAJ JAIN VS DEEPAK SABARWAL	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1301/2025	12-08-2025	VEER SAWARKAR KATYAL VS RAKESH BHARDWAJ	DEEPAK BASHTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/34/2025	13-08-2025	KOTAKK MAHINDRA BANK VS TASLEEM	KHUSHAL MADAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/282/2025	13-08-2025	SHRIRAM FINANCE LIMTED VS SHARWAN YADAV		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/283/2025	13-08-2025	SHRIRAM FINANCE LIMTED VS HEMANT	HARI KISHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/284/2025	13-08-2025	SHRIRAM FINANCE LIMTED VS RAKESH	ABHISHEK GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/558/2025	13-08-2025	M/S EARTHLING VS M/S SRI SRIMARKETING	MAHENDER KUMAR KAUSHIK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					MISC DJ/1312/2025	13-08-2025	PRAGYA ELECTRONICS PVT LTD VS PRAGATI ELECTRONICS	SANCHIT SETH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/21/2025	14-08-2025	UNION OF INDIA VS ROYALE MERIDIAN INDIA PVT LTD	CHANDER MUKESH SANGWAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/36/2025	14-08-2025	NARESH KUMAR JAIN VS SWAMI SHARADDHANAND COLLEGE	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/191/2025	14-08-2025	SHREYANS JAIN VS HITACHI PAYMENTS SERVICES PVT LTD	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/561/2025	14-08-2025	CROMPTON GREAVES CONSUMER ELECTRICALS LTD VS SH NITIN JAIN	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/562/2025	14-08-2025	SCOAT PHARMA PRIVATE LIMITED VS RIDLEY LIFE SCIENCE PVT LTD	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/563/2025	14-08-2025	M/S TANWAR ROAD LINES VS M/S BULWARK CONCHEM THROUGH ITS PROPRIETOR SH NIHIR JATINBHAI SHAH	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					EXECUTION (COMM.)/192/2025	18-08-2025	M/S SIMRAN FREIGHT CARRIERS VS M/S ATLAS CYCLE HARYANA LTD	SARVAJEET THAKUR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/193/2025	18-08-2025	PRATAP SINGH VS ANAND METAL ISPAT PVT LTD	ANMOL CHADHA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/287/2025	18-08-2025	SHRIRAM FINANCE LIMTED VS AARIF	ABHISHEK KAUSHIK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/288/2025	18-08-2025	SHRIRAM FINANCE LIMTED VS RAVINDER SINGH	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/564/2025	18-08-2025	PUNJAB NATIONAL BANK VS ASHOK YADAV	ANKIT DANG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/565/2025	18-08-2025	PUNJAB NATIONAL BANK VS TARUN BHEL	SUBRAT CHAUHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/566/2025	18-08-2025	M/S R.K. ENTERPRISES VS M/S TEFON APPLIANCES (INDIA) PVT. LTD	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/567/2025	18-08-2025	M/S JINDAL PACKAGING INDUSTRIES VS ALANKAR BHAGAWAT SAWANT	RAVI SHANKAR GARG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/568/2025	18-08-2025	PUNJAB NATIONAL BANK VS AAKANSHA BEHL	RAHUL KUMAR PANDIT(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/569/2025	20-08-2025	RAJESH ARORA VS SURENDER KUMAR	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/570/2025	20-08-2025	THE DREAM KATCHERS VS OMAXE WORLD STREET PRIVATE LIMITED	AKSHITA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/37/2025	21-08-2025	KOTAK MAHINDRA BANK LTD. VS JAINUDDIN ANSARI	KHUSHAL MADAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/194/2025	21-08-2025	TIKAM BHATIA VS SHALU GUPTA	MANOJ KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/195/2025	21-08-2025	RAM DUTT KAUSHIK VS KUSHANDER	MUNISH VOHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				EXECUTION (COMM.)/196/2025	EXECUTION (COMM.)/196/2025	21-08-2025	M/S COAST TO COAST DESIGNS LTD VS M/S VENSENAL ENTERPRISES PVT LTD	KRISHNA KUMAR SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				EXECUTION (COMM.)/197/2025	EXECUTION (COMM.)/197/2025	21-08-2025	M/S APEX EXPRESS TRANSCO PRIVATE LIMITED VS M/S LMITTAL(P), CRAFT CONSTRUCTIONS	AKSHAY LMITTAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				CS (COMM.)/572/2025	CS (COMM.)/572/2025	21-08-2025	M/S GOLD PLUS FLOAT GLASS PVT LTD. VS VIJAY DHAMIJA	AMIT SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				CS (COMM.)/573/2025	CS (COMM.)/573/2025	21-08-2025	MANOHAR LAL VS ASHOK KUMAR SAINI	SANJAY KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				CS (COMM.)/574/2025	CS (COMM.)/574/2025	21-08-2025	M/S DEV BHUMI COLD CHAIN PRIVATE LIMITED VS M/S AFIFA FRUIT BASKET		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				MISC DJ/1356/2025	MISC DJ/1356/2025	21-08-2025	M/S COAST TO COAST DESIGNS LTD VS M/S VENSENAL ENTERPRISES PVT LTD	KHUSHAL MADAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				EXECUTION (COMM.)/198/2025	EXECUTION (COMM.)/198/2025	22-08-2025	MANISH GUPTA VS M/S S.K. POULTRY FARM	KANIL DUTT SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
					EXECUTION (COMM.)/199/2025	22-08-2025	M/S SUN SIGN AND TECHNOLOGIES VS M/S DEEPIKA ADVERTISING	DHEERAJ SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/289/2025	22-08-2025	SHRIRAM FINANCE LIMITED VS DINESH KUMAR	G S GANGWAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1369/2025	23-08-2025	NIRMAL ARORA VS M/S REAL GROWTH COMMERCIAL ENTERPRISES LTD.	MUNISH VOHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CONTEMPT PETITION CIV./10/2025	25-08-2025	RAJEEV GANDHI YOUTH COMPUTER SAKSHARTA MISSION VS SAURABH BHARDWAJ AND ORS	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/200/2025	25-08-2025	RAMA ENGRAVURES VS VIPIN LATA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/201/2025	25-08-2025	JUPITOR POLYTEX INDIA PVT LTD VS SHREE PACKAGING INDUSTRIES	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/202/2025	25-08-2025	JUPITOR POLYTEX INDIA PVT LTD VS SHREE GROUP INDUSTRIES	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					EXECUTION (COMM.)/203/2025	25-08-2025	UCO BANK VS SUMIT SINGH AND ANR	ANUJ KUMAR SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/575/2025	25-08-2025	SHREEPATHI PHARCEUTICALS LTD VS RIDLEY LIFE SCIENCES PVT LTD	ANUJ KUMAR SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1372/2025	25-08-2025	SANJAY GARG VS MS N H INTERNATIONAL	HRAVI KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/580/2025	26-08-2025	M/S SACHDEVA ENTERPRISES VS ATUL ARORA	HRAVI KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/22/2025	27-08-2025	MUNICIPAL CORPORATION OF DELHI VS M/S PK ADVERTISING SERVICES PVT LTD	AASTHA SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/581/2025	27-08-2025	M/S MARC SANITATION PVT LTD VS M/S NIMBLE SOLUTIONS	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/582/2025	27-08-2025	DELHI DEVELOPEMENT AUTHORITY VS M/S L. MANI RAM KUMAR AND SONS	TAKSHAY MITTAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/583/2025	27-08-2025	JITENDER BAJAJ VS M/S MAINAK ENERGY LLP AND ORS	AMIT SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				EXECUTION (COMM.)/206/2025	28-08-2025	VINOD SUKHANI VS KUNWAR ANAND	SANJAY KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM.)/593/2025	28-08-2025	DECEASED MADAN LAL VS DECEASED SURESH KUMAR		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/594/2025	28-08-2025	BIOLAXI ENZYMES PVT LTD VS M/S RIDLEY LIFE SCIENCE PVT LTD	KHUSHAL MADAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				EXECUTION (COMM.)/207/2025	29-08-2025	M/S SHREE GANIK UDYOG VS M/S LEE PACKAGING INDUSTRIES	ANIL DUTT SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
				OMP (I) (COMM.)/291/2025	29-08-2025	IDFC FIRST BANK VS BHARTENDU BHARDWAJ 4372	DHEERAJ SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
				OMP (I) (COMM.)/292/2025	29-08-2025	IDFC FIRST BANK VS BABLUG KASHYAP 1280	G S GANGWAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM.)/293/2025	29-08-2025	IDFC FIRST BANK VS JIMUT BHOWMICK 2789	MUNISH VOHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/294/2025	29-08-2025	IDFC FIRST BANK VS ROHAN CHANDELA 7586	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/596/2025	29-08-2025	M/S SACHDEVA ENTERPRISES VS BHAGWAN	CHANDER MUKESH SANGWAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/296/2025	30-08-2025	IDFC FIRST BANK LTD. VS MOHAMMAD YASEEN	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/597/2025	30-08-2025	AMAN ARORA VS RAM GARG	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/598/2025	30-08-2025	M/S STATE ENTERPRISES VS M/S SKY N WINGS	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/599/2025	30-08-2025	AMAN ARORA VS DWJAN COSMETICS PVT. LTD.	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/600/2025	30-08-2025	M/S S. L. FASTENERS PVT LTD VS M/S SKY N WINGS	SATISH RAI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/601/2025	30-08-2025	HERO MOTOCORP LIMITED VS TARBOLIN LUBRICANT PVT. LTD.	ADVOCATE HARISH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
47	SH. RAJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	COMMERCIAL SUIT	CS COMM. 410/2025	01.08.2025	CENTRAL WAREHOUSING CORPORATION VS M/S CARGO CHANNELS PVT LTD	KRISHAN KUMAR	991057700	KRISHANKUMARA NDASSOCIATED@GMAIL.COM	09.07.2025
			603	COMMERCIAL SUIT	CS COMM. 424/2025	05.08.2025	M/S BABAJI UDYOG PVT LTD VS M/S MANJARI AGRO INDUSTRIES PVT LTD	AKHLESH KUMAR GUPTA	9999818947	AKHI84609@GMAIL.COM	25.07.2025
			603	COMMERCIAL SUIT	CS COMM. 431/2025	08.08.2025	SANDEEP VIRMANI VS S.I. ENERGY VENTURES PVT LTD	SATVINDER SINGH	9310905051	TEAM@SSLEGAL SOLUTIONS.COM	06.08.2025
			603	COMMERCIAL SUIT	CS COMM. 433/2025	11.08.2025	M/S CHAINALYTICAL CONSULTING INDIA LLP VS M/S 4 PL SCM TECHNOLOGIES PVT LTD	KARISHMA JHA	8512002034	ADV.KARISHMAJHA@GMAIL.COM	29.07.2025
			603	COMMERCIAL SUIT	CS COMM. 445/2025	21.08.2025	GUJARAT CO-OPERATIVE MILK MARKETING FEDERATION LTD VS M/S BALMUKUND MUDGIL	ABHISHEK SINGH	9910291290	ADVOCATE@LAI-LAW.COM	19.08.2025
			603	COMMERCIAL SUIT	CS COMM. 451/2025	27.08.2025	MOGLI LABS (INDIA) PVT LTD VS M/S ALLCO METAL AND FACADE LLP	ZENITH LAW CHAMBERS	9467194651	INFO@ZIC.CO.IN	25.08.2025
			603	COMMERCIAL SUIT	CS COMM. 459/2025	30.08.2025	PUMA SE VS ANKIT AGGARWAL	GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	28.08.2025
			603	COMMERCIAL SUIT	CS COMM. 460/2025	30.08.2025	SPIGEN INDIA PVT LTD VS PHONE MAX UNIVERSE	GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	28.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 19/2025	11.08.2025	SMFG INDIA CREDIT COMPANY LTD VS APOLLO SALES CORPORATION	SOURABH CHOUBHEY	9990241436	SOURABH@FIRST ASSOCIATES.IN	12.07.2025

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			603	PETITION U/S 9	OMP(I) COMM. 26/2025	19.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ANTRIKSH TRADERS	RAVI SHANKER	9911883595	ASSOCIATESRSGAR D1@GMAIL.COM	17.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 27/2025	19.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS HARYANA TRADERS	RAVI SHANKER	9911883595	ASSOCIATESRSGAR D1@GMAIL.COM	17.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 30/2025	20.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ANIL KUMAR	RAVI SHANKER	9911883595	ASSOCIATESRSGAR D1@GMAIL.COM	17.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 31/2025	20.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS DEWAN PUBLIS SCHOOL INTERNATIONAL	RAVI SHANKER	9911883595	ASSOCIATESRSGAR D1@GMAIL.COM	17.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 32/2025	20.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PRAMOD CHANDHER	RAVI SHANKER	9911883595	ASSOCIATESRSGAR D1@GMAIL.COM	17.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 40/2025	26.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SATISH KUMAR	RAVI SHANKER	9911883595	ASSOCIATESRSGAR D1@GMAIL.COM	13.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 41/2025	26.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RBEL PILETECH INFRA	RAVI SHANKER	9911883595	ASSOCIATESRSGAR D1@GMAIL.COM	13.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 63/2025	30.08.2025	AXIS BANK LTD VS MUNISH KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 62/2025	30.08.2025	AXIS BANK LTD VS JITIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 64/2025	30.08.2025	AXIS BANK LTD VS RAM DHAN SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 65/2025	30.08.2025	AXIS BANK LTD VS VIJAY SHARMA	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 66/2025	30.08.2025	AXIS BANK LTD VS SUPRIYA SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025
			603	PETITION U/S 9	OMP(I) COMM. 67/2025	30.08.2025	AXIS BANK LTD VS RAMU A	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	19.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS M/RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	MISC. APPLICATION	MISCDJADJ 517/2025	11.08.2025	M/S GONSAL LOGISTICS VS M/AGS VISIONS PVT LTD	RAKESH KUMAR SHARMA	9868040826	SHARMARAKESHADV1@GMAIL.COM	07.08.2025
			603	EX. PETITION	EX. COMM.175/2025	20.08.2025	TATA CAPITAL LTD. VS NISHARALI	PRATIKA AGGARWAL	9811326407	SUPPORT@ARVLAWCHAMBERS.CO.IN	14.08.2025
			603	EX. PETITION	EX. COMM.158/2025	07.08.2025	BANK OF BARODA VS RAJESHATTRI	S CHAUDHARY	8368031251	NOT GIVEN	02.08.2025
			603	EX. PETITION	EX. COMM.159/2025	8.08.2025	PUNJAB AND SIND BANK VS M/S HARPREETS COUTURE AND ANR.	SUNITA	9873591509	NOT GIVEN	07.08.2025
			603	EX. PETITION	EX. COMM.161/2025	11.08.2025	INDIAN BANK VS M/S C SANKIT DAGAR ELECTRICALS	SANKIT DAGAR	9811399499	NOT GIVEN	8.08.2025
			603	EX. PETITION	EX. COMM.162/2025	11.08.2025	M/S NAND RAM RAM AVTAR VS AMIT KUMAR	S K VISISHT	9868142331	SKVASISHT623@GMAIL.COM	08.08.2025
			603	EX. PETITION	EX. COMM.163/2025	11.08.2025	SUNDARAM FINANCE LTD VS DALBIR SINGH	MINISHA BARUAH	8826750777	MANISHABARUAHEGAL@GMAIL.COM	08.08.2025
			603	EX. PETITION	EX. COMM.165/2025	12.08.2025	KOTAK MAHINDRA PRIME LTD VS PREM ARORA	RITU RANA	9910018313	CODELEGALCONSULTANTS@GMIAL.COM	08.08.2025
			603	EX. PETITION	EX. COMM.166/2025	12.08.2025	BANK OF MAHARASHTRA VS VIKRAM THAKRE	SUMAN KUMAR SINGH	9540649131	ADVOCATESUMAN82@GMAIL.COM	08.08.2025
			603	EX. PETITION	EX. COMM.167/2025	12.08.2025	KOTAK MAHINDRA BANK LTD VS GUPTA TRANSPORT SERVICES	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.CON	07.08.2025
			603	EX. PETITION	EX. COMM.168/2025	12.08.2025	KOTAK MAHINDRA BANK LTD VS KAPOOR TRADERS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.CON	07.08.2025
			603	EX. PETITION	EX. COMM.169/2025	12.08.2025	KOTAK MAHINDRA BANK LTD VS AMIT SINGH KODAN	ARVIND GUPTA	9811317311	ADVOCATEARVINDGUPTA@GMAIL.COM	30.07.2025
			603	EX. PETITION	EX. COMM.170/2025	12.08.2025	KOTAK MAHINDRA BANK LTD VS P J S RAO	ARVIND GUPTA	9811317311	ADVOCATEARVINDGUPTA@GMAIL.COM	29.07.2025

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			603	EX. PETITION	EX. COMM.186/2025	25.08.2025	AXIS BANK VS DEVENDRA KUMAR GARG	MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YOHO.COM	21.08.2025
			603	EX. PETITION	EX. COMM.187/2025	25.08.2025	AXIS BANK VS NIJIRA BRAHMA	MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YOHO.COM	21.08.2025
			603	EX. PETITION	EX. COMM.188/2025	25.08.2025	AXIS BANK VS INDIRA PROSAD	MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YOHO.COM	21.08.2025
			603	EX. PETITION	EX. COMM.189/2025	25.08.2025	AXIS BANK VS SONALI	MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YOHO.COM	21.08.2025
			603	EX. PETITION	EX. COMM.190/2025	25.08.2025	KOTAK MAHINDRA BANK LTD VS DEVENDRA KUMAR	MITHILESH KUMAR PANDEY	9891169252	SLF.LEGALITE@GMAIL.COM	21.08.2025
			603	EX. PETITION	EX. COMM.191/2025	25.08.2025	AXIS BANK VS MANOJ KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	23.08.2025
			603	EX. PETITION	EX. COMM.156/2025	06.08.2025	AADHAR HOUSING FINANCE LTD VS RAKESH KUMAR	SATVIK BAJAJ	9911225335	SATVIKBAJAJ@SUPERNOVALEGAL.COM	05.08.2025
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH-WEST	613	COMMERCIAL SUIT	OMP(I) COMM/17/2025	02-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS YOGESH P	RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	45869
			613	COMMERCIAL SUIT	CS (COMM)/413/2025	02-08-2025	ASHISH HARIT VS SADDAM HUSAIN	AMIT CHAUDHARY	7982744341	JURISCONSULTUS1509@GMAIL.COM	45866
			613	COMMERCIAL SUIT	CS (COMM)/414/2025	04-08-2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	45870
			613	COMMERCIAL SUIT	CS (COMM)/416/2025	04-08-2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	45870
			613	COMMERCIAL SUIT	CS (COMM)/419/2025	04-08-2025	SSKYWAYS AIR SERVICES LTD VS ZINNIA INDIA	ABHISHEK KUMAR	9891138990	ADVOCATE.ABHISHEKUMARI@GMAIL.COM	45870
			613	COMMERCIAL SUIT	CS (COMM)/422/2025	05-08-2025	BABAJI UDYOG PVT LTD VS PASHUPATI EXCRUSION PVT LTD	AKHLESH KUMAR GUPTA(P),	9999818947	ADV.JSINGHGKP@GMAIL.COM	45863

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	COMMERCIAL SUIT	EXECUTION (COMM)/157/2025	06-08-2025	JVN ENTERPRISES VS ADLOK CREATION PVT LTD	APURVA ROHILLA(P),	7701976658	NO E-MAIL	45873
			613	COMMERCIAL SUIT	CS (COMM)/428/2025	07-08-2025	GANGA RAM YADAV VS M/S BLU-SMART FLEET PVT LTD	SUSHMA GUPTA	8750697423	ADV.SUSHMAG@GMAIL.COM	45868
			613	COMMERCIAL SUIT	CS (COMM)/429/2025	08-08-2025	UNDER ARMOUR INC VS DEEN DAYAL GARG	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	45875
			613	COMMERCIAL SUIT	CS (COMM)/435/2025	08-08-2025	ASICS CORPORATION VS DEEN DAYAL GARG	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	08/08/25
			613	COMMERCIAL SUIT	CS (COMM)/441/2025	18-08-2025	MEENA AGARWAL & ORS. VS DEEPAK KUMAR SHARMA & ORS.	VARUN MITTAL	9953062629	VM@VKMLEGAL.COM	45882
			613	COMMERCIAL SUIT	CS (COMM)/442/2025	19-08-2025	CRESENT SHIPPING LOGISTICS SERVICES VS M/S MANEESH ENTERPRISES	D. K CHAUHAN	9555568697	ADVOCATE.AMIT451@GMAIL.COM	45882
			613	COMMERCIAL EXECUTION	EX. COMM/171/2025	13-08-2025	BANK OF MAHARASHTRA VS ANSHUL KUMAR BHASIN	SUMAN KUMAR SINGH	9540649131	ADVOCATESUMAN82@GMAIL.COM	45866
			613	COMMERCIAL EXECUTION	EX. COMM/172/2025	19-08-2025	ASHISH RATHI VS PICCADILY HOTELS PVT. LTD	ANAND PRAKASH	9310511420	PRAKASH.LAW@GMAIL.COM	45883
			613	COMMERCIAL EXECUTION	EX. COMM/174/2025	20-08-2025	PSA POLYMERS PVT. LTD. VS SIDDHARTH DISPLAY & DEVICES PVT. LTD.	R L BHAGAT	9999653611	RLBAJURIST@GMAIL.COM	45859
			613	COMMERCIAL SUIT	CS (COMM)/443/2025	19-08-2025	V2 RETAIL LTD. VS AYUSH CHOUKSEY	PIYUSH SANGHI	9899600242	SANGHI.PIYUSH@GMAIL.COM	45881
			613	COMMERCIAL SUIT	CS (COMM)/446/2025	21-08-2025	HARSHA INFRA POWER PVT. LTD VS MAHTAB ENGINEERING WORKS & ORS.	B. D. PANDEY	9871321615	BDPANDEYADVOCA TE@GMAIL.COM	45887
			613	COMMERCIAL SUIT	CS (COMM)/448/2025	21-08-2025	AJAY KUMAR VS ARVINDER SINGH	SUSHIL KUMAR	999967550	SUSHIL19847@GMAIL.COM	38586
			613	COMMERCIAL SUIT	OMP(I) COMM/21/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT & FINANCE COMPANY LTD. VS KAPIL B	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	45887

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	COMMERCIAL SUIT	OMP(I) COMM/20/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT & FINANCE COMPANY LTD. VS BIRENDRA BHATI	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	45887
			613	COMMERCIAL SUIT	OMP(I) COMM/42/2025	26-08-2025	M/S CHOLAMANDALAM INVESTMENT & FINANCE CO. LTD. VS HARSH TRANSPORT SERVICE	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	45887
			613	COMMERCIAL SUIT	OMP(I) COMM/43/2025	26-08-2025	M/S CHOLAMANDALAM INVESTMENT & FINANCE COMPANY LTD. VS AZAD	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	45887
			613	COMMERCIAL SUIT	OMP(I) COMM/44/2025	26-08-2025	M/S CHOLAMANDALAM INVESTMENT & FINANCE COMPANY LTD. VS VIBHISHAN B	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	45887
			613	COMMERCIAL SUIT	OMP(I) COMM/45/2025	26-08-2025	M/S CHOLAMANDALAM INVESTMENT & FINANCE CO. LTD. VS AMARJEET EARTH MOVERS	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	45887
			613	COMMERCIAL EXECUTION	EX.COMM- AWARD BY ARB.COMM/18/2025	27-08-2025	KOTAK MAHINDRA BANK VS BRAHM DEV SAHU	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	45876
			613	COMMERCIAL EXECUTION	EX.COMM- AWARD BY ARB.COMM/19/2025	27-08-2025	KOTAK MAHINDRA BANK VS S N LIGHT AND SOUND	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	45876
			613	COMMERCIAL EXECUTION	EX. COMM/197/2025	27-08-2025	PUNJAB NATIONAL BANK VS RAVNEESH SINGH	NITIN GARG	9958986363	INFO@KNOWLEX.IN	45883
			613	COMMERCIAL SUIT	CS (COMM)/452/2025	27-08-2025	INDIAN BANK VS M/S PECULIAR ENTERPRISES	ANKIT DAGAR	9811399499	AMITKUMAR@PECULIAR.CO.IN	13/08/25
			613	COMMERCIAL SUIT	CS (COMM)/453/2025	27-08-2025	CANARA BANK VS SURAJ	SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	20/08/25
			613	COMMERCIAL SUIT	CS (COMM)/454/2025	27-08-2025	BHARTI AIRTEL LTD. VS DELHI SKILL & ENTERPRENEURSHIP UNIVERSITY	URFEE HAIDER	9810078783	ADVOCATEURFEEHAIDERSYED@GMAIL.COM	21/08/25
			613	COMMERCIAL SUIT	CS (COMM)/455/2025	27-08-2025	STATE BANK OF INDIA VS CHANDAN	VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	22/08/25
			613	COMMERCIAL SUIT	CS (COMM)/456/2025	27-08-2025	ONE 97 COMMUNICATIONS LTD. VS ICRUZE DIGITAL INDIA PVT. LTD.	ANANT MALIK	9999998560	ANANT@ANANTAMLEGAL.COM	23/08/25

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			613	COMMERCIAL SUIT	OMP(I) COMM/46/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	19/08/25
			613	COMMERCIAL SUIT	OMP(I) COMM/47/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	19/08/25
			613	COMMERCIAL SUIT	OMP(I) COMM/48/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	19/08/25
			613	COMMERCIAL SUIT	OMP(I) COMM/49/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	19/08/25
			613	COMMERCIAL SUIT	OMP(I) COMM/50/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	19/08/25
			613	COMMERCIAL SUIT	OMP(I) COMM/51/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	21/08/25
			613	COMMERCIAL SUIT	OMP(I) COMM/52/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	21/08/25
			613	COMMERCIAL SUIT	OMP(I) COMM/53/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	21/08/25
			613	COMMERCIAL SUIT	OMP(I) COMM/54/2025	28-08-2025	AXIS BANK LIMITED VS VIPIN KUMAR	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFAMIL.COM	21/08/25
			613	COMMERCIAL SUIT	CS (COMM)/461/2025	30-08-2025	BANK OF BARODA VS DEVINDER SINGH	HUNNY SHARMA	9650501903	ADV.HUNNYSHARMA.28@GMAIL.COM	45896
			613	COMMERCIAL SUIT	CS (COMM)/462/2025	30-08-2025	KOTAK MAHINDRA PRIME LTD VS SARTHAK GAHLOT (BORROWER)	KUSHAL KUMAR	9958724670	KUSHAL.KUMAR@REDIFFAMIL.COM	45894
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/412/2025	02-08-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS PIYUSH LUTRA PROP M/S LUTHRA BAKERS	MS. CHITRAMALHOTRA	9212888051	CHITRAMALHOTRA@GMAIL.COM	14.07.2025
			614	MISCELLANEOUS	MISC DJ ADJ/496/2025	02-08-2025	M/S PRAKASH PIPES LTD VS M/S CAPRICIOUS FOODS PRODUCTS PVT LTD	MR. GURBAKSH SINGH	9810910333	AVTARSINGH78@YAHOO.COM	02.08.2025

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			614	COMMERCIAL SUIT	CS (COMM)/417/2025	04-08-2025	SANJEEV KUMAR MITTAL VS ANKIT KUMAR JAIN	MR. TARUN KAUSHIK	9582740045	K.KAUSHIK1989@GMAIL.COM	29.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/418/2025	04-08-2025	CANARA BANK VS AMIT KASHYAP PROP KASHYAP CORPORATION	MR. SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	31.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/423/2025	05-08-2025	BABAJI UDYOG VS 4MANN INDUSTRIES	MR. AKHILESH KUMAR GUPTA	9999818947	ADV.AKHILESHKRGUPTA@GMAIL.COM	25.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/427/2025	07-08-2025	VISHAL JAIN VS DYANENDRA SINGH CHAUHAN	MR. NITIN GARG	9956986363	INFO@KNOWLEX.IN	27.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/430/2025	08-08-2025	AKASHDEEP PAPERS PRIVATE LIMITED VS VISHWKARMA LAMINATES PRIVATE LIMITED	MR. NITIN GARG	9956986363	INFO@KNOWLEX.IN	28.07.2025
			614	EXECUTION	EXECUTION (COMM.)/160/2025	11-08-2025	SUNDARAM FINANCE LTD VS DALBIR SINGH (SINCE DECEASED) AND ORS	MS. MANISHA BARUAH	8826750777	MANISHABARUAHLEGAL@GMAIL.COM	05.08.2025
			614	MISCELLANEOUS	MISC DJ ADJ/523/2025	12-08-2025	SKY HIGH SOLUTIONS VS MS TRADERZ PLANET PVT LTD	MR. ATUL KUMAR	8287512053	ADV.ATULKUMAR@GMAIL.COM	11.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/438/2025	14-08-2025	ADIDAS AG VS OWNER PROPRIETOR	MR. PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	08.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/440/2025	18-08-2025	CANARA BANK VS VINOD KHARWANDA PROP TARUN ELECTRICAL	MR. SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/22/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BHAGIRATH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR1@GMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/23/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS PAVAN KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR1@GMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/24/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS DEV SHARMA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR1@GMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/25/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS DEWAN PUBLIC SCHOOL	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR1@GMAIL.COM	13.08.2025

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614				EXECUTION	EXECUTION (COMM.)/173/2025	19-08-2025	OM PARKASH VS S ELECTRICALS AND ANR	KMR. S. B. SHARMA	9313740656	GAHLOT.YASH@GMAIL.COM	18.08.2025
614				ARBITRATION	OMP (I)(COMM.)/34/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAMPAL	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	13.08.2025
614				ARBITRATION	OMP (I)(COMM.)/35/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AMAN D	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	13.08.2025
614				ARBITRATION	OMP (I)(COMM.)/36/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SK XPRESS SERVICES	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	13.08.2025
614				ARBITRATION	OMP (I)(COMM.)/37/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS OMNARAYAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	13.08.2025
614				COMMERCIAL SUIT	CS (COMM)/444/2025	21-08-2025	INDIAN BANK VS SHIVAM REALTERS	MR. ANKIT DAGAR	9811399499	ADVANKITDAGAR@HOTMAIL.COM	10.07.2025
614				COMMERCIAL SUIT	CS (COMM)/447/2025	21-08-2025	MR MANOJ MALHOTRA VS MS GOLDWYN LTD UNIT III AND ANR	MR. ANIL DAGAR	9811570337	ANILDAGARADV@GMAIL.COM	14.08.2025
614				MISCELLANEOUS	MISC DJ ADJ/546/2025	21-08-2025	PUNJAB NATIONAL BANK VS M/S GUPTA SALES	MR. HARISH KUMAR		ADV.HARISHKUMAR@GMAIL.COM	26.07.2025
614				MISCELLANEOUS	MISC DJ ADJ/547/2025	21-08-2025	APJ ENTERPRISES PROP ARUN KUMAR PANJIYAR VS MDX GLOBAL PROPRIETOR FAISAL YOUNUS	MR. RANJAN KUMAR	9560511423	INFO.ANANDCO@GMAIL.COM	18.08.2025
614				EXECUTION	EXECUTION (COMM.)/177/2025	25-08-2025	INTERCONTINENTAL CONSULTANTS AND TECHNOCRATS PVT LTD THROUGH ITS AUTHORIZED	MS. SADIQUA FATMA	9051757729	APARNA.BANERJEE@LEGACYLAWOFFICERS.COM	06.05.2025
614				EXECUTION	EXECUTION (COMM.)/178/2025	25-08-2025	IVS CREATIONS PVT LTD VS NEERAJ SEHGAL	MR. SURENDER KUMAR SIWAL	9811013499	SKSIWAL1@GMAIL.COM	21.07.2025
614				EXECUTION	EXECUTION (COMM.)/179/2025	25-08-2025	KOTAK MAHINDRA BANK LIMITED VS PRIYANKA P	MR. ARVIND GUPTA	9811317311	ADVOCATEARVINDGUPTA@GMAIL.COM	13.08.2025
614				EXECUTION	EXECUTION (COMM.)/181/2025	25-08-2025	AXIS BANK LTD VS DEEPAK KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	13.08.2025

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			614	EXECUTION	EXECUTION (COMM.)/182/2025	25-08-2025	AXIS BANK LTD VS VIKRAM SINGH PARMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	13.08.2025
			614	EXECUTION	EXECUTION (COMM.)/183/2025	25-08-2025	AXIS BANK LTD VS AMIT KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	13.08.2025
			614	EXECUTION	EXECUTION (COMM.)/184/2025	25-08-2025	AXIS BANK LTD VS MANSI KUMAT SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	13.08.2025
			614	EXECUTION	EXECUTION (COMM.)/185/2025	25-08-2025	AXIS BANK LTD VS KAUSHAL JHA	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/38/2025	26-08-2025	AXIS BANK LTD VS RAHUL VISHNOI	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	21.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/39/2025	26-08-2025	AXIS BANK LTD VS SACHIN KUMAR GHUDE	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	22.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/449/2025	26-08-2025	UNION BANK OF INDIA VS PAWAN KUMAR RAI	MR. ANIL DAGAR	9811570337	ANILDAGARADV@GMAIL.COM	22.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/450/2025	26-08-2025	M/S PEACEFUL HOLIDAYS VS CABANA RIVERSIDE RESORT	MR. AMAN MUDGAL	8826069787	AMANMLEGAL@GMAIL.COM	22.08.2025
			614	EXECUTION	EXECUTION (COMM.)/198/2025	27-08-2025	AKASHDEEP PAPERS PRIVATE LIMITED VS AGGARWAL LAMINATES	MR. NITIN GARG	9958986363	INFO@KNOWLEX.IN	22.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/55/2025	28-08-2025	AXIS BANK LTD VS SHAILANG DADHICH	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/56/2025	28-08-2025	AXIS BANK LTD VS ANURAG PANDEY	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/57/2025	28-08-2025	AXIS BANK LTD VS VN AGENCY	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/58/2025	28-08-2025	AXIS BANK LTD VS IRSHAD AHMAD	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025

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			614	ARBITRATION	OMP (I)(COMM.)/59/2025	28-08-2025	AXIS BANK LTD VS SHANTI REFRIGERATION INDUSTRIES PRIVATE LIMITED	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/60/2025	28-08-2025	AXIS BANK LTD VS SHIV KUMAR	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/458/2025	29-08-2025	M/S P AND M TRADERS VS M/S ARGUS INTRNATIONAL TRADEX LTD	MR. VISHAL CHAUHAN	9212172077	CONTACT@UNIVERSALLEGALARENA.COM	22.08.2025
			614	MISCELLANEOUS	MISC DJ ADJ/557/2025	29-08-2025	M/S WIKREATE WORLDWIDE PVT LTD VS M/S SCL HEALTHCARE PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE	MR. DEEPAK KOHLI	9811192957	KOHLI.DEEPAK@HOTMAIL.COM	28.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/61/2025	30-08-2025	M/S BLINK FIX PRIVATE LIMITED VS M/S RAO ENTERPRISES	MR. ANAND SHANKAR JHA	9899617989	ANAND.JHA@ASJLEGAL.IN	22.08.2025
			614	ARBITRATION	OMP(I)(COMM) 16/2025	02.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS UP BIHAR TRANSPORT COMPANY PROP	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	28.07.2025
			614	EXECUTION	EXECUTION(COMM) 154/2025	05.08.2025	BANK OF BARODA VS PRAVEEN KUMAR	MR. HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	15.07.2025
			614	EXECUTION	EXECUTION(COMM) 176/2025	31.08.2025	GEMAT SOIL AND ROCK PROBE ENGINEERING PVT LTD VS K RAMCHANDRA RAO TRANSMISSION AND PROJECTS	MR. RAKESH SHARMA	9891194404	RKSHARMA54@GMAIL.COM	28.08.2025
			614	ARBITRATION	OMP (I)(COMM.)/13/2025	01.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS BHUPENDRA GIRI	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	24.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/401/2025	01.08.2025	AMIT SINGHAL VS SAVITA DEVI	MR. VISHAL GARG	9810171302	ADV.NIKHIL.DAHIYA@GMAIL.COM	25.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/406/2025	01.08.2025	BANK OF BARODA VS MS PRITY PLANET	MS. SHWETA BAKSHI	9811568328	SHWETA.BAKSHI04@GMAIL.COM	26.07.2025
50	SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT-04	SOUTH-DISTRICT WEST	509	CS (COMM)/407/2025	407/2025	01-08-2025	PUMA SE VS AJAY JINDAL	GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	28.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	CS (COMM)/408/2025	408/2025	01-08-2025	M/S MANVI IMPEX VS M/S MAYRA FASHION IMPEX	VIVEK KATARIA	9999137818	VIVEKKATARIA1991@GMAIL.COM	24.07.2025
			509	CS (COMM)/409/2025	409/2025	01-08-2025	M/S EXPRESS CARGO CONTAINERS VS M/S SIMBHAOLI SUGARS LTD	PRIYA JAIN	7678248412	PRIYAJAIN.ADV98@GMAIL.COM	23.07.2025
			509	OMP (I)(COMM.)/18/2025	18/2025	02-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MOHD KAMIL	RAVI SHANKAR GARG	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	31.07.2025
			509	CS (COMM)/411/2025	411/2025	02-08-2025	MACH WORLDWIDE LOGISTICS INDIA PVT LTD VS ROZE LOGISTICS AND ORS	ALPANA YADAV, SAHIL RARIA	7891051496	ADVALPANYADAV@GMAIL.COM	21.07.2025
			509	CS (COMM)/415/2025	415/2025	04-08-2025	CANARA BANK VS SHAKUNTALA NATH PROP SCHWARZKOPF G STUDIO	SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	31.07.2025
			509	EXECUTION (COMM.)/153/2025	153/2025	05-08-2025	MANGALAM PETROLEUM PVT LTD THROUGH ITS DIRECTOR RATNESH KUMAR RAI VS RAJESH KUMAR ALIYAS VILAS YADAV PROPRIETOR OF MS MANISHA CONSTRUCTION	DHEERAJ JAGWANI	9971446999	DHEERAJ.JAGWANI@GMAIL.COM	18.07.2025
			509	CS (COMM)	420/2025	05-08-2025	VIJAY SINGH VS VIRENDER KUMAR	SAMEER SIDHAR	9444446565		02.08.2025
			509	CS (COMM)	421/2025	05-08-2025	BANK OF BARODA VS ANURADHA	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	31.07.2025
			509	EXECUTION (COMM.)	155/2025	06-08-2025	AADHAR HOUSING FINANCE LIMITED VS RAMESH KUMAR AND ORS	SATVIK BAJAJ	9911225335	SATVIKBAJAJ1@GMAIL.COM	30.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	CS (COMM)	425/2025	06-08-2025	M/S HEMODIAZ LIFE SCIENCES PVT LTD VS LAVLEENA BHATIA	VIPIN KUMAR	8448304850		30.07.2025
			509	CS (COMM)	426/2025	07-08-2025	ANAND BALLABH KHULVE VS UMS CLIMATE CONDITIONING PVT LTD	DEEPAK GRIKHARI	9810541666	SALVUSLAWASSOCIATES15@GMAIL.COM	24.07.2025
			509	CS (COMM)	432/2025	11-08-2025	BANK OF BARODA VS DINESH PARCHAKE	S.K. CHAUDHARY	9999668406,8368031251	ADVOCATESKCHOU DHARY@GMAIL.COM	05.08.2025
			509	CS (COMM)	434/2025	11-08-2025	NITIN RAJ GUPTA VS M/S MODE RETAIL SALES AND MARKETING PVT LTD	JAGDISH ARORA AND SANJU BALA	9711304060	JAGDISHARORA0703@GMAIL.COM	05.08.2025
			509	OMP (COMM.)	15/2025	12-08-2025	SOMESH KAPAI VS SBI CARD AND PAYMENT SERVICES LIMITED	ANUJ MIRDHA	9718967020	ANUJMIRDHA13@GMAIL.COM	01.08.2025
			509	EXECUTION (COMM.)	164/2025	12-08-2025	AMIT PATEL VS M/S RESEARCH GURU	NYAYPARTHA MLEGAL ADVOCATES	7585080313	KANISHK@NPLEGAL.IN	05.08.2025
			509	CS (COMM)	436/2025	13-08-2025	AERMEC HVAC VS A AND H GLOBAL	JAIDEV SHARMA	9810874706	ADVOCATEJAIDEVSHARMA@GMAIL.COM	11.08.2025
			509	CS (COMM)	437/2025	14-08-2025	AANCHAL BATHLA PROPTECHONOMICS INDIA THROUGH POA JATIN BATHLA VS MURLI MANOHAR PROPRIETOR M M COMMUNICATION	BHAVYA SETHI	9811389644	SETHIBHAVYA@GMAIL.COM	08.08.2025
			509	CS (COMM)	439/2025	14-08-2025	CONCERTINA COILS PVT LTD VS HAMARA GHARR	PATRONUSLAW OFFICES	9811449071	PATROUNUSLAWOFFICES@GMAIL.COM	12.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM)	28/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS DHEERAJ KHANNA	RAVI SHANKAR GARG	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	13.08.2025
			509	OMP (I)(COMM.)	29/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHYAM KUMAR	RAVI SHANKAR GARG	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	13.08.2025
			509	OMP (I)(COMM.)	33/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BALAJI TRADERS	RAVI SHANKAR GARG	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	17.08.2025
			509	M.EX	129/2025	21-08-2025	NITIN SABARWAL VS CHESA DENTAL CARE SERVICE LIMITED	VISHAL CHHABRA	9873330292		
			509	EXECUTION (COMM.)	180/2025	25-08-2025	AXIS BANK LTD VS SAI SMARAN ASSOCIATES	MAYANK MAHAJAN	9873347330		13.08.2025
			509	EXECUTION (COMM.)	192/2025	27-08-2025	KOTAK MAHINDRA BANK VS BRIJESH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	05.08.2025
			509	EXECUTION (COMM.)	193/2025	27-08-2025	KOTAK MAHINDRA BANK VS VERMA TRANSPORTERS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	05.08.2025
			509	EXECUTION (COMM.)	194/2025	27-08-2025	KOTAK MAHINDRA BANK VS MANORANJAN KUMAR SINGH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	05.08.2025
			509	EXECUTION (COMM.)	195/2025	27-08-2025	KOTAK MAHINDRA BANK VS AMMANYA LOGISTICS PRIVATE LIMITED	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	22.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	EXECUTION (COMM.)	196/2025	27-08-2025	KOTAK MAHINDRA BANK VS LOVEKESH	PARV MAHAJAN	9643646534	PARV.MAHAJAN07@GMAIL.COM	22.07.2025
			509	CS (COMM)	457/2025	29-08-2025	UNION BANK OF INDIA VS GYAN PAL	ARVIND SINHA	9810618195	ARVINDSINHA1@GMAIL.COM	21.08.2025
			509	OMP (COMM.)	16/2025	30-08-2025	SM INDUSTRIAL CONTROLS VS AYUSHI ENTERPRISES	ISFAHANI ASSOCIATES	9990067910	ISFAHANI.ASSOCIATES@GMAIL.COM	21.08.2025
			509	EXECUTION (COMM.)	199/2025	30-08-2025	MS V J CRANES PRIVATE LIMITED VS SH PADAM SHARMA	JASPREET SINGH	9899641617		28.08.2025
			509	CS (COMM)	463/2025	30-08-2025	BANK OF BARODA VS MEENAKSHI	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	27.08.2025
			509	CS (COMM)	464/2025	30-08-2025	BANK OF BARODA VS ASHOK KUMAR KHUSHWAHA	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	27.08.2025
TOTAL									2640		